

**Prl District and Sessions Judge, Gadag**  
**RAJASHEKAR VENKANGOUDA PATIL**  
**Prl.District and Sessions Judge**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>02-45 to 05-45 PM</b>				
1	EX 279/2017 (Refer to Lok Adalath)		M/s Sundaram Finance Limited, Chennai, Repted by Nagaraj Palankar <b>Vs</b> Nagaraj Ningappa Ragati	S.P.Patil
2	EX 292/2017 (Refer to Lok Adalath)		M/s Indusind Bank Ltd., Hubli Rept. by its GPA Holder, Shivashankaragouda Parwathagouda Patil <b>Vs</b> Vittal Premanathsa Bhandage	S S Kori
3	EX 36/2018 (Refer to Lok Adalath)		HDB Financial Services Ltd., Hubballi Rept. by its Representative Officer Vishalkumar B Doddagoudar <b>Vs</b> Shafasil Mohammedhafeez Khairati Mohammed Hafeez Khairathi	M S Halakeri
4	EX 37/2018 (Refer to Lok Adalath)		HDB Financial Services Ltd., Hubballi Rept. by its Representative Officer Vishalkumar B Doddagoudar <b>Vs</b> Mudassaranazar M Khairati Mohammed Hafeez Khairathi	M S Halakeri
5	EX 66/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Raghvendra B Sathannavar	K R Naikar
6	EX 76/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Bharamappa Ningappa Hittalamani	K R Naikar
7	EX 127/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mohammadrafiq Mohamadhussain Dukandhur	S B Challamarad

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
8	EX 134/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Naseeruddin Nazeerahammad Bellary	S B Challamarad
9	EX 195/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Ravi Parashuram Aalur	K R Naikar
10	EX 198/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Krishna Rangappa Lakshmigudi	K R Naikar
11	EX 206/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Shrinath Ningappa Bhutanur	S S Kori
12	EX 214/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Kumar Mailareppa Halavagali	S S Kori
13	EX 252/2018 (Refer to Lok Adalath)		M/s SRIRAM CITY UNION FINANCE LTD., Bangalore Rept. by Jakanacharya Sharad Sanglekar <b>Vs</b> Parashuram Duragappa Hadimani	M S RAMENHALLI
14	EX 286/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Venkatesh Lakshman Hospeti	B. B. MAGADI
15	EX 378/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Ishwarappa Yallappa Keelikai	S K Nadaf

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16	EX 28/2019 (Refer to Lok Adalath)		HDFC Bank Ltd., Registered office at HDFC Bank House, Rept. by Mr. Anand Kumar C R <b>Vs</b> Abdulkhadar Jilani Khazi Mrutuja	M S Halakeri
17	R.A. 23/2019 (Refer to Lok Adalath)		Smt. Renuka Urf Chaitra Basavaraj Hakari <b>Vs</b> Smt. Mallavva Shivaputrappa Mallapur	M I Shigli
18	EX 54/2019 (Refer to Lok Adalath)		Sriram Transport Finance Company Limited Rptd by Shankar Basappa Sutagatti <b>Vs</b> Govindaraddi Karakaraddeppa Bennihalli	S B Challamarad
19	R.A. 45/2019 (Refer to Lok Adalath) IA/1/2019		Smt. Parvatevva Basappa Koppada <b>Vs</b> Yallappa Prabhanna Koppad	D K Deshpande
20	EX 85/2019 (Refer to Lok Adalath)		SRIRAM CITY UNION FINANCE LTD Rptd by Jakanacharya S Sangalekar <b>Vs</b> Chandasab Yavagal	S P SHETTAR
21	EX 161/2019 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Hanamantappa Shekarappa Basetti	B. B. MAGADI
22	EX 221/2019 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Limited., Hubballi <b>Vs</b> Hanumantappa Basappa Sabale	B. B. MAGADI
23	R.A. 78/2019 (Refer to Lok Adalath) IA/1/2019		Malkajappa Kotrappa Mulagund <b>Vs</b> Veeranna Shivananda Metti	J.V.PATHAN
24	EX 236/2019 (Refer to Lok Adalath)		HDFC Bank Ltd., Hubballi Rept. by its Authorized signatory Mr. Anand Kumar C R <b>Vs</b> Balikai Mahadevappa Shankrappa	M S Halakeri

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25	EX 240/2019 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Hubli Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Devising T Rajaput	B. B. MAGADI
26	EX 242/2019 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Hubli Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Ronad D Nilugal	B. B. MAGADI
27	EX 36/2020 (Refer to Lok Adalath)		HDFC Bank Limited, Rptd by Anand Kumar C R <b>Vs</b> Arun Madhuchandra Lakkundi	M S Halakeri
28	EX 42/2020 (Refer to Lok Adalath)		SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by P A Holder Jakanachary Sharad Sanglekar <b>Vs</b> Ranappa Durgappa Pujar	S S Kori
29	EX 45/2020 (Refer to Lok Adalath)		SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by P A Holder Jakanachary Sharad Sanglekar <b>Vs</b> Sangappa Marthandappa Chimmanakatti	S S Kori
30	EX 53/2020 (Refer to Lok Adalath)		M/S SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by PA Holder Authorised Jakanachary S Sanglekar <b>Vs</b> Ramappa Doddappa Chalawadi	S S Kori
31	EX 57/2020 (Refer to Lok Adalath)		M/S SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by PA Holder Authorised Jakanachary S Sanglekar <b>Vs</b> Pradeep Narayansa Rangreji	S S Kori
32	EX 58/2020 (Refer to Lok Adalath)		M/S SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by PA Holder Authorised Jakanachary S Sanglekar <b>Vs</b> Mallappa Hanamantappa Madivalar	S S Kori

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33	EX 59/2020 (Refer to Lok Adalath)		M/S SRIRAM CITY UNION FINANCE LTD., Gadag Rept. by PA Holder Authorised Jakanachary S Sanglekar <b>Vs</b> Manjunath Umesh Kammar	S S Kori
34	EX 366/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Pakirappa Yallappa Bangi	S B Challamarad
35	LAC.APPEAL 1/2020 (Steps) IA/1/2020		The Assistant Commissioner, Land Acquisition Karnataka Satate Highway Development Project, Belgavi <b>Vs</b> Smt. Gangawwa Sukhpurneshwar Dodawad	PADMAVATHI.H.MANE
36	EX 49/2018 (Refer to Lok Adalath)		M/S Indusind Bank Ltd., Rept. by its GPA Holder Sunil Vithalrao Sankaple <b>Vs</b> Kiran Shankarappa Kammar	S S Kori
37	EX 109/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mariyappa Puttappa Doddamani	S S Kori
38	EX 131/2018 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Ramajansaheb Allabaxi Karkai	S B Challamarad
39	EX 91/2020 (Refer to Lok Adalath) IA/1/2020 IA/2/2020		Fullerton India Credit Company Ltd., Bangalore Rept. by Senior Manager Mr. Hussain Basha <b>Vs</b> Dadakhlandar Munira Ahamda Khaji	Nagaraj Pujar

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<b><u>11-00 to 02-00 PM</u></b>				
1	SPL.C(SVC) 9/2020 (SUMMONS)		Mahantesh Chandrashekhar Madanur <b>Vs</b> Chandrashekhar Kasanappa Lamani	PP
2	SPL.C(SVC) 5/2016 (HEARING)		Sanganagouda <b>Vs</b> Basayya Ningayya Itagimath	PP
<b>CHARGE</b>				
3	SPL.C(SVC) 1/2018 (FRAMING OF CHARGE OR PLEA)		Sanganagouda Police Inspector, Karnataka Lokayukat, Gadag <b>Vs</b> Davalsab Babusab Beleri	
<b>CROSS EXAM ON PROSECUTION WITNESS</b>				
4	SPL.C(SVC) 4/2013 (EVIDENCE)		The State Gadag Lokayukta PS.Cr.No 52012 <b>Vs</b> Rafiq Ahamad So Meera Saheb Momin Age 57Yrs Ro Zakir Husen Colony Gadag	
<b>EVIDENCE ON PROSECUTION</b>				
5	SPL.C(SVC) 6/2018 (EVIDENCE)		Mohammadali Gafaarsab Hamasagar <b>Vs</b> Suresh Selappa Nayak	PP
<b>HEARING BAIL APPEAL</b>				
6	Sess.C 9/2019 (BAIL)		Smt. Ratavva Malayya Kuravattimath <b>Vs</b> Basavaraj Sangaraddeppa Urf Ajjappa Paraddi	Nil K L PAWAR
<b>ARGUMENTS ON PROSECUTION SIDE</b>				
7	SPL.C(SVC) 1/2016 (ARGUMENTS)		Ravi Purushottam <b>Vs</b> Channappa Rudrappa Bellari	PP
8	CRL.A 17/2020 (Refer to Lok Adalath) IA/1/2020		Mahamad Iqabal Ameenassab Shaik <b>Vs</b> Naveen Shivayogeppa Goveshwar	G.B. NEELARADDI
9	SPL.C(SVC) 2/2017 (FDT)		K C Asundi <b>Vs</b> Lingaraj Balehosur	PP
10	SPL.C(SVC) 3/2017 (FDT)		Shekrappa Khandappa Pujar <b>Vs</b> Doddappa Narayanappa Mulimani	

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11	SPL.C(SVC) 5/2018 (HBC)		Kiran Devappa Lamani <b>Vs</b> Shivakumar Veerabhadrayya Tyagatur	PP
12	SPL.C(SVC) 2/2020 (HBC)		Ananda Shanmukhappa Narthi <b>Vs</b> Laxman Ningappa Gudasalamani	PP
13	Crl.Misc. 356/2020 (ORDERS)		Honnappa Hanamappa Pujar (A- 1 as per FIR) <b>Vs</b> The State of Karnataka Rept. by its PP Gadag	C.R.VADAKANNAVAR
14	Crl.Misc. 360/2020 (Objection)		Manjunath Mallikarjuna Konannavar (A-1 as per FIR) <b>Vs</b> The State of Karnataka Rept. by its PP Gadag	M B Mattur

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1	R.A. 5/2020 (NOTICE)		Smt. Najabunisa Babajan Mulla <b>Vs</b> Smt. Ameenabegaum Abdulrehmansab Mulla	K G Udupi
2	Ref 4/2020 (NOTICE)		Shrikant Bin Shivappa Katageri <b>Vs</b> The Divisional Controller, NWKRTC., Gadag	PP
3	COM.EX 8/2020 (NOTICE)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Virappa Shivappa Hugar	S B Challamarad
4	COM.EX 9/2020 (NOTICE)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Shrikanta Bheemappa Talawar	S B Challamarad
5	Ref 3/2020 (APPEARANCE OF PARTY)		Y B Sunnadapudi <b>Vs</b> The Divisional Controller, NWKRTC, Gadag	PP
6	Ref 1/2019 (HEARING)		S.S.Goudar <b>Vs</b> The Divisional Controller, NWKRTC, Gadag.	PP
7	COM.O.S 35/2020 (HEARING) IA/1/2020 IA/2/2020		ICICI Bank Ltd, through Authorized Reptd Shekharagouda Yamanagouda Patil <b>Vs</b> Hadagali Mahadevappa Mallappa	M S Halakeri
8	COM.EX 10/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Praveenkumar Shekharayya Abbigeri	S B Challamarad



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
9	COM.EX 11/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Muttayya Shankarayya Koradhanyamath	S B Challamarad
10	COM.EX 12/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar LB Sutagatti <b>Vs</b> Ashok Basappa Hugar	S B Challamarad
11	COM.EX 13/2020 (HEARING)		M/S Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Chandrappa Basavantappa Madanur	S B Challamarad
12	COM.EX 14/2020 (HEARING)		M/S Sriram Transport Finance Company Ltd., Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Santosh Yallappa Gadag	S B Challamarad
13	COM.EX 15/2020 (HEARING)		M/S Sriram Transport Finance Company Ltd., Gajendragad Rept. by its GPA Holder Shankar B Sutagatti <b>Vs</b> Channayya Shankarayya Koradhanyamath	S B Challamarad
14	COM.EX 16/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Sharanappa Ishwarappa Gurammanavar	S B Challamarad
15	COM.EX 17/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Sharanappagouda Shankaragouda Patil	S B Challamarad

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
16	COM.EX 18/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Sharanappa Kariyappa Madar	S B Challamarad
17	COM.EX 19/2020 (HEARING)		M/s Sriram Transport Finance Company Ltd., Gajendragad Rept. by Shankar B Sutagatti <b>Vs</b> Noorandappa Mannappa Sangamad	S B Challamarad
18	KID 5/2018 (EVIDENCE) IA/1/2018		Mallikarjunagouda Hanumanthgouda Patil <b>Vs</b> The Divisional Controller, N W K R T C., Gadag	Jayaraj P Patil
19	KID 11/2017 (EVIDENCE) IA/1/2017		Ninganagouda Dyamangouda Doddagoudar <b>Vs</b> The Management of N W K R T C., Gadag Rept. by Divisional Controller, Gadag	M H Bhat
20	EX 269/2019 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Ltd., Naraund Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Hamajesab Karimasab Mujahid	V M KUPPAST
21	EX 34/2020 (Refer to Lok Adalath)		M/s Sriram Transport Finance Company Limited Rptd by its GPA Holder Shankar Basappa Sutagatti <b>Vs</b> Govindappa Shivappa Gudasalamani	V M KUPPAST
22	Ref 5/2017 (Enquiry)		K V Desai <b>Vs</b> Divisional Controller, NWKRTC., Gadag	
23	EX 210/2019 (Settlement)		M/S Shriram Transport Finance Company Ltd, PA Holder Shankar Basappa Sutagatti <b>Vs</b> Praveen Bhimappa Huilgol	B. B. MAGADI

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24	EX 211/2019 (Settlement)		M/S Shriram Transport Finance Company Ltd, PA Holder Shankar Basappa Sutagatti <b>Vs</b> Tukaram Yallappa Kumuthe	B. B. MAGADI
25	EX 213/2019 (Steps)		M/s Sriram Transport Finance Company Limited., Hubballi <b>Vs</b> Iranna Cholappa Badiger	B. B. MAGADI
26	EX 256/2019 (Steps)		M/s Sriram Transport Finance Company Ltd., Naraund Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mallanagouda Sankanagouda Khanappagoudar	V M KUPPAST
27	COM.EX 1/2020 (Steps)		HDFC Bank Ltd, Regional officer Hubballi Rptd by Mr. Ananda Kumar C.R. Legal Manager. <b>Vs</b> Mallayya Mathapati Huchchayya	S.B.Muttalli
28	COM.O.S 41/2020 (Settlement) IA/1/2020 IA/2/2020		ICICI Bank, Gadag Branch Rptd by Shekharagouda Patil S/o Yamanagouda <b>Vs</b> Mudiyappa Uppar S/o Tippanna.	S.B.Muttalli
29	L.A.C. 115/2020 (Objection)		Mallappa Shivappa Nadagoudar <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S Itagi ADGP
30	L.A.C. 116/2020 (Objection)		Beerappa Bharamappa Dollin, Since deceased Rept. by his LRs. <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S Itagi ADGP
31	L.A.C. 117/2020 (Objection)		Mallappa Kariyappa Halli, Since deceased Rept. by his LRs. <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S Itagi ADGP

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32	L.A.C. 118/2020 (Objection)		Vasudeva Honnappagouda Apparanji <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
33	L.A.C. 119/2020 (Objection)		Kasimsab Murtusab Gorlekoppa, Since deceased Rept. by his LRs. <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
34	L.A.C. 120/2020 (Objection)		Devendragouda Mallanagouda Halemani, Since deceased Rept. by his LR's. <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
35	L.A.C. 121/2020 (Objection)		Smt. Ayyawwa Shivappa Itagi <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
36	L.A.C. 122/2020 (Objection)		Gavisiddayya Palakshayya Hiremath <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
37	L.A.C. 123/2020 (Objection)		Jagadevayya Muragayya Hiremath <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
38	L.A.C. 124/2020 (Objection)		Shiddappa Malappa Khovi <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
39	L.A.C. 125/2020 (Objection)		Shiddappa Yallappa Dollina <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP

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40	L.A.C. 126/2020 (Objection)		Smt. Yamunabi Jeevansasb Umachagi <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
41	L.A.C. 127/2020 (Objection)		Kalakappa Ishwarappa Ronad, SInce deceased by his LRs. <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
42	L.A.C. 128/2020 (Objection)		Kashimsab Kasimisab Goralkoppa <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
43	L.A.C. 129/2020 (Objection)		Shambanna Tejappa Ukkali <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
44	L.A.C. 130/2020 (Objection)		Hanamappa Basappa Sannadyavannavar <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
45	L.A.C. 131/2020 (Objection)		Shankrappa Shivappa Landi <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
46	L.A.C. 132/2020 (Objection)		Kalakappa Shiddappa Ronada <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
47	L.A.C. 133/2020 (Objection)		Smt. Basavannevva Gudaneppa Halemani <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
48	L.A.C. 134/2020 (Objection)		Dodda Sangappa Basappa Sannadyavannavar <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
49	L.A.C. 135/2020 (Objection)		Basappa Yallappa Chaudakki <b>Vs</b> The Government of Karnataka Rept. by Deputy Commissioner, Gadag	J S ITAGI  ADGP
50	R.A. 45/2020 (Objection) IA/1/2020 IA/2/2020		Smt. Sumangala Irappa Urf Iranagouda Banad <b>Vs</b> Smt. Irawwa Naganagouda Hiregoudra	M S RAMENHALLI

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**Prl District and Sessions Judge, Gadag**

**NARASHIMSA M V**

**Addl. District and Sessions Judge**

**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	SPL.C 19/2020 (SUMMONS)		Sunilkumar Nayak PSI Shirahatti PS <b>Vs</b> Basavaraj Hanamappa Malladad	PP
2	CRL.R.P. 42/2020 (HEARING) IA/1/2020		Shivappa Yallappa Durganavar <b>Vs</b> The Taluka Executive Magistrate Laxmeshwar Rept. by its PP Gadag	V.R.PATIL
3	CrI.Misc. 361/2020 (HEARING)		Holeyappa Irappa Shigli, (A-2 as per FIR) <b>Vs</b> The State of Karnataka Rept. by its PP Gadag	M B Matur
4	CrI.Misc. 362/2020 (HEARING)		Muthappa Sharanappa Lekkad <b>Vs</b> The State of Karnataka Rept. by its PP Gadag	I.A.BEPARI
5	CrI.Misc. 363/2020 (HEARING)		Ashok Mahadevappa Hompannavar (A-4 as per Chargesheet) <b>Vs</b> The State of Karnataka Rept. by its PP Gadag	V.R.PATIL
6	SPL.C(SC/ST Act) 1/2020 (FRAMING OF CHARGE OR PLEA)		Bharamappa Durgappa Harijan <b>Vs</b> Basavaraj Devappa Ronad Urf Valmiki	PP
7	Sess.C 7/2019 (EVIDENCE)		Veerappa Durgappa Hiremani <b>Vs</b> Mallayya Urf Mallappa Urf Mallesh M/O Nadageravva Madar	Nil
8	Sess.C 8/2019 (EVIDENCE)		Rajeshwari Ashok Hosamani <b>Vs</b> Mudukappa Channappa Banavi	Nil
9	SPL.C(SC/ST Act) 2/2020 (HBC)		Basavaraj Nagappa Kanakappanavara <b>Vs</b> Basavaraj Nagappa Elagera	PP
10	Sess.C 14/2020 (FDT)		Smt. Arathi Nagesh Karbari <b>Vs</b> Prakash Shankrappa Pawar	PP
11	CRL.A 13/2020 (Objection) IA/1/2020		Smt. Shobha S N Suresh S M <b>Vs</b> Prakashf Veerabhadrapa Laddi	R V Ranganavar

**Prl District and Sessions Judge, Gadag**

**NARASHIMSA M V**

**Addl. District and Sessions Judge**

**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	SPL.C 3/2020 (Settlement)		Sudheerkumar M Benki, CPI Mundargi PS <b>Vs</b> Basavaraj Sawareppa Harijan Urf Madar	PP
13	CRL.A 19/2020 (Settlement) IA/1/2020 IA/2/2020		Venkanagouda Devanagouda Andanigoudar <b>Vs</b> Tammanagouda Rudragouda Mallanagoudar	M S BHAJANTRI
14	SPL.C 6/2020 (Settlement)		The PSI, Gajendragad PS, Gajendragada. <b>Vs</b> Ramesh Chandrakanth Pawar	PP
15	SPL.C 7/2020 (Settlement)		THE PSI, Gajendragad Police Station <b>Vs</b> Parashuram @ Prashanth Bangarappa Rathod	PP
16	SPL.C 8/2020 (Settlement)		Gurushanth Dashyal PSI Gajendragad PS <b>Vs</b> Veerappa Yallappa Konannavar	PP
17	SPL.C 12/2020 (Settlement)		Vinod Pujari <b>Vs</b> Basavaraj Beerappa Kadappanavar	PP
18	SPL.C 17/2020 (HBC)		Sunilkumar Nayak PSI Shirahatti PS <b>Vs</b> Tajuddin Allauddin Bankapur	PP
19	SPL.C 20/2020 (Settlement)		S Y Lohar PSI <b>Vs</b> Iranna Halappa Aaneppanavar	PP
20	SPL.C 21/2020 (Settlement)		Sunilkumar Nayak PSI <b>Vs</b> Veeranagouda Somanagouda Bharamagouda	PP
21	SPL.C(Elect.) 53/2020 (Settlement)		Chandrashekhar Hanamappa Bagalkot <b>Vs</b> Smt. Girijawwa Padiyappa Pujar	PP
22	SPL.C(Elect.) 54/2020 (Settlement)		C H Bagalkot <b>Vs</b> Basavaraj Shivanappa Harogeri	PP



**Prl District and Sessions Judge, Gadag**  
**NARASHIMSA M V**  
**Addl. District and Sessions Judge**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
23	SPL.C(Elect.) 55/2020 (Settlement)		C H Bagalkot <b>Vs</b> Fakrusab Garibsab Nadaf	PP
24	SPL.C(Elect.) 56/2020 (Settlement)		C H Bagalkot <b>Vs</b> Ranjansab Rajesab Nadaf	PP
25	SPL.C(Elect.) 57/2020 (Settlement)		Chandrashekhar Hanamappa Bagalakota <b>Vs</b> Ramaraddi Giriyappa Agasanakoppa	PP
26	SPL.C(Elect.) 58/2020 (Settlement)		Chandrashekhar Hanamappa Bagalakote. <b>Vs</b> G.V.Shirur	PP
27	SPL.C(Elect.) 59/2020 (Settlement)		Chandrashekar Hanamappa Bagalkot <b>Vs</b> Basavanneppa Kalakappa Bhandi	PP
28	SPL.C(Elect.) 60/2020 (Settlement)		Chandrashekhar Hanamappa Bagalkot <b>Vs</b> Parashuram Udachappa Harijan	PP
29	SPL.C(Elect.) 61/2020 (Settlement)		Shrinath Babu Nayak <b>Vs</b> Smt. Radha Ramachandra Chitragar	PP

**Prl Senior Civil Judge and CJM, Gadag**  
**Sreenivasa**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02-45 to 05-45 PM</b>				
1	FDP 19/2013 (SUMMONS)		Shakuntala Kashinath M <b>Vs</b> Annapurna Shivamurtayya Malekopmath	R K Shantagiri
2	M.V.C 181/2017 (SUMMONS) IA/1/2017		Varun Ningappa Billahaddannavar, Since M/G Rept. by Ningappa Rangappa Billahaddannavar <b>Vs</b> Bashasab Jandisab Neeli	G.P.KOLIWAD
<b>STEPS</b>				
3	EX 1/2019 (SUMMONS)		Smt. Bibisaliya Mahamadhussain Banur <b>Vs</b> The Special Land Acquisition Office, Assistant Commissioner, Gadag	S.K.PATIL
4	EX 18/2018 (NOTICE)		Veerabhadrayya Channabasayya Kumarkoppa Urf Hiremath <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	
5	EX 43/2018 (NOTICE)		Ramanagouda Hanamantagouda Patil <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
6	EX 28/2019 (NOTICE)		Bhimappa Pampanna Inamati <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
7	EX 32/2019 (NOTICE)		Smt. Renavva Sahadevappa Kanikar <b>Vs</b> The Land Acquisition officer and Assistant commissioner, Gadag.	B N DAYAMMANAVAR
8	EX 34/2019 (NOTICE)		Ramachandrappa Basappa Hosalli <b>Vs</b> The Land Acquisition officer and Asst. Commissioner, Gadag.	B N DAYAMMANAVAR
9	EX 47/2019 (NOTICE)		Mallanagouda Veeranagouda Goudar, Since deceased by his LRs <b>Vs</b> The Land Acquisition officer, Gadag and Asst. Commissioner, Gadag.	B N DAYAMMANAVAR

**Prl Senior Civil Judge and CJM, Gadag**  
**Sreenivasa**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	EX 48/2019 (NOTICE)		Smt. Parvatavva Irappa Urf Veerappa Ingalahalli, Since reptd by her LRs <b>Vs</b> The Land Acquisition officer, Gadag and Asst. Commissioner, Gadag.	B N DAYAMMANAVAR
11	M.A 11/2020 (NOTICE)		Vikas Narayana Sawakar <b>Vs</b> Smt. Bharathi Siddalingappa Hosakeri	J.V.PATHAN
12	M.A 12/2020 (NOTICE)		Vikas Narayana Sawakar <b>Vs</b> Mahendrakumar S/o Notknown Jain	J.V.PATHAN
13	M.A 13/2020 (NOTICE)		Vikas Narayan Sawakar <b>Vs</b> Rajesh Baburao Savalkar	J.V.PATHAN
14	EX 76/2013 (FOR FURTHER HEARING)		Ganapati Shambappa Moladkar <b>Vs</b> LAO,The Assistant Commissioner Gadag	S S Hurakadli
15	R.A 141/2019 (FOR FURTHER HEARING)		Muralidhar Ganapatrao Jadhav <b>Vs</b> Government of Karnataka Rept. by the Deputy Commissioner, Gadag	C.D.HUILGOL
16	E.C.A 157/2014 (Compromise)		Sunil Manjunath Bhovi <b>Vs</b> Y Siddappa So K Basavaraj	SRI.C.R.VADAKANNAVAR
17	M.V.C 165/2016 (Compromise) IA/1/2016		Smt. Meharunnisa Moulasab Annigeri <b>Vs</b> Smt. Draxayani Jayanthkumar Soba	MOTILAL A PUJAR
18	EX 33/2019 (Settlement)		Krishanappa Rangappa Haddli <b>Vs</b> The Land Acquisition officer and Assistant Commissioner, Gadag.	B N DAYAMMANAVAR
19	M.V.C 96/2020 (Compromise) IA/1/2020		Basappa Yallappa Kurahatti <b>Vs</b> Asif Mahaboobsab Badami	M.N.ARAVATAGI
20	M.V.C 105/2020 (Compromise) IA/1/2020		Siddalingeshwar Ningappa Bhoki <b>Vs</b> Shivu Murareppa Dasar Urf Shivaraj Urf Channadasar	D.M. NADAF

**11-00 to 02-00PM**

**Prl Senior Civil Judge and CJM, Gadag**  
**Sreenivasa**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	EX 47/2018 (NOTICE)		Ramanagouda Hanamantagouda Patil <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
22	R.A 103/2020 (NOTICE)		Virupaxappa Parappa Akki <b>Vs</b> Irappa Shiddappa Savadatti	K.V.JOSHI
23	O.S 41/2015 (EVIDENCE)		Smt Hanamavva Wo Shivanagouda Patil <b>Vs</b> Ravi So Rangappayya Desai	SRI.B.C.PATIL
<b>CROSS EXAMINATION OF PW</b>				
24	O.S 165/2015 (EVIDENCE)		Nagarathna Mallikarjun Ganji <b>Vs</b> Chandrashekharappa Shivashankarappa Vyapari Urf Maligoudar	N V Kanchagar
<b>PLNTF EVIDENCE</b>				
25	SMALL CAUSE 19/2018 (EVIDENCE)		STATE BANK OF INDIA, A Bank Constituted under State Bank of India, 1955 Havaing its Zonal Office <b>Vs</b> Prakash Malleshappa Hadagali	U S Dharamshy
26	EX 115/2011 (Compromise) IA/1/2011 IA/2/2011		Raghavendra Innanje SO Ramachandra Bhat, Age-53 yrs. <b>Vs</b> Smt. Surekha WO Achyut Patil, Age-55 yrs, RO Gadag.	S.B.GHATTIRADDIHAL
27	EX 44/2012 (Compromise)		Mallayya Sangayya Kapayyanavar Age Major Occ Agri Ro Chikkahandigol Tq Gadag <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner Gadag	B N Dayamanavar
28	EX 64/2012 (Compromise)		Marchappa urf Purdappa So Andanppa Mallar Since Deceased by his LRs Yamanavva Wo Marchappa Malla <b>Vs</b> The Land Acquisition Officer Gadag and Asst.Commissioner Gadag	B.N.Dayamanovar
29	O.S 163/2013 (Compromise)		Smt. Sumangala Chandrashekar Muttinpendimath <b>Vs</b> Smt. Shivagangamma Siddayaswami Muttinpendimath	M A Phaniband

**Prl Senior Civil Judge and CJM, Gadag**  
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**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
30	O.S 37/2015 (Settlement) IA/1/2015		Smt. Rekha Wo Hanamaraddy Karaddi <b>Vs</b> Smt. Savitramma Wo Vemaraddy Kolli	M.I.HIREMANI PATIL
31	O.S 15/2017 (Compromise) IA/1/2017		Devappa Shankrappa Bidaralli <b>Vs</b> Smt Venkavva Shankrappa Bidaralli	G.B. NEELARADDI
32	M.V.C 55/2018 (Compromise) IA/1/2018		Kum. Prajwal Mailarappa Jalammanavar, Since M/G Rept. by Smt. Nanda Mailarappa Jalammanavar <b>Vs</b> Mailarappa Neelappa Jalammanavar	G.P.KOLIWAD
33	O.S 67/2018 (Compromise)		Smt. Poornima Basavaraj Kori <b>Vs</b> Smt. Iravva Shivappa Akkimaradi	R.B.CHALLAMARAD
34	R.A 78/2018 (Settlement)		Jagadguru Niranjan Mahaswami, Shrikant T Patil Since deceased by his LRs. Gurudev Samartha Shivanand Mahaswamiji <b>Vs</b> Fakeerappa Puttappa Honali, Self Styled as Jagadguru Shivanand Swami Guru Nandeshwar Swami	
35	EX 83/2018 (Compromise)		Vasanagouda Yallappagouda Patil Since deceased by his LRs. <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
36	EX 86/2018 (Compromise)		Vasanagouda Yallappagouda Patil, Since deceased by his LRs. <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
37	EX 87/2018 (Compromise)		Mardansab Hussainsab Dalayath <b>Vs</b> The Land Acquisition Officer and Assistant Commissioner, Gadag	B N DAYAMMANAVAR
38	EX 100/2018 (Compromise)		Mabushi Kashimsab Gaddad <b>Vs</b> The Divisional Manager, United India Insurance Co.Ltd., Dharwad	C.R.VADAKANNAVAR

**Prl Senior Civil Judge and CJM, Gadag**  
**Sreenivasa**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
39	M.V.C 199/2018 (Compromise) IA/1/2018		Sharanappa Lokanath Bisanalli <b>Vs</b> Ragunatheraddi Basavaraddi Sasvihalli	R G Kallur
40	M.V.C 15/2019 (Compromise) IA/1/2019		Smt. Neelamma Andanagouda Patil <b>Vs</b> Shivakumar Swamy G Dhasohamath	G.P.KOLIWAD
41	O.S 65/2019 (Compromise) IA/1/2019		Smt. Laxmi Raju Urf Narayan Bagade <b>Vs</b> Basappa Urf Banappa Vittappa Bhashme	N C Patil
42	M.V.C 65/2019 (Compromise) IA/1/2019		Smt.Kamala Varjanappa Lamani <b>Vs</b> Basavaraj Annarao Patil	G.P.KOLIWAD
43	O.S 153/2019 (Compromise)		Mallappa Kariholyappa Eti <b>Vs</b> Smt. Rathna Bheemappa Pujar Urf Nittali	H.F.KADADEVARMATH
44	M.A 15/2019 (Compromise) IA/1/2019		Smt. Krupa Poulappa Adagai <b>Vs</b> Basavaraj Virupakshappa Adur	R.B.CHALLAMARAD
45	O.S 177/2019 (Compromise)		Smt. Sulochana Veerabhadrayya Hiremth Urf Kumarkoppa <b>Vs</b> Smt. Annapoorna Veerayya Hiremth Urf Kumarkoppa	S A SANGANAL
46	M.V.C 190/2019 (Compromise) IA/1/2019		Marthandappa Kotrappa Urf Hiriyappa Gadagi <b>Vs</b> Santosh Gurusiddayya Asangimath	K G Udupi
47	O.S 5/2020 (Compromise)		Smt. Sarvamangala Ambarish Kamathar <b>Vs</b> Sangappa Doddabasappa Honnappanavar	I M Hiremath
48	EX 26/2020 (Compromise)		Mahesh Channappa Ainapur <b>Vs</b> The Oriental Insurance Company Ltd., Gadag Rept. by its Authorized Signatory, Gadag	M A Bijapur
49	EX 58/2020 (Settlement)		Sangappa Basappa Karadi <b>Vs</b> Ganesh Hanamappa Lamani	M B Mattur
50	O.S 59/2020 (Settlement)		Vittobha Jgnanobha Dhongade <b>Vs</b> Narayana Jgnanobha Dhongade	K G Udupi

**Prl Senior Civil Judge and CJM, Gadag**  
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**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
51	O.S 65/2020 (Compromise)		Basavaprabhu Shivappa Kapparad <b>Vs</b> Smt. Ashwathamma Shivappa Kapparad	R.S.VADRALI
52	O.S 85/2020 (Compromise)		Mardansab Modinsab Shaikh <b>Vs</b> Husensab Saidusab Shaikh	K.L.KAREGOUDAR
53	O.S 95/2020 (Compromise)		Smt. Shantwwa Mallappa Navalgund <b>Vs</b> Ningappa Yallappa Ibrhimpur	M.N.ARAVATAGI
54	O.S 101/2020 (Compromise)		Smt. Yallavva Bhimanagouda Doddagoudar <b>Vs</b> Smt. Basavva Basanagouda Doddagoudar	M I Shigli
55	O.S 129/2020 (Compromise)		Smt. Rekha Sugirappa Ramenahalli <b>Vs</b> Shivappa Basappa Banavi	P.K.PATIL
56	O.S 141/2020 (Compromise)		Smt. Basawwa Shiddappa Tegginamani <b>Vs</b> Smt. Shivagangawwa Adivappa Sangatti	S C Makapur
57	O.S 149/2020 (Compromise)		Aishwarayya Ramappa Nadavur URf Smt. Aishwarayya Veeranagouda Patil <b>Vs</b> Ramappa Hanumappa Nadavur	K G Udupi
58	O.S 151/2020 (Compromise)		Muddappa Channabasappa Yelishirund Urf Kuntappanavar <b>Vs</b> Smt. Manjula Shiddlingappa Gouripur	R.S.VADRALI
59	O.S 155/2020 (Compromise)		Irappa Shivappa Annigeri <b>Vs</b> Smt. Basavva Pardappa Annigeri	M S Binnal
60	O.S 163/2020 (Compromise)		Kumar Mahesh Doddaerappa @ Erappa @ Veerappa Salimani <b>Vs</b> Manjunath Doddaerappa @ Erappa @ veerappa Salimani	S.K.Betageri.
61	O.S 167/2020 (Compromise) IA/1/2020 IA/2/2020		Smt. Shantawwa Shivamurtheppa Kavalli <b>Vs</b> Shiddappa Shivamurtheppa Kavalli	R R Chandrannavar

**Prl Senior Civil Judge and CJM, Gadag**  
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**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
62	MC 37/2020 (HEARING)		Jinadatta Chandrappa Bogar <b>Vs</b> Smt. Jayashree Jinadatta Bogar	S R Hallur
63	O.S 171/2020 (HEARING) IA/1/2020		Anandkumar Mallappa Hatti Urf Anandkumar Dattak Mudukappa Hatti <b>Vs</b> Smt. Shridevi Mudukappa Hatti	A.K.JAIN
64	O.S 27/2019 (ISSUES)		Smt. Shankrawwa Channaveerayya Pujar <b>Vs</b> Thippayya Veerabhadrayya Pujar	S.R.GHORPADE
65	O.S 73/2019 (ISSUES)		M/s Pabari Commission Agency partner Rajendra Vrajlal Mashroo Rept. by Nishant S Mashroo <b>Vs</b> Shankarappa Totappa Yelamali	S S Shettar
66	R.A 41/2020 (ARGUMENTS) IA/1/2020 IA/2/2020		Smt. Girijawwa Shekarayya Vastrad <b>Vs</b> Shiddalingayya Sangayya Vastrad	S B Shreegiri
67	R.A 191/2019 (JUDGMENTS) IA/1/2019 IA/2/2019		Smt. Kanchanmala Ranganagouda Patil Rept. by her power of Attorney Holder Rangappa Sheshagiriyyappa <b>Vs</b> Kesari Prasad Ramachandra Prasad Subedar	MOTILAL A PUJAR
68	E.C.A 5/2017 (Await Order)		Smt. Khurshida Begum Abdul Hameed Doddawad <b>Vs</b> Shanthala Power Ltd.,Shanthala Bhavan, Hubballi by its Chairman Kadappa Mysore	S.K.PATIL
<b>Cases listed below are adjourned due to Covid 19</b>				
69	O.S 267/2017 (SUMMONS) IA/1/2017	<b>06-01-2021</b>	Smt. Ameenabi Nabisab Mishtrikoti <b>Vs</b> Smt. Saleemabi Rahemansab Naganur	Y D TALAWAR
70	MC 17/2020 (HEARING)	<b>11-01-2021</b>	Sharanappa Mallappa Gadekar <b>Vs</b> No Party	R.S.KATTI,



**Prl Senior Civil Judge and CJM, Gadag**  
**Sreenivasa**  
**PRL. SENIOR CIVIL JUDGE AND CJM**  
**Cause List Date: 19-12-2020**

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
71	FDP 6/2016 (Await Order)	<b>11-01-2021</b>	Smt Basavva Yallappa Billannavar <b>Vs</b> Ningavva Ningappa Koppad since deceased by her L.Rs.Petitioner and Resp no 2 to 5	B M Shillin

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**Prl Senior Civil Judge and CJM, Gadag**  
**Sri. Rajanna Sankannavar**  
**ADDL. SENIOR CIVIL JUDGE**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11-00 to 02-00PM</b>				
1	EX 77/2016 (SUMMONS) IA/1/2016		Allasab Davalsab Kadadi <b>Vs</b> Mahantappa Mallappa Shirahatti	A A Hosur
2	EX 129/2019 (SUMMONS)		Prabanna Rangappa Dollin <b>Vs</b> Ramappa Irappa Hatti	S Y KALLAPUR
<b>AWAIT COMMISSIONER WARRANT/REPORT</b>				
3	FDP 23/2014 (SUMMONS)		Chandrashekaragouda So Hanamanthagouda Kudrimothi <b>Vs</b> Yallappagouda So Hanamanthagouda Kudrimothi	SRI. G.B. NEELARADDI
4	FDP 7/2015 (SUMMONS)		Smt Lalitha Wo T.Somashekar <b>Vs</b> Rajashashidar So Late Basavaraj Matti	R.S.HATTIKAL.
<b>ISSUE COMMISSIONER WARRANT</b>				
5	EX 59/2017 (SUMMONS)		Venkusa urf Venkatesh Vishnusa Bhandage <b>Vs</b> Ashok Ambasa Hugar	MOTILAL A PUJAR
<b>OBJECTION</b>				
6	FDP 26/2017 (SUMMONS)		Sayed Iqbal Abdulkhadar Makandar <b>Vs</b> Abdulgani Abdulkhadar Makandar, Since deceased by his LRs.	L M Akki
7	FDP 10/2018 (SUMMONS)		Smt. Gangavva Pawadigouda Goudra <b>Vs</b> Smt. Anasavva Urf Annavva Vadakappa Isari	R.B.CHALLAMARAD
8	R.A 114/2018 (SUMMONS)		Maruthi Somappa Jutla <b>Vs</b> Smt.Kaushalya Krishnappa Amarad	R.K.SHANTAGIRI
9	EX 10/2019 (SUMMONS)		Smt. Akkavva Basappa Naduvnamani Urf Harijan <b>Vs</b> The Managing Director and Self Insurance Fund, N.W.K.R.T.C., Hubli	M A Moulvi

**Prl Senior Civil Judge and CJM, Gadag**  
**Sri. Rajanna Sankannavar**  
**ADDL. SENIOR CIVIL JUDGE**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	M.V.C 7/2020 (SUMMONS) IA/1/2020		Smt. Sujata Nagaraj Havaragi <b>Vs</b> Suresh Ramachandrappa Guledagudda	M A Moulvi
<b>STEPS</b>				
11	EX 28/2014 (SUMMONS)		Appaji Hanamantappa Mohite <b>Vs</b> LAO,The Assistant Commissioner Gadag	S.S. HURAKADLI
12	EX 46/2016 (SUMMONS)		Smt Gangavva Shankarappa Kattimani <b>Vs</b> Land Acquisition officer and Assistant Commissioner Gadag	M.I.HIREMANI PATIL
13	EX 80/2016 (SUMMONS)		Smt Gadigevva Shivappa Bhaslapur <b>Vs</b> Shivappa P.R	A A Hosur
14	FDP 7/2018 (SUMMONS)		Smt. Nirmala alias Sujata Rajasekhar Gejjihalli <b>Vs</b> Smt. Drakshayani Annappa Rotti	K.V.JOSHI
15	EX 58/2018 (SUMMONS)		Smt. Devakka Shekarappa Jogin <b>Vs</b> The Divisional Manager, United India Insurance Co.Ltd., Dharwad	S.K.PATIL
16	M.V.C 203/2018 (SUMMONS) IA/1/2018		Mahadevagouda Hanumanthagouda Patil <b>Vs</b> Prakash Sidagoud Patil	G.P.KOLIWAD
17	EX 44/2020 (SUMMONS)		Smt. Sangamma Urf Sangavva Umesh Bolashetti <b>Vs</b> Neelappagouda F Kannur	M.B.SAJJANAR
18	FDP 16/2020 (SUMMONS) IA/1/2020		Shrinivas Govind Joshi <b>Vs</b> Shridhar Govind Joshi	A A Hosur
19	O.S 54/2020 (SUMMONS) IA/1/2020		Shivanand Khanappa Ningoji <b>Vs</b> Smt. Kashavva Kanappa Ningoji	C G MUDIYAPPANAVAR
20	FDP 20/2020 (SUMMONS)		Ramanna Gurappa Barker <b>Vs</b> Gurappa Irappa Barker	A A Hosur

**VAKALATH OF DEFTS.**

**Prl Senior Civil Judge and CJM, Gadag**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	FDP 15/2009 (SUMMONS)		Channappa Mahagundappa Marchappanavar <b>Vs</b> Yallappa Mahagundappa Marchappanavar	I. L. Desai
<b>WRITTEN STATEMENT</b>				
22	O.S 138/2019 (SUMMONS)		Smt. Fakirawwa Tippanna Kambali <b>Vs</b> Amt. Akkamahadevi Shekhappa Satyappanavar	B C Patil
23	O.S 108/2020 (SUMMONS)		Smt. Vijayalaxmi Mallappa Taminal <b>Vs</b> Shekharappa Basappa Sunkad	S K Betageri
24	O.S 124/2020 (SUMMONS)		Smt. Janathabi Abdul Khadarsab Mellur <b>Vs</b> Smt. Bisabi Mohammadhussainsab Mellur	SANKRAPPA G GAJI
25	EX 81/2016 (NOTICE)		Smt Ratnavva Fakkirappa Nidagundi <b>Vs</b> Shivappa.P.R.	A A Hosur
26	EX 87/2020 (NOTICE)		Babausab Jandisab Karmudi <b>Vs</b> Shashidhar Suvarnaswami Hartimath	C.S.SHIROL
27	EX 89/2020 (NOTICE)		Kenchappa Shivappa Javoor <b>Vs</b> Irappa Shivappa Jadi, Since deceased Rptd by his LRs.	MOTILAL A PUJAR
28	EX 92/2020 (NOTICE)		Smt. Shivakka Fakirappa Dani <b>Vs</b> Ningappa Channabasappa Guddad	S S Shettar
29	E.C.A 4/2020 (NOTICE)		Smt. Renuka laxman Tippannavar <b>Vs</b> Somareddy Basavaraddy	G.P.KOLIWAD
30	EX 77/2014 (HEARING)		Kenchappa Hanamappa Kalli <b>Vs</b> The L.A.O and A C Gadag	SRI.R.S.VADRALI
31	EX 62/2016 (HEARING)		Smt Afsha W/o Mohammed Sayeed Jakkli <b>Vs</b> Fakirappa Yellappa Kamoji	C.D.HUILGOL

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
32	M.A 4/2019 (HEARING)		Smt. Girijawwa Gurappa Urf Gururaj Chakrasali <b>Vs</b> Kumari Laxmi Gurappa Urf Gururaj Chakrasali, Since M/G Rept. by Smt. Renuka Gurappa Urf Gururaj C	S.V.GRAMPUROHIT
33	M.V.C 230/2016 (EVIDENCE) IA/1/2016		Manjunath Basavantappa Bhavi <b>Vs</b> Davalsab Malaksab Maranabasari	MOTILAL A PUJAR
34	O.S 136/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Kruthika Basayya Hiremath since minor repta by M/G plff no 3 <b>Vs</b> Guruswami Fakirayya Balihallimath	I F Hiremath
35	FDP 23/2018 (EVIDENCE)		Mahakuteshwar Parutappa Itagi <b>Vs</b> Ashok Parutappa Itagi	M A Bijapur
<b>CROSS EXAMINATION OF PW</b>				
36	M.V.C 86/2019 (EVIDENCE) IA/1/2019		Smt. Savita Vasanta Kelageri <b>Vs</b> Veeranagouda Andanagouda Hiregoudar	S Y KALLAPUR
<b>PLNTF EVIDENCE</b>				
37	O.S 97/2017 (EVIDENCE)		Smt Anasavva Urf Muttavva Mallappa Dalawal <b>Vs</b> Smt Parvatevva Shadaksharappa Ramannavar	M I Shigli
38	M.V.C 106/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Sanjay Melagiriyappa Neelagund <b>Vs</b> Smt. Vasanti Shivakumar Kustagi	M A Moulvi
39	M.V.C 107/2017 (EVIDENCE) IA/2/2017 IA/1/2017		Kallanagouda Linganagouda Karegoudra <b>Vs</b> Smt. Vasanti Shivakumar Kustagi	M A Moulvi
40	O.S 144/2018 (EVIDENCE)		Shivappa Andanappa Urf Andappa Gunjalad <b>Vs</b> Smt. Kamma Andanappa Urf Andappa Gunjalad	P.K.PATIL

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	M.V.C 27/2019 (EVIDENCE)		Ameersahel Mahammadarif Attar <b>Vs</b> MD Zameer U1 Haq Imtiyaz U1 Haq	C.R.VADAKANNAVAR
42	M.V.C 78/2019 (EVIDENCE) IA/1/2019		Smt. Kasturavva Karabasappa Chinchali <b>Vs</b> Prakash Budappa Gudi	G.P.KOLIWAD
43	M.V.C 217/2019 (EVIDENCE) IA/1/2019		Smt. Kavita Laxmanagouda Aralahalli <b>Vs</b> Laxmanagouda Somanagouda Aralahalli	H T Suttakoti
44	M.V.C 218/2019 (EVIDENCE) IA/1/2019		Parameshwar Urf Paramesh Laxamanagouda Aralahalli <b>Vs</b> Laxmanagouda Somanagouda Aralahalli	H T Suttakoti
45	M.V.C 219/2019 (EVIDENCE) IA/1/2019		Harish Laxmanagouda Aralahalli <b>Vs</b> Laxmanagouda Somanagouda Aralahalli	H T Suttakoti
46	M.V.C 11/2020 (EVIDENCE) IA/1/2020		Neelappa Ningappa Hirehal <b>Vs</b> Laxmangouda somanagouda Aralahalli	H T Suttakoti
47	O.S 18/2020 (EVIDENCE)		Smt. Lata Virupakshagouda Ninganagoudar <b>Vs</b> Smt. Shanta Siddaramappa Neelgund	Praveen S Hiremath
48	R.A 23/2016 (ARGUMENTS) IA/1/2016 IA/2/2016		Bheemappa Manappa Lamani Urf Budihal <b>Vs</b> Channappa Manappa Lamani	S.G.Purad
49	R.A 66/2016 (ARGUMENTS) IA/2/2016 IA/3/2016 IA/1/2016		Smt Sonavva Hanamappa Lamani Urf Budihal <b>Vs</b> Bheemappa Manappa Lamani Urf Budihal	S K Nadaf
50	M.V.C 40/2017 (ARGUMENTS) IA/1/2017		Danappa Agranappa Bilavadi <b>Vs</b> K. Khadar Vali K. Mustafa	C.R.VADAKANNAVAR
<b>LOK ADALATH</b>				
51	O.S 22/2016 (A.D.R.) IA/1/2015		Hanamavva Rangappa Iliger <b>Vs</b> Basavannevva Huligeppa Iliger	Y D TALAWAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
52	O.S 52/2018 (A.D.R.) IA/1/2018		Smt. Geeta Urf Renuka Ashok Bannikoppa <b>Vs</b> Smt. Mallawwa Urf Kamalawa Puradappa Bentur	Y D TALAWAR
53	O.S 74/2018 (A.D.R.) IA/1/2018		Hanumappa Satyappa Walikar Urf Talawar <b>Vs</b> Parutappa called himself as urf Dyamappa Talawar Urf Walikar	V V PATIL
54	M.V.C 202/2018 (A.D.R.) IA/1/2018		Makthumhusen Modinsab Sotakanal <b>Vs</b> Palaka bramahamanda Reddy	G.P.KOLIWAD
55	EX 16/2019 (A.D.R.)		Sanna Hanamappa Hanamappa Vaddar, Since deceased by his LRs. <b>Vs</b> The Spl. Acquisition Officer, and Asst. Commissioner, Gadag	G.B. NEELARADDI
56	M.V.C 67/2019 (A.D.R.) IA/1/2019		Channavva Channappa Shuirol <b>Vs</b> united Indai Insurance Company Ltd 2nd floor, LIC Branch-1 BUilding, Near head Post office Hubali	S.R.GONDABAL
57	MC 14/2019 (A.D.R.)		Manjunath Bheerappa Udandi <b>Vs</b> Smt. Pushpa Manjunath Udandi	M B PATIL
58	MC 22/2019 (A.D.R.)		Smt. Hanamavva Urf Anuradha Maruthi Pujar <b>Vs</b> Maruthi Jambanna Pujar	R.V.Doddamani
59	O.S 117/2019 (A.D.R.) IA/1/2019		Smt. Gangawwa Balappa Nittali <b>Vs</b> Shiddappa Bheerappa Godi	M B PATIL
60	EX 99/2019 (A.D.R.)		M/S Shekharappa Kalakappa Shreegiri Comm. Agents, Gadag Rept. by Partner Shekharappa K Shreegiri <b>Vs</b> Devappa Basavantappa Bannikoppa	M B PATIL
61	O.S 168/2019 (A.D.R.)		Smt. Sulochana Devappa Thambragundi <b>Vs</b> Umeshreddi Basavantappa Meti	B V Heggadal

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
62	EX 114/2019 (A.D.R.)		Madhavamurthy Srinivasacharya Katti <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
63	EX 116/2019 (A.D.R.)		Aravind Srinivasacharya Kutti <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
64	EX 119/2019 (A.D.R.)		Smt. Sharawwa Gurunath Chabbi <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
65	EX 120/2019 (A.D.R.)		Tejappa Hanamappa Lamani <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
66	R.A 7/2020 (A.D.R.) IA/1/2020		Smt. Sridevi Mudakappa Hatti <b>Vs</b> Anandakumar Mairiyappa Hatti	M A Bijapur
67	SMALL CAUSE 1/2020 (A.D.R.)		Hucheerappa Bhimappa Talavara <b>Vs</b> Smt. Renuka Narayanappa Hanchinala	N.V.Hiremath
68	MC 19/2020 (A.D.R.)		Venkatesh Bharamappa Uppar <b>Vs</b> Smt. Mallamma Jayappa Hulakannavara After Marriage Smt. Veena Venkatesh Uppar	B H RATI
69	MC 28/2020 (A.D.R.)		Smt. Kotramma Shambhulingappa Kompi <b>Vs</b> Shambhulingappa Veerappa Kompi	A.K.JAIN
70	O.S 126/2020 (A.D.R.) IA/1/2020		Smt. Yallamma Basappa Alura <b>Vs</b> Bapuji Hanamappa Sanshi	M.B.Jogarishattara.
71	O.S 174/2018 (JUDGEMENT)		Veeranagoud Neelappagouda Neelappagoudar <b>Vs</b> Smt. Vidya Santoshagouda Neelappagoudar	S S Shettar
72	O.S 34/2018 (ORDERS)		Smt. Akkamahadevi Ramanna Vadavi <b>Vs</b> Budappa Shiddappa Urf Harti	R.B.CHALLAMARAD



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
73	R.A 194/2019 (ORDERS)		Veerabhadrappa Shiddaramappa Sobarad <b>Vs</b> Irappa Basappa Lakkundi	B A Gularaddi
74	M.V.C 166/2016 (Settlement) IA/1/2016		Ambasa Muralidharasa Chavan <b>Vs</b> The Managing Director, N W K R T C and its Self Insurance Fund Hubli	MOTILAL A PUJAR
75	E.C.A 12/2016 (Settlement)		Smt Mallavva W/o Fakkirappa Waddar Urf Kundur <b>Vs</b> Hanumanthappa Yanamurappa Mudhol	C.R.VADAKANNAVAR
76	M.V.C 100/2017 (Settlement) IA/1/2017		Devendrappa Urf Devappa Mailarappa Tamragundi <b>Vs</b> Nandikeshwar Siddappa Havanagi	S S SANKANNAVAR
77	M.V.C 105/2017 (Settlement) IA/2/2017 IA/1/2017		Kartik Mallappa Mudiyanavar, Since M/G Rept by Mallappa Holeyappa Mudiyanavar <b>Vs</b> Khemu Shankar Rathod	S F Doddamani
78	M.V.C 121/2017 (Settlement) IA/1/2017		Hanamantappa Satyappa Talwar <b>Vs</b> AB Nagaraj AB Sannadevirappa	G.P.KOLIWAD
79	M.V.C 139/2017 (Settlement) IA/1/2017		Mallesh Honnappa Doddamani <b>Vs</b> Channayya Siddayya Hiremath	C.R.VADAKANNAVAR
80	EX 17/2019 (Compromise)		Hanamappa Timmappa Vaddar <b>Vs</b> The Spl. Acquisition Officer, and Asst. Commissioner, Gadag	G.B. NEELARADDI
81	EX 18/2019 (Compromise)		Basappa Timmappa Vaddar <b>Vs</b> The Spl. Acquisition Officer, and Asst. Commissioner, Gadag	G.B. NEELARADDI
82	R.A 44/2019 (Settlement) IA/1/2019		Mahesh Baramappa Gadagin <b>Vs</b> Shivappa Kenchappa Karibisti Urf Padasali	L M Akki
83	M.V.C 69/2019 (Compromise) IA/1/2019		Krishnappa Hulagappa Gondabal <b>Vs</b> Mallappa Adiveppa Tambragundi	M A Moulvi

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84	EX 31/2019 (Settlement)		Nirmal Kumar Gorakhchandji Parekh Urf Jain <b>Vs</b> Tehsildar, Gadag Taluk, Gadag.	S.R.GHORPADE
85	EX 115/2019 (Compromise)		Chandappa Ganiyappa Lamani Urf Malagimani <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
86	EX 117/2019 (Compromise)		Prasanna Urf Venkatadas Srinivasacharya Katti <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
87	EX 118/2019 (Compromise)		Shrikantacharya Shriniasacharya Katti GPA Holder. <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
88	EX 121/2019 (Compromise)		Seturamacharya Vedavyasacharya Katti, GPA Holder <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
89	EX 122/2019 (Compromise)		Anantacharya Srininasacharya Katti <b>Vs</b> L.A.O. The Assistant Commissioner, Gadag	S.S. HURAKADLI
90	M.V.C 182/2019 (Settlement) IA/1/2019		Shivappa K Kenchappa <b>Vs</b> Kotresh Kenchappa	C.R.VADAKANNAVAR
91	MC 51/2019 (Compromise)		Mallanagouda Kallanagouda Parangi <b>Vs</b> Smt. Shridevi Mallanagouda Parangi	M B PATIL
92	EX 130/2019 (Settlement)		Praveen Prabanna Dollin, Rept. by Prabanna Rangappa Dollin <b>Vs</b> Ramappa Irappa Hatti	S Y KALLAPUR
93	O.S 182/2019 (Settlement)		Smt. Basavva Ningappa Koragal <b>Vs</b> Basanagouda Govindagouda Hanamanthagoudar	H V Gojanur

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94	M.V.C 195/2019 (Settlement) IA/1/2019		Veerappa Urf Irappa Shivaputrappa Chavadi <b>Vs</b> Budesh Gurulingappa Budihal	S G Gaji
95	M.V.C 18/2020 (Compromise) IA/1/2020		Laxman Lokappa Lamani <b>Vs</b> Basavannappa Siddappa Honnalli	S.P.RATHOD
96	O.S 30/2020 (Settlement)		Raghvendra Thippanna Yalavathi <b>Vs</b> Ramu Thippanna Yalavathi	R.B.CHALLAMARAD
97	M.V.C 50/2020 (Settlement) IA/1/2020		Smt. Laxmavva Yamanur Muttalageri <b>Vs</b> Channabasappa Basappa Noolvi	H T Suttakoti
98	O.S 46/2020 (Settlement) IA/1/2020		Halappa Fakkirappa Binnala <b>Vs</b> Shivappa Basappa Binnal	P.K.PATIL
99	O.S 135/2020 (Compromise) IA/1/2020		Maruthi Urf Maruteppa Hanumappa Sanadi <b>Vs</b> Smt. Gangavva Mahadevappa Sanadi Urf Valmiki	G.B. NEELARADDI
100	O.S 144/2020 (Compromise)		Smt. Shantawwa Chandrahas Gadad <b>Vs</b> Basavaraj Chandrahas Gadad	G.B. NEELARADDI
101	O.S 170/2020 (Settlement) IA/1/2020		Smt. Soumya Govindaraddi Neelaraddi <b>Vs</b> Siddappa Hanamappa Mallasamudra	S B MANVI
<b>LOK ADALATH</b>				
102	O.S 140/2020 (A.D.R.)		Ravikumar Bhimanagouda Patil <b>Vs</b> Bhimanagouda Sidramappa Patil Urf Shirabur	G.B. NEELARADDI

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<b>11-00 to 02-00 PM</b>				
1	O.S. 282/2014 (Refer to Lok Adalath)		Virupakshappa Basappa Maned <b>Vs</b> Meenakshi Veerupakshappa Maned	D.M. NADAF
2	EX 69/2014 (Refer to Lok Adalath)		The Primary Co op Agricultural and Rural Development Bank Ltd. Gadag by its Manager. <b>Vs</b> Fakeerappa Rudrappa Adiyavar	N S Basavaraddi
3	EX 1/2019 (Refer to Lok Adalath) IA/1/2019		The Primary Co-Op Agricultural and Rural Development Bank Ltd by its Manager <b>Vs</b> Rajesab Khadarsab Vaddatti	N.S.Basavaraddy
4	O.S. 14/2019 (Refer to Lok Adalath) IA/1/2019		Shivappa Siddalingappa Hunashikatti <b>Vs</b> Sharanappa Siddalingappa Hunasikatti	V S POLICEPATIL
5	EX 9/2019 (Refer to Lok Adalath)		The Recovery Manager, Shivasangam Chits Pvt.Ltd.,Gadag Rptd by Vasanthkumar Bhimappa Binnal <b>Vs</b> Ramesh f Harlapur	R C Kuntaraddi
6	O.S. 29/2019 (Refer to Lok Adalath)		Fakirappa Mallappa Kencharaddi <b>Vs</b> Ramappa Mallappa Kencharaddi	V S POLICEPATIL
7	EX 22/2019 (Refer to Lok Adalath)		Rani Channamma Vividhodheshagal Sahakari Sangh Ltd,Gadag Rptd by Smt. jayalakshmi Parappa Kalabandi <b>Vs</b> Rafiqsab Kashimsab Ballary	S.A.MOrabad
8	O.S. 55/2019 (Refer to Lok Adalath)		Ganeshappa Urf Ganesh Bharamappa Shavi <b>Vs</b> Smt. Laxmi Hanamantappa Shavi	B C Patil
9	O.S. 87/2019 (Refer to Lok Adalath)		Canara Bank, by its Sr. Manager, Gadag <b>Vs</b> Laxmikant Vishwanatha Kalpavruksha	HARINDRA V BHAT
10	EX 41/2019 (Refer to Lok Adalath)		Ananda Shivappa Maraddi <b>Vs</b> Basappa Channaveerappa Uppin	D K Deshpande
11	EX 42/2019 (Refer to Lok Adalath)		Ananda Shivappa Maraddi <b>Vs</b> Smt.Shankravva Channabasappa Uppin	D K Deshpande

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
12	EX 43/2019 (Refer to Lok Adalath)		Ananda Shivappa Maraddi <b>Vs</b> Smt. Shankravva Channabasappa Uppin	D K Deshpande
13	O.S. 127/2019 (Refer to Lok Adalath)		Gangadhar Prabhakar Baraker <b>Vs</b> Smt. Taramanti Prabhakar Barakar	S K Bakale
14	O.S. 132/2019 (Refer to Lok Adalath) IA/1/2019 IA/2/2019		Viresh Shanmukhappa Kundagol <b>Vs</b> Betageri Patil Chit Funds Pvt. Ltd, Rptd by Smt. Vijayalakshmi Hanamanthgouda Patil	S K HANDIGOL
15	O.S. 152/2019 (Refer to Lok Adalath) IA/3/2019 IA/1/2019 IA/2/2019		Venkappa Virupaxappa Hittalamani, Since Mental ill health person Rptd by his wife Smt. Dvakka V. H. <b>Vs</b> Manikanth Virupaxappa Goudar, Since minor Rptd by M/G Defendent No.2	B M Shillin
16	O.S. 156/2019 (Refer to Lok Adalath)		Neelanagouda Hegganagouda Patil <b>Vs</b> Chandragouda Balanagouda Goudar Urf Patil	Shrikanth B Kuri
17	EX 55/2019 (Refer to Lok Adalath)		Shriram Chits (K) Pvt.Ltd Rptd by its Legal Officer Vasanth V Dyavanur <b>Vs</b> Kariyappa Yallappa Goneppanavar	M H Jakkali
18	O.S. 176/2019 (Refer to Lok Adalath) IA/1/2019		Smt. Yallavva Basappa Jolad <b>Vs</b> Smt. Basavva Mahadevappa Abbigeri	S.V.GRAMPUROHIT
19	O.S. 183/2019 (Refer to Lok Adalath)		Annappa Channabasappa Koppal <b>Vs</b> Manager, Welfare Buildings and Estate Pvt. Ltd.	P.K.PATIL
20	O.S. 193/2019 (Refer to Lok Adalath) IA/1/2019 IA/2/2019		Davalsab Rajesab Bagalkot GPA Holder of Plaintiff No. 2 to 4 <b>Vs</b> Smt. Madina Late Ladsab Bagalkot	L M Akki
21	O.S. 208/2019 (Refer to Lok Adalath)		Smt. Eravva Mallayya Pujar <b>Vs</b> Shidalingayya Mallayya Gudaduramath	V.S.Bangari
22	O.S. 24/2020 (Refer to Lok Adalath)		Smt. Laxmi Urf Laxamawwa Govindappa Lamani <b>Vs</b> Smt. Gujarawwa Late Devappa Lamani	MOTILAL A PUJAR

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23	O.S. 31/2020 (Refer to Lok Adalath)		STATE BANK OF INDIA Rept. by its Chief Manager, Gadag <b>Vs</b> Shankarappa Yallappa Hosalli	HARINDRA V BHAT
24	O.S. 40/2020 (Refer to Lok Adalath) IA/1/2020 IA/3/2020 IA/2/2020		Shadaxarayya Shanmukayya Kanavimath <b>Vs</b> Smt. Manjula Late Sankappa Mantagani	MOTILAL A PUJAR
25	O.S. 42/2020 (Refer to Lok Adalath) IA/1/2020 IA/3/2020 IA/2/2020		Iravva W/o Ramanna Hombal <b>Vs</b> Hema @ Hanamavv W/o Nagaraj Hombal	V.S Bangari
26	O.S. 58/2020 (Refer to Lok Adalath)		Sayadbadshah Buvasab Shirahatti(Shirati) <b>Vs</b> Smt.Munira Buvasab Shirahatti(Shirati)	T R KONGATI
27	O.S. 81/2020 (Refer to Lok Adalath) IA/1/2020		Smt. Girijavva Andappa Ronad <b>Vs</b> Maruti Mallappa Gadageppanavar	Y D TALAWAR
28	EX 45/2020 (Refer to Lok Adalath)		Smt. Pushpa Basavaraj Honnaraddi <b>Vs</b> Smt. Ratna Devaraddi Shiggavi	S.B.Honnaraddi
29	O.S. 90/2020 (Refer to Lok Adalath) IA/1/2020		Smt. Somavva Amarappa Madivalara <b>Vs</b> Chetan Amarappa Madivalara	A A Hosur
30	O.S. 99/2020 (Refer to Lok Adalath)		Prakash Nagappa Jakkannavar <b>Vs</b> Ismailsab Badesab Umachagi	S.M.MARIGOUDAR
31	O.S. 100/2020 (Refer to Lok Adalath)		Prrakash Nagappa Jakkanavar <b>Vs</b> Mohammadsab Badesab Umachagi	S.M.MARIGOUDAR
32	O.S. 112/2020 (Refer to Lok Adalath) IA/1/2020		Hanamappa Urf Hanamantappa Sanjeevappa Pujar <b>Vs</b> Mahadevappa Ishwarappa Pyati	A A Hosur
33	O.S. 115/2020 (Refer to Lok Adalath)		Ismayil Bashesab Dandin <b>Vs</b> Ibrahimsab Chandsab Dandin	T R KONGATI
34	O.S. 125/2020 (Refer to Lok Adalath)		Smt. Venkavva Venkappa Anniger. <b>Vs</b> Smt. Kamalavva Venkaraddi Mallaraddi	Y D TALAWAR
35	O.S. 147/2020 (Refer to Lok Adalath)		Smt. Kavita Santosh Chawhan <b>Vs</b> Venkatesh Somappa Lamani	S.M.MARIGOUDAR
36	O.S. 152/2020 (Refer to Lok Adalath)		Basavaraj Fakkirappa Mulgund <b>Vs</b> Smt. Renuka Somanath Patil	M B Mattur

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37	O.S. 155/2020 (Refer to Lok Adalath) IA/1/2020 IA/2/2020		Lalsab Hasansab Annigeri <b>Vs</b> Shivakumar Mahadevappa Chalageri	M.A.PHANIBAND
38	O.S. 158/2020 (Refer to Lok Adalath)		Smt. Laxmavva Yallappa Hadli <b>Vs</b> Smt. Rekha Hanamappa Kambali	S K Bakale
39	O.S. 159/2020 (Refer to Lok Adalath)		Sanjevappa Basappa Neeralagi <b>Vs</b> Prakash Hanamanthappa Asuti	S C Makapur
40	O.S. 163/2020 (Refer to Lok Adalath)		Yallappa Fakirappa Ramannavar <b>Vs</b> Devaraddi Hanamappa Ramannavar	Y.B.Basavaraddi
41	O.S. 175/2020 (Refer to Lok Adalath) IA/1/2020		Krishna Shankrappa Hanjagi <b>Vs</b> Ashok Shankrappa Hanjagi	M S RAMENHALLI
<b>CROSS EXAMINATION OF PW</b>				
42	O.S. 32/2019 (EVIDENCE)		Smt. Manjula Kallappa Ronad <b>Vs</b> Smt.Shivakka Sangappa Angadi	MOTILAL A PUJAR
43	O.S. 33/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Shivappa Jeevappa Mulagund <b>Vs</b> The Deputy Commissioner of Gadag District, Gadag.	S K Bakale
44	O.S. 90/2019 (EVIDENCE) IA/1/2019		Smt. Shobha Yallappa Kamatar <b>Vs</b> Dyamanna A/F Mahadevappa Gudadur	S D PATIL
<b>DEFN EVIDENCE</b>				
45	O.S. 12/2019 (EVIDENCE) IA/1/2019		Somanath Annalappa Bidarur <b>Vs</b> Raghavendra Mohan Negalur	S K Bakale
<b>FURTHER EVIDENCE FOR PLNTF</b>				
46	O.S. 92/2019 (EVIDENCE) IA/1/2019		Basavaraj Adivappa Bhangi Urf Kamaji <b>Vs</b> Shivappa Adivappa Bhangi Urf Kamaji	PADMAVATHI.H.MANE
<b>PLNTF EVIDENCE</b>				
47	O.S. 235/2019 (EVIDENCE)		Smt. Yallavva Earappa Hoovannavara Urf Ingalalli <b>Vs</b> Smt. Devakka Dyamanna Krigannavara	R V Kumar
48	EX 25/2014 (Settlement)		Mahammadali Hussainsab Tahasildar <b>Vs</b> Gram Panchayat Hatalageri Reptd.by its PDO	R V Kumar
49	O.S. 6/2019 (Settlement)		Shrinivas Dattatreya Revanakar <b>Vs</b> Umesh Basappa Maned	S S Shettar

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50	O.S. 18/2019 (Settlement) IA/1/2019 IA/2/2019		Srinivas Ambasa Kabadi <b>Vs</b> Gangadhar Rachappa Pilli	Veerendra.Chandrashekhar.Shirol
51	O.S. 35/2019 (Steps) IA/1/2019		Shivappa Bharamappa Rotti <b>Vs</b> Chanrashekhar Channaveerappa Amatyannavar	L M Akki
52	O.S. 52/2019 (Settlement)		Eranagouda Shankargouda Goudara Urf Patil <b>Vs</b> Somanagouda Shankargouda Goudara Urf Patil	S.C.RACHAYYANAVAR
53	O.S. 85/2019 (Settlement)		Irappa Hanamappa Hosalli <b>Vs</b> Shanmukappa Sannasatyappa Kurubar	B C Patil
54	O.S. 94/2019 (Settlement) IA/2/2019		Ramakrishna Late Nageshwar Rao Vernekar <b>Vs</b> Shrinivas Late Nageshwar Rao Vernekar	Megharaj H Kabadi
55	O.S. 100/2019 (Settlement) IA/1/2019 IA/2/2019		Paravva Sangappa Mannur <b>Vs</b> Chandru Ramu Chavan	G.B. NEELARADDI
56	O.S. 101/2019 (Settlement) IA/1/2019 IA/2/2019		Iranagoud Verupaxagoud Marigoudra <b>Vs</b> Chndru Ramu Chavan	G.B. NEELARADDI
57	O.S. 102/2019 (Settlement) IA/1/2019 IA/2/2019		Gaibusab Dastagirsab Kalebhai <b>Vs</b> Ganapati Urf Ganesh Yallamma Doddamani	M.F.Binnal
58	EX 60/2019 (Objection)		Shriram Chits (K) Pvt.Ltd Rptd by its Legal Officer Vasanth V Dyavanur <b>Vs</b> Rehamanasab Mahammadali Nadaf	M H Jakkali
59	O.S. 190/2019 (Settlement)		Pramod Jaganathsa Shingri <b>Vs</b> Smt. Kamalabai Jaganathasa Shingri	S K HANDIGOL
60	O.S. 216/2019 (Steps) IA/1/2019 IA/2/2019		Basavanagouda Siddanagouda Tejigoudra <b>Vs</b> Smt. Yallavva Kashappa Belavadi	V.S.Karigar
61	O.S. 217/2019 (Steps) IA/1/2019 IA/2/2019		Nagayya Kallayya Hiremath <b>Vs</b> Ganapati Yallamma Belavadi	V.S.Karigar
62	O.S. 243/2019 (Settlement)		Smt. Peersab Fakirsab Huilgol <b>Vs</b> Smt. Saibi Fakirasab Huilgol	S S Shettar



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63	O.S. 62/2020 (Written Statement)		Smt. Basavannemma Gurappa Yalaburgi <b>Vs</b> Manjunath Yallappa Bandivad	R.B.CHALLAMARAD
64	O.S. 63/2020 (Written Statement)		Smt. Gouramma Nagaraja Yalaburgi <b>Vs</b> Nagaraj Yallappa Bandiwad	R.B.CHALLAMARAD
65	O.S. 64/2020 (Settlement)		Smt. Eramma Manjunath Parasarushi <b>Vs</b> Yallappa Shankrappa Bandiwad	R.B.CHALLAMARAD
66	O.S. 97/2020 (Written Statement) IA/1/2020		Iranna Urf Veeranna Sannashidayya Hiremath <b>Vs</b> Chandrashekharayya Rushabendrayya Hiremath	S.M.MARIGOUDAR
67	O.S. 183/2020 (Settlement)		Smt. Lalitavva Gurabasayya Hiremath, Before Marriage Lalitavva D/o Shivappayya Shivappayyanamath <b>Vs</b> Smt.Basavva Shivappayya Shivappayyanamath	M S RAMENHALLI
68	FDP 24/2020 (Objection)		Shashidhar Basavantahappa Badiger <b>Vs</b> Smt. Hemavati @ Rekha Ningaraj Kammar	M.N.ARAVATAGI
69	O.S. 224/2020 (Settlement)		Smt. Najama Banu Mohiddinkhan Phuli W/o Mohiddin Khan Phuli <b>Vs</b> Khaja Hussain Urf Khaja Hussaisab H Jadageri	M M Bhojedar

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1	C.C. 14/2016 (Refer to Lok Adalath)		Rajesab Imamsab Kundagol <b>Vs</b> Noorulla Rajaksab Mulla	
2	C.C. 215/2016 (Refer to Lok Adalath)		Chandusab Husensab Hadimani <b>Vs</b> Ningappa Yallappa Mallapur	R R Chandrannavar
3	C.C. 322/2016 (Refer to Lok Adalath)		Gurushant Mahadevappa Matti <b>Vs</b> Raveendranatha Reddy R Eddula	K.L.KAREGOUDAR
4	C.C. 1633/2017 (Refer to Lok Adalath)		Devendra Parameshwar Palanakar <b>Vs</b> Prashant Vasudev Sheth Urf Vernekar Urf Revanakar Urf Shetty	
5	C.C. 1770/2017 (Refer to Lok Adalath)		Parameshwarappa Basappa Challamarad <b>Vs</b> Parashuramappa Basappa Ramenahalli	A.D.BADIGER
6	C.C. 2018/2017 (Refer to Lok Adalath)		Sangam Finance and Investments Gadag reptd by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Amogh Mallikarjun Hiremath	R C Kuntaraddi
7	C.C. 2499/2017 (Refer to Lok Adalath)		Chandrashekargouda Parvatagouda Karisomangoudar <b>Vs</b> kalesh Manappa Pattar	M.N.ARAVATAGI
8	C.C. 2522/2017 (Refer to Lok Adalath)		Hasanali Imamsab Hullur <b>Vs</b> Abdulrajak Sunna	S S BADIGER
9	C.C. 2550/2017 (Refer to Lok Adalath)		Navabharat Finance Betageri Gadag by its Prop Jitendrasingh Kesarsingh Borde <b>Vs</b> Ramesh Hanamantappa Badami	S P SHETTAR
10	C.C. 2847/2017 (Refer to Lok Adalath)		Shantesh Veerappa Chavadi <b>Vs</b> Nagaraj M Akkasali	MOTILAL A PUJAR
11	C.C. 2945/2017 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd Rptnd by Shankar Sutagatti <b>Vs</b> Sharanappa Basappa Malagihal	B. B. MAGADI
12	C.C. 2946/2017 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd Rptnd by Shankar Sutagatti <b>Vs</b> Sharanappa Basappa Malagihal	B. B. MAGADI

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13	C.C. 2951/2017 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd Rptnd by Shankar Sutagatti <b>Vs</b> Mustak Hasimali Khaji	B. B. MAGADI
14	C.C. 2954/2017 (Refer to Lok Adalath)		Maa Bhagirathi Tradecom Reptd by Mangunath Yachcharappa Jalihai <b>Vs</b> Shri M Venkatachalam	D K Deshpande
15	C.C. 3219/2017 (Refer to Lok Adalath)		Shivasangam Chits Private Limited Represented by Branch Manager Vasanthkumar B Binnal <b>Vs</b> Amogh Mallikarjun Hiremath	R C Kuntaraddi
16	C.C. 114/2017 (Refer to Lok Adalath)		Sri Hemaraddi Mallamma Pattin Souhardh Sahakari Niyamit Gadag repth by its manager Shrishail <b>Vs</b> Mahantesh Kappattanavar	Veerendra.Chandrashekhar.Shirol
17	C.C. 154/2017 (Refer to Lok Adalath)		Shivashankar Bhimappa Meti <b>Vs</b> Basavaraj S Sunkapur Urf Patri	S K HANDIGOL
18	C.C. 195/2017 (Refer to Lok Adalath)		Shivasangam Chits Private Limited Gadag repth by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Manjunath Jagannath Shetti	R C Kuntaraddi
19	C.C. 422/2017 (Refer to Lok Adalath)		Sangam Finance and Investments Gadag repth by its manager Vasantkumar Bheemappa Binnal <b>Vs</b> Raghavendra Ishwar Yatti	R C Kuntaraddi
20	C.C. 1537/2017 (Refer to Lok Adalath)		Sharari Chits Pvt. Ltd. Gadag, Rept. by Channappa <b>Vs</b> Praveen K Hugar	M B Mattur
21	C.C. 1119/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Ameenappa Erappa Mitlakoda	APP
22	C.C. 1120/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Devappa Ramappa Mitlakoda	APP
23	C.C. 1121/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Ramappa Hanamappa Hullura	APP
24	C.C. 1122/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Shankrappa Mahdevappa Mitlakoda	APP

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25	C.C. 1123/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Budnesab Allasab Kamanura	APP
26	C.C. 1124/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Husenasab Allasab Kamanura	APP
27	C.C. 1125/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Krishna Vasantharaddi Basavaraddi	APP
28	C.C. 1126/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Channappa Basappa Kanapura	APP
29	C.C. 1127/2020 (HEARING)		The State by BTPS <b>Vs</b> Prakash Basavaraj Chaligera	APP
30	C.C. 1128/2020 (HEARING)		The State by BTPS <b>Vs</b> Chidananda Veerappa Badigera	APP
31	C.C. 1129/2020 (HEARING)		The State by BTPS <b>Vs</b> Basavaraj Neelammatayi Harapanahalli.	APP
32	C.C. 1130/2020 (HEARING)		The State by BTPS <b>Vs</b> Allasab Davalasab Abbigeri	APP
33	C.C. 1131/2020 (HEARING)		The State by BTPS <b>Vs</b> Shivaraj Tahashildar	APP
34	C.C. 1132/2020 (HEARING)		The State by BTPS <b>Vs</b> Shrikanth Maruteppa Madara	APP
35	C.C. 1133/2020 (HEARING)		The State by BTPS <b>Vs</b> Shankrappa Yallappa Holi	APP
36	C.C. 1134/2020 (HEARING)		The State by BTPS <b>Vs</b> Ravi Bhimappa Hitagala	APP
37	C.C. 1135/2020 (HEARING)		The State by BTPS <b>Vs</b> Somashekhara Erappa Mudhol	APP
38	C.C. 1136/2020 (HEARING)		The State by BTPS <b>Vs</b> A.N.Chandragupta	APP
39	C.C. 1137/2020 (HEARING)		The State by BTPS <b>Vs</b> Raghavendra Venkatesh Ballari	APP
40	C.C. 1172/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Jandisab Gafarsab Pamadi	APP
41	C.C. 1173/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Jaideep Rasikbayi Sakhiya	APP

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42	C.C. 1201/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Basavaraj Mallappa Magadi	APP
43	C.C. 1202/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Moulasab Mabusab Neeralagi	APP
44	C.C. 1203/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Mohan Sugirappa Magadi	APP
45	C.C. 1204/2020 (HEARING)		The State by SHO, GRPS <b>Vs</b> Sangappa Siddalingappa Gondi	APP
46	C.C. 1484/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Vasanth Bheemappa Gani	APP
47	C.C. 1485/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Raju Shamuhulingayya Hiremath	APP
48	C.C. 1488/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Adithya Venkatesh Mutagara.	APP
49	C.C. 1489/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Dadapeer Kalegar	APP
50	C.C. 1490/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Rakesh G. Madara.	APP
51	C.C. 1491/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> P.T.Kalleppannavara	APP
52	C.C. 1492/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Kasimsab Husensab Walikar	APP
53	C.C. 1493/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Laldin Hasankhan Patiyara	APP
54	C.C. 1494/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Chandrakanth Amarappa Shivanagutti	APP
55	C.C. 1495/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Pallavi Annappa Koppal.	APP
56	C.C. 1496/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Mallikarjun Mahesh Benne	APP
57	C.C. 1497/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Praveen Erappa Sunkada.	APP
58	C.C. 1498/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Mahadeva Yamanappa Sakri	APP

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59	C.C. 1499/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Ashok Fakirappa Bhadrapur	APP
60	C.C. 1500/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Sagar Suresh Koppal.	APP
61	C.C. 1501/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Praveen Yamanappa Sakri	APP
62	C.C. 1502/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shivaraj Ramesh Guntakal	APP
63	C.C. 1503/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Raghavendra Venkatesh Mutagara	APP
64	C.C. 1505/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Sahid Mahabubsab Hubballi.	APP
65	C.C. 1506/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Moulasab Shivaraysab Nadaf	APP
66	C.C. 1507/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Suchitha Subhas Mandal	APP
67	C.C. 1508/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Hanamanth Charamappa Koddalli	APP
68	C.C. 1509/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Moulesh Muttappa Doddamani	APP
69	C.C. 1510/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Shekhangoud Nagangouda Goudappagoudar	APP
70	C.C. 1511/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ishwar Maheshgouda Patil	APP
71	C.C. 1534/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Tippesh Erappa Ravadura	APP
72	C.C. 1504/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Jeevan Maruti Gokavi	APP
73	C.C. 1512/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Anand Laxaman Hosamani	APP
74	C.C. 1513/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Naresh Rakhobai Tela	APP
75	C.C. 1514/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sangamesh Basavaraj Chavadi	APP

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76	C.C. 1515/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sharanappa Challappa Bidanal	APP
77	C.C. 1516/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Mahantesh Dansingh Lamani	APP
78	C.C. 1517/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Kiran Shankarappa Hunsimarad	APP
79	C.C. 1518/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Ravi Iranna Hakadadi	APP
80	C.C. 1519/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Veerupakshappa Chandrashekharappa Aralli	APP
81	C.C. 1520/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Takur Bhimappa Malagimani	APP
82	C.C. 1521/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vijayakumar Basavaraj	APP
83	C.C. 1526/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Veereshgouda Mallikarjungouda Erekoppa	APP
84	C.C. 1527/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ritu Lakshman Arisiddi	APP
85	C.C. 1528/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ananda Singayya Hiremath	APP
86	C.C. 1529/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Rahul Gopal Naik	APP
87	C.C. 1530/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Veerappa Shidlingappa Kallura	APP
88	C.C. 1531/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Basavaraj Mallavva Madara	APP
89	C.C. 1532/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Chidananda Shivavva Koppal	APP
90	C.C. 1533/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Erappa Yallappa Talavara	APP
91	C.C. 1535/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Umesh Ramanna Badigera	APP
92	C.C. 1536/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Basirahamad Muktumsab Chotayi	APP

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93	C.C. 1537/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Bahubali Mahaveer Jain	APP
94	C.C. 1538/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vittal Siddappa Patanavar	APP
95	C.C. 1539/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sharanappa Shivappa Hugar	APP
96	C.C. 1540/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vikash Basvaraj Kelar	APP
97	C.C. 1541/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sharanappa Rachappa Hugar	APP
98	C.C. 1542/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Shivappa Hanamappa Hosalli	APP
99	C.C. 1543/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Veeresh Ramachandrasa Sheshti	APP
100	C.C. 1544/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Umeshappa Subbanna Navalagunda	APP
101	C.C. 1545/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Shreenivas Gangadhar Bakale	APP
102	C.C. 1546/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Pavan Krishan Katave	APP
103	C.C. 1547/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vinayak Krishanasa Bevinakatti	APP
104	C.C. 1548/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Yogesh Devappa Jantli	APP
105	C.C. 1549/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Rahul Ashok Jain	APP
106	C.C. 1550/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Chandrakanth C Kerura	APP
107	C.C. 1551/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Viresh Eshwarappa Baligera	APP
108	C.C. 1552/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Karabasappa B. Churchihala	APP
109	C.C. 1553/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Vasanthkumar Bheemappa Binnal	APP



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110	C.C. 1554/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Puneeth Nagarj Pujar	APP
111	C.C. 1679/2017 (Settlement)		Chandan Transport Finance and Investment Gadag Vinayak <b>Vs</b> Abdul Gaffar Jananisab Mulla	APP
112	C.C. 2955/2017 (Settlement)		Shivakumar Gurusiddappa Shivanagutti <b>Vs</b> Malatesh Traders by Proprietor Sri Praveen Shivaraddi Hulakoti	M S RAMENHALLI
113	C.C. 849/2017 (Settlement)		Sangam Finance and Investments Gadag Reptd by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Mallikarjun S Abbigeri	R C Kuntaraddi
114	C.C. 232/2017 (Settlement)		Shivasangam Chits Private Limited Gadag Reptd by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Jayadev Veerayya Hiremath	R C Kuntaraddi
115	C.C. 270/2017 (Settlement)		Lorry Owners and Suppliers Multipurpose Coop Society Ltd,Gadag reptd by Manager Nagaraj S Kona <b>Vs</b> Shashikumar Mahalingappa Myageri	S K HANDIGOL
116	C.C. 1474/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Girish Mahadevappa Huilgol.	APP
117	C.C. 1475/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Basavaraj Pabhuraj Desai	APP
118	C.C. 1476/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Yallappa Ashok Rampura	APP
119	C.C. 1477/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Channappa Madevappa Balikayi	APP
120	C.C. 1478/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Chandrakumar Mudengudi	APP
121	C.C. 1479/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Sangamesh Mahesh Aratti	APP
122	C.C. 1480/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Manjunath R Chinchuri	APP

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123	C.C. 1481/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Chandrashekharayya Shivalingayya Hiremath	APP
124	C.C. 1482/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Aneshwar Ashok	APP
125	C.C. 1483/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Irshad Akbarsab Kagadagara	APP

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1	EX 31/2016 (Refer to Lok Adalath)		KARNATAKA VIKAS GRAMEENA BANK Branch Gadag Reptd by its Manager <b>Vs</b> Shiraj Ahmed Dastagirsab Kalebai	H D MERWADE
2	EX 58/2016 (Refer to Lok Adalath)		KARNATAKA VIKAS GRAMEENA BANK.GADAG Reptd. by its Manager <b>Vs</b> Nagabhusan Narayan Kodavendalu	H D MERWADE
3	EX 18/2017 (Refer to Lok Adalath)		KARNATAKA VIKAS GRAMEENA BANK Branch at Gadag Reptd. by its Manager <b>Vs</b> Adamsab Hussainsab Sindagi	H D MERWADE
4	O.S. 4/2018 (Refer to Lok Adalath) IA/1/2018		Ramappa .Parasappa Garjappanavar <b>Vs</b> Channappa.Patappa Kattigar	D.M. NADAF
5	EX 8/2018 (Refer to Lok Adalath)		Veerabhadrayya Chandrashekharayya Dhannur Hiremath <b>Vs</b> Smt.Gouramma Shivappa Nandikol	VIJAYA R ANGADI
6	EX 20/2018 (Refer to Lok Adalath)		Shri Jagadhambha Sowharda Pattina Shakari Niyamita, Gadag. by Parashuramsa Narsinghsa Habib <b>Vs</b> Madhosa Gangsa Solanki since Deceased by his LRS	R V Kumar
7	EX 22/2018 (Refer to Lok Adalath)		The Primary Co-op Agricultural and Rural Development Bank Ltd, by Manager <b>Vs</b> Ramappa Fakeerappa Varvi	N S Basavaraddi
8	EX 25/2018 (Refer to Lok Adalath)		The Primary Co-op Agricultural and Rural Development Bank Ltd, Rtd by its Manager. <b>Vs</b> Rahimansab Mabusab Sandimani	N S Basavaraddi
9	O.S. 178/2018 (SUMMONS)		Smt.Renavva Manjunath Madivalara <b>Vs</b> Gurushanthappa Madivalappa Madivalara	S C Makapur

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10	EX 55/2018 (Refer to Lok Adalath)		M/s Shriram Chits (K) Pvt. Ltd Rptd by Vasant Venkanna Dyavanur <b>Vs</b> Mohamadsab Imamsab Madalgeri	M S RAMENHALLI
11	O.S. 257/2018 (Refer to Lok Adalath)		Smt. Pushpalatha Srikanth Kademani <b>Vs</b> Chanabasappa Basavanthappa Kademani	D.M. NADAF
12	O.S. 286/2018 (Refer to Lok Adalath) IA/1/2018		The United Basil Mission Church In India Trust Association <b>Vs</b> H. Yalishkumar Urf Kumar	R.B.CHALLAMARAD
13	O.S. 287/2018 (Refer to Lok Adalath) IA/1/2018		Shiddalingappa Fakeerappa Hullur <b>Vs</b> Smt. Laxmavva Shivappa Navali	T R KONGATI
14	O.S. 201/2019 (Refer to Lok Adalath)		Manjappa Mallappa devaramani <b>Vs</b> Smt. Shantavva Ramanna Devaramani	S.F.Galappanavar
15	O.S. 35/2020 (Refer to Lok Adalath) IA/1/2020 IA/2/2020		Uma Sharanappa Urf Sharanabasappa Talwar Urf Valmiki, Since M/G Rept. by Petr. No. 3 <b>Vs</b> Sharanappa Urf Sharanabasappa Basappa Talwar Urf Valmiki	R S Doddamani
16	EX 23/2020 (Refer to Lok Adalath)		Mohammed Gouse Mohammed Subhani Adhoni <b>Vs</b> The Deputy Commissioner Gadag	I.A.BEPARI
17	O.S. 59/2020 (SUMMONS) IA/1/2020		Smt.Modinabi Kashimasab Kadakola <b>Vs</b> Rustumsab Nabisab Mundaragi	M.K.Chowdi
18	O.S. 198/2020 (Refer to Lok Adalath)		Smt.Mamataj Begam Najirsab Baihuli <b>Vs</b> Smt.Rehamanabi Shoukatali Sonnekhan	I.A.BEPARI
19	O.S. 213/2020 (Refer to Lok Adalath)		Hanumansing Sundarasingh Doddamani <b>Vs</b> Shailendrasingh Sundarasingh Doddamani	V.D.Doddamani

**AMENDMENT**

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20	O.S. 198/2019 (SUMMONS)		Smt. Saroja Urf Sarojini Basavaraj Pujara <b>Vs</b> Padiyappa Duragappa Pujara	G.B. NEELARADDI
21	O.S. 81/2018 (NOTICE)		Ashok Yallappa Madalli <b>Vs</b> Vasappa Somappa Ramenahalli	S S BADIGER
22	O.S. 18/2020 (NOTICE) IA/1/2020 IA/2/2020		Basayya Solabayya Kallimath, Rept. by PA Holder Veeresh Solabayya Kallimath <b>Vs</b> Smt. Rajeshwar M Pattanshetti After marriage Smt. Rajeshwari Jagadish Kori	L M Akki
23	O.S. 84/2020 (NOTICE) IA/1/2020		Smt. Naseembanu Late Maqsood Sayed <b>Vs</b> Zaheer Abbas Mohammed Ali Koppal.	K.M.Koppal.
24	O.S. 181/2020 (APPEARANCE OF PARTY)		Ningappa Veerappa Ingalahalli <b>Vs</b> Smt. Prabhavathi Ramanagouda Patil	PADMAVATHI.H.MANE
25	O.S. 229/2020 (HEARING) IA/1/2020		Parappa Kalakappa Handigol <b>Vs</b> Manjunath Mahadevappa Handigol	MOTILAL A PUJAR
26	O.S. 29/2018 (EVIDENCE) IA/1/2018		North West Karnataka Road Transport corporation, Division, Gadag. Rptd by Divisional Controller <b>Vs</b> S.V.Mulavada,President, Staff and Workers Fedration Regd. Gadag.	B.N.Sanshi
<b>CROSS EXAMINATION OF PW</b>				
27	Misc 6/2017 (EVIDENCE) IA/1/2017		Raghunathraddi Basavaraddi Sasvihalli <b>Vs</b> Smt Latadevi Sadashivanand Dandin	B C Patil
<b>PLNTF EVIDENCE</b>				
28	O.S. 3/2018 (EVIDENCE) IA/1/2018		Smt.Draxayani Ramappa Jadi <b>Vs</b> Kariyappa Ningappa Jadi	A C Huilgol

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29	O.S. 26/2018 (EVIDENCE)		Shashikant Shidramappa Sankannavar <b>Vs</b> The Gadag Betageri Muncipal Council, Rptd by Commissioner, Gadag.	R.S.VADRALI
30	O.S. 69/2018 (EVIDENCE)		Smt.Hussainbi Fakeersab Raichur <b>Vs</b> Smt.Imambi Fakeersab Raichur	H V GOJANUR
31	O.S. 131/2018 (EVIDENCE) IA/1/2018		Khemappa Hemalappa Lamani <b>Vs</b> Hanamant Gurunath Nayak	D.R.KULKARNI
32	O.S. 199/2018 (EVIDENCE) IA/1/2018		M/S Bhoruka Power Corporation Ltd., Rept. by its Project Officer Netaji Parasappa Hadadi <b>Vs</b> Vijay Hanamantappa Holagi	C.D.HUILGOL
33	EX 5/2018 (Settlement)		Karnataka Vikasa Grameena Bank, Gadag. Rptd by Manager Vasudev H.K. <b>Vs</b> Smt. Laxmibai Ramappa Kallur Since deceased by her L.Rs.	HARINDRA V BHAT
34	O.S. 224/2018 (Settlement)		Smt.Renuka Pandureddy Navalgund <b>Vs</b> Dharmaraddi Hanumraddi Sangalada	R.R.Chandrannavara
35	O.S. 231/2018 (Settlement) IA/1/2018		Smt.Poornima Chandrashekaragouda Manikatti <b>Vs</b> Chandrashekaragouda Basanagouda Manikatti	S.K.Betageri.
36	O.S. 137/2019 (Written Statement) IA/1/2019		Smt. Majanbi Hasansab Agasibagilu <b>Vs</b> Smt. Bibijan Abdulsab Agasibagilu	Y D TALAWAR
37	EX 80/2019 (Settlement)		The Recovery Manager, Shivasangam Chits Pvt Ltd., Gadag. Represented by Vasanthkumar B Binnal <b>Vs</b> Veeresh Chandrashekarayya Hiremth	R C Kuntaraddi

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38	O.S. 2/2020 (Written Statement) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019		Balaramasa Vittalasa Ladava <b>Vs</b> Ananthdasa Jeevanadasa Amichanda	
39	O.S. 133/2020 (Settlement) IA/1/2020		Ramappa Ningappa Kotagar <b>Vs</b> Smt. Geeta Tippanna Patil	M.B.SAJJANAR
40	O.S. 176/2020 (Objection) IA/1/2020		Yallappa Gangappa Mundasad <b>Vs</b> Ningappa Hanamappa Hadapad	Y D TALAWAR
41	O.S. 192/2020 (Objection) IA/1/2020		Suresh A/F Fakkirappa Hanchinal <b>Vs</b> Smt. Yallavva Chidanandappa Annegeri	M.N.ARAVATAGI

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1	C.C. 766/2016 (Refer to Lok Adalath)		Shree Shabari Finance and Investment Gadag By its Prop Sangayya <b>Vs</b> Akbarsab Ismailsab Babarchi	G.C. RESHMI
2	C.C. 770/2016 (Refer to Lok Adalath)		Shri Beereshwar Co Op Credit Society Ltd Examba Multi State Gadag Branch by is Manager Basavaraj <b>Vs</b> Jagadishchandra Maritammappa Jantli	VIJAYA R ANGADI
3	C.C. 782/2016 (Refer to Lok Adalath)		Shree Beereshwar Co op Credit Society Ltd Examba Multi State Gadag Branch by its Manager Basavaraj <b>Vs</b> Basirahamad Hazaratali Balaganur	VIJAYA R ANGADI
4	C.C. 839/2016 (Refer to Lok Adalath)		M/s Vistaar Financial Services Pvt Ltd Its Branch Gadag By its Branch manager Suhail Ahmed <b>Vs</b> Suryakant Channabasappa Bageadi	S A SANGANAL
5	C.C. 891/2016 (Refer to Lok Adalath)		Hemaraddi Mallamma Pattin Souhard Sahakari Niyamit Gadag by its Shrishail <b>Vs</b> Husensab Abdulsab Ronad	Veerendra.Chandrashekhar.Shirol
6	C.C. 892/2016 (Refer to Lok Adalath)		Shree Shabari Chits Pvt Ltd Gadag By its M D Channappa <b>Vs</b> Arun Madhuchandra Lakkundi	G.C. RESHMI
7	C.C. 353/2016 (Refer to Lok Adalath)		Shri. Beereshwar Co-op. Credit Society Ltd. Examba Gadag its Manager Basavaraj <b>Vs</b> Shrimati Rajiya Begum Davalsab Bichagatti	VIJAYA R ANGADI
8	C.C. 950/2016 (Refer to Lok Adalath)		Shivasangam Chits Private Limited Gadag By Its Manager Vasantakumar <b>Vs</b> Aftabkhan Fajalullakhan Pathan	R C Kuntaraddi
9	C.C. 1130/2016 (Refer to Lok Adalath)		Shivasangam Chits Private Limited Gadag Reptd by its Manager Vasantakumar Bheemappa Binnal <b>Vs</b> Parameshwarappa Panchaxarappa Negalur	R C Kuntaraddi
10	C.C. 1333/2016 (Refer to Lok Adalath)		Kashappa Basavanneppa Karjagi <b>Vs</b> Chandrappa Fakirappa Chavadi	HARINDRA V BHAT



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11	C.C. 1436/2016 (Refer to Lok Adalath)		Tontada Siddalingeswara Sangamesh Totagantimath <b>Vs</b> Amrutagouda Bheemanagouda Patil	A C Huilgol
12	C.C. 1884/2016 (Refer to Lok Adalath)		Shivasangam Chits Private Limited Gadag Reptd by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Basavaraj Rudrappa Kenchagudi	R C Kuntaraddi
13	C.C. 1885/2016 (Refer to Lok Adalath)		Sangam Finance and Investments Gadag Reptd by its manager Vasantakumar Bheemappa Binnal <b>Vs</b> Basavaraj Rudrappa Kenchagudi	R C Kuntaraddi
14	C.C. 1919/2016 (Refer to Lok Adalath)		Veeresh Shanmukhappa Kundagol <b>Vs</b> Jayashankar H.V	B M Shillin
15	C.C. 1939/2016 (Refer to Lok Adalath)		Sri Hemaraddi Mallamma Pattin Souhardh Sahakari Niyamit Gadag reptd by its manager Shrishail <b>Vs</b> Mallikarjun Gulappa Hanakanahalli	Veerendra.Chandrashekhkar.Shirol
16	C.C. 1941/2016 (Refer to Lok Adalath)		Sri Hemaraddi Mallamma Pattin Souhardh Sahakari Niyamit Gadag reptd by its manager Shrishail <b>Vs</b> Vittal Jakkali	Veerendra.Chandrashekhkar.Shirol
17	C.C. 1952/2016 (Refer to Lok Adalath)		Shivashankar Bhimappa Meti <b>Vs</b> Smt Susheela Topanagouda Patil	S K HANDIGOL
18	C.C. 601/2019 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd, Rptd by Shankar Basappa Sutagatti <b>Vs</b> Rajaksab Mabusab Gadadalli	B. B. MAGADI
19	C.C. 611/2019 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd Rptd by Shankar Basappa Sutagatti <b>Vs</b> Kalameshwarayya Kallayya Sansihiremath	S B Challamarad
20	C.C. 643/2019 (Refer to Lok Adalath)		Sriram Transport Finance Company Ltd Rptd by Shankar Basappa Sutagatti <b>Vs</b> Mehabubsab Dastagirsab Khadunavar	B. B. MAGADI

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21	C.C. 876/2016 (NOTICE)		Gaviyappa Hullappa Manasheti <b>Vs</b> B.Mahadev	R G Kallur
22	C.C. 599/2019 (NOTICE)		Mohamadsafi A Kunnibhavi <b>Vs</b> Mallanna S Sangapura	B.S.KIRITAGERI
23	C.C. 644/2019 (NOTICE)		Sriram Transport Finance Company Ltd Rptd by Shankar Basappa Sutagatti <b>Vs</b> Umesh Iranna Hadannavar	B. B. MAGADI
24	C.C. 678/2019 (NOTICE)		S.K.Friend Association Rptd by Parashuram Krishna Khatwate <b>Vs</b> Mahesh Venkatesh Kattimani	K M Manvi
<b>BALANCE BY</b>				
25	C.C. 656/2019 (NOTICE)		Mohan Totappa Koti, Gadag. Rptd by Mohan Totappa Koti <b>Vs</b> Shri. Mahaganapati Trading Company, Gadag, Rptd by Mallikarjun Shiddappa Laxmeshwar	S.S. Hiremath
26	C.C. 1557/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Ravi Kariyappa Lamani	PP
27	C.C. 1558/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Sharanappa Hanamappa Pujar	APP
28	C.C. 1559/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Prabhu Fakkirappa Kalasapur	APP
29	C.C. 1560/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Mruthyunjay Sannaparappa Sunkad	APP
30	C.C. 1561/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Manjunath Ramappa Tagade	APP
31	C.C. 1562/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Saddam Krishna Kawani	APP
32	C.C. 1563/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Muragesh Manjunath Halagi	APP
33	C.C. 1564/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Avinash Mahesh Talwar	APP
34	C.C. 1565/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Arunkumar S Kambali	APP
35	C.C. 1566/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Abhishek Bapuji Pasti	APP

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36	C.C. 1567/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Keshappa Jamappanna Lamani	APP
37	C.C. 1568/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Mallappa Hanmanthappa Walikar	APP
38	C.C. 1569/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Manjunath Iranna Kavalikai	APP
39	C.C. 1570/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Dharmaraj A Betageri	APP
40	C.C. 1571/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Veeranna Channappa Guladda	APP
41	C.C. 1572/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Hanamanth R Gollar	APP
42	C.C. 1573/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vijay R Khatwate	APP
43	C.C. 1574/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sarafaraj M C M	APP
44	C.C. 1575/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Mallappa Bharamappa Mulimani	APP
45	C.C. 1576/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Sadiq Chandasab Inamadar	APP
46	C.C. 1577/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Manjunath Ganapathi Bati	APP
47	C.C. 1578/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Shameer Peersab Nadaf	APP
48	C.C. 1579/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Venkappa Ramappa Gujamagadi	APP
49	C.C. 1580/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Ramachandarsa Huvannasa Katawate	APP
50	C.C. 1581/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Iranna Shanmukappa Kavalikai	APP
51	C.C. 1582/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Ravi Manappa Lamani	APP
52	C.C. 1583/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Galappa M Harijan	APP

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53	C.C. 1584/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Praveen Ishappa Guddad	APP
54	C.C. 1585/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Adama D Nadaf	APP
55	C.C. 1586/2020 (HEARING)		State by Gadag Town P S <b>Vs</b> Vinayak Srinivas Bakale	APP
56	C.C. 1587/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Kashayya Veerayya Shashimath	APP
57	C.C. 1588/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Hemanth Krishnagouda Patil	APP
58	C.C. 1589/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Deepak Habib	APP
59	C.C. 1590/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shivaji Davalsab Kagadagar	APP
60	C.C. 1607/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Umsesh Dyavangoudar	App
61	C.C. 1608/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shreya Benchappa Chinchali	APP
62	C.C. 1609/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shabbir Mohammadsab Thashildar	APP
63	C.C. 1610/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Basavaraj Chidananda Badiger	APP
64	C.C. 1611/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Basavaraj Kallappa Palled	APP
65	C.C. 1612/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Muttappa Mallappa Ullagadi	App
66	C.C. 1613/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Laxman Ramu Gayakawad	APP
67	C.C. 1614/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Manjappa Kotteppanavar	APP
68	C.C. 1615/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Praveen Nagappa Kuri	APP
69	C.C. 1634/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Vittal Yallappa Pyati	APP

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70	C.C. 1635/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Hanamanthappa Ramappa Jaggal	APP
71	C.C. 1636/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Vittal Shivanand Basavareddy	APP
72	C.C. 1637/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ashok Maruthi Vaddar	APP
73	C.C. 1638/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ramesh Yallappa Mudhol	APP
74	C.C. 1639/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Nagaraj Basavanthappa Khanot	APP
75	C.C. 1640/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ashok Shivappa Shiraguppi	APP
76	C.C. 1641/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Laxman Gururaj Chakrasali	APP
77	C.C. 1642/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ningappa Kallappa Ingalahalli	APP
78	C.C. 1591/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Vijay Siddappa Dahinde	APP
79	C.C. 1592/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Basavaraj Gattippanavar	APP
80	C.C. 1593/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Girish Veerayya Mavinakayi	APP
81	C.C. 1594/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Asif Hussainsab Nadaf	APP
82	C.C. 1595/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shivananda Hebasur	APP
83	C.C. 1597/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Rajshekhar Veerabhadrapa Umachagi	APP
84	C.C. 1598/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Riyaz K Khatapur	APP
85	C.C. 1599/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Manjunath Parashuram Agasimani	APP
86	C.C. 1600/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Muktumsab Hussainsab Kurahatti	APP

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87	C.C. 1601/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Viyaz Ahamed Abdul Mufasab Gadagol	APP
88	C.C. 1602/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Anand Veeranagouda Patil	APP
89	C.C. 1603/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Anilkumar Sharanappa Adala	APP
90	C.C. 1604/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Ashok Thotappa Padagad	APP
91	C.C. 1605/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Altaf Rasulsab Kanakwadi	APP
92	C.C. 1606/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Chandru Suresh	APP
93	C.C. 1616/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Mallikarjuna Veerappa Kanakavari	APP
94	C.C. 1617/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Yallappa Kalakappa Abbigeri	APP
95	C.C. 1596/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Umar Ibakal Ahamed Jalgeri	APP
96	C.C. 1618/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Basappa Gangappa Modiker	APP
97	C.C. 1619/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Raj Ahamed Abdul Ganisab Muniyar	APP
98	C.C. 1620/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Bhimappa Kadellappa Jakkalli	APP
99	C.C. 1621/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Sharanappa Irappa Shivsimapager	App
100	C.C. 1622/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Bharath Iranna Guttiya	APP
101	C.C. 1623/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> G S Savadi	APP
102	C.C. 1624/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Hasansab Peersab Kundapur	APP
103	C.C. 1625/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Manohar Siddalinga	APP

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104	C.C. 1626/2020 (HEARING)		State by Betageri Extension P S <b>Vs</b> Shivayogi Mallappa Kadiwal	APP
105	C.C. 1629/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Manjunath Somanna Vaddar	APP
106	C.C. 1630/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Nagaraj Mallappa Vaddar	APP
107	C.C. 1631/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Manjunathgouda Hanamanthagoudar	APP
108	C.C. 1632/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Veerayya Veerabhadrayya Savalagi	APP
109	C.C. 1633/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Pradeep S Hiremath	APP
110	C.C. 1643/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ganapathsa Yallappa Habib	APP
111	C.C. 1650/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ajjayya Thippayya Hulikantimath	APP
112	C.C. 1651/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Azad Sayyedsab Agasimani	APP
113	C.C. 1652/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Gangayya Almayya Hiremath	APP
114	C.C. 1653/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Tulsappa Parasappa Vasanad	APP
115	C.C. 1654/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Basavaraj Halappa Harijan	APP
116	C.C. 1655/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Iranna H Gorrannavar	APP
117	C.C. 1656/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Ramesh Mounappa Chavan	APP
118	C.C. 1657/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Hanamappa Devappa Uppar	APP
119	C.C. 1658/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Svarup Prakash Mudugal	APP
120	C.C. 1659/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Kallanagouda Joshanagouda Patil	APP

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121	C.C. 1660/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Rave Devendarappa Karannavar	APP
122	C.C. 1661/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Mallikarjun S Hubballi	APP
123	C.C. 1662/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Paven Nagendra Shetty	APP
124	C.C. 1663/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Davalsab Hasansab Halli	APP
125	C.C. 1664/2020 (HEARING)		State by Gadag Traffic P S <b>Vs</b> Lokesh Shiva Puttaramu	APP
126	C.C. 916/2016 (Settlement)		Hajarat Jahiruddin Jandisab Harlapur <b>Vs</b> Mahammadsab Abdulgafarsab Nashipudi	L M Akki
127	C.C. 1040/2016 (Settlement)		Shivasangam Chits Private Limited Gadag By Its Manager Vasantakumar <b>Vs</b> Anand Nagapa Talibalkar	R.C.Kuntaraddi
128	C.C. 1986/2016 (Settlement)		Chennappa Veerabhadrapa Myageri <b>Vs</b> Mahantesh Shankrappa Saravi	G M SAUNSHI
129	C.C. 780/2019 (Settlement)		Kuberappa Irappa Pawadshettar <b>Vs</b> Mudiyappa Holabasappa Angadi	L M Akki



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1	O.S. 151/2020 (Refer to Lok Adalath)		Shekhappa Dandappa Kari <b>Vs</b> Mallappa Dandappa Kari	P.K.PATIL
2	O.S. 203/2020 (Refer to Lok Adalath) IA/1/2020		Beerappa Ningappa Huilgol Urf Kurubara <b>Vs</b> Smt. Shivamma Ningappa Huilgol Urf Kurubara	A A Hosur
3	O.S. 321/2017 (NOTICE)		Sri Basappa Sathyappa Abbigeri <b>Vs</b> Shivappa Nagappa Abbigeri	P.K.PATIL
4	EX 57/2019 (NOTICE)		Shriram Chits (K) Pvt.Ltd Rptd by its Legal Officer Vasanth V Dyavanur <b>Vs</b> Dharmappa Josef Sakri His Legal Heirs Smt. Vijayalaxmi Dharmappa Sakri	M H Jakkali
5	EX 59/2019 (NOTICE)		Shriram Chits (K) Pvt.Ltd Rptd by its Legal Officer Vasanth V Dyavanur <b>Vs</b> Chandrashekar Rudrappa Shindhogi	M H Jakkali
<b>PLNTF EVIDENCE</b>				
6	O.S. 199/2017 (EVIDENCE)		STATE BANK OF INDIA, Branch at Gadag Betageri <b>Vs</b> Sikandar Imambeg Mulla	U S Dharamshy
7	O.S. 11/2017 (Steps)		Smt. Kalavati Parasappa Chikkagasi <b>Vs</b> Smt. Premavva Ramachandrappa Nippani	G.B. NEELARADDI
8	O.S. 144/2017 (Objection) IA/1/2017		Smt. Dyamavva Siddappa Jadi <b>Vs</b> Smt. Paravva Mallayya Gujamagadi	S K HANDIGOL
9	O.S. 198/2017 (Settlement)		STATE BANK OF INDIA, Branch at Gadag Betageri <b>Vs</b> Ramesh Mukappa Bhajantri	U S Dharamshy
10	O.S. 117/2020 (Objection) IA/1/2020		Ramesh Urf Rameshacharya madhavacharya Gudi <b>Vs</b> K Sudhakar Baburao	R.B.CHALLAMARAD
11	O.S. 121/2020 (Settlement)		Shankar Laxmanasa Solanki <b>Vs</b> Shridhar Kirtusa Bakale	S V Kabadi

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12	O.S. 169/2020 (Objection) IA/1/2020		Shankrappa Parasappa Shigli <b>Vs</b> Administrative Officer, Garama Panchayath, Lakkundi.	P.K.PATIL
13	O.S. 170/2020 (Objection) IA/1/2020		Veeranna Mallappa Chakrasali <b>Vs</b> Administrative Officer, Gram Panchayath, Lakkundi.	P.K.PATIL
14	O.S. 171/2020 (Objection) IA/1/2020		Mahantesh Mallappa Chakrasali <b>Vs</b> Administrative Officer, Gram Panchayath, Lakkundi.	P.K.PATIL
15	O.S. 172/2020 (Objection) IA/1/2020		Veerayya Kotrayya Mulakompimath <b>Vs</b> Administrative Officer, Gram Panchayath, Lakkundi.	P.K.PATIL
16	O.S. 173/2020 (Objection) IA/1/2020		Prakash Ningappa Sandighoda <b>Vs</b> Administrative Officer, Gram Panchayath, Lakkundi.	P.K.PATIL
17	O.S. 174/2020 (Objection) IA/1/2020		Prabhanna Mallappa Chakrasali <b>Vs</b> Administrative Officer, Gram Panchayath, Lakkundi.	P.K.PATIL

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1	C.C. 59/2018 (Refer to Lok Adalath)		Fayazahamad Hasansab Kurahatti <b>Vs</b> Basavaraj Hiremath	S I Madli
2	C.C. 200/2018 (Refer to Lok Adalath)		Smt. Mangala Shivanagouda Bannimatti <b>Vs</b> Kishor Shekhappa Hadimani	S A SANGANAL
3	C.C. 256/2018 (Refer to Lok Adalath)		Basaveshwara Bank Niyamitha, Gadag Branch Rptd by Mallikarjun Veerabhadrappe Hanumashetty <b>Vs</b> Smt. Shabana Anjum Ibrahim Nadaf	Y R GUDUR
4	C.C. 269/2018 (Refer to Lok Adalath)		Korangarapadi Shridhar Govindabhat Bhat <b>Vs</b> Ashok Ramappa Rathod	
5	C.C. 503/2018 (Refer to Lok Adalath)		Chandan Transport Finance and Investment, Gadag. Reptd by Vinayak Mallanagouda Goudar <b>Vs</b> Husensab Marujesab Gedageri	S.V.Bandiwad
6	C.C. 598/2018 (Refer to Lok Adalath)		Kotresh Nagaraj Kavishetty <b>Vs</b> Mallikarjuna Bheemappa Ankali	S P SHETTAR
7	C.C. 696/2018 (Refer to Lok Adalath)		M/s Mahindra and Mahindra Financial Service Ltd Rptd by Mukkaneshwar Basappa Vaggannavar <b>Vs</b> Lava Nagappa Devasur	S S Kori
8	C.C. 1139/2018 (Refer to Lok Adalath)		State Bank of India, APMC Yard, Gadag. <b>Vs</b> Hanamanatappa Bhimappa Kurahatti	U S Dharamshy
9	C.C. 1369/2018 (Refer to Lok Adalath)		Chandan Transport Finance and Investment Vinayak Mallanagouda Goudar <b>Vs</b> Maheshwarayya Shantayya Hiremath	S.V.Bandiwad
10	C.C. 1372/2018 (Refer to Lok Adalath)		Smt. Annappa Umeshgouda Malipatil <b>Vs</b> Mahesh Venkatesh Dasar	B.V.NEERLOTI
11	C.C. 1425/2018 (Refer to Lok Adalath)		Shantappa Urf Shantesh Veerappa Chavadi <b>Vs</b> Ajmathvulla Shabbirarshad Aladakatta	M A Khaji
12	C.C. 1669/2018 (Refer to Lok Adalath)		Shivashankar Bhimappa Meti <b>Vs</b> Shivanand S Sankannavar	S K HANDIGOL

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13	C.C. 1740/2018 (Refer to Lok Adalath)		Suresh Ningappa Hebaur <b>Vs</b> Shankargouda Prabhugouda Patil	K P KOTIGOUDAR
14	C.C. 286/2019 (Refer to Lok Adalath)		Chandan Transport Finance and Investment Rptd by Vinayak Mallanagouda Goudar <b>Vs</b> Parshwanath Bharamappa Melani	S P SHETTAR
15	C.C. 378/2019 (Refer to Lok Adalath)		Hemalingeshwar Pattina Souharda Sahakari Niyamith, Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Abdul Davalsab Mulgund	APP
16	C.C. 253/2019 (Refer to Lok Adalath)		Athmananda Bheemaraddi Bandi <b>Vs</b> Smt. Uma Karthik Kulakarni	Veerendra.Chandrashekhar.Shirol
17	C.C. 255/2019 (Refer to Lok Adalath)		Hemalingeshwar Pattina Souharda Sahakari Niyamith, Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Smt. Basamma Veeranna Beladadi	C.S.Policepatil
18	C.C. 285/2019 (Refer to Lok Adalath)		Chanabasu V. Akki <b>Vs</b> Sharanayya C. Hiremath	Manjula N Desaimath
19	C.C. 424/2019 (Refer to Lok Adalath)		Muktumhusen Babusab Joram <b>Vs</b> Saleem Husensab Maniyara	S K Nadaf
20	C.C. 425/2019 (Refer to Lok Adalath)		Shri Hemalingeshwar Pattina Souharda Sahakari Niyamith, Gadag Rptd by Sharanakumar Y. Ronad. <b>Vs</b> Sikandar Allahaksha Laxmeshwar	C.S.Policepatil
21	C.C. 504/2019 (Refer to Lok Adalath)		Somashekhar C Honnagudi <b>Vs</b> Joseph D Jalaki	Manjula N Desaimath
22	C.C. 508/2019 (Refer to Lok Adalath)		Prakash Ramachandrasa Bakale <b>Vs</b> Premanath Urf Praveen Surendrasa Pawar	M A Khaji
23	C.C. 510/2019 (Refer to Lok Adalath)		Sangappa Bheemappa Pujar <b>Vs</b> Manjunath Hemaraddi Yavagal	B.R.MULIMANI
24	C.C. 533/2019 (Refer to Lok Adalath)		Shree Shabari Finance Corporation R, Gadag. Rptd by Sangayya Mallayya Ghantimath <b>Vs</b> Pravin Basavaraj Hunsashimarad	G.C. RESHMI

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25	C.C. 534/2019 (Refer to Lok Adalath)		Dr.Shivaputrappa Basappa Hireholi <b>Vs</b> Mallikarjun Sharanappa Sarvi	P.T.Ganiger
26	C.C. 1138/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Somaraddi Venkaraddi Somaraddi	APP
27	C.C. 1139/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Aruna Devindrappa Kammara	APP
28	C.C. 1140/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Gopal Vital Divatara	APP
29	C.C. 1141/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Eravaya Shivayya Hiremath	APP
30	C.C. 1142/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Azeem Shasab Makandar	APP
31	C.C. 1143/2020 (Refer to Lok Adalath)		The State by BTPS <b>Vs</b> Jems Thomas Monikem	APP
32	C.C. 1144/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Mahantesh B Hurakannavara	APP
33	C.C. 1145/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Ramesh Devappa Dasara	APP
34	C.C. 1146/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Nabisab Imamsab Somanakatti	APP
35	C.C. 1147/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Akash Srinath Puchangi	APP
36	C.C. 1148/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Rizwan Jafarsab Mankanadara	APP
37	C.C. 1149/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Kiran Hanamappa Chalavadi	APP
38	C.C. 1150/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Parasappa Duragappa Eragara	APP
39	C.C. 1151/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Eshwarayya Muttayya Hiremath	APP
40	C.C. 1152/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Basavaraj Mallappa Golagolaki	APP
41	C.C. 1153/2020 (Refer to Lok Adalath)		The State by SHO, GRPS <b>Vs</b> Muttayya Eshwarayya Hiremath	APP

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42	C.C. 1362/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Shekhappa Gangappa Hulakoti	APP
43	C.C. 1363/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Santosh Basappa Gudageri	APP
44	C.C. 1364/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Mantesh Ningappa Hulakoti	APP
45	C.C. 1365/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Sharanappa Basappa Kattimani	APP
46	C.C. 1366/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Viresh Sangappa Doddannavara	APP
47	C.C. 1375/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Durgappa Udachappa Shirahatti Urf Talwar	APP
48	C.C. 1376/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Prakash Honnappa Misiy	APP
49	C.C. 1377/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Nagappa Ningappa Kodhli	APP
50	C.C. 1378/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Muttappa Thippanna Sortur	APP
51	C.C. 1379/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Nagappa Parappa Kamoji	APP
52	C.C. 1380/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Krishnaji Shivaji Busenavara	APP
53	C.C. 1381/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Revanappa Yallappa Pujara	APP
54	C.C. 1382/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Nagappa Yallappa Pujar	APP
55	C.C. 1383/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Yallappa Marierappa Pujar	APP
56	C.C. 1384/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Erappa Mudakappa Goneppanavara	APP
57	C.C. 1388/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Nabhisab Mohamadsab Ballari	APP
58	C.C. 1385/2020 (Refer to Lok Adalath)		State by SHO, Gadag Rural P S <b>Vs</b> Mardanasab Ibrahim Ballari	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
59	C.C. 1386/2020 (Refer to Lok Adalath)		State by SHO, Gadag Rural P S <b>Vs</b> Mustak Ibrahimsab Ballari	APP
60	C.C. 1387/2020 (Refer to Lok Adalath)		State by SHO, Gadag Rural P S <b>Vs</b> Subani Mohamadsab Ballari	APP
61	C.C. 1389/2020 (Refer to Lok Adalath)		State by Gadag Rural P S <b>Vs</b> Mahadevagouda B Patil	APP
62	C.C. 1390/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Ravi Ramanna Pujar	APP
63	C.C. 1391/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Bheemappa Kallppa Rolli	APP
64	C.C. 1392/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Mallappa Ramappa Hadapada	APP
65	C.C. 1393/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Mallappa Kariyappa Doddamani	APP
66	C.C. 1394/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Babusab Bashasab Babukhanavara	APP
67	C.C. 1395/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Rajesab Davalasab Karnachi	APP
68	C.C. 1396/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Hajaresab Husensab Naragunda	APP
69	C.C. 1397/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Hasansab Malikasab Kallannavara	APP
70	C.C. 1398/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Rajesab Imamsab Kundagol	APP
71	C.C. 1399/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Malingappa Nagappa Huded	APP
72	C.C. 1400/2020 (Refer to Lok Adalath)		State by Mulgund P S <b>Vs</b> Manjappa Honnappa Dollina	APP
73	C.C. 1403/2020 (Refer to Lok Adalath)		State by Gadag Betageri P S <b>Vs</b> Basavaraj Devindappa Bhavikatti	APP
74	C.C. 1404/2020 (Refer to Lok Adalath)		State by Gadag Betageri P S <b>Vs</b> Manjunath Basavaraj Lakkundi	APP
75	C.C. 1405/2020 (Refer to Lok Adalath)		State by Gadag Betageri P S <b>Vs</b> Shivayogayya Sangayya Hiremath	APP

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76	C.C. 314/2018 (NOTICE)		Santhosh Ramesh Navalagund <b>Vs</b> Manjunath S Sanshi	M P Koliwad
77	C.C. 1583/2018 (NOTICE)		Ramesh Rangappa Kattennavar <b>Vs</b> Mahammadrafee Chandusab Kumanoor	R.P Naganur
78	C.C. 252/2019 (NOTICE)		Shree Shabari Chits Pvt Ltd, Rptd by Channappa Mahadevappa Bhavi <b>Vs</b> Suresh Malleshappa Menasinakayi	M B Mattur
79	C.C. 1407/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mudiyappa Yallappa Abbigeri	APP
80	C.C. 1408/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shekharayya Shivayya Hiremath	APP
81	C.C. 1409/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ravi Basappa Jangamani	APP
82	C.C. 1410/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Sagar Rajaram Gujjari	APP
83	C.C. 1411/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Veerendra Veerappa Baligeri	APP
84	C.C. 1412/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Manjunath Basavaraj Kori	APP
85	C.C. 1413/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Muttu Tippanna Maddikara	APP
86	C.C. 1414/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Smt. Bavana Mahesh Navalekara	APP
87	C.C. 1415/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mahesh Papanna Navalekar	APP
88	C.C. 1416/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Santosh Ramesh Navalekar	APP
89	C.C. 1417/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Smt. Geetha Ramesh Navlekar	APP
90	C.C. 1418/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Hanamanth Balachandra Tonasihala	APP
91	C.C. 1419/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ramesh Papanna Navalekar	APP



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92	C.C. 1420/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Raju Ramanna Banda	APP
93	C.C. 1421/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Rajesab Mohamadali Annigeri	APP
94	C.C. 1422/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Basavaraj f Kanavi	APP
95	C.C. 1424/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mabusab M Bankad	PP
96	C.C. 1425/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Khajahussain M Policepatil	PP
97	C.C. 1426/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Avinash Maruthi Gokak	PP
98	C.C. 1427/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Veeresh Parameshappa Korawar	PP
99	C.C. 1428/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Muttappa Hanchinal	PP
100	C.C. 1429/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Dasharath Somu Koras	PP
101	C.C. 1430/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mounesh Hanchanagoudar	APP
102	C.C. 1431/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mallesh Janthli	APP
103	C.C. 1432/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Karthik Mohan Shanthappanavar	APP
104	C.C. 1433/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Chandrashekhar Hanamanthappa Gadad	APP
105	C.C. 1434/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mahantesh Ekanathsa Gothur	APP
106	C.C. 1435/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Rachabashi Abdulsab Baligar	APP
107	C.C. 1436/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shivaraj Ramesh Kundagol	APP
108	C.C. 1437/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Mahatesh Hanamanthappa Bhjantri	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
109	C.C. 1438/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shivanand Veerabasappa Mushtigeri	APP
110	C.C. 1439/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Rangappa Ramesh Narayankeri	APP
111	C.C. 1440/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Nagaraj Sannarangappa Gottur	APP
112	C.C. 1441/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Vijaykumar H Gouri	APP
113	C.C. 1442/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mahantesh Parasappa Durgar	APP
114	C.C. 1443/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Veerappa Mahantesh Durgar	APP
115	C.C. 1444/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Ramesh Shivanappa Harogeri	APP
116	C.C. 1445/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Fakkirappa Prabanna Joghi	APP
117	C.C. 1446/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Shivappa Laxman Mantur	APP
118	C.C. 1447/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Rajesab Davalsab Ramageri	APP
119	C.C. 1448/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Parasappa Laxmappa Durgar	APP
120	C.C. 1449/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Basavaraj Basappa Abbigeri	APP
121	C.C. 1450/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mallappa Bhirappa Khode	APP
122	C.C. 1451/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Gavisiddappa Shekhappa Adarakatti	App
123	C.C. 1452/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Husman Hazarthali Bandinal	APP
124	C.C. 1453/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Hanamanthappa Ramanna Ambiger	APP
125	C.C. 1454/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mahesh Ningappa Lamani	APP

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126	C.C. 1472/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mylara Siddappa Kanti	APP
127	C.C. 1473/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Neelappa Bhimappa Bellaratti	APP
128	C.C. 1406/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Sanjeeva Neelappa Sutageri	APP
<b>LOK ADALATH</b>				
129	C.C. 921/2018 (A.D.R.)		Sri Hemaraddi Mallamma Pathina Sourda Sahakari Niyamitha Rptd by Shyla Prabhappa Kurthakoti <b>Vs</b> Eranna F Kalyani	Veerendra.Chandrashekhar.Shirol
130	C.C. 923/2018 (A.D.R.)		Sri Hemaraddi Mallamma Pathina Sourda Sahakari Niyamitha Rptd by Shyla Prabhappa Kurthakoti <b>Vs</b> Shivakumar B Kodekalla	Veerendra.Chandrashekhar.Shirol
131	C.C. 61/2018 (NBW to accused)		Smt. Shamala Vasuraddi Kencharaddi <b>Vs</b> Janasneha Real Welth Solution Pvt. Ltd.	B.S.KIRITAGERI
132	C.C. 62/2018 (NBW to accused)		Smt. Lakshmi Manjunathraddi Naganur <b>Vs</b> Janasneha Real Welth Solution Pvt.Ltd	B.S.KIRITAGERI
133	C.C. 764/2018 (Settlement)		Hemalingeshwar Pattina Souharda Sahakari Niyamitha Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Prakash Basetteppa Kanakeri	
134	C.C. 766/2018 (NBW to accused)		Hemalingeshwar Pattina Souharda Sahakari Niyamitha, Alur Gurappa Ginning and trading company <b>Vs</b> Virupaxappa Hanamantappa Bulagannavar	
135	C.C. 887/2018 (NBW to accused)		Veerappa Rachappa Kerur <b>Vs</b> Diwakar	L M Akki
136	C.C. 952/2018 (NBW to accused)		State Bank of India, Mulgunda Naka Branch, Gadag. <b>Vs</b> Smt. Najma Usmansab Koppal	U S Dharamshy
137	C.C. 1162/2018 (NBW to accused)		chandrashekar Channabasappa Hebballi <b>Vs</b> Saif Athur Rehaman Mulla	T.N.Bhandage

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138	C.C. 1199/2018 (NBW to accused)		Om Sai Co-op Credit Souharda Shakari Niyamihta, Gadag. Rptd by Yallusa Pundalikasa Singri <b>Vs</b> Nagaraj N Sriramu	T. N. Bhandage
139	C.C. 1233/2018 (NBW to accused)		Shivasangam Chits Private Limited Rptd by Vasanthkumar Bheemappa Binnal <b>Vs</b> Vasanth Ramanna Shetty	R C Kuntaraddi
140	C.C. 1394/2018 (Settlement)		Vinayakgouda Ramachandragouda Neelgund <b>Vs</b> B.Devendrappa	S S Patil
141	C.C. 1395/2018 (Settlement)		Sanjay Yallapparaddi Giraddi <b>Vs</b> B. Devendrappa	S S Patil
142	C.C. 1426/2018 (NBW to accused)		Sathish Fakirappa Hythapura <b>Vs</b> Husensab S.Malakabai	A.D.BADIGER
143	C.C. 1461/2018 (NBW to accused)		Narayana Malappa Vernekar <b>Vs</b> Sathish Vishwanath Raykar	S.K.Betageri
144	C.C. 1462/2018 (Settlement)		Mantesh Shivalingayya Unnimath <b>Vs</b> Nijalingappa Siddappa Kamadolli	D.R.KULKARNI
145	C.C. 1554/2018 (NBW to accused)		Navabharat Finance Betageri Gadag by its Propreitor Jitendrasingh Kesarsingh Borde <b>Vs</b> Ravi Rachappa Tenginakai	S P SHETTAR
146	C.C. 1776/2018 (NBW to accused)		Shivashankar Bhimappa Meti <b>Vs</b> Smt. Ushadevi Halappa Itagi	S K HANDIGOL
147	C.C. 2031/2018 (Settlement)		Basavaraj Ramanagouda Patil <b>Vs</b> Mehabubali Rajesab Bukkatagara Urf Attar	V.S.Jalawadagi
148	C.C. 386/2019 (Settlement)		Sai Minority Women Co-op Credit Society, Gadag. Rptd by Ameenali Khadarsab Haliyala <b>Vs</b> Praveenkumar A Madalabhavi	R.K.Kagadagar
149	C.C. 493/2019 (Settlement)		Sriram Transport Finance Company Ltd Rptd by Shankar Basappa Sutagatti <b>Vs</b> Kalameshwarayya Kallayya Sansihiremath	S B Challamarad

**I Addl Civil Judge and JMFC I Gadag**  
**Sri. Mahadevappa. H**  
**I ADDL.CIVIL JUDGE AND JMFC I**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11-00 to 02-00 PM</b>				
1	EX 28/2019 (Settlement)		Chandan Transport Finance and Investments, Gadag Rptd by Vinayak Mallanagouda Goudar <b>Vs</b> Pradeep Prakash Namadari	S P SHETTAR
2	EX 29/2019 (Settlement)		Chandan Transport Finance and Investments, Gadag. Rptd by Vinayak Mallanagouda Goudar <b>Vs</b> Pradeep Prakash Namadari	S P SHETTAR
3	EX 90/2019 (Issue Attachment Warrant)		Soubhagya Mahila Souhard Sahakari Bank Niyamit, Rptd by branch Manager Smt. Basavanni Motappa Handi <b>Vs</b> Umesh Martyamappa Navalagund	S F Doddamani
<b>LOK ADALATH</b>				
4	O.S. 205/2009 (A.D.R.)		ABDULRAJAK IBRAHIMSAB WADDANAKATTI <b>Vs</b> DAVALBI SULEMANSAB TAHASILDAR	
5	EX 74/2015 (A.D.R.)		Sangam Finance and Investmants R Gadag by its Managing Partner Murigeppa <b>Vs</b> Suresh Yallappa Kalakannavar	S P SHETTAR
6	EX 3/2016 (A.D.R.)		Shrinidhi Finance and Investment corporation Gadag Reptd.by its Prop. Shiddalingappa <b>Vs</b> Veerappa Shivappa Mugali	S B Ghattiraddihal
7	EX 15/2016 (A.D.R.)		Shivanand Bapugouda Patil <b>Vs</b> Chandrappa Fakkirappa Chavadi	M C GUDDIN
8	EX 23/2016 (A.D.R.)		Mahesh Bharmappa Gadagin <b>Vs</b> Shiddalingappa Ishwarappa Neerlagi	R.P Naganur
9	EX 33/2016 (A.D.R.)		Capto Chits Pvt. Ltd. Reptd. by Laxmansa <b>Vs</b> Jagadeesh Veerappa Hugar	S K Bakale
10	EX 8/2017 (A.D.R.)		Raghavendra Rudrappa Myageri <b>Vs</b> Ashok Fakeerappa Hadimani	D.R.KULKARNI

**I Addl Civil Judge and JMFC I Gadag**  
**Sri. Mahadevappa. H**  
**I ADDL.CIVIL JUDGE AND JMFC I**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	EX 68/2018 (A.D.R.)		Shabari Chits Private Ltd R. Rptd by Channappa Mahadevappa Bhavi <b>Vs</b> Sandeep Nagappa Neerer	M B Mattur
12	EX 3/2019 (A.D.R.)		Shivanandappa Basavantappa Meti <b>Vs</b> Abdulsab Jafarsab Budihal	M B Mattur
13	EX 92/2019 (A.D.R.)		Smt. Lakshmibayi Somashekharappa Barigidada <b>Vs</b> Smt. Sunanda Chandrashekhar Barigidada	R.B.CHALLAMARAD
14	EX 62/2020 (A.D.R.)		Virupaxagouda Linganagouda Patil Since Deceased Rptd by his LRs. <b>Vs</b> Shivanagouda A/F Neelappagouda Patil Urf Marigoudar Since Deceased by His LRs	S R Shantageri
<b>PAPER PUBLICATION</b>				
15	FDP 1/2020 (ISSUE) IA/1/2020		Mohan Pandappa Pandre <b>Vs</b> Smt.Sharadabi Narayanappa Pandre Since deceased Reptd by her L.Rs.Deft No.2 to 9	Srikant B Kuri.
16	EX 2/2019 (BAIL)		Shivaprasanna Chits Private Ltd, Rptd Shiivanandappa Basavantappa Meti <b>Vs</b> Imamahussain Dongarisab Takked	M B Mattur
17	O.S. 39/2015 (ARGUMENTS)		Smt.Shobha Wo Mahadevappa Hindalmani <b>Vs</b> Smt. Sunanda Wo Chandrashekhar Mataladinni	M.B.MATTUR
18	EX 6/2016 (Compromise)		Sangappa Basappa Tali <b>Vs</b> Veerappa Kalakappa Pujar	R V Kumar

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<b>11-00 to 02-00 PM</b>				
1	C.C. 181/2019 (Settlement)		M/S Gruh Finance Ltd Rptd by Praveen Chavan <b>Vs</b> Chandragouda Shiddanagouda Patil	S S Kori
2	C.C. 619/2019 (Settlement)		Sangam Finance and Investments Gadag Rptd by Vasanthkumar Bheemappa Binnal <b>Vs</b> Rudrappa Channabasappa Bandiwada	R C Kuntaraddi
3	C.C. 699/2019 (Settlement)		S.B.Palabhavi, PSI, GTPS <b>Vs</b> Sharanappa Mailarappa Jantli	APP
4	C.C. 865/2019 (Settlement)		Shree Shabari Finance Corporation Regd. Gadag Rptd by Sangayya Mallayya Ghantimath <b>Vs</b> Gangadhar Ramachandra Gouli	G.C. RESHMI
5	C.C. 953/2019 (Settlement)		Narayan Guraiah Nidagundi <b>Vs</b> Phakrusab Chandsab Harlapur	Rupa C Vagga
6	C.C. 987/2019 (Settlement)		Venkatesh Babasa Rayabagi <b>Vs</b> Munna Kashimsab Kinnal	M.H.MEHARWADE
7	C.C. 1650/2019 (Settlement)		Shantappa urf Shantesh Veerappa Chavadi <b>Vs</b> Marigouda Ninganagouda Patil	M A KAZI
8	C.C. 1693/2019 (Settlement)		Soubhagya Mahila Souharda Sahakari Bank Niyamitha, Rptd by Basavanni M Handi <b>Vs</b> Shivaputrappa Mahadevappa Emmi urf Emmiyavar	S F Doddamani
9	C.C. 1740/2019 (Settlement)		Shabari Finance Corporation Regd, Gadag. Rptd by Sangayya Mallayya Ghantimath <b>Vs</b> Rudrappa Channabasappa Bandivad	M B Mattur
10	C.C. 2043/2019 (Settlement)		Vasanth Malleshappa Jakkali <b>Vs</b> Chinnappagouda Somanagouda Patil	APP

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11	C.C. 2056/2019 (Settlement)		Siddalingeswar Chit Funds Pvt.Ltd, Gangapur Peth, its Manager Shekhargouda Virupakshgouda Mantager <b>Vs</b> Harindra V. Bhat	S.A.Morabad
12	C.C. 2421/2019 (Settlement)		Vikas Raghunathsa Habib <b>Vs</b> Ananda J Nayak	T N Bhandage
13	C.C. 2426/2019 (Settlement)		Capto Chits Pvt Ltd Rptd Udayakumar P patil <b>Vs</b> Raghavendra Suresh Murgod	S S Kori
14	C.C. 2502/2019 (Settlement)		Prabhuraj Yallappagouda Patil <b>Vs</b> Ravi M Koujageri	D.M. NADAF
15	C.C. 2525/2019 (Settlement)		Shree Shabari Finance Corporation R. Gadag. Reptd by its Parnter Sri. Sangayya Mallayya ghantimath <b>Vs</b> Mujahid R. Chandunavar	G.C. RESHMI
16	C.C. 18/2020 (Settlement)		Om Sai Co-Op Credit Souhardh Sahakari Niyamita,Gadag Rptd by Yallosa Pundaliksa Singri <b>Vs</b> Basavaraj Sharanappa Madivalara	T N Bhandage
17	C.C. 32/2020 (Settlement)		Kritapur Chits Pvt Ltd Gadag Reptd by Arwind T Haravi <b>Vs</b> Rahimansab Abdulsab Arabajamadar	K.L.KAREGOUDAR
18	C.C. 327/2020 (Settlement)		Capto Chits Pvt.Ltd. Rept. by its Singatory and Managing Director, Udaykumar P Patil <b>Vs</b> Smt. Preeti Prabhu Hulamani	S S Kori
19	C.C. 348/2020 (Settlement)		Basavaraj Suryakanth Jogin <b>Vs</b> Anand Ramanna Pothanal	Mahantesh A Naikar
20	C.C. 600/2020 (SUMMONS)		State by PSI, Traffic PS <b>Vs</b> Sharanappa Veerappa Channaveerashettar	APP
21	C.C. 735/2020 (Settlement)		Yallappa Veerupakshappa Ramageri <b>Vs</b> Suresh Narayanappa Pannur	M A Khaji



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22	C.C. 972/2020 (Settlement)		Vijaykumar Irayya Hiremath <b>Vs</b> Anis Ahmed Shamsuddin Kalsad	B.K.Patil
23	C.C. 975/2020 (Settlement)		Noorhamed Abdulrajksab Lakkundi <b>Vs</b> Altaf Abdulhameed Ustad	APP
24	C.C. 1017/2020 (Settlement)		Basavaraj Chandrashekhar Gadagin <b>Vs</b> Mohammad Haneef Shalagar	APP
25	C.C. 1020/2020 (SUMMONS)		Mahantesh T., PI, CEN Gadag. <b>Vs</b> Vijaykumar Ashok Gajakosh	APP
26	C.C. 1144/2020 (Settlement)		Aksyakumar Babasahebagouda Laxmangoudra <b>Vs</b> Rajabhakshi Budnesab Hiremani	APP
27	Crl.Misc. 273/2020 (Settlement)		Smt. Sharada Guddappa Banakar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	B.S.KIRITAGERI
28	C.C. 1648/2020 (SUMMONS)		Rohit Bhagrecha <b>Vs</b> Kumar Urf Hanamappa Narthi	APP
29	Crl.Misc. 234/2019 (NOTICE)		Commercial Tax Officer(Audit-1) Hubli. <b>Vs</b> Sushil Srinivas Kulkarni	APP
30	Crl.Misc. 243/2020 (NOTICE)		Mahaboobi Husensab Kagadagar After Marriage Mahaboobi Adamsab Kukanoor <b>Vs</b> The Registrar of Birth and Death by its Commissioner, GBCMC, Gadag.	M M BADIGER
31	Crl.Misc. 269/2020 (NOTICE)		Manjunath Bheemappa Hebballi <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	S I Madli
32	Crl.Misc. 270/2020 (NOTICE)		Hafeej Babajansab Kalasad <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M.A.SANGANAL

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33	Crl.Misc. 274/2020 (NOTICE)		Akbar Abdulkhadar Chavadi <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M B Mattur
34	Crl.Misc. 275/2020 (NOTICE)		Sikandar Abdulkhadar Chavadi <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M B Mattur
35	Crl.Misc. 276/2020 (NOTICE)		Rajesab Abdulkhadar Chavadi <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M B Mattur
36	Crl.Misc. 277/2020 (NOTICE)		Tippusultan Abdulkhadar Chavadi <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M B Mattur
37	Crl.Misc. 278/2020 (NOTICE)		Modinsab Khajasab Kagadagar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M M KUKANUR
38	Crl.Misc. 279/2020 (NOTICE)		Pareen Mohamamdyusuf Dharwad After Marringae Smt. Pareen Abubakarsiddiq Halavoor <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	Roshan D Karjagi
39	C.C. 30/2020 (APPEARANCE OF PARTY)		Kritapur Chits Pvt Ltd Gadag Reptd by Arwind T Haravi <b>Vs</b> Mabusab Sultansab Nadaf	K.L.KAREGOUDAR
40	C.C. 2136/2017 (A.D.R.)		V S Javoor, PSI GTPS Gadag <b>Vs</b> Manjunath Andanayya Bukkasagar	
41	C.C. 2012/2019 (A.D.R.)		Sachin A Bhusad <b>Vs</b> Veerabhadrappe Urf Veeresh Holibasappa Angadi	HARINDRA V BHAT
42	Crl.Misc. 5/2020 (A.D.R.)		Anasuya Basanagouda Goudar <b>Vs</b> Basanagouda Mallanagouda Goudar	I.A.BEPARI

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43	C.C. 650/2020 (A.D.R.)		Manjunath G Nayak <b>Vs</b> Prakash Fakkirappa Devaramani	APP
44	C.C. 651/2020 (A.D.R.)		M.G.Nayak, PSI, BEPS <b>Vs</b> Ragvendra Maruti Naregal	APP
45	C.C. 998/2020 (A.D.R.)		State by GTPS <b>Vs</b> S S Gulagundi	APP
46	C.C. 1649/2020 (A.D.R.)		Pruthhivi Krishna Parapur <b>Vs</b> Kumar Urf Hanamappa Channabasappa Narthi	APP
47	C.C. 1717/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> madhumathi Ashok Mudhol	APP
<b>LOK ADALATH</b>				
48	C.C. 890/2016 (A.D.R.)		Shankar Vijayakumar Baili <b>Vs</b> Allabakshi Khadarsab Kataraki	APP
49	C.C. 664/2017 (A.D.R.)		State of Karnataka by Inspector Legal Metrology Gadag reptd by App <b>Vs</b> Sharanappa Basappa Kodekal	App
50	C.C. 935/2018 (A.D.R.)		A.N.Sanni, PSI, GTPS <b>Vs</b> Karthik Rakesh Urf Appanna Seeri Urf Kompi	App
51	C.C. 273/2019 (A.D.R.)		S.B.Palabhavi, PSI, GTPS <b>Vs</b> Raghavendra Vishnusa Khatava	APP
52	C.C. 495/2019 (A.D.R.)		Shrinidhi Finance and Investment Corporation, Rptd by Shiddalingappa Tippanna Sathyappanava <b>Vs</b> Kashimasab Fakkirasaheb Nadaf	S B Ghattiraddihal
53	Crl.Misc. 40/2019 (A.D.R.)		Smt. Maheshwari Nagesh Satyanaik <b>Vs</b> Nagesh Shiddappa Satyanaik	MOTILAL A PUJAR
54	Crl.Misc. 64/2019 (A.D.R.)		The Asst. Commissioner of Commercial Taxes, Gadag. <b>Vs</b> Pragati Agro Engineering, Rptd by Ishwarayya Shivalinayya Shivakalimath	APP

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55	C.C. 1059/2019 (A.D.R.)		Sangam Finance And Investment Regd . Rptd by Vasanthkumar Bhimappa Binnal <b>Vs</b> Vijaya S Rathod	R C Kuntaraddi
56	C.C. 1068/2019 (A.D.R.)		Sangam Finance And Investment( R) Rept. By Manager Vasanthkumar Bhimappa Binnal <b>Vs</b> Ningappa Chandrappa Asangi	R C Kuntaraddi
57	C.C. 1346/2019 (A.D.R.)		Chandan Transport Finance and Investment Rptd by Vinayak M Goudar <b>Vs</b> Kumar Basalingayya Revanakimath	S V Bandiwad
58	C.C. 1531/2019 (A.D.R.)		M/S Yashasvi Packaging Gadag Rpd ty S.S.Mudhol and B.S Kadappanavar <b>Vs</b> Vishwa Guru Beverages Rptd by its Prop. Manjunath Ittina	S K Bakale
59	C.C. 1617/2019 (A.D.R.)		Kitturarani Channamma Urban Credit Co-op Ltd. Bylhongal, Branch Gadag. Rptd by Mallikarjun M.Kireshe <b>Vs</b> Riyazahamad Allabakshi Bagali	R I Badiger
60	C.C. 1817/2019 (A.D.R.)		Uamakantsa Tejosa Merawade <b>Vs</b> Hiralal Jagannathsa Aravatagi	S.R.GHORPADE
61	C.C. 1818/2019 (A.D.R.)		Basanagouda Ninganagouda Patil <b>Vs</b> Sahadevappa S. Kilari	B.V.Heggadala
62	C.C. 1819/2019 (A.D.R.)		Sharanabasappa Veerabhadrapa Jalihal <b>Vs</b> Ravikumar Pandappa Reddi	M.A.SANGANAL
63	C.C. 1820/2019 (A.D.R.)		Sharanabasappa Veerabhadrapa Jalihal <b>Vs</b> Ravikumar Pandappa Reddi	M.A.SANGANAL
64	C.C. 1833/2019 (A.D.R.)		Sriram Transport Finance Company Ltd Rptd by Shankar Sutagatti <b>Vs</b> Gousasab Mahammadsab Mujavar	B. B. MAGADI

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65	C.C. 1864/2019 (A.D.R.)		Shri Hemalingeshwar Pattina Souharda Sahakari Niyamith, Gadag Rptd by Its Manager Sharanakumar Y R <b>Vs</b> Basavaraj Bhimappa Bhajantri	C. S Policepatil
66	C.C. 1922/2019 (A.D.R.)		Basappa Veerappa Ronad <b>Vs</b> Guruprasad Traders Rptd by Veeranna Parappa Jamakhandi	Y R GUDUR
67	C.C. 1925/2019 (A.D.R.)		Ramesh Bheemappa Hindalamani <b>Vs</b> Manjunath Fakkirappa Hallammanavara	M A Khaji
68	C.C. 2054/2019 (A.D.R.)		Sangam Finance and Investments Gadag. Rptd by Branch Manager Vasanthkumar B Binnal <b>Vs</b> Saiyyad Gafur S Bijapura	R C Kuntaraddi
69	C.C. 2151/2019 (A.D.R.)		Satish Chittaranjansa Kabadi <b>Vs</b> Manjunath Shivappa Sanshi	J.V.PATHAN
70	C.C. 2227/2019 (A.D.R.)		Smt.Rajashree Mallikarjun Kamath <b>Vs</b> Smt. Veena Hanamanthappa Hugar	J.V.PATHAN
71	C.C. 2417/2019 (A.D.R.)		S.R.Bakale <b>Vs</b> Mainuddin Abdulrazak Khaji	APP
72	C.C. 2557/2019 (A.D.R.)		Sriram Transport Finance Company Ltd Rptdy Shankar Basappa Sutagatti <b>Vs</b> Shafaisal Mohammedhafiz Khairati	S B Challamarad
73	C.C. 2606/2019 (A.D.R.)		Prasannarenukaswami Chandrashekarayya Urf Basavaraj Shabadimath <b>Vs</b> Gundayyaswami Siddramayya Hiremath	S.C.RACHAYYANAVAR
74	C.C. 2607/2019 (A.D.R.)		Prasannarenukaswami Chandrashekarayya Urf Basavaraj Shabadimath <b>Vs</b> Gundayyaswami Siddramayya Hiremath	S.C.RACHAYYANAVAR

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75	C.C. 2610/2019 (A.D.R.)		Smt.Anuradha Sanganagouda Amathigoudara <b>Vs</b> Suresh Venkataramana	M A KAZI
76	C.C. 2612/2019 (A.D.R.)		Sri Lalitambha Pattina Souharda Sahakari Niyamita, Gadag Rptd by Hanamantharao M Kulkarni <b>Vs</b> Totappa Siddappa Sonnad	M A Bijapur
77	C.C. 2623/2019 (A.D.R.)		The Manager, Parisar Credit Souharda Sahakari Ltd. Rptd by its Manager, Lingaraj M Sortur <b>Vs</b> Yaseen Jafarsab Makandar	S K HANDIGOL
78	C.C. 28/2020 (A.D.R.)		Veeresh Shanmukappa Kundagol <b>Vs</b> Mallikarjun Sharanappa Sarvi	B M Shillin
79	C.C. 29/2020 (A.D.R.)		Kritapur Chits Pvt Ltd Gadag Reptd by Arwind T Haravi <b>Vs</b> Nagappa Rudrappa Navalgund	K.L.KAREGOUDAR
80	C.C. 37/2020 (A.D.R.)		Shri. Hemalingeshwar Pattina Souharda Sahakari Niyamith, Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Ganesh Yallappa Hubballi	K.L.KAREGOUDAR
81	C.C. 346/2020 (A.D.R.)		Shubveer Finance Prop. Smt. Shubha Veeresh Kundagol Rept. P A Holder Veeresh Sanmukhappa Kundagol <b>Vs</b> Basavaraj Sharanayya Hosallimath	S.R.GONDABAL
82	Crl.Misc. 122/2020 (A.D.R.)		Imamhusensaheb Abdulrehmansaheb Kagad <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	S F Doddamani
83	C.C. 458/2020 (A.D.R.)		Sangam Finance and Investments Gadag, Rept. by Vasathkumar Bhimappa Binnal <b>Vs</b> Anwarsab Mabusab Ismailnavar	R C Kuntaraddi
84	C.C. 465/2020 (A.D.R.)		P S Halagi ASI <b>Vs</b> Ajjappa Hanumappa Pujari	APP

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85	C.C. 601/2020 (A.D.R.)		State by PSI, Traffic PS <b>Vs</b> Santosh Adivappa Umachagi	APP
86	Crl.Misc. 181/2020 (A.D.R.)		Smt. Khursheed ARA Ahemadsaheb Shaikh Urf Smt. Khursheed Mohiuddin Sayed <b>Vs</b> The Registrar of Birth and Death Rptd by Commissioner, Gadag.	H D MERWADE
87	C.C. 649/2020 (A.D.R.)		M G Nayak PS <b>Vs</b> Basavraj Shekhappa Gadad	APP
88	C.C. 674/2020 (A.D.R.)		Sunkappa Yankappa Bijapur <b>Vs</b> Manjunath Devappa Kanakareddy	APP
89	C.C. 681/2020 (A.D.R.)		H.H.Vaddara, PSI, GTPS <b>Vs</b> Rahul Sheetarama Mudagal	APP
90	C.C. 691/2020 (A.D.R.)		Shri. Hemalingeshwar Pattina Souharda Sahakari Niyamith, Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Suresh Hanamantappa Mandalageri	K.L.KAREGOUDAR
91	C.C. 693/2020 (A.D.R.)		Shri. Hemalingeshwar Pattina Souharda Sahakari Niyamith, Rptd by Sharanakumar Yallappa Ronad <b>Vs</b> Sharanabasayya Chandrashekarayya Hiremath	K.L.KAREGOUDAR
92	C.C. 931/2020 (A.D.R.)		Mabusab Jandisab Nadaf <b>Vs</b> Sunil Hanamantappa Chalavadi	
93	Crl.Misc. 236/2020 (A.D.R.)		Basavaraj Durgappa Kotiyavar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	S A Ramani
94	C.C. 933/2020 (A.D.R.)		M M Kalahalmath, ASI, GTPS <b>Vs</b> Nazeerahamad Ismailsab Befari	APP
95	Crl.Misc. 245/2020 (A.D.R.)		Supriya Srinivas Ambore <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	Ashok N Satyammanavar

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96	Crl.Misc. 247/2020 (A.D.R.)		Sayed Kutbuddin S/o Abdulkarim Ranebennur <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	S R BYAHATTI
97	Crl.Misc. 249/2020 (A.D.R.)		Smt. Veena Vadiaraja Raykar <b>Vs</b> Vadiraj Vishnu Raikar	APP
98	Crl.Misc. 251/2020 (A.D.R.)		Prashant Maruti Dasar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M.H.MEHARWADE
99	C.C. 965/2020 (A.D.R.)		Smt.U.H.Vaggar, PSI, GTPS <b>Vs</b> Yallappa Nagendrasa Habib	APP
100	Crl.Misc. 254/2020 (A.D.R.)		Smt.Yankamma Hanamantappa Ramannavar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	MOTILAL A PUJAR
101	C.C. 976/2020 (A.D.R.)		State by PSI, Gadag Traffic PS <b>Vs</b> Maruthi Tippanna Kurubara	APP
102	C.C. 977/2020 (A.D.R.)		State by PSI, Gadag Traffic PS <b>Vs</b> Poorvi Manjunath Kabadi	APP
103	C.C. 978/2020 (A.D.R.)		State by PSI, Gadag Traffic PS <b>Vs</b> Saddam Kasimsab Mujavara	APP
104	C.C. 979/2020 (A.D.R.)		Manjunath G Nayak <b>Vs</b> Gopalsing Kushalashing Kateval	APP
105	C.C. 980/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Santosh S Asare	APP
106	C.C. 981/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Satish Shashidhar Naregalmath	APP
107	C.C. 982/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Shankar Irappa Dalavai	APP
108	C.C. 983/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Prasanna S H	APP



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109	C.C. 984/2020 (A.D.R.)		M G Nayak <b>Vs</b> Raju Siddappa Mane	APP
110	C.C. 985/2020 (A.D.R.)		State by GTPS <b>Vs</b> Rachappa H Chigari	App
111	C.C. 986/2020 (A.D.R.)		State by GTPS <b>Vs</b> Kalmesh M Guggri	APP
112	C.C. 987/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vinod B Ballari	APP
113	C.C. 988/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manju V Kannur	APP
114	C.C. 989/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vikram S Kotari	APP
115	C.C. 990/2020 (A.D.R.)		State by GTPS <b>Vs</b> Kareem G Bodlekhan	APP
116	C.C. 991/2020 (A.D.R.)		State by GTPS <b>Vs</b> veeresh A Chavadishettar	APP
117	C.C. 992/2020 (A.D.R.)		State by GTPS <b>Vs</b> Chandrakeshar Lamani	APP
118	C.C. 993/2020 (A.D.R.)		State by GTPS <b>Vs</b> Lokesh R Pattar	APP
119	C.C. 994/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manjunath A Mulgund	APP
120	C.C. 995/2020 (A.D.R.)		State by GTPS <b>Vs</b> Nagaraj M Betageri	APP
121	C.C. 996/2020 (A.D.R.)		State by GTPS PS <b>Vs</b> Ramappa Mallappa Angadi	APP
122	C.C. 997/2020 (A.D.R.)		State by GTPS <b>Vs</b> Nagaraj A Pattar	APP
123	C.C. 999/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shambhu Ananadappa Chavadi	APP
124	C.C. 1000/2020 (A.D.R.)		State by GTPS <b>Vs</b> N H lamani	APP

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126	C.C. 1002/2020 (A.D.R.)		State by GTPS <b>Vs</b> Tippanna Mallappa Basanahalli	APP
127	C.C. 1003/2020 (A.D.R.)		State by GTPS <b>Vs</b> Naveedahamed Najeersab Bepari	APP
128	C.C. 1004/2020 (A.D.R.)		State by GTPS <b>Vs</b> Kariyappa Galappa Navalgund	APP
129	C.C. 1005/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ramesh Basappa Vaddatti	APP
130	C.C. 1006/2020 (A.D.R.)		State by GTPS <b>Vs</b> Naveedahamed Nazeersab Bepari	APP
131	C.C. 1007/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ramesh Sharanappa Bevingidad	APP
132	C.C. 1008/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mallesh Hanamantappa Bevenagida	APP
133	C.C. 1009/2020 (A.D.R.)		State by GTPS <b>Vs</b> Venkatesh Ramappa Lakkannavar	APP
134	C.C. 1010/2020 (A.D.R.)		State by GTPS <b>Vs</b> Raghu R Paraddi	APP
135	C.C. 1011/2020 (A.D.R.)		State by GTPS <b>Vs</b> Salimsab Fakrusab Nadaf	APP
136	C.C. 1012/2020 (A.D.R.)		State by GTPS <b>Vs</b> Raju M Kiravatti	APP
137	C.C. 1013/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ramesh R Hulamani	APP
138	C.C. 1021/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Moulasab Kashimasab Pendari	APP

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140	C.C. 1023/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Jeevanasab Rahamansab Pathana	APP
141	C.C. 1024/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Davalasab Mallikasab Nadaf	APP
142	C.C. 1025/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Hanamanthappa Fakkirappa Asundi	APP
143	C.C. 1026/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Chandrashekhar Nagappa Madivalara	APP
144	C.C. 1027/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Akash Sekhagoudara Policepatil	APP
145	C.C. 1028/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Manjunath Ramanna Loli	APP
146	C.C. 1029/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sharanappa Gavisiddappa Hosamani	APP
147	C.C. 1030/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Jafer Mohamadkhan Jande	APP
148	C.C. 1031/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Shivaraj Kumarappa Siddanagouda	APP
149	C.C. 1032/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sayil Davalasab Manthapuri	APP
150	C.C. 1033/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Hanamanthappa Nagappa Hadapad	APP
151	C.C. 1034/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Ganesh Muttappa Vibhuti	APP
152	C.C. 1035/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Vasanth Meshappa Nayak	APP

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154	C.C. 1037/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Karthik Ashok Muddebihal	APP
155	C.C. 1038/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sagarasingh Hanumansingh Bavare	APP
156	C.C. 1039/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Nagaraj Hanamanth Marekkanavara	APP
157	C.C. 1040/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Kumar Shivananda Hadimani	APP
158	C.C. 1041/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Manjunath Bevinamarada	APP
159	C.C. 1042/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Yogis Panduranga	APP
160	C.C. 1043/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Girish Nagappa Gologundi	APP
161	C.C. 1044/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> S.N.Gudlanura	APP
162	C.C. 1045/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Sharanappa Dharmappa Chakkadara	APP
163	C.C. 1046/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Sandesh Krishnagouda Patil.	APP
164	C.C. 1047/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Santosh Adappa	APP
165	C.C. 1048/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Mahabuba Mohamadsab Tappadi	APP
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168	C.C. 1053/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manjunath Nagappa Padasheti	APP
169	C.C. 1054/2020 (A.D.R.)		State by GTPS <b>Vs</b> Anjaneya Basavaraj Annigeri	APP
170	C.C. 1055/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mahesh Nagappa Sinkaravara	APP
171	C.C. 1056/2020 (A.D.R.)		State by GTPS <b>Vs</b> Parusuram Gurunathasa Kodhe	APP
172	C.C. 1057/2020 (A.D.R.)		State by GTPS <b>Vs</b> Basavaraj Siddappa Mallur	APP
173	C.C. 1058/2020 (A.D.R.)		State by GTPS <b>Vs</b> Hanamantappa Mariyappa Ranatoor	APP
174	C.C. 1059/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vishwanath Muragappa Kalayanshetti	APP
175	C.C. 1060/2020 (A.D.R.)		State by GTPS <b>Vs</b> Hanamanth Venkappa Valmiki	APP
176	C.C. 1061/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vajeersab Mabusab Sollapur	APP
177	C.C. 1062/2020 (A.D.R.)		State by GTPS <b>Vs</b> Hanamant Urf Giddanna Ajjappa Pujar	APP
178	C.C. 1063/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ameeth Gurappa Lakkundi	APP
179	C.C. 1064/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mallappa Kariyappa Naragund.	APP
180	C.C. 1065/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Neelappa Shekhappa Nagasamudra	APP

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182	C.C. 1067/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Mallesh Porappa Lamani	APP
183	C.C. 1068/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Veeresh Sangappa Budhihal	APP
184	C.C. 1069/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Vasim Imamsab Nadaf	APP
185	C.C. 1070/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Srikanth S. Pujara	APP
186	C.C. 1071/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Prakash M Palled.	APP
187	C.C. 1072/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Muttu Srishailappa Mangalura	APP
188	C.C. 1073/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Prakash Manappa Pattar	APP
189	C.C. 1074/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Basavaraj Neelappa Gaddi	APP
190	C.C. 1075/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Veeresh Yallappa Hugar	APP
191	C.C. 1076/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Manjunath Mallappa Vaddar	APP
192	C.C. 1077/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Faruq Basirahamad Ibrahimpur	APP
193	C.C. 1078/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Krishna H Kale	APP
194	C.C. 1079/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> S.P.Hanagal	APP
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198	C.C. 1083/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vijay P. Hadimani	APP
199	C.C. 1084/2020 (A.D.R.)		State by GTPS <b>Vs</b> Aslam Noorahamad Annigeri	APP
200	C.C. 1085/2020 (A.D.R.)		State by GTPS <b>Vs</b> Suresh Ramalingappa	APP
201	C.C. 1086/2020 (A.D.R.)		State by GTPS <b>Vs</b> Saiyad Koppal	APP
202	C.C. 1087/2020 (A.D.R.)		State by GTPS <b>Vs</b> Jagadish Kalmesh Angadi	APP
203	C.C. 1088/2020 (A.D.R.)		State by GTPS <b>Vs</b> Praveen Ravi Singadi	APP
204	C.C. 1089/2020 (A.D.R.)		State by GTPS <b>Vs</b> Naveen Hanamanthappa Dasara	APP
205	C.C. 1090/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mahammadkhan Bashakhan Mudagal	APP
206	C.C. 1091/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shrinidhi Tasina	APP
207	C.C. 1092/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mahantsh Muragesh Muli	APP
208	C.C. 1093/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ananda Subhash Badi	APP
209	C.C. 1094/2020 (A.D.R.)		State by GTPS <b>Vs</b> Basavanneppa Basavaraj Mahalingapura	APP
210	C.C. 1095/2020 (A.D.R.)		State by GTPS <b>Vs</b> Prashanath Shankar Shingri	APP
211	C.C. 1096/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mahesh Chandrashekhar Tenginakayi	APP

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213	C.C. 1098/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mohamamadali Babali Ibrahimsab	APP
214	C.C. 1099/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mohamamdali Imamsab Babali	APP
215	C.C. 1100/2020 (A.D.R.)		State by GTPS <b>Vs</b> Salman Mohamad Rafiq Nadaf.	APP
216	C.C. 1101/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Imran Rasid Hanagal	APP
217	C.C. 1102/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Maktumsab Fakkirasab Jalihala	APP
218	C.C. 1103/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Ramesh Lakshman Rathod	APP
219	C.C. 1104/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Razak Babusab Sudi	APP
220	C.C. 1109/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Hajarathali Modinsab Manjalapura	APP
221	C.C. 1110/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Siddalingayya P. Hiremath	APP
222	C.C. 1111/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Pramod Shambhulinga Chavadi	APP
223	C.C. 1112/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Ramesh Suresh Pujar	APP
224	C.C. 1113/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Hanumanth Yallappa Bevinagumpi	APP
225	C.C. 1114/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Ningayya Kotrayya Hiremath	APP
226	C.C. 1115/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Jayadeva M. Eraveli	APP



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228	C.C. 1117/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Ravi Yallappa Sunkada	APP
229	C.C. 1118/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Avinash Tippanna Kiresura	APP
230	C.C. 1119/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Shankar Ambaji Dahinde	APP
231	C.C. 1120/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Virupakshappa Basappa Bidagannavara	APP
232	C.C. 1121/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Suresh Sharanappa Kallimani	APP
233	C.C. 1122/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sayyad Husensab Bengalura	APP
234	C.C. 1123/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Kashappa Yamanappa Kale	APP
235	C.C. 1124/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Raghavendra Venkatesh Hadapada	APP
236	C.C. 1125/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Praveen Virupakshappa Marigoudra	APP
237	C.C. 1126/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Harish Hiriyuru	APP
238	C.C. 1127/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sharana Bellad	APP
239	C.C. 1128/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Gurunath Ramchandra Bandiwada	APP
240	C.C. 1129/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Nagaraj Mallappa Halapete	APP
241	C.C. 1130/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Santosh K. Godle	APP

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243	C.C. 1132/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Mohammad Husen Abdulrashid Naladagatti	APP
244	C.C. 1133/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> S.M.Manvi	APP
245	C.C. 1134/2020 (A.D.R.)		State by PSI BEPS <b>Vs</b> Parasappa Ningappa Halli	APP
246	C.C. 1135/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Irfan Kashimsab Mallasamudra	APP
247	C.C. 1136/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Kotresh M. Yogihala	APP
248	C.C. 1137/2020 (A.D.R.)		State by GTPS <b>Vs</b> Heera Nagendrasa Basava	APP
249	C.C. 1138/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Yallappa Shapari	APP
250	C.C. 1139/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Mohamadali Esopasab Umachagi	APP
251	C.C. 1140/2020 (A.D.R.)		State by BEPS <b>Vs</b> Abubakar Hajamasab Babarchi	APP
252	C.C. 1148/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Dyamajja Basavanneppa Halagi	APP
253	C.C. 1149/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Shankar Ramappa Tulasimani	APP
254	C.C. 1150/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Jitendrakumar Puttaraj Jain	APP
255	C.C. 1151/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Naveenkumarswami Annigeri Math	APP
256	C.C. 1152/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Manjunath Hanumanth Dalavayi	APP

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258	C.C. 1154/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Shekhappa Shivappa Desai	APP
259	C.C. 1155/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Ismanil T.C. Shirahatti	APP
260	C.C. 1156/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Channaveerappa Nagappa Hugara	APP
261	C.C. 1157/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Amrutha Ananth Chadi	APP
262	C.C. 1158/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Basavaraj Shivalingappa Bhajantri	APP
263	C.C. 1159/2020 (A.D.R.)		State by GTPS <b>Vs</b> Babusab Chandasab Habbanavara	APP
264	C.C. 1160/2020 (A.D.R.)		State by GTPS <b>Vs</b> Mansur Ali Najeersab Navalagunda	APP
265	C.C. 1161/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ganesh Narayana Nakoda	APP
266	C.C. 1162/2020 (A.D.R.)		State by GTPS <b>Vs</b> Basavaraj Yallappa Bhajantri	APP
267	C.C. 1163/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manjunath Eranna Garagi	APP
268	C.C. 1164/2020 (A.D.R.)		State by GTPS <b>Vs</b> Srinivas Rama Pujari	APP
269	C.C. 1165/2020 (A.D.R.)		State by GTPS <b>Vs</b> Sharanappagouda Gangannagouda Mali	APP
270	C.C. 1166/2020 (A.D.R.)		State by GTSPS <b>Vs</b> Nissar ahmad Mohamamsab Dandin	APP

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272	C.C. 1168/2020 (A.D.R.)		State by GTPS <b>Vs</b> Jaggu Narayana	APP
273	C.C. 1169/2020 (A.D.R.)		State by GTPS <b>Vs</b> Khanasab Nabisab Abbigeri	APP
274	C.C. 1170/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shivakumar Chandrashekar Bhandari	APP
275	C.C. 1171/2020 (A.D.R.)		State by GTPS <b>Vs</b> Vagesh Avvappa Lakkundi	APP
276	C.C. 1172/2020 (A.D.R.)		State by GTPS <b>Vs</b> Narayana Dharamasa Khatavate	APP
277	C.C. 1173/2020 (A.D.R.)		State by GTPS <b>Vs</b> Abtu Alla Khasimsab Navalagunda	APP
278	C.C. 1174/2020 (A.D.R.)		State by GTPS <b>Vs</b> Heeralal Tikosa Bidari	APP
279	C.C. 1175/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shekhappa Basappa Kolura	APP
280	C.C. 1176/2020 (A.D.R.)		State by GTPS <b>Vs</b> Girish Huligeppa Nagarahalli	APP
281	C.C. 1177/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manju Basavaraj Kambale	APP
282	C.C. 1178/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shabibulla Ullapada Husen	APP
283	C.C. 1179/2020 (A.D.R.)		State by GTPS <b>Vs</b> Harish Appanna Agasimani	APP
284	C.C. 1180/2020 (A.D.R.)		State by GTPS <b>Vs</b> Muttum Maruthi Pore	APP
285	C.C. 1181/2020 (A.D.R.)		State by GTPS <b>Vs</b> Rabbani Bashasab Kalasapura	APP

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286	C.C. 1182/2020 (A.D.R.)		State by GTPS <b>Vs</b> Ameersab Amjad Babusab Bavi	APP
287	C.C. 1183/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Erappa Sangappa Hombala	APP
288	C.C. 1184/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Ananda Siddalingappa Hubballi	APP
289	C.C. 1185/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Muttanna L. Halkeri	APP
290	C.C. 1186/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Manjunath Devappa Abbigeri	APP
291	C.C. 1187/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Basavaraj Devappa Aramani	APP
292	C.C. 1188/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Shambulinga Eshwar Inchanagatti	APP
293	C.C. 1189/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Panchakshari Limbayya Math	APP
294	C.C. 1190/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Dadakalandar Rajesab Dandina	APP
295	C.C. 1191/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Shrishyla Mallappa Banasangi	APP
296	C.C. 1192/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Santosh Rudrappa Navalli	APP
297	C.C. 1193/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Veeresh Gurusiddappa Ballari	APP
298	C.C. 1194/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Vijaya K. Mundaragi	APP
299	C.C. 1195/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Prashanth Nagaraj Nayaka	APP
300	C.C. 1196/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Annappa Fakkirappa Agasara	APP
301	C.C. 1197/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Gavisiddappa Jummappa Jondi	APP

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303	C.C. 1199/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Dayananda Asode	APP
304	C.C. 1200/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Toushif Maktumsab Gogeri	APP
305	C.C. 1201/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Imamsab Bashasab Bavikatti	APP
306	C.C. 1202/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Vilasa Sashidhara Ekara	APP
307	C.C. 1203/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Muktarali Mabusab Gadad	APP
308	C.C. 1204/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Nagaraj Basavaraj Haligera	APP
309	C.C. 1205/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Riyaz Goususab Dalayath	APP
310	C.C. 1206/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Nagaraj Parashuram Chitragara	APP
311	C.C. 1207/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Aslam Khajasab Kalegar	APP
312	C.C. 1208/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Basavaraj Shivappa Kuvi	APP
313	C.C. 1209/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> H.R. Ladwa	APP
314	C.C. 1210/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Smt.Shainaz Shabbir Kattimani	APP
315	C.C. 1211/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Siddappa Mallappa Arali	APP
316	C.C. 1212/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Rachappa Kariyappa Pujara	APP
317	C.C. 1213/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Kuberappa Mallappa Itagi	APP

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319	C.C. 1215/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Aspak Mustaf Nadaf.	APP
320	C.C. 1216/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Manjunath Muniyappa Singatalakeri.	APP
321	C.C. 1217/2020 (A.D.R.)		State by GTPS <b>Vs</b> Gouse Allabaksh Dharwada.	APP
322	C.C. 1218/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Basavaraj Bharamappa Doddamani	APP
323	C.C. 1219/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Smt. Anjanamma Babanna Hasura	APP
324	C.C. 1220/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Shivakumar Shankrappa Voti	APP
325	C.C. 1221/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Vijay P. Hadimani	APP
326	C.C. 1222/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Ashok Adivappa Dandina	APP
327	C.C. 1223/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Smt. Sunita Basavaraj Annigeri.	APP
328	C.C. 1224/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Smt. Annapurna Mahesh Simpigera	APP
329	C.C. 1225/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Ratana Mangalala Estramoda	APP
330	C.C. 1226/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Shivananda Akkasaliga	APP
331	C.C. 1227/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Sangappa Shekhappa Kiresura	APP

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333	C.C. 1230/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Chodri Bagadarama Arakaramara	APP
334	C.C. 1231/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Sunil Kushalappa Beleri	APP
335	C.C. 1232/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Fakkirappa Hanumappa Kinnura	APP
336	C.C. 1233/2020 (A.D.R.)		State by Traffic PS <b>Vs</b> Manjunath Shankrappa Gurakampannavara	APP
337	C.C. 1234/2020 (A.D.R.)		State by BEPS <b>Vs</b> Ibrahim Jalani Dambala	APP
338	C.C. 1235/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Shekhsavali Ibrahimsab Ballri	APP
339	C.C. 1236/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Fakkiresh Odakappa Sannataggiyavara	APP
340	C.C. 1237/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Mohan Krishna Hadapada	APP
341	C.C. 1238/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Manish Yankappa Valmiki	APP
342	C.C. 1239/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Yallappa Hamanthappa Lakkundi	APP
343	C.C. 1240/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Samarth Yamanappa Bommanavara	APP
344	C.C. 1241/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Ashok Narayana Bayapalli	APP
345	C.C. 1242/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Santosh Srinivas Kadagura	APP



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347	C.C. 1244/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Nagaraj Basavaraj Alagavadi	APP
348	C.C. 1245/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Ranjan Hameednab Habbannavara	APP
349	C.C. 1246/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Venkatesh Somanath Doddmani	APP
350	C.C. 1247/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> M.M.Mulla	APP
351	C.C. 1248/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Rajaba Abdulsab Shekh	APP
352	C.C. 1249/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Mallikarjun Neelappa Karibishti	APP
353	C.C. 1250/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Prakash Kallappa Hullura	APP
354	C.C. 1251/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Tukarama Subash Nakoda	APP
355	C.C. 1252/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Manjunath Sharanappa Kademani	APP
356	C.C. 1253/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Siddappa Gulappa Sunavada	APP
357	C.C. 1254/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Virupakshgouda Basanagouda Dodagoudra	APP
358	C.C. 1255/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Shivappa Eshwarappa Mudaraddi	APP
359	C.C. 1256/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Dandappa Yamanappa Pakkanala	APP

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361	C.C. 1258/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Mallikasab Rajaksab Jalitannavara	APP
362	C.C. 1259/2020 (A.D.R.)		State by PSI, GTPS <b>Vs</b> Kantesh Sankanappa Haveri	APP
363	C.C. 1260/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Umesh Suresh Akki	APP
364	C.C. 1261/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Veeranna Virupakshappa Barakera	APP
365	C.C. 1262/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Sunil Mohan Lalsa Miskin	APP
366	C.C. 1263/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Chandrashekhar Fakkirappa Kanagudi	APP
367	C.C. 1264/2020 (A.D.R.)		State by PSI, BEPS <b>Vs</b> Ravi Basappa Hirehala	APP
368	C.C. 1265/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Sanjay Mahadevappa Lamani	APP
369	C.C. 1266/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Ramajanasab H. Nadaf.	APP
370	C.C. 1267/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Manjunath Mohansingh Dodda.	APP
371	C.C. 1268/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Gaganadeep Siddlingesh Marigoudra	APP
372	C.C. 1269/2020 (A.D.R.)		State by Gadag Traffic PS <b>Vs</b> Priyanka Koppad	APP
373	C.C. 1270/2020 (A.D.R.)		State by CPI, Gadag Town Circle. <b>Vs</b> Hanamanta Mallappa Kuri	APP

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375	C.C. 1272/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shivu Fakkirappa Valikar	APP
376	C.C. 1273/2020 (A.D.R.)		State by GTPS <b>Vs</b> Basavaraj Yallappa Kattimani	APP
377	C.C. 1274/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shankar Anwar Bagalkot	APP
378	C.C. 1275/2020 (A.D.R.)		State by GTPS <b>Vs</b> Narundar Jagaram Vishwakarma	APP
379	C.C. 1276/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manjunath Basappa Kumbar	APP
380	C.C. 1277/2020 (A.D.R.)		State by GTPS <b>Vs</b> Manjappa Tippanna Haulappannavar	APP
381	C.C. 1278/2020 (A.D.R.)		State by GTPS <b>Vs</b> Basavaraj Yallappa Bichagalli	APP
382	C.C. 1279/2020 (A.D.R.)		State by GTPS <b>Vs</b> Parashuram Bhajantri	APP
383	C.C. 1280/2020 (A.D.R.)		State by GTPS <b>Vs</b> Shrikant Siddappa Nagavi.	APP
384	C.C. 1281/2020 (A.D.R.)		State by GTPS <b>Vs</b> Gulappa Ramappa Bannahatti	APP
385	C.C. 1282/2020 (A.D.R.)		State by GTPS <b>Vs</b> Smt.Halavva Basanagouda Tippagoudar	APP
386	C.C. 1283/2020 (A.D.R.)		State by GTPS <b>Vs</b> Muttappa Sakat Ali guledagudda	APP
387	C.C. 1284/2020 (A.D.R.)		State by GTPS <b>Vs</b> Venkatesh Narayan Maddikeri	APP
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390	C.C. 1287/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basanagouda Goudra	APP
391	C.C. 1288/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath Ramesh Dhavaleshwar	APP
392	C.C. 1289/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basavantappa Adivappa Dandin	APP
393	C.C. 1290/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basavaraj Shivamanteppa Bileli	APP
394	C.C. 1291/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Ramesh Shivappa Hadimani	APP
395	C.C. 1292/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Prakash Chandrappa	APP
396	C.C. 1293/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mahammad Karnachi	APP
397	C.C. 1294/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Gurudas Shivappa Kattimani	APP
398	C.C. 1295/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath Devappa Hadapad	APP
399	C.C. 1296/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Prashuram Somanna Badami	APP
400	C.C. 1297/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Ravi Shivappa Muli	APP
401	C.C. 1298/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Raju Bhimappa Chavhan	APP
402	C.C. 1299/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mallesh Devappa Kurlahalli.	APP
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405	C.C. 1302/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Amar Mahesh Mundaragi.	APP
406	C.C. 1303/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Rafiqsab Abdulsab Dambal	APP
407	C.C. 1304/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Rafiqsab Abdulsab Dambal	APP
408	C.C. 1305/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Mahmad Bashasab Davalagi	APP
409	C.C. 1307/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Vishwanath Shivananda Aratti	APP
410	C.C. 1308/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Shimran Ramzan Ali	APP
411	C.C. 1309/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Imran Noorsab Angadi	APP
412	C.C. 1310/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Prakash Irappa Magalada	APP
413	C.C. 1311/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Jatteppa Kenchappa Pujar	APP
414	C.C. 1312/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Vijayakumar	APP
415	C.C. 1313/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Basvaraj Mallappa Nandvadgi	APP
416	C.C. 1314/2020 (A.D.R.)		Stte by Railway P S <b>Vs</b> Basavaraj Gurupadappa Davanageri	APP
417	C.C. 1315/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Parashuram Hanamanthappa Koppal	APP
418	C.C. 1316/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Fakrusab Sharifsab Nadaf	APP

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420	C.C. 1318/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Ningaraj Ramamurthy Uppar	APP
421	C.C. 1319/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Raghavendra Devendrappa Hadapada	APP
422	C.C. 1320/2020 (A.D.R.)		Smt. J.T. Jakkali, PSI, CB <b>Vs</b> Ramu Irappa Valmiki	APP
423	Crl.Misc. 266/2020 (A.D.R.)		Smt. Saumya Manjunath Hiremath <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	G.A.Bhoomanagoudar
424	Crl.Misc. 267/2020 (A.D.R.)		Smt.Khajabi Chandsab Dambal <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M.N.ARAVATAGI
425	C.C. 1322/2020 (A.D.R.)		Noushad Mainuddin Mulla <b>Vs</b> Parasuram Late Basappa Gudi	APP
426	C.C. 1323/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mahabuba Mabusab Dharwad.	APP
427	C.C. 1324/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Ramesh Ningappa Gullannavara	APP
428	C.C. 1325/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mudiyappa Bheemappa Varada	APP
429	C.C. 1326/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Krishna Balu Saate	APP
430	C.C. 1327/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Akar Mahabuba Eligara	APP
431	C.C. 1328/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Veeresh Ramaili	APP
432	C.C. 1329/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Raghavendra Na Katava	APP

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433	C.C. 1330/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Shivaraj Balappa Karigara	APP
434	C.C. 1331/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mailarappa Doddaduragappa Doddamani	APP
435	C.C. 1332/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Devaraddi @ Anil Shivareddi Yavagal	APP
436	C.C. 1333/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Aspak Ibrahimsab Nadimulla	APP
437	C.C. 1334/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> V.B. Adaragunji	APP
438	C.C. 1335/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Krishna Tippanna Lamani	APP
439	C.C. 1336/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Paramesh Tippanna Lamani	APP
440	C.C. 1337/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Smt. Vijayalakshimi Shivananda Singadi	APP
441	C.C. 1338/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Iliyaz M. Ialakal	APP
442	C.C. 1339/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Lakshaman Basappa Kuri	APP
443	C.C. 1340/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Maruti Shankrappa Bhajantri	APP
444	C.C. 1341/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Rakesh Swamappa Sali	APP
445	C.C. 1342/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Venkatesh Mallappa Kamadolli	APP
446	C.C. 1344/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Siddramagouda Virupakshagowda JeevanGoudra	APP
447	C.C. 1345/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Mushaeed Mohamadsab Pinjar	APP

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448	C.C. 1346/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Mustaf Allabaksh Dukandar	APP
449	C.C. 1347/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ramanagouda Venkanagouda Mudakere	APP
450	C.C. 1348/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ganesh Naganagouda	APP
451	C.C. 1349/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Dadasab Anwarsab Shekh	APP
452	C.C. 1350/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ismail Peersab Khillpete	APP
453	C.C. 1351/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ramesh Gurupadappa Mulagund.	APP
454	C.C. 1352/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ramesh Shantaningappa Vaddatti.	APP
455	C.C. 1353/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Shabbir Fakrusab Malekoppa	APP
456	C.C. 1354/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Mallesh Dyamanna Ambigera	APP
457	C.C. 1355/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Mallappa Bheemappa Navalagunda.	APP
458	C.C. 1356/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basavaraj Timmanna Pujar	APP
459	C.C. 1357/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Aditya Ranganath Singri	APP
460	C.C. 1358/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Pradeep T Pawar	APP
461	C.C. 1359/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Udayakumar Yallappagouda	APP
462	C.C. 1360/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Govindaraj Mohansa Dalamani	APP



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463	C.C. 1361/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Niyaz Rajesab Gandhad	APP
464	C.C. 1362/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath Basavaraj Annigeri	APP
465	C.C. 1363/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Fayaz Mohammad Ali sudi	APP
466	C.C. 1364/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Venkatesh Gururaj Jantekal	APP
467	C.C. 1365/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Shridhar Fakkirappa Ronad	APP
468	C.C. 1366/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Salim Davalasab Mundaragi.	APP
469	C.C. 1367/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Farok Davalasab Iti	APP
470	C.C. 1368/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Veeresh Subhash Pammar	APP
471	C.C. 1369/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Shashidhar Channaveerayya Samshimath	APP
472	C.C. 1370/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Krishna Vasudev Dahinde	APP
473	C.C. 1371/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Dadafeer Shikhandar Bavikatti	APP
474	C.C. 1372/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Niyaz Rasulsab Karadi	APP
475	C.C. 1373/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Anand Nimbanna Biradar	APP
476	C.C. 1374/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath N	APP
477	C.C. 1375/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Naheem Ismail Akki	APP
478	C.C. 1376/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Bhim Hanamantappa Madivalar	APP

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479	C.C. 1377/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Yallappa Hanamantappa Madivalar	APP
480	C.C. 1378/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Smt. Salma Sikandar Sonad	APP
481	C.C. 1379/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Veeresh Basayya Hiremath	APP
482	C.C. 1380/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Neelappa Shekappa Nagasamudra.	APP
483	C.C. 1381/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Smt. Jeemabi Husensab Sonnad.	APP
484	C.C. 1382/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Sikandar Husensab Sonnad.	APP
485	C.C. 1383/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Suresh Padmakar Revanakar	APP
486	C.C. 1384/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mahadevappa Dharanappa Angadi.	APP
487	C.C. 1385/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Pavankumar Nanababu vishwakarma	APP
488	C.C. 1386/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Veeresh Anadanapp Chavadishatra	APP
489	C.C. 1387/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Malika Shoukatali Iti	APP
490	C.C. 1388/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mallappa Rangappa Shagoti	APP
491	C.C. 1389/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Hazal Mabusab Kalasapur	APP
492	C.C. 1391/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Sharanappa Deginal	APP

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493	C.C. 1392/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Ramesh Mulagund.	APP
494	C.C. 1393/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Mallanagouda Kulakarni	APP
495	C.C. 1394/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Sharif Nadaf	APP
496	C.C. 1395/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Farooq Naikar	APP
497	C.C. 1396/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Allabaksha S Mulla	APP
498	C.C. 1397/2020 (A.D.R.)		State by Railway P S <b>Vs</b> Nagaraj Devaraj Navalagi.	APP
499	C.C. 1399/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Salim Mainuddin Mulla	APP
500	C.C. 1400/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Deepak Sudhakar Naikar	APP
501	C.C. 1401/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vishalnikamma Allasab Nikkam	APP
502	C.C. 1402/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Yallappa Fakkirappa Yalisur	APP
503	C.C. 1403/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vishwanath Sharanayya Ronadmath	APP
504	C.C. 1404/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Nagappa Krishnayya Shirahatti	APP
505	C.C. 1405/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Kishor Jaganath Konnaradi	APP
506	C.C. 1406/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Manju Kuri	APP
507	C.C. 1407/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Arman Fazil Patel	APP

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508	C.C. 1408/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Praveen Veerupakshappa Mulgund	APP
509	C.C. 1415/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Ishwar Basappa Harti	APP
510	C.C. 1416/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Yallappa Ramappa Hadagali	APP
511	C.C. 1417/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Eranna Chandakanth Hubballi.	APP
512	C.C. 1418/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Hanamesh Chandrappa Madivalara	APP
513	C.C. 1419/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Krishna Ranganath Sidling	APP
514	C.C. 1420/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basu Ramappa Varada	APP
515	C.C. 1421/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mahamad Ali Abdulkharkhabn	APP
516	C.C. 1422/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Tajan Najeerahamd Peerjada	APP
517	C.C. 1423/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Sahid Chandasab Bodhlekan	APP
518	C.C. 1424/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Vijay Bheemappa Kalagudi	APP
519	C.C. 1425/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Nagaraj Huchappa Teradal	APP
520	C.C. 1426/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basuraj Balappa Asundi	APP
521	C.C. 1427/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Prashanth B. Baggannavara	APP
522	C.C. 1428/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Smt. Joti Rajesh Bhandhage	APP

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523	C.C. 1429/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mallikarjun Shivarudrappa Gulaganavara	APP
524	C.C. 1430/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basavaraj V. Shirkol	APP
525	C.C. 1431/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Arum Manjappa Sangamani	APP
526	C.C. 1432/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Saddam Davalasab Dambala	APP
527	C.C. 1433/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mallikarjun Shivappa Hundi	APP
528	C.C. 1434/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Shivayogi Hiremath	APP
529	C.C. 1435/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Umesh Mallikarjuna Kumbar	APP
530	C.C. 1436/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Kasimasab Anwarsab Pailwan	APP
531	C.C. 1437/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjnath B. Lakkundi.	APP
532	C.C. 1438/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath V.	APP
533	C.C. 1439/2020 (A.D.R.)		Prakash D. PSI, L and O <b>Vs</b> Parasuram Rachappa Hebballi	APP
534	C.C. 1441/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Husensab M. Abbigeri	APP
535	C.C. 1442/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Sharanappa Basappa Meti	APP
536	C.C. 1443/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Suresh Paramarappa Halahalli.	APP
537	C.C. 1444/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Ramesh Basavaraj Ranganagouda	APP

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538	C.C. 1447/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Praveen Sangappa Laghubuguri	APP
539	C.C. 1448/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Saddam Imamsab Hombala	APP
540	C.C. 1449/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Erappa Sathayppa Hombal	APP
541	C.C. 1450/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Chinnppa Honakerappa Gadad	APP
542	C.C. 1451/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vinayaka Bharamappa Koppad	APP
543	C.C. 1452/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Balappa Yallappa Gangavathi	APP
544	C.C. 1453/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Sunil Kalakappa Neeralagi	APP
545	C.C. 1454/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Ramachandra Ambasa Singri	APP
546	C.C. 1455/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Mahesh Hanamanth Kulkarni	APP
547	C.C. 1456/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Mohamad Mahamad Gouse Aga.	APP
548	C.C. 1457/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Rajak Abdulsab Morabada	APP
549	C.C. 1458/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Shashidhara A Mubharak	APP
550	C.C. 1459/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Ananda Veerappa Pattanashetti	APP
551	C.C. 1460/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Anuf Prakash Hosura	APP
552	C.C. 1461/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Basavaraj Veerappa Angadi	APP
553	C.C. 1462/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Manjunath Prashuram Baradura	APP

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554	C.C. 1463/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Pradeep Ramesh Karajala	APP
555	C.C. 1464/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Sameera Chandisab Sarkavasa	APP
556	C.C. 1465/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Siddu Belakal	APP
557	C.C. 1466/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Muttanna Kashappa Naganura	APP
558	C.C. 1467/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Jagadish Mahantappa Jangeri	APP
559	C.C. 1468/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Rajesh Rangappa Nayaka	APP
560	C.C. 1469/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Hanamanthappa Fakkirappa Chimmavadagi	APP
561	C.C. 1470/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vikas Jagadesh Jangeri	APP
562	C.C. 1472/2020 (A.D.R.)		Prakash D. PSI, L and O <b>Vs</b> Akhil Kalyan Rambabu Kakul	APP
563	C.C. 1473/2020 (A.D.R.)		Prakash D. PSI, Land O <b>Vs</b> Neelusa Kantisa Singari	APP
564	C.C. 1524/2020 (A.D.R.)		T. Mahantesh, PI, CEN Gadag. <b>Vs</b> Albert Markos Jon	APP
565	C.C. 1627/2020 (A.D.R.)		Prakash D. PSI L and O <b>Vs</b> Basappa Veerabadrappa Ronad	APP
566	C.C. 1628/2020 (A.D.R.)		Prakash D, PSI, L and O <b>Vs</b> Vishwanath Ramachandarasa Jetturi	APP
567	Crl.Misc. 284/2020 (A.D.R.)		Mohammad Haroon Mahaboobsab Sarvar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD

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568	Crl.Misc. 285/2020 (A.D.R.)		Intiyaz Moula Sab Janakhanavar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
569	Crl.Misc. 286/2020 (A.D.R.)		Mahajabeen Moulasab Jankhan, After Marriage Mahajabeen Mohammad Haroon Sarvar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
570	Crl.Misc. 287/2020 (A.D.R.)		Shameembanu Bade Saheb Sunkad After Marriage Shameembanu Mahaboobsab Sarvar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
571	Crl.Misc. 288/2020 (A.D.R.)		Smt. Shameembanu Mahaboobsab Sarvar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
572	Crl.Misc. 289/2020 (A.D.R.)		Mohammad Haroon Mahaboobsab Sarvar <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
573	Crl.Misc. 290/2020 (A.D.R.)		Afzal Hussain Abdul Rehman Saheb Konnur <b>Vs</b> The Registrar of birth and Death Rept. by Commissioner of GBCMC Gadag	R D YADWAD
574	C.C. 1665/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Mailari P Kellur	APP
575	C.C. 1666/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Abdulrazak Aneksab Athur	APP
576	C.C. 1667/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Manjunath C Patil	APP
577	C.C. 1669/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Pradeep Veeranna Malligowada	APP



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578	C.C. 1670/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Prakash Kallappa Walishettar	APP
579	C.C. 1671/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mailarappa Kuberappa Doddamani	APP
580	C.C. 1672/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Siraj Hasmulla Khan	APP
581	C.C. 1673/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Maheshf Premanathasa Dalbanjan	APP
582	C.C. 1674/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Kaseema Yaligar	APP
583	C.C. 1675/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Basavaraj C Sheelavantar	APP
584	C.C. 1676/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Ramu Shivaputtrappa Anekal	APP
585	C.C. 1677/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Kankappa Shivappa Haladotar	APP
586	C.C. 1678/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Imran Shabbirahamad	App
587	C.C. 1679/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Laxman Basappa Kuntageri	APP
588	C.C. 1680/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Shivanand Mahadevappa Jottennavar	APP
589	C.C. 1681/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Manjunath Fakkirappa Benahal	APP
590	C.C. 1682/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Mallesh Hanamanthappa Madalur	APP
591	C.C. 1683/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Yallappa Timmasa Bhandage	App
592	C.C. 1684/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Nagesh Mallappa Gaddi	APP

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593	C.C. 1685/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Hanamantappa Doddayallappa Walikar	APP
594	C.C. 1686/2020 (A.D.R.)		State by Gadag Town P S <b>Vs</b> Gangappa Channappa Malladad	APP
595	C.C. 1687/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Devappa Shekhappa Gunjal	APP
596	C.C. 1688/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Kallappa Rudrappa Angadi	APP
597	C.C. 1689/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Naveen Veerabhadrappe Kukal	APP
598	C.C. 1690/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Siddu Mahesh Madiwalar	APP
599	C.C. 1691/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Sharanayya Shekharayya Nagayyanamath	APP
600	C.C. 1692/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Chandru Gurappa Nargund	APP
601	C.C. 1693/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Abdul Hazarth Saikali	APP
602	C.C. 1694/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Thejas Shrishail	APP
603	C.C. 1695/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Revappa Kariyappa Shalavadi	APP
604	C.C. 1696/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Tulasi R Kenche	APP
605	C.C. 1697/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Shivamurthy S Huded	APP
606	C.C. 1698/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Anand Nagaraj Angadi	APP
607	C.C. 1699/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Veeresh Rajappa Hombale	APP

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608	C.C. 1700/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Deelip Shivappa Myageri	APP
609	C.C. 1701/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Parasappa Gangappa Hireyal	APP
610	C.C. 1702/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Manjunath Hanumappa Badnatti	APP
611	C.C. 1703/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Ashok Parameshappa Badiger	APP
612	C.C. 1704/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Priyanka Mudhol	APP
613	C.C. 1705/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Gadagayya Mallayya Bhandari	APP
614	C.C. 1706/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Veeranna Kallappa Hosamani	APP
615	C.C. 1707/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Irappa Durgappa Madar	APP
616	C.C. 1708/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Vinod Prabhu Huded	APP
617	C.C. 1709/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Manjunath Hanumappa Umachagi	APP
618	C.C. 1710/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Arun Mailarappa Madar	APP
619	C.C. 1711/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Raghvendra Hnumanthappa Karadikol	APP
620	C.C. 1712/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vasanbasha Anwarbasha Vaddatti	APP
621	C.C. 1713/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Santhosh Krishnavva Bagalothar	APP
622	C.C. 1714/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Mukayya Mudakayya Veerupapur	APP

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623	C.C. 1715/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Ashok Gurusiddappa Helavar	APP
624	C.C. 1716/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Sanju Hanumanthappa Shiggavi	APP
625	C.C. 1718/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> G H Medar	APP
626	C.C. 1719/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Shevappa Fakkirappa Kalasapur	App
627	C.C. 1720/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Munaf Akbarsab Naregal	APP
628	C.C. 1721/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Basappa Asundi	APP
629	C.C. 1722/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Lohitgaouda Channappa Patil	APP
630	C.C. 1723/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Jafar Abdul Habib	APP
631	C.C. 1724/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Sameer Mohammadrafi Lakkundi	APP
632	C.C. 1725/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Govind Laxman Gouli	APP
633	C.C. 1726/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Ramesh Gurusiddappa Mulgund	APP
634	C.C. 1727/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Vardan Parashuram Tausal	APP
635	C.C. 1728/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Prajwal Hemesh Yatti	APP
636	C.C. 1729/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Eranna Subhas Mullal	APP
637	C.C. 1730/2020 (A.D.R.)		State by ASIPF RPF <b>Vs</b> Sayed Anvar Ballari	APP

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638	C.C. 1731/2020 (A.D.R.)		State by ASIPF RPF <b>Vs</b> Gurusiddappa Sanganasappa Huilgol	APP
639	C.C. 1732/2020 (A.D.R.)		State by ASIPF RPF Gadag <b>Vs</b> Imra Noorsab Angadi	APP
640	C.C. 1733/2020 (A.D.R.)		State by ASIPF RPF <b>Vs</b> Tippaiyya Mailarappa Banda	APP
641	C.C. 1734/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Govind Laxman Gaudi	APP
642	C.C. 1735/2020 (A.D.R.)		State by SIPF RPF <b>Vs</b> Nagaraj Mariyappa M	APP
643	C.C. 1736/2020 (A.D.R.)		State by ASIPF RPF <b>Vs</b> Somnathsa Motilalsa Bakale	APP
644	C.C. 1741/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Kiran Veeranna Gudi	APP
645	C.C. 1742/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Abbas Anwarhusen Talapatti	APP
646	C.C. 1743/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Veeranna Shanmukhappa Emmannavara	APP
647	C.C. 1744/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Eranna Ashok Badigera	APP
648	C.C. 1745/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Basavaraj Hanumappa Kappale	APP
649	C.C. 1746/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Khanulu Dastagirsab Yaligara	APP
650	C.C. 1747/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Kallappa Kalyanappa Sharanappanavara	APP
651	C.C. 1748/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Lakshmana Muttappa Haveri.	APP
652	C.C. 1749/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Jeevanasab Jeevanasab Mulagunda.	APP

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653	C.C. 1750/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Samarth Shekhsharaddi Nagavi.	APP
654	C.C. 1751/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Muttappa Hanumanthappa Hosalli	APP
655	C.C. 1752/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Santosh Muttappa Pattanashetti	APP
656	C.C. 1753/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Ramesh Neelesh Chavhan	APP
657	C.C. 1754/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> N.B. Mundaragi.	APP
658	C.C. 1755/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Raghavendra Shridhar Arakasali	APP
659	C.C. 1756/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Hydar Hasimali Tambuti	APP
660	C.C. 1757/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Jagosh Jayanagesh Kurthakoti.	APP
661	C.C. 1758/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Vimala Gangadharayya Hosamath	APP
662	C.C. 1759/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Kariyappa Yallappa Magalada	APP
663	C.C. 1760/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Nagaraj Hanumanthappa Doddamani	APP
664	C.C. 1761/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Rakesh P. Karatagi	APP
665	C.C. 1762/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Aravinda Hanumanthappa Reddi	APP
666	C.C. 1763/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Swareppa Mahadevappa Doddamani	APP
667	C.C. 1764/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Eranna Neelappa Hiremath	APP

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668	C.C. 1765/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> A.M. Huilgol	APP
669	C.C. 1766/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Taajuddin Allisab Nadaf	APP
670	C.C. 1767/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Fakkiersh Mallappa Goreppanavara	APP
671	C.C. 1768/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Niyajuddin Nasirahamada Dalayat	APP
672	C.C. 1769/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Bharathagouda Sakragouda Karisomanagoudra	APP
673	C.C. 1770/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Parasappa Basappa Pujar	APP
674	C.C. 1771/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Sagar Mahesh Rathod	APP
675	C.C. 1772/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> Partner M/S Kantesh Residency/ Bar Resaurant.	APP
676	C.C. 1773/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> Owner of Supriya Hogel, CL-7, Gadag.	APP
677	C.C. 1774/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> Smt. H.L. Shigavon, CL-7, Gadag.	APP
678	C.C. 1775/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> Shivappa Jeevappa Mulagund,CL-7	APP
679	C.C. 1776/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> MD,MSIL, CL-11C, Gadag.	APP
680	C.C. 1777/2020 (A.D.R.)		The SI, Gadag Excise PS, Gadag. <b>Vs</b> Partner of M/S Pavitra Bar and Restaurant, CL9, Gadag.	APP

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681	C.C. 1778/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Annadanishwar Mantesh Nalpad	APP
682	C.C. 1779/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Shanmukhagouda Bheemanagouda Patil	APP
683	C.C. 1780/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Husensab Imamsab Chinchali	APP
684	C.C. 1781/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Rasmi Ananda Naragunda	APP
685	C.C. 1782/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Maruti Yallappa Lamani	APP
686	C.C. 1783/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Rafiq Riyaz Savanura	APP
687	C.C. 1784/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Manjunath Mudiyyappa Singatalura	APP
688	C.C. 1785/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Tarasi Neelu M	APP
689	C.C. 1786/2020 (A.D.R.)		State by Gadag Traffic P S <b>Vs</b> Shivananda Yallappa Hadapada	APP
690	C.C. 1787/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Vivekanandagouda Shankaragouda Patil	APP
691	C.C. 1788/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Shashikumar P. Menasagi	APP
692	C.C. 1789/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Bhimasi Siddaramappa Sindi	APP
693	C.C. 1790/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Taruna Mahesh Jadi	APP
694	C.C. 1791/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Riyaz Ahamad Nadaf	APP
695	C.C. 1792/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Sadiq Shabbir Ahamad Naykar	APP



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696	C.C. 1793/2020 (A.D.R.)		State by Betageri Extension P S <b>Vs</b> Basavaraj Jambanna Harlapura	APP
697	C.C. 1794/2020 (A.D.R.)		T.Mahantesh, PI, CEN PS <b>Vs</b> Muttappa Mallappa Bagalamani	APP
698	C.C. 1795/2020 (A.D.R.)		Mahantesh T. PI <b>Vs</b> Bhojarajasa Neelakatasa Bhandage	APP
699	C.C. 1796/2020 (A.D.R.)		Mahantesh T. Police Inspector, CEN Gadag. <b>Vs</b> Gajanan Premanathsa Bhandage	APP
700	C.C. 1797/2020 (A.D.R.)		Pattesab Firasab Nadaf <b>Vs</b> Chandrashekhar Vishwanath Guddi	APP
701	C.C. 646/2019 (EVIDENCE)		Puja Balachandra Shet <b>Vs</b> Mudiyappa Holebasappa Angadi	K.M.DAVANAGERI
<b>CROSS EXAMINATION OF PW</b>				
702	C.C. 2546/2019 (EVIDENCE)		Siddalingeshwar Chit Funds Pvt. Ltd, Gadag. Rptd by its Manager Shekhargouda V. Mantageri <b>Vs</b> Nagaraj G. Shirur	S.A.Morabad
703	C.C. 659/2017 (APPEARANCE OF ACCUSED)		State of Karnataka by Inspector Legal Metrology Gadag reptd by App <b>Vs</b> Maheshvarayya Hubballi	App
704	C.C. 401/2019 (APPEARANCE OF ACCUSED)		Shri Hemalingeshwar Pattina Souharda Sahakari Niyamith, Gadag Rptd by Its Manager Sharanakumar Rond <b>Vs</b> Ganapatsa Vishwanathsa Rangreji	C.S.Police Patil
705	C.C. 1471/2020 (APPEARANCE OF ACCUSED)		State by Betageri Extension P S <b>Vs</b> Abdul Maliksab Topiwale	APP
706	C.C. 121/2020 (NBW to accused)		Smt.Mary Sudhakar <b>Vs</b> Santosh Kalappa Badiger	ACP
707	C.C. 974/2020 (J.C. peirod of accused extended)		Ananda Dumavath <b>Vs</b> Altaf Abdulhameed Ustad	APP

**II Addl Civil Judge and JMFC II , Gadag**  
**Sri. Shrikanth Ravindra**  
**II Addl Civil Judge and JMFC II Court**  
**Cause List Date: 19-12-2020**

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<b>02-45 to 05-45 PM</b>				
1	FDP 14/2018 (SUMMONS)		Shridhar Govindarao Hosur <b>Vs</b> Krishnamurthy Dathatreya Hosur	R V Kumar
2	FDP 8/2019 (NOTICE)		Smt. Madevi Ashok Narennavar <b>Vs</b> Smt. Nagamma Budappa Narennavar Since deased by his L.Rs.	M I Shigli
3	FDP 14/2020 (NOTICE)		Mukunda Ramappa Havannavar <b>Vs</b> hanamantappa Ramappa Havannavar	G.B. NEELARADDI
4	FDP 15/2015 (HEARING)		Mudakavva Wo Fakirappa Yenni Since deceased Reptd.by her L.Rs.Smt. Paravva <b>Vs</b> Smt. Hanumavva Wo Bhimappa Damur Since deceased	MANJUNATH S. SOUNSHI
5	O.S. 430/2012 (EVIDENCE)		Sharanappa Hamppanna Divati Age 38Yrs Ro Kotumachagi TQ Gadag <b>Vs</b> Neelappa So Nimbanna Mudhol Age 50Yrs Ro Kotumachagi TQ Gadag	B N Samshi
6	O.S. 103/2016 (EVIDENCE) IA/1/2016		Prashant Krishnarao Huilgol <b>Vs</b> Shrikant Krishnarao Huilgol	U S Dharamshy
7	O.S. 281/2016 (EVIDENCE)		Pradeep Vasappa Kolor <b>Vs</b> Smt. Parvati Omkarappa Kolor	A U HIREMATH
8	O.S. 303/2016 (EVIDENCE)		Ashok Annaji Kalal <b>Vs</b> Mohan Annaji Kalal	C S SHETTAR

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<b><u>11-00 to 02-00 PM</u></b>				
1	C.C. 285/2009 (NBW TO ACCUSED)		STATE <b>Vs</b> KRISHNAPPA RAMAPPA KALE	
2	C.C. 59/2015 (NBW TO ACCUSED)		The State of APP <b>Vs</b> Veranagouda Puttanagouda Patil	APP
3	C.C. 205/2016 (NBW TO ACCUSED)		Vasantraddi Devaraddi Radder <b>Vs</b> Manjunath Maruti Urf Maruteppa Madiwalar	APP
4	C.C. 291/2018 (NBW TO ACCUSED)		Vasanth Sripadarao Kulakarni <b>Vs</b> Smt.Yashodha S.Patagar	M.S.Patil
5	C.C. 553/2018 (NBW TO ACCUSED)		L.K.Joolakatti, PSI, GRPS <b>Vs</b> Dadahayatha Babajana Dharwad.	APP
6	C.C. 672/2018 (NBW TO ACCUSED)		L.K.Joolakatti, PSI, GRPS <b>Vs</b> Iramkhan Makbulkhan Arani	APP
7	C.C. 735/2018 (Settlement)		Tukaram Shankarappa Akkal <b>Vs</b> Praveen Irappa Manta	S P SHETTAR
8	C.C. 851/2018 (NBW TO ACCUSED)		Smt. Geeta Basanagouda Mudigoudar Urf Talabagila <b>Vs</b> Basanagouda Mahadevagouda Mudigoudar Urf Talabagila	R.B.CHALLAMARAD
9	C.C. 898/2018 (NBW TO ACCUSED)		Shankar Bhat Vaidya <b>Vs</b> Vasanth Rathnappa Haranashikari	APP
10	C.C. 899/2018 (NBW TO ACCUSED)		Mallikarjuna Shivappa Uppina <b>Vs</b> Vasanth Rathnappa Haranashikari	APP
11	C.C. 983/2018 (NBW TO ACCUSED)		Shankargouda Melagirigouda Patil <b>Vs</b> Nagesh Venkateshappa Vannal	S.R.GHORPADE
12	C.C. 1167/2018 (NBW TO ACCUSED)		Sharanappa Irappa Kariyappannavar <b>Vs</b> Sharanappa Ramanna Hosamani	APP

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13	C.C. 1173/2018 (NBW TO ACCUSED)		Shivanandayya, Sub Inspector of APP Excise, Gadag. <b>Vs</b> Ramesh Shankrappa Gudisalamani	
14	C.C. 1245/2018 (NBW TO ACCUSED)		Fakkiraddi Basavaraddi Basavaraddiyavara <b>Vs</b> Hanamaraddi Keludeppa Chavakkanavara	S S BADIGER
15	C.C. 1246/2018 (NBW TO ACCUSED)		Ramesh Eshwarappa Gaddi <b>Vs</b> Hanamantha Fakkirappa Kenchagundi	APP
16	C.C. 619/2019 (NBW TO ACCUSED)		Smt. Mudakavva Nagappa Harijana <b>Vs</b> Shivappa Piddappa Harijana	APP
17	C.C. 729/2019 (NBW TO ACCUSED)		Vijayalakshmi Financers Regd, Betageri- Gadag. Rptd by Vijayalakshmi Somashekhar Mudhol <b>Vs</b> Moulali Khadhargousepatel Nadagoudra	R.S.HATTIKAL.
18	C.C. 891/2019 (Settlement)		Soukatali Fhakirasab Nadaf <b>Vs</b> Sagar Basavangouda Lenkanagoudra	S S BADIGER
19	C.C. 1149/2019 (SUMMONS)		M.G.Kulkarni, PSI, GRPS <b>Vs</b> Lakshmana Kariyappa Hombal	APP
20	C.C. 1492/2019 (NBW TO ACCUSED)		Smt. Daisy Symon <b>Vs</b> Suresh Shivappa Haranashikari (Split-up)	APP
21	C.C. 2038/2019 (Settlement)		Sudhindra Hanamanthappa Naykar <b>Vs</b> Smt. Bhavana Ajit Puneekar	S G Kotambri
22	C.C. 123/2020 (SUMMONS)		Vinayak Rajshekhar Huchchannavar <b>Vs</b> Ningaraddi Venkaraddi Ajaraddi	S S BADIGER

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23	C.C. 191/2020 (SUMMONS)		Rudrappa Ningappa Badardinni <b>Vs</b> Amar Momin Cloth and Readymade Stores, Manager Ibrahim Urf Ibrahimsab Ajeetsab Momin	R.B.CHALLAMARAD
24	CrI.Misc. 36/2020 (SUMMONS)		Adamsab Modinsab Hubali <b>Vs</b> The Tahsildar registrar of birth and death gadag	M P Koliwad
25	CrI.Misc. 39/2020 (SUMMONS)		Abdulrajaksab Abdulrahimansab Kagad <b>Vs</b> The Birth and Death Registrar, Thashildar Gadag	S F Doddamani
26	C.C. 258/2020 (SUMMONS)		M D Maddi PSI (L and O) Betageri PS <b>Vs</b> Parasappa Ramappa Bandivaddar	APP
27	C.C. 320/2020 (SUMMONS)		R.S.Kappattanvara, CPI, GRC, Gadag. <b>Vs</b> Mallikarjun Hanamanthappa Challenavara	APP
28	C.C. 395/2020 (SUMMONS)		M G Kulkarni <b>Vs</b> Nagesh Ramappa Nayak	APP
29	C.C. 397/2020 (SUMMONS)		Manjunath Kotrappa Hanagi <b>Vs</b> Kartik Gudimani Urf Karthik Urf Karthik Urf Kartika	APP
30	C.C. 463/2020 (SUMMONS)		Prakash Ramachandrasa Bakale <b>Vs</b> Satish Chitranjansa Kabadi	M A Khaji
31	C.C. 464/2020 (SUMMONS)		Sharanappa Ramappa Munnenkoppa <b>Vs</b> Kondam Srinivasreddy Yallareddy	M B Mattur
32	C.C. 465/2020 (SUMMONS)		Prakash Ramachandrasa Bakale <b>Vs</b> Santhosh Urf Santhoshkumar Chithranjansa Kabadi	M A Khaji
33	CrI.Misc. 31/2015 (STEPS)		Smt.Dyamavva Wo Basappa Beleri <b>Vs</b> Basappa So Hanmappa Beleri	SRI.P.K.PATIL

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34	C.C. 849/2017 (AWAIT REPORT)		Vidya Neelappagoudra <b>Vs</b> Veeranagouda Neelappagouda Neelappagoudra	
35	C.C. 885/2017 (AWAIT REPORT)		Veeranagouda Neelappagouda Neelappagoudra <b>Vs</b> Smt. Vidya Santhoshgouda Neelappagoudra	
36	P.C.R. 46/2018 (AWAIT REPORT)		Nazeerhahmad Abdul rehaman Adoni <b>Vs</b> Mallanagouda Gavisiddappa Mallapur	L M Akki
37	P.C.R. 49/2018 (AWAIT REPORT)		Mallesh Irappa Karilinganavara <b>Vs</b> Siddappa Shirahatti	L M Akki
38	C.C. 628/2018 (AWAIT ORDER)		Smt. Nanda Vijayakumar Sunkad <b>Vs</b> Vijaykumar Prabhappa Sunkad	G.B. NEELARADDI
39	C.C. 1215/2018 (OBJECTION)		Vijayakumar Ishwarappa Godachi <b>Vs</b> Chandrakala Purushottam Oza	APP
40	C.C. 1386/2018 (OBJECTION)		Smt. Nanda Urf Sumangala Yallappa Malladasara <b>Vs</b> Yallappa Ramalingappa Malladasara	APP
41	C.C. 1069/2019 (STEPS)		The Dharwad Urban Credit Souhardha Sahakari Ltd, Betageri Gadag Branch Rptd by Vishwanth R Sambrani <b>Vs</b> Guruppa Basappa Hosabhavi	VIJAYA R ANGADI
42	CrI.Misc. 116/2019 (OBJECTION) IA/1/2019		Smt. Keerti Urf Savitri Kenchappa bhumarannavar <b>Vs</b> Kenchappa Devendrappa Bhumarannavar	I.A.BEPARI
43	C.C. 1535/2019 (HBC)		Parasappa Urf Parashuram Parappa Kori <b>Vs</b> Siddappa Kidiyappa Naragunda	APP
44	CrI.Misc. 213/2019 (STEPS)		Shilpa Hemalappa Pujar <b>Vs</b> The Tahsildar registrar of birth and death gadag	N B Chinchali

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45	P.C.R. 80/2019 (SWORN STATEMENT)		Mallappa Ramappa Karigara <b>Vs</b> Shekhappa Ramappa Karigara	Srikant B Kuri
46	P.C.R. 1/2020 (SWORN STATEMENT)		Mallangoud Ninganagoud Boommanagoudra <b>Vs</b> Channabasanagouda Urf Channabasanagouda Urf Chanbasappa Shivanagouda Kundagol	S B Patil
47	P.C.R. 2/2020 (SWORN STATEMENT)		Mallanagouda Ninganagouda Bommanagoudra <b>Vs</b> Smt. Ningawwa Basanagouda Kallannavar	S B Patil
48	Crl.Misc. 28/2020 (STEPS)		Smt. Basavva Gulappa Honnappanavar <b>Vs</b> The Birth and Death Registrar, Thashildar Gadag	M.B.KARADI
49	Crl.Misc. 38/2020 (STEPS)		Basavaraj Veerupakshappa Manakawad <b>Vs</b> The Birth and Death Registrar, Thashildar Gadag	M D Vibhuti
50	Crl.Misc. 111/2020 (STEPS)		Ramappa Ramappa Urf Chalavannavara Kondikoppa <b>Vs</b> The Tahsildar registrar of birth and death gadag	K.F.DODDAMANI.
51	C.C. 466/2020 (SUMMONS)		Prakash Ramachandrasa Bakale <b>Vs</b> Veeresh Channabasappa Angadi	M A Khaji
52	C.C. 616/2020 (SUMMONS)		M.G.Kulkarni, PSI, GRPS <b>Vs</b> Siddappa Mariyappa Doddamani	APP
53	C.C. 832/2020 (SUMMONS)		Ashok Dhanuram Nayak <b>Vs</b> Manjunath Basayya Ganachari	APP
54	C.C. 833/2020 (Settlement)		Nagappa Yallappa Sasvihalli <b>Vs</b> Vicky Urf Vikesh Sukadev Jadhav	APP
55	C.C. 868/2020 (SUMMONS)		Muneersab Modinsab Soratur <b>Vs</b> Smt. Honnavva Mallesh Mushennavar	APP

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56	C.C. 957/2020 (SUMMONS)		Veeresh Parappa Doddamani <b>Vs</b> Parashuram Ganesh Kalal	Amaresh S H
57	C.C. 1034/2020 (SUMMONS)		M.G.Kulkarni, PSI, GRPS <b>Vs</b> Sharif Huchappa Hunashimarada	APP
58	C.C. 1050/2020 (SUMMONS)		R.S.Kapattanavar, CPI, Gadag Rural Circle <b>Vs</b> Shivanagouda Naganagouda Hiregoudara	APP
59	C.C. 1051/2020 (SUMMONS)		M.G.Kulkarni, PSI, GRPS <b>Vs</b> Nagaraj lakkappa Kamatar	APP
60	C.C. 1075/2020 (SUMMONS)		D.Prakash, PSI, MPS <b>Vs</b> Shivappa Ramappa Divatara	APP
61	C.C. 1076/2020 (SUMMONS)		D.Prakash, PSI, MPS <b>Vs</b> Mailarappa Gangappa Jamadar	APP
62	C.C. 1082/2020 (SUMMONS)		S.B.Kavalur, PSI, GRPS <b>Vs</b> Yamanurappa Budappa Kotagar	APP
63	C.C. 1086/2020 (SUMMONS)		M G Kulkarni, PSI, GRPS <b>Vs</b> Lakkappa Basappa Bevinamarad	APP
64	C.C. 1112/2020 (SUMMONS)		Rajesh A Batagurki, PSI, BTPS <b>Vs</b> Smt. Gangavva Chandru Chavan	APP
65	C.C. 1113/2020 (SUMMONS)		Rajesh Batgurki PSI, BTPS <b>Vs</b> Mahesh Fakkirappa Hebsur	APP
66	C.C. 1114/2020 (SUMMONS)		Rajesh Batagurki, PSI, BTPS <b>Vs</b> Ramchandrasa Nagusa Kabadi	APP
67	C.C. 1117/2020 (SUMMONS)		V.Y.Hullur, PSI, MPS <b>Vs</b> Pakrusab Rehamansab Lakshmeshwar	APP
68	C.C. 1372/2020 (SUMMONS)		Ajeetkumar M Hosamani <b>Vs</b> Ningappa Fakkirappa Asundi	APP
69	C.C. 1373/2020 (SUMMONS)		V.H.Hullur, PSI ADDL. <b>Vs</b> Irappa Basappa Shivapuji	APP



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70	C.C. 1459/2020 (SUMMONS)		Rajesh A Batagurki <b>Vs</b> Satish Muttappa Mundaragi	APP
71	Crl.Misc. 260/2019 (NOTICE)		Smt. Devakka Ravi Nayaka Urf Devakka Narayana Pawar <b>Vs</b> The Tahsildar registrar of birth and death gadag	S F Doddamani
72	Crl.Misc. 124/2020 (NOTICE)		Ramesh Mailappa Hadimani <b>Vs</b> The Tahsildar registrar of birth and death gadag	M S BHAJANTRI
73	Crl.Misc. 128/2020 (NOTICE)		Bharat Heggappa Malagimani <b>Vs</b> The Tahsildar registrar of birth and death gadag	B.S.KIRITAGERI
74	Crl.Misc. 130/2020 (NOTICE)		Mehaboob Nadaf S/o Allasab Shishvinhalli <b>Vs</b> The Birth and Death Registrar, Town Panchayath, Mulagund	G.C. RESHMI
75	Crl.Misc. 135/2020 (NOTICE)		Mahantesh Gangappa Barakera <b>Vs</b> The Tahsildar registrar of birth and death gadag	K.F.DODDAMANI.
76	Crl.Misc. 142/2020 (NOTICE)		Yankanagouda Mallanagouda Patil <b>Vs</b> The Tahsildar Registrar of birth and death gadag	S.S.Hugar
77	Crl.Misc. 154/2020 (NOTICE)		Saiyadabasha Mabosha Makandar <b>Vs</b> Registrar, The Birth and Death, Town Panchayath Council, Mulgund.	M F BINNAL
78	Crl.Misc. 161/2020 (NOTICE)		FAKEERAPPA BASAPPA BUDIHAL <b>Vs</b> The Tahsildar registrar of birth and death gadag	H V Gojanur
79	Crl.Misc. 171/2020 (NOTICE)		Saba Taslim Mahabubsab Mudgal <b>Vs</b> The Birth And Death Registrar, Rptd By The Commissioner, GBCMC, Gadag.	V.M.Harlapur

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80	Crl.Misc. 172/2020 (NOTICE)		Ismail Nabisaheb@ Nabisab Bodlekhan <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	M.N.ARAVATAGI
81	Crl.Misc. 177/2020 (NOTICE)		Mangesh Sangappa Lamani <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	B.R.MULIMANI
82	Crl.Misc. 178/2020 (NOTICE)		Devendrappa Narayanappa Karabhari <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	D.R.KULKARNI
83	Crl.Misc. 185/2020 (NOTICE)		Smt. Saroja Gopi Nayaka After Marriage Smt. Saroja Narayana Pawar <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	S F Doddamani
84	Crl.Misc. 186/2020 (NOTICE)		Yallappa Basappa Dokkannavaru <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	Maruti Vibhuti
85	Crl.Misc. 187/2020 (NOTICE)		Purappa Jeevalappa Nayak <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	B H MADALAGERI
86	Crl.Misc. 188/2020 (NOTICE)		Mhammed Ali Dastagirsab ( Dastagirsahab) Dodamani ( Doddamani) <b>Vs</b> Registrar, The Birth and Death, Town Panchayath Council, Mulgund.	P T Ganiger
87	Crl.Misc. 189/2020 (NOTICE)		Imamsab ( Imamsahab) Dastagirsab (Dastagirsahab) Dodamani@ Bhadrapur <b>Vs</b> Registrar, The Birth and Death, Town Panchayath Council, Mulgund.	P T Ganiger
88	Crl.Misc. 194/2020 (NOTICE)		Sharanappa Sakrappa Chavan <b>Vs</b> The Tahsildar, Registrar of birth and death, Gadag	D.R.KULKARNI

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89	Crl.Misc. 198/2020 (NOTICE)		Mahanteshgouda Shivanagouda Mallapur <b>Vs</b> The Birth And Death Registrar, Rptd By The Commissioner, GBCMC, Gadag.	S K Bakale
90	C.C. 1210/2018 (APPEARANCE OF PARTY)		Sureshkumar Moolchand Bhansali <b>Vs</b> Venkatesh Basanna Kema	G.C. RESHMI
91	C.C. 1701/2019 (APPEARANCE OF PARTY)		Manjunath Vishnu Raykar <b>Vs</b> Smt Kasturevva Virupakshappa Ganigoudra	R.B.CHALLAMARAD
92	Crl.Misc. 106/2020 (APPEARANCE OF PARTY)		Smt. Paravva Balavanthappa Bandivada <b>Vs</b> The Tahsildar registrar of birth and death gadag	S.M.Gummagolmath
93	C.C. 1071/2020 (APPEARANCE OF PARTY)		V.Y.Hullur, PSI, MPS <b>Vs</b> Fakkiresh Devappa Kadannavara	APP
94	C.C. 1073/2020 (APPEARANCE OF PARTY)		V.Y.Hullur, PSI, MPS <b>Vs</b> Mansoor Meerusab Gubbi	APP
95	Crl.Misc. 199/2020 (APPEARANCE OF PARTY)		Noorajahana Husensab Irakal Urf Noorajahana Imamsab Sheikh <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	M M Kattimani
96	Crl.Misc. 200/2020 (APPEARANCE OF PARTY)		Mohammed Juned Abdur Rasheed Habbunavar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	I.A.BEPARI
97	C.C. 1474/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Hanmanthappa Fakkirappa Harijan	APP
98	C.C. 1475/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Arun Ramanna Harlapur	APP
99	C.C. 1476/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Gousphir Ibrahimsab Munavalli	APP

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100	C.C. 1477/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Subhas Kariyappa Walmiki	APP
101	C.C. 1478/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Shivaraj Sangamesh Sadashivannavar	APP
102	C.C. 1479/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Yallappa Hanamappa Jogin	APP
103	C.C. 1480/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Ganesh Ramappa Lamani	APP
104	C.C. 1481/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Ashok Nagappa Arer	APP
105	C.C. 1482/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Neelappa Yamanappa Goudanaikar	APP
106	C.C. 1496/2020 (APPEARANCE OF PARTY)		State by Mulgund P S <b>Vs</b> Iranna Thirkappa Ronad	APP
107	C.C. 1512/2020 (APPEARANCE OF PARTY)		State by Gadag Betageri P S <b>Vs</b> Manjunath Dattatreya Dattawadakar	APP
108	C.C. 808/2019 (HEARING)		Veerappa Somappa Ramageri <b>Vs</b> Hussainsab Shoukatsab Havaldar	APP
109	C.C. 811/2019 (HEARING)		Veeresh Basappa Dyavannavar <b>Vs</b> Hussainsab Shoukatsab Havaldar	APP
110	Crl.Misc. 162/2020 (HEARING)		Abdul Rasheed Rahimansab Habbunavar <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	I.A.BEPARI
111	Crl.Misc. 170/2020 (HEARING)		Pramod Arogyappa Cittapura <b>Vs</b> The Birth and Death Registrar, Rptd by The Commissioner, GBCMC, Gadag.	Joseph A Udaji

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112	C.C. 1513/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Sameer Mahammed Mustaff	APP
113	C.C. 1514/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Sangayya Ishwarayya Jondigeri	APP
114	C.C. 1515/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Hanamanthrao Tukaram Bendre	APP
115	C.C. 1516/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Madev Krishnappa Gouli	APP
116	C.C. 1517/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Asif Shameersab Kalegar	APP
117	C.C. 1518/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shrinivas Hanamappa Dyavanur	APP
118	C.C. 1519/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Kariyappa Huligeppa Ballary	APP
119	C.C. 1520/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> SHrinivas Shyam Miskin	APP
120	C.C. 1521/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Basayya Anandayya Karikanti	APP
121	C.C. 1522/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Nagappa Basappa Hombal	APP
122	C.C. 1523/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ramesh Ningappa Shyavi	APP
123	C.C. 1524/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Pavan Krishnasa Salave	APP
124	C.C. 1525/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shivappa Renukappa Jaggale	APP
125	C.C. 1526/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Pranesh Veerabhadrapppa Katti	APP
126	C.C. 1527/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Jambanna Veerupakshappa Ialli	APP

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127	C.C. 1528/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Charansing Shedusingh Doddamani	APP
128	C.C. 1529/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Raju Parashuram Bakale	APP
129	C.C. 1530/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Revanashiddappa Durgappa Gebbe	APP
130	C.C. 1531/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Bhimasingh Amarsingh Rajaput	APP
131	C.C. 1536/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Raju Yallappa Madar	APP
132	C.C. 1537/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Manjappa Honnappa Dollin	APP
133	C.C. 1538/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Basappa Honnappa Dollin	APP
134	C.C. 1539/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Siddappa Kariyappa Bhirannavar	APP
135	C.C. 1540/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Sharifsab Hussainsab Nadaf	APP
136	C.C. 1541/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Hanamanthappa Yallappa Pujar	APP
137	C.C. 1542/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ningappa Ramappa Doddamani	APP
138	C.C. 1543/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ansuya Veerappa Chakrasali	APP
139	C.C. 1544/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Samith Aslamsab Gudad	APP
140	C.C. 1545/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Noorajan Altaf Bellary	APP

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141	C.C. 1546/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Girija Hanamanthgoud Goudar	APP
142	C.C. 1547/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Raju Basappa Koulikai	APP
143	C.C. 1548/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Veerupakshappa Gundappa Gunjal	APP
144	C.C. 1549/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Yasmeenbanu Isradahmed Hombal	APP
145	C.C. 1550/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Davalsab Mohammadsab Mulgund	APP
146	C.C. 1551/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Mustak Hussainsab Annigeri	APP
147	C.C. 1552/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Raghvendra Mohansa Kalburgi	APP
148	C.C. 1553/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Rachayya Kotrayya Nidagundimath	APP
149	C.C. 1554/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Bharathsingh Narayansingh Rajput	APP
150	C.C. 1555/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Noorajan Shabbirsab Shirahatti	APP
151	C.C. 1556/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Vikas Ganesh Kalaburgi	APP
152	C.C. 1557/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Vasnth Basappa Siddamanhalli	APP
153	C.C. 1558/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Prabhu Bharamappa Shahapur	APP

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154	C.C. 1559/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Subhas Maruthi Hanchate	APP
155	C.C. 1560/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Rekha Gangadhar Kori	APP
156	C.C. 1561/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Raghvendra Durgappa Gejjihalli	APP
157	C.C. 1562/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Neelappa Sangappa Hampihalli	APP
158	C.C. 1563/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Sagar Jaganath Kalal	APP
159	C.C. 1564/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ravi Basappa Karkikatti	APP
160	C.C. 1565/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Sairabanu Mohammad Hussain	APP
161	C.C. 1566/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Anupa Kulkarni	APP
162	C.C. 1567/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> M S Jangar	APP
163	C.C. 1568/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Asin Nadaf	APP
164	C.C. 1569/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shivayya V Vastrad	APP
165	C.C. 1570/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Arvind Ganji	APP
166	C.C. 1571/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> R N Bhadrapur	App
167	C.C. 1572/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Vinod Shirinivas Pathra	APP
168	C.C. 1573/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Lingaraj Sharanappa Hirehal	APP



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169	C.C. 1574/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Santhosh Raghunathsa Mehrawade	APP
170	C.C. 1575/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Manjunath Basavaraj Ronad	APP
171	C.C. 1576/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ravindar Arjun P	APP
172	C.C. 1577/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Santhosh Gopalsa Aravatagi	APP
173	C.C. 1578/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Maruthi Hanamanthappa Pujar	APP
174	C.C. 1579/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Satish Mallappa Kundagol	APP
175	C.C. 1580/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Imran Anwarsab Kadadi	APP
176	C.C. 1581/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Roshanrad B Pille	App
177	C.C. 1582/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Vinaya Manohar Mushtigeri	APP
178	C.C. 1583/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Balu Rudragouda Hiregoudar	APP
179	C.C. 1584/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ramu M Batanur	APP
180	C.C. 1585/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Jeevansab Rajesab Rudralli	APP
181	C.C. 1586/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Susheelal Shankar Lamani	APP
182	C.C. 1587/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Sonavva Parashuram Lamani	APP
183	C.C. 1588/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Nagesh Ramappa Nayakwad	APP

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184	C.C. 1589/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Mahantesh Varjappa Lamani	APP
185	C.C. 1590/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Shivanand Ravi Angadi	APP
186	C.C. 1591/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Hazaresab Hussainsab Nadaf	APP
187	C.C. 1592/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Veeranna Bhimappa Kuri	APP
188	C.C. 1593/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ramanna Basappa Khaji	APP
189	C.C. 1594/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Mahantesh S Lamani	APP
190	C.C. 1595/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Siddanagouda Danappagouda Patil	APP
191	C.C. 1596/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Riyaz Manuralli Hallikeri	APP
192	C.C. 1597/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Manjunath Basappa Ronad	APP
193	C.C. 1598/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Saddamhussain Mohammadali Hubballi	APP
194	C.C. 1599/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Umesh Thippanna Asundi	APP
195	C.C. 1600/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Muttappa Mallappa Hosamani	APP
196	C.C. 1601/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Asfaq Moulasab Sendari	APP
197	C.C. 1602/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Raghvendra Vinshnusa Katwa	APP
198	C.C. 1603/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Basappa Thippanna Asundi	APP

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200	C.C. 1605/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ibrahimsab Badesab Umachagi	APP
201	C.C. 1606/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Paramesh Venkappa Uppar	APP
202	C.C. 1607/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Nagappa Ramappa Hunasimarad	APP
203	C.C. 1608/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Shamanna Gurappa Kallannavar	APP
204	C.C. 1609/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ishwarappa Veerupakshappa Kotagi	APP
205	C.C. 1610/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Manjunath Basappa Menakawad	APP
206	C.C. 1611/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Yallappa Fakkirappa Bangari	APP
207	C.C. 1612/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Muttappa Durgappa Doddamani	APP
208	C.C. 1613/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Shankrappa Narayanappa Haranashikari	APP
209	C.C. 1614/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Ganesh Mounesh Doddamani	APP
210	C.C. 1615/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Shivawwa Ganesh Doddamani	APP
211	C.C. 1616/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Smt. Renavva Gousiddappa Odhu	APP
212	C.C. 1617/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Raghvendra K Chavan	APP

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214	C.C. 1619/2020 (HEARING)		State by Gadag Rural P S <b>Vs</b> Nagaraj Basappa Asuti	APP
215	C.C. 1620/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> S B Ganager	APP
216	C.C. 1621/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shiddanagouda Hanamanthagouda Goudar	APP
217	C.C. 1622/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> B A Nadaf	APP
218	C.C. 1623/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Veeresh Mallikarjun Belavadi	APP
219	C.C. 1624/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Manjunath Basavanneppa Phirangi	APP
220	C.C. 1625/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Vinayak Basavaraj Nargund	APP
221	C.C. 1626/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Rajendra Parameshwarappa Devadar	APP
222	C.C. 1627/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Thippanna Fakkirappa Bandappanavar	APP
223	C.C. 1628/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Anand Irayya Jangamarad	APP
224	C.C. 1629/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Manjunath Hanamanthappa Maliigawad	APP
225	C.C. 1630/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Manikant Dyamappa Kunchikor	APP
226	C.C. 1631/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Muftal Shabbir Konnur	APP

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228	C.C. 1633/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shoukatali Dhabuddin Koutal	APP
229	C.C. 1634/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Ashwini S Mudhugal	APP
230	C.C. 1635/2020 (HEARING)		State by Gadag Betageri P S <b>Vs</b> Shiddappa Basappa Laddi	APP
231	C.C. 1636/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Hanamanthappa Channappa Arer	APP
232	C.C. 1637/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Shivappa Shivanna Basapur	APP
233	C.C. 1638/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Vishwanath Shankrappa Chalavadhi	APP
234	C.C. 1639/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Sharifsab Goususab Ambali	APP
235	C.C. 1640/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Basappa Ramappa Kurthkoti	APP
236	C.C. 1641/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Manjunath Nagappa Madiwalar	APP
237	C.C. 1642/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Nagaraj Fakkirappa Tollali	APP
238	C.C. 1643/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Giriappa Devappa Kenchanaikar	APP
239	C.C. 1644/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Hanamanthappa Venkappa Patil	APP
240	C.C. 1645/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mallakarjun Basavanneppa Guddadanavar	APP

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242	C.C. 1647/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Khadarsab Fakrusab Nadaf	APP
243	C.C. 1648/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Davalsab Modinsab Naddimulla	APP
244	C.C. 1649/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Rasul Ramjan Doddamani	APP
245	C.C. 1650/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Prabhu Mallesh Jadhav	APP
246	C.C. 1651/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Basappa Somanath Kondikoppa	APP
247	C.C. 1652/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Hyderali Hussainsab Mujawar	APP
248	C.C. 1653/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Mallikarjun Sangappa Shirahatti	APP
249	C.C. 1654/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Sidappa Thippanna Vaddar	APP
250	C.C. 1655/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Yallappa Basappa Adargunchi	APP
251	C.C. 1656/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Fakrusab Nabisab Nadaf	APP
252	C.C. 1657/2020 (HEARING)		State by Mulgund P S <b>Vs</b> Suresh Yallappa Sunagar	APP
253	C.C. 688/2019 (A.D.R.)		Mahantagouda Shankargouda Patil <b>Vs</b> Joshep Deaputrappa Zalki	M.N.ARAVATAGI
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254	C.C. 207/2019 (A.D.R.)		Pragathi Pattina Souhardh Sahakari Ltd, Rptd by Mahantesh Hosallimath <b>Vs</b> Raghavendra Hanmanthappa Jadar	T R KONGATI

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256	C.C. 859/2017 (EVIDENCE)		Smt. Geetha Eshwarappa Kurthakoti <b>Vs</b> Neelappa Kalakappa Kurthakoti	
257	C.C. 1003/2018 (EVIDENCE)		Smt.Renuka Prabhugouda Urf Raju Tolanavara <b>Vs</b> Prabhugouda Urf Raju Basanagouda Tolanavara	APP
258	C.C. 1209/2018 (EVIDENCE)		Sureshkumar Moolchand Bhansali <b>Vs</b> Venkatesh Basanna Kema	G.C. RESHMI
259	C.C. 1211/2018 (EVIDENCE)		Sureshkumar Moolchand Bhansali <b>Vs</b> Venkatesh Basanna Kema	G.C. RESHMI
260	C.C. 1212/2018 (EVIDENCE)		Sureshkumar Moolchand Bhansali <b>Vs</b> Venkatesh Basanna Kema	G.C. RESHMI
261	C.C. 206/2019 (EVIDENCE)		Basavaraj Shantaveerayya Laamapurmath <b>Vs</b> Santosh Sidlingappa Konnur	APP
262	C.C. 442/2019 (EVIDENCE)		Shivaraj Dasharath Korus <b>Vs</b> Totappa Siddappa Sonnad	S F Doddamani
263	C.C. 444/2019 (EVIDENCE)		Mahaboobsab Davalsab Myagalamani <b>Vs</b> Satyanarayana Hampanna Papati	MOTILAL A PUJAR
264	C.C. 848/2019 (EVIDENCE)		Manjunath Veerappa Gadagin <b>Vs</b> Udaykumar Somappa Umachagi	M.N.ARAVATAGI
265	C.C. 1187/2019 (EVIDENCE)		The Reddi Sahakara Bank Niyamitha, Dharwad, Branch Mulgund Rptd by Somanagouda Satyanagouda Patil <b>Vs</b> Basanagouda Shivangouda Patil	S F Doddamani

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266	C.C. 192/2020 (APPEARANCE OF ACCUSED)		Rudrappa Ningappa Badardinni <b>Vs</b> Amar Momin Cloth and Readymade Stores, Manager Ibrahim Urf Ibrahimsab Ajidsab Momin	R.B.CHALLAMARAD
267	C.C. 1049/2020 (APPEARANCE OF ACCUSED)		M.G.Kulkarni, PSI, GRPS <b>Vs</b> Suresh Shivappa Kurtakoti	APP
268	C.C. 1053/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS. <b>Vs</b> Suresh Shivaraddi Vadavi.	APP
269	C.C. 1054/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS, Gadag. <b>Vs</b> Maribasappa Sangappa Kuri	APP
270	C.C. 1055/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS <b>Vs</b> Manjunath Ningappa Sale	APP
271	C.C. 1056/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS <b>Vs</b> Devanagouda Basanagouda Patil	APP
272	C.C. 1057/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS <b>Vs</b> Smt. Savakka Manjunath Pujari	APP
273	C.C. 1061/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Mantesh Channappa Gopali	APP
274	C.C. 1062/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Yallappagouda Venkanagouda Basanagoudra	APP
275	C.C. 1063/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Shekharagouda Shivanagouda Patil	APP
276	C.C. 1064/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Sharanappa Subhash Kilabannavara	APP
277	C.C. 1065/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Basappa Yallappa Kuruhinashetti	APP
278	C.C. 1066/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Erappa Basappa Chakri	APP



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279	C.C. 1067/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Eranna Shivappa Karekalla	APP
280	C.C. 1068/2020 (APPEARANCE OF ACCUSED)		The State BY MPS <b>Vs</b> Shivappa S/o Laxaman Mandor	APP
281	C.C. 1069/2020 (APPEARANCE OF ACCUSED)		The State by MPS <b>Vs</b> Shekappa S/o Shakrappa Barker	APP
282	C.C. 1070/2020 (APPEARANCE OF ACCUSED)		The State by PSHO, MPS <b>Vs</b> Muttappa S/o Shekappa Barker	APP
283	C.C. 1099/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Yallappa Hanamanthappa Valmiki	APP
284	C.C. 1100/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Venkatesh Hanamanthappa Valmiki	APP
285	C.C. 1101/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Bheemappa Balappa Valmiki	APP
286	C.C. 1102/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Hanamanthappa Shivappa Valmiki	APP
287	C.C. 1103/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Vinayaka Hanamanth Valmiki	APP
288	C.C. 1104/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Shridhar Somalingappa Melagalamani	APP
289	C.C. 1105/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Krishna Puttappa Suranagi	APP
290	C.C. 1106/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Yallappagouda Fakkiragouda Patil	APP
291	C.C. 1107/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Manjunath Hanamanthappa Goudara	APP
292	C.C. 1154/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Prakash William Haregal.	APP

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293	C.C. 1155/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Ravi Dasharatha Korus	APP
294	C.C. 1156/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mahesh Channabasappa Matti	APP
295	C.C. 1157/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shiddapa Maanappa Hulli	APP
296	C.C. 1158/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basavaraj Andappa Hammasagar	APP
297	C.C. 1159/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Chandrashekhara Krishanappa Hulikunda	APP
298	C.C. 1160/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Suresh Ningappa Pujara	APP
299	C.C. 1161/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Subhash Indhudar Patil	APP
300	C.C. 1162/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Lakshaman Shivaputrappa Chalavadi	APP
301	C.C. 1163/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Ganesh Channabasappa Shirahatti	APP
302	C.C. 1164/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Ravikumar Yallappa Hosabavi	APP
303	C.C. 1165/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Anwarbasha Rajasab Bevinagidada	APP
304	C.C. 1166/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basavaraj Yallappa Madivalara	APP
305	C.C. 1167/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Umesh Mahadevappa Hallikeri	APP
306	C.C. 1168/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shivananda Vittappa Hansanura	APP

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307	C.C. 1169/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Prasan Veerabhadrapa Shalavadi	APP
308	C.C. 1170/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Shambhu B. Gudisagar	APP
309	C.C. 1171/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Mohamadgoudse Yavaraali Gouse	APP
310	C.C. 1175/2020 (APPEARANCE OF ACCUSED)		The State <b>Vs</b> Basavaraj Fakkirappa Bugadi	L M Akki
311	C.C. 1176/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Husenbasha Nabisab Golajang	APP
312	C.C. 1177/2020 (APPEARANCE OF ACCUSED)		The State <b>Vs</b> Vasu Malleshappa Ili	APP
313	C.C. 1178/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Syyad Mardansab Killedar	APP
314	C.C. 1179/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Rahul Sathyappa Pujar	APP
315	C.C. 1180/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Nabisab Mohamadsab Motheckhan	APP
316	C.C. 1181/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Neelappa Bheemanagouda Naragunda	APP
317	C.C. 1182/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Jafar Nabisab Mulla	APP
318	C.C. 1183/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basavaraj Eshwarappa Hindi	APP
319	C.C. 1184/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Ameer J. Karabari	APP
320	C.C. 1185/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Pundalika Ragadappa Jakkannavara	APP

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321	C.C. 1186/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Salman Abdulrajaka Mareegudi	APP
322	C.C. 1187/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Duragappa Mailappa Goneppanavara	APP
323	C.C. 1188/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Aruna Gopalappa Badigera	APP
324	C.C. 1189/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mallu Ashok Hosalli	APP
325	C.C. 1190/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Manohar Chandrashekhar Pawar	APP
326	C.C. 1191/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Lakshman Kantapa Mulagunda	APP
327	C.C. 1192/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mallikasab Husensab Taradagi	APP
328	C.C. 1193/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shiddalingappa Sangappa Koppad	APP
329	C.C. 1194/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Muttappa Rudrappa Hombal	APP
330	C.C. 1195/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Sharanappa Parasappa Abbigeri	APP
331	C.C. 1196/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Umesh Ramappa Kuri	APP
332	C.C. 1197/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Srikanat Neelappa Gadagi	APP
333	C.C. 1198/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Manjunath Umesh Kuri	APP
334	C.C. 1199/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Shankar Shidlingappa Mudenagudi	APP

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336	C.C. 1205/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Mantesh Parashuram Jadhav	APP
337	C.C. 1206/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Manjunath R. Nagavi	APP
338	C.C. 1207/2020 (APPEARANCE OF ACCUSED)		The State by SHO, GRPS <b>Vs</b> Maritemappa Lakshman Sunagara	APP
339	C.C. 1208/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Yallappa Hanamappa Kuri	APP
340	C.C. 1209/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Shivappa Hanamappa Kuri	APP
341	C.C. 1210/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Smt. Basamma Shivappa Kuri	APP
342	C.C. 1211/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Prabhu Shivappa Kuri	APP
343	C.C. 1212/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Sharanappa Fakkirappa Matti	APP
344	C.C. 1213/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Shivu Marthandappa Gudimi	APP
345	C.C. 1214/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Bheemappa Balappa Timmapura	APP
346	C.C. 1215/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Fakkirappa Bhimmappa Timmapura	APP
347	C.C. 1216/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Imamasab Abdulkarim Sarvabara	APP
348	C.C. 1217/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Rafiq Rajesab Sabanna	APP

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350	C.C. 1219/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Neelappa Ningappa Shirahatti	APP
351	C.C. 1220/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Santosh Mahadevappa Mastani	APP
352	C.C. 1221/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Kalakappa Hanamanthappa Barakera	APP
353	C.C. 1222/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Ninganagouda Veerabhadragouda Basanagouda	APP
354	C.C. 1223/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Babajana Hasansab Honnihala	APP
355	C.C. 1224/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Munaf Babusab Akoji	APP
356	C.C. 1225/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Veeresh Andappa Annigeri	APP
357	C.C. 1226/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Ningappa Devappa Mundaragi	APP
358	C.C. 1228/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Chandrappa Basappa Kampli	APP
359	C.C. 1229/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Kashimsab Husensab Byahatti	APP
360	C.C. 1230/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mabusab Mallikasab Gattaragi	APP
361	C.C. 1231/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shivarudrappa Sharanappa Narasapura	APP
362	C.C. 1232/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mallayya Shambayya Saraganachari	APP

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364	C.C. 1234/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Rajesh Parameshwarappa Damodhar	APP
365	C.C. 1235/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basavaraj Veerappa Channaveeragoudra	APP
366	C.C. 1236/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Manjunath Parameshappa Gidnandi	APP
367	C.C. 1237/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Ashok Erappa Totaganti	APP
368	C.C. 1238/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Vinod Sharanappa Badimmanavara	APP
369	C.C. 1239/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> S.S.Baligera	APP
370	C.C. 1240/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Sharanappa S. Talageri	APP
371	C.C. 1241/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basayya Gurunajjayanamath	APP
372	C.C. 1242/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Nagaraj Ningappa Angadi	APP
373	C.C. 1243/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mallikarjun Mariyappa Padashetti	APP
374	C.C. 1244/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Sagar Pandappa Angadi	APP
375	C.C. 1245/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Manjunath Yallappa Pothraj	APP
376	C.C. 1246/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Muttappa Veerabhadrappe Hotti	APP

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378	C.C. 1248/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Basanagouda Rachanagouda Hiregoudra	APP
379	C.C. 1249/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Hanamanthagouda Basanagouda Hiregoudra	APP
380	C.C. 1250/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Rachangouda Basanagouda Hiregoudra	APP
381	C.C. 1251/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Puttappa Tippanna Lamani	APP
382	C.C. 1252/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Keshappa Tippanna Lamani	APP
383	C.C. 1253/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Pavanakumara Vijayakumara Katti	APP
384	C.C. 1254/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Deelerakhan Abdulkhan Banjade	APP
385	C.C. 1255/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Krishnappa Tippanna Lamani	APP
386	C.C. 1257/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Anil Maruthi Pawar	APP
387	C.C. 1258/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Channappa D. Patil	APP
388	C.C. 1259/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Bharamagouda Kanakappagouda Karkanagoudra	APP
389	C.C. 1260/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mustafa Mohamadali Tahashildar	APP



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391	C.C. 1262/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mudiyappa Hanamappa Chalavadi	APP
392	C.C. 1263/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mahantesh Gurupadappa Kumbara	APP
393	C.C. 1264/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Rakesh V. Godakhe	APP
394	C.C. 1265/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Manjunathasa Ganapatasa Meravade	APP
395	C.C. 1266/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shivappa Basappa Haloli	APP
396	C.C. 1267/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mituna Shyamrao Pawar	APP
397	C.C. 1268/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Honnappa Bhimanna Barakera	APP
398	C.C. 1269/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mohamad Alip Basihabasab Bitagatti	APP
399	C.C. 1270/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Budanasab Moulasab Eti	APP
400	C.C. 1271/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Abdulrazak Adamsab Ialakal	APP
401	C.C. 1272/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Srinivas Yamanappa Talawar	APP
402	C.C. 1273/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Asif Javeed Dalayat	APP
403	C.C. 1274/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Mahantesh Basappa Hunakunti	APP

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406	C.C. 1280/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Smt. Basvva Basappa Chatnala	APP
407	C.C. 1281/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Kumari Shivani Basappa Chatnal	APP
408	C.C. 1282/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Eranna Chandrappa Chatnal	APP
409	C.C. 1283/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shabbir Khajesab Beleri	APP
410	C.C. 1284/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Pakrusab Husensab Daragada	APP
411	C.C. 1285/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Keshappa Nagappa Gotura	APP
412	C.C. 1286/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Chandusab Peerasab Betageri.	APP
413	C.C. 1287/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Smt. Suma Eranna Chatnal	APP
414	C.C. 1288/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Smt. Prema Shivananda Madivalara	APP
415	C.C. 1289/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Nagaraj Baleppa Itagi	APP
416	C.C. 1290/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Abdul M. Makanadara	APP
417	C.C. 1291/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Sangana Basappa Chatnala	APP
418	C.C. 1292/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Siddayya Mallayya Hiremath	APP

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420	C.C. 1294/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Aravinda Ravi Devaraddi	APP
421	C.C. 1295/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Aruna Mallikarjuna Kalagi	APP
422	C.C. 1296/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Hanamanth Ravindra Ganagera	APP
423	C.C. 1297/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Santosh Yamanurappa Kota	APP
424	C.C. 1298/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Basavaraj Erappa Hugara	APP
425	C.C. 1299/2020 (APPEARANCE OF ACCUSED)		The State by BTPS <b>Vs</b> Shivananda Virupakshappa Gadagina	APP
426	C.C. 1300/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Akshay Dyamanna Neelagunda	APP
427	C.C. 1301/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Abdulrajak Mabusab Kammallannavara	APP
428	C.C. 1303/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Ramanna Shivajappa Arera	APP
429	C.C. 1304/2020 (APPEARANCE OF ACCUSED)		The State by PSI, MPS <b>Vs</b> Chandrashekhar Maruti Arera	APP
430	C.C. 1305/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Neelakumar Mariyappa Vagganavara	APP
431	C.C. 1306/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Shivananda Basappa Myageri	APP
432	C.C. 1307/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Sachin Ashok Pujar	APP
433	C.C. 1308/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Shivananda Suresh Kammar	APP

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435	C.C. 1312/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Ramesh Gulappa Kusabi	APP
436	C.C. 1313/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Husensab Madarasab Mullanavara	APP
437	C.C. 1314/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Vijay Siddappa Surebana	APP
438	C.C. 1315/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Siddappa Ningappa Naduvanamani	APP
439	C.C. 1316/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Mahesh B Chikkanagoudra	APP
440	C.C. 1319/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Eranna Basappa Divatara	APP
441	C.C. 1320/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Manjunath Eshwarappa Sangati	APP
442	C.C. 1325/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Fakkiragouda Husensab Nadaf	APP
443	C.C. 1326/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Kallanagouda Mallikarjunagouda Parvatagoudra	APP
444	C.C. 1327/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Yallanagouda Yankanagouda Hiregoudra	APP
445	C.C. 1328/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Jayaraj Channappa Mulimani	APP
446	C.C. 1329/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Yallappagouda Mallappa Pyati	APP
447	C.C. 1330/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Gurusiddappa Mouneshappa Badigera	APP

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449	C.C. 1332/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Sharanappa Hanamanthappa Mulagunda	APP
450	C.C. 1333/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Basanagouda Parvatagouda Mallapura	APP
451	C.C. 1334/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Manjunath Basappa Kiratageri.	APP
452	C.C. 1335/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Manjunath Virupakshappa Mounesh	APP
453	C.C. 1336/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Eranna Mahadevappa Mouneda	APP
454	C.C. 1337/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Chandragouda Ninganagouda Kuratti	APP
455	C.C. 1338/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Sunil Nagappa Hubballi	APP
456	C.C. 1339/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Desaigouda Shankaragouda Tammanagoudra	APP
457	C.C. 1340/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Arif Dadapeer Doddavada	APP
458	C.C. 1341/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Sharanappa Basappa Amaragola	APP
459	C.C. 1342/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Amaresh Shivappa Kiresura	APP
460	C.C. 1343/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Sanjugouda Shamukhagouda Benahala	APP
461	C.C. 1344/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Akshay Siddanagouda Patil	APP

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463	C.C. 1347/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Hasansab Ladsab Hubballi.	APP
464	C.C. 1348/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Maruthi Mallappa Haranashikari	APP
465	C.C. 1349/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Smt. Shantabai Shrikanth Pawar	APP
466	C.C. 1350/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Ramajanasab Allasab Kalebhavi.	APP
467	C.C. 1351/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Rahimansab Imamsab Dayammanavara	APP
468	C.C. 1352/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Sudhakar Tippanna Mutagara	APP
469	C.C. 1353/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Jailani Ladsab Bodlekhan	APP
470	C.C. 1354/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Amith Kishor Angadi.	APP
471	C.C. 1355/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Erappa Bhimappa Tegginamani	APP
472	C.C. 1356/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Sudheer Halappa Pujar	APP
473	C.C. 1357/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Fakrusab Kasimsab Naganura	APP
474	C.C. 1358/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Devappa Basappa Jampali	APP
475	C.C. 1359/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Shekhappa Revanappa Soratura	APP
476	C.C. 1360/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Sharanappa Fakkirappa Uppar	APP

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478	C.C. 1465/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Kallappa Shivappa Hugar	APP
479	C.C. 1466/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Shankrappa Virupakshappa Mudakavi	APP
480	C.C. 1467/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Bheemappa Yallappa Gadagina	APP
481	C.C. 1468/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Shivananda Mudakappa Kammar	APP
482	C.C. 1469/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Raghavendra Basavaraj Indi	APP
483	C.C. 1484/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ravi Shankrappa Omkari	APP
484	C.C. 1485/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Parasuram Kaalappa Gudasalamani	APP
485	C.C. 1486/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Praveen Gurulingappa Doddamani	APP
486	C.C. 1487/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Umesh Hanamantappa Talakalla	APP
487	C.C. 1488/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Hanamanthappa Basappa Saidapura	APP
488	C.C. 1489/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Rameh Purappa Lamani	APP
489	C.C. 1490/2020 (APPEARANCE OF ACCUSED)		State by Gadag Rural P S <b>Vs</b> Ningappa Heggappa Madara	APP
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493	C.C. 1658/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Smt. Nirmala Suresh Annigeri	APP
494	C.C. 1659/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Veerappa Ningappa Kammadalli	APP
495	C.C. 1660/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Suresh Mallesh Nandyala	APP
496	C.C. 1661/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> PreedShekh Rukmuddin Shekh	APP
497	C.C. 1662/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Nazeer P. Doddamani	APP
498	C.C. 1663/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Prakash Mallappa Dollin	APP
499	C.C. 1664/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Murugesh Dyamanna Gouli	APP
500	C.C. 1665/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Basappa Somappa Tirilapura	APP
501	C.C. 1666/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Fakkirappa Neelappa Adina	APP
502	C.C. 1667/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Smt. Shantavva Sangappa Dindura	APP
503	C.C. 1668/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Smt. Manjavva Veerappa Dollina	APP
504	C.C. 1669/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Mantesh Lakshmana Bhanghi	APP
505	C.C. 1670/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ningappa Basavanthappa Goudanaikar	APP



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507	C.C. 1672/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Smt. Lakshmi Manjappa Dollin	APP
508	C.C. 1673/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Sangappa Sharanappa Dindura	APP
509	C.C. 1674/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Mounesh Fakkirappa Kambali	APP
510	C.C. 1675/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Basappa Ningappa Kavalura	APP
511	C.C. 1676/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Gangappa Basappa Kurthakoti	APP
512	C.C. 1677/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Basavaraj Ningappa Annigeri.	APP
513	C.C. 1678/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Sureshgouda Bharamagouda Patil	APP
514	C.C. 1679/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Prakash Shivaraj Patil	APP
515	C.C. 1680/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Dadesh Fakkirappa Doddamani	APP
516	C.C. 1681/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ramesh Hanumappa Pujar	APP
517	C.C. 1682/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Syyadali Nabisab Halemani	APP
518	C.C. 1683/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ganesh Kariyappa Bhajantri	APP
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521	C.C. 1686/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Manjunath Yallappa Makkannavara	APP
522	C.C. 1687/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Mallesh Devappa Harogeri	APP
523	C.C. 1688/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Bhimasi Basappa Goravara	APP
524	C.C. 1689/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ningappa Basavanthappa Goudanaikar	APP
525	C.C. 1690/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Prakash Shekhappa Kallimani	APP
526	C.C. 1691/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ananda Shankarappa Badapakirappa	APP
527	C.C. 1692/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Hanamanth Shankrappa Harlapura	APP
528	C.C. 1693/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Manjunath Basappa Karekanavara	APP
529	C.C. 1694/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Prakash Mallappa Dollin	APP
530	C.C. 1695/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Smt. Savitrevva Mallikarjun Mullala	APP
531	C.C. 1696/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Girish Mahadevappa Halli	APP
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535	C.C. 1700/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Basavaraj N. Jakkammanavara	APP
536	C.C. 1701/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Vittal Shiddappa Gummagola	APP
537	C.C. 1702/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Sharifsab Rajesab Nadaf	APP
538	C.C. 1703/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Kuribasappa Huligappa Kuri	APP
539	C.C. 1704/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Eshwara Manappa Lamani	APP
540	C.C. 1705/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Yallappa Bharamappa Hadapada	APP
541	C.C. 1706/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Ramajan Allasab Gudadura	APP
542	C.C. 1707/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Moulasab Khadarsab Bankarpura	APP
543	C.C. 1708/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Pundalika Nagappa Koregaovankar	APP
544	C.C. 1709/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Yallappa Basappa Kuri	APP
545	C.C. 1710/2020 (APPEARANCE OF ACCUSED)		State by Mulgund P S <b>Vs</b> Mabusab Kashimsab Seenapura	APP
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548	C.C. 1713/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Ku. Vishal Suresh Pujara	APP
549	C.C. 1714/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Nishal Suresh Pujar	APP
550	C.C. 1715/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Smt. Sumangala Suresh Pujara	APP
551	C.C. 1716/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Basavaraj Kalakappa Mutari	APP
552	C.C. 1717/2020 (APPEARANCE OF ACCUSED)		State by Gadag Betageri P S <b>Vs</b> Ganganagouda Parvatagouda Patil	APP
553	C.C. 1718/2020 (APPEARANCE OF ACCUSED)		Rajesh A Batagurki <b>Vs</b> Sadik Gudasab Chitawadagi	APP
554	C.C. 1494/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Amruthagouda Dundanagouda Goudar	APP
555	C.C. 1495/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Basavanthappa Ningappa Kavalur	APP
556	C.C. 1497/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mahesh Ningawwa Lamani	APP
557	C.C. 1498/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Khadarsab Allasab Nadaf	APP
558	C.C. 1499/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Prakash Chandrappa Vadavi	APP
559	C.C. 1500/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Basavaraj Basavanneppa Doddamani	APP
560	C.C. 1501/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Basappa Sangappa Dindur	APP

**II Addl Civil Judge and JMFC II , Gadag**  
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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
561	C.C. 1502/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Manoj Vinayak Kuradiker	APP
562	C.C. 1503/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Norallakhan Pathankhan Kalennavar	APP
563	C.C. 1504/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Bhimanagouda Basanagouda Biradar	APP
564	C.C. 1505/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Nagaraj Shankrappa Kollur	APP
565	C.C. 1506/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Susheelahamed Isak Hurkadli	APP
566	C.C. 1507/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mohammad Babusab Gadiyavar	APP
567	C.C. 1508/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Ramesh Thimmanna Waddar	APP
568	C.C. 1509/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Manjunatha Bharamappa Benthur	APP
569	C.C. 1510/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mahantesh Siddappa Shirahatti	APP
570	C.C. 1511/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Gurunath Hanamanthappa Akki	APP
571	C.C. 1532/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mudukappa Yallappa Pujar	APP
572	C.C. 1533/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mailarappa Neelappa Yeli	APP
573	C.C. 1534/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Mabusab Hussainsab Dalil	APP
574	C.C. 1535/2020 (FIRST HEARING)		State by Mulgund P S <b>Vs</b> Sannamulla Abdulgafar Kalifnavar	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
575	C.C. 780/2019 (FRAMING OF CHARGE OR PLEA)		The Reddi Sahakara Bank Niyamitha, Dharwad, Branch Mulgund Rptd by Somanagouda Satyanagouda Patil <b>Vs</b> Raghu Fakirappa Bangalore	S S Patil
576	C.C. 1675/2019 (FRAMING OF CHARGE OR PLEA)		Smt. Geetha Eshwarappa Kurthakoti <b>Vs</b> Smt. Manjavva Shanmukhappa Kurthakoti	APP
577	C.C. 122/2008 (EVIDENCE)		DEVAPPA RAMAPPA GIRINIYAVAR <b>Vs</b> HASAN NASHIYATH -	APP
578	C.C. 60/2016 (EVIDENCE)		Dr. Prakash Adivappa Gundur <b>Vs</b> Ningappa Bharamappa Terinagaddi	APP
579	C.C. 686/2017 (EVIDENCE)		I D Talawar PSI Gadag Rural PS <b>Vs</b> Bheemappa Ningappa Yendigeri	App
580	C.C. 682/2018 (EVIDENCE)		Narayan Durgappa Dandin, PI, DCIB Unit <b>Vs</b> Hasansab Ladsab Hubballi	APP
581	C.C. 701/2018 (EVIDENCE)		Smt. Lalitha Lakshman Lamani <b>Vs</b> Subhash Somappa Lamani	App
582	C.C. 1002/2018 (EVIDENCE)		N.M. Madalli, CPI, GTPS <b>Vs</b> Hanamappa Devappa Beleri	APP

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<b>11-00 to 02-45 PM</b>				
1	M.C. 155/2020 (HEARING) IA/1/2020 IA/2/2020		Smt. Neelavva Urf Leelavathi Sangappa Chinchali <b>Vs</b> No Party	Kumar G V
2	M.C. 156/2020 (HEARING) IA/1/2020		Smt. Sujata Raghavendra Sawkar <b>Vs</b> Raghavendra Chandrashekhar Sawkar	Y D TALAWAR
<b>LOK ADALATH</b>				
3	EX 19/2016 (A.D.R.)		Indusind Bank Ltd. Bangalore Reptd.by its GPA holder Hasansab <b>Vs</b> Shabbir Davalsab Narasapur	S S Kori
4	EX 127/2016 (A.D.R.)		Sriram Transport Finance Co.Ltd.Branch at Gadag Reptd. by its P A holder Sharadkumar <b>Vs</b> Martusab Nabisab Gonnagar	S S Kori
5	EX 153/2016 (A.D.R.)		Sriram Transport Finance Company Limited.branch at Gadag Reptd. by its P A holder <b>Vs</b> Bhimappa Devappa Naikar	B. B. MAGADI
6	EX 156/2016 (A.D.R.)		Sriram Transport Finance Company Limited.branch at Gadag Reptd. by its P A holder <b>Vs</b> Basanagouda Shivanagouda Hebsur	B. B. MAGADI
7	EX 162/2016 (A.D.R.)		M/s Sriram Transport Finance Company Ltd Branch office Gadag Reptd by its P A Holder <b>Vs</b> Ashok Shankarappa Hugar	B. B. MAGADI
8	EX 169/2016 (A.D.R.)		M/s Sriram Transport Finance Company Ltd Branch office Gadag Reptd by its P A Holder <b>Vs</b> Shivanand Laxman Menasagi	B. B. MAGADI
9	EX 274/2016 (A.D.R.)		Sriram Transport Finance Company Limited.Gadag Reptd. by its P A holder Sharad Kumar <b>Vs</b> Ashif Mabusab Athani	S K Nadaf
10	EX 278/2016 (A.D.R.)		Cholamandalam Investment and Finance Co.Ltd.Chennai <b>Vs</b> Nagayya Hiremath	B. B. MAGADI

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11	EX 226/2016 (A.D.R.)		Cholamandalam Investment and Finance Co.Ltd.Chennai <b>Vs</b> Mallareddy Venkareddy Karakannavar	B. B. MAGADI
12	R.A. 64/2016 (A.D.R.) IA/2/2016 IA/1/2016		Virupaxagouda Melarigouda Patil <b>Vs</b> Smt. Chaya Martandagouda Patil	S K Kulkarni
13	EX 164/2016 (A.D.R.)		M/s Sriram Transport Finance Company Ltd Branch office Gadag Reptd by its P A Holder <b>Vs</b> Channappa Devappa Lamani	B. B. MAGADI
14	EX 167/2016 (A.D.R.)		M/s Sriram Transport Finance Company Ltd Branch office Gadag Reptd by its P A Holder <b>Vs</b> Annadanaswamy Ishwarappa Vastrad	B. B. MAGADI
15	EX 139/2017 (A.D.R.)		L and T Finance Limited. its Territory Office at Hubballi Reptd. by its GPA Mahantesh <b>Vs</b> Muttanna Durgappa Vibhoti	S S Kori
16	EX 140/2017 (A.D.R.) IA/1/2017		Smt. Paravva Mallappa Pujar <b>Vs</b> Ramappa Urf Ramanna Hanamappa Goravar Since deceased repte. by his L.Rs	A A Hosur
17	EX 157/2017 (A.D.R.)		M/s. Edu Smart services Pvt. Ltd, Branch Bangalore, Rept by Rajendra <b>Vs</b> The Prinicipal Jyana Jyothi Pre. Primary School, Laxmeshwara	
18	EX 211/2017 (A.D.R.)		M/s Equitas Small Finance Bank Ltd., Branch office at Hubli Rept. by PA Holder Baiju Kumar <b>Vs</b> Imamsab Rasulsab Mullanavar	CHANDRASHEKHARAYYA I PUJAR
19	EX 215/2017 (A.D.R.)		M/s Indusind Bank Ltd.Hubli repte by its GPA Holder and Deputy Manager Sunil Vithalrao Sankaple <b>Vs</b> Shivappa Lakshmanappa Banad	S S Kori
20	R.A. 43/2017 (A.D.R.) IA/1/2017		Smt. Sujata Shrikant Pattar <b>Vs</b> Manappa Gurunathappa Pattar	C.D.HUILGOL



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
21	EX 203/2017 (A.D.R.)		M/s Equitas Small Finance Bank Ltd., Branch office at Hubli Rept. by PA Holder Baiju Kumar <b>Vs</b> Basappa Virapanna Mulimani	CHANDRASHEKHARAYYA I PUJAR
22	EX 71/2017 (A.D.R.)		SRIRAM CITY UNION FINANCE LTD.Bangalore, by its authorised officer Jakanacharya <b>Vs</b> Suresh Tirakappa Hadimani	M S RAMENHALLI
23	EX 187/2017 (A.D.R.)		M/s Indusind Bank Ltd.Hubli repth by its GPA Holder and Deputy Manager Sunil Vithalrao Sankaple <b>Vs</b> Ashaf Hussainsab Khalekhan	S S Kori
24	EX 24/2017 (A.D.R.)		M/s Sriram Transport Finance Company Limited.Gadag Repth. by its PA holder Sharadkumar <b>Vs</b> Pravin Vireshwar Harogeri	S S Kori
25	EX 35/2017 (A.D.R.)		MAGMA FIN CORP LTD Bangalore Repth by PA Holder Sugandharaj A B <b>Vs</b> Lamani Parameshi Valappa	CHANDRASHEKHARAYYA I PUJAR
26	EX 65/2017 (A.D.R.)		M/s Sriram Transport Finance Co.Ltd its Branch Hubli Repth by its PA Holder Sharadkumar <b>Vs</b> Ramappa Hanamappa Gukkaudachannavar	B. B. MAGADI
27	EX 73/2017 (A.D.R.)		SRIRAM CITY UNION FINANCE LTD.Bangalore, by its authorised officer Jakanacharya <b>Vs</b> Mahesh Narayanappa Minaganavar	M S RAMENHALLI
28	EX 80/2017 (A.D.R.)		SRIRAM CITY UNION FINANCE LTD.Bangalore, by its authorised officer Jakanacharya <b>Vs</b> Ahmad Mahmadasab Yaligar	M S RAMENHALLI
29	R.A. 25/2017 (A.D.R.) IA/2/2017 IA/1/2017		Ramappa Govindappa Doni <b>Vs</b> Ningappa Govindappa Doni	B G Managuli
30	EX 9/2019 (A.D.R.) IA/1/2019		Smt. Mahalaxmi Gangadharagouda Patil <b>Vs</b> Gangadharagouda Venkanagouda Patil	S P SHETTAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
31	O.S. 17/2019 (A.D.R.) IA/1/2019		Masood Ahmed SHa Mehaboobsha Makandar <b>Vs</b> Kousar Praveen A Peerzade, After marriage Smt. Kousar Parveen Masood Ahmed Sha Makandar	L M Akki
32	EX 13/2019 (A.D.R.) IA/1/2019		Husainsab Madarsab Halimasuti <b>Vs</b> Smt. Fatima Husainsab Halemasuti	L M Akki
33	M.C. 195/2019 (A.D.R.) IA/1/2019		Devaraddi Ramanna Sortur <b>Vs</b> Smt. Nirmala Urf Manjula Devaraddi Sortur	R R Chandrannavar
34	O.S. 31/2019 (A.D.R.) IA/1/2019		Smt. Veena Gurusiddeshwar Gudleppanavar after divorce Veena D/o Basanagouda Patil <b>Vs</b> Gurusiddeshwar Basavantappa Gudleppanavar	B M Shillin
35	EX 13/2020 (A.D.R.)		M/s Sriram Transport Finance Company Limited.Gadag Reptd. by its PA holder Sharadkumar <b>Vs</b> Bhimareddi S Agasanakoppa	S S Kori
36	M.C. 113/2020 (A.D.R.) IA/1/2020		Adarsh Ramesh Kunderagi <b>Vs</b> Smt. Srushti Adarsh Kunderagi	Y D TALAWAR
37	M.C. 115/2020 (A.D.R.) IA/1/2020		Smt. Shilpa Manjunath Appannavar <b>Vs</b> Manjunath Huchchappa Appannavar	S K HANDIGOL
38	R.A. 62/2016 (Clarification) IA/2/2016 IA/1/2016		Shantavva Sanganagouda timmanagoudar Urf Raddigoudar <b>Vs</b> Basavva Mallanagouda Patil	A A Hosur
39	EX 101/2016 (Steps)		L and T Finance Ltd.branch at Bangalore Reptd. by Sreenidhi S N <b>Vs</b> Virupakshappa Karabasappa Reddera	S B Muttalli
40	M.C. 193/2019 (Objection) IA/1/2019		Raghavendra Krishnappa Bagade <b>Vs</b> Smt. Deepa Raghavendra Bagade	A A Hosur

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
41	EX 27/2020 (Steps) IA/1/2020		Smt. Bharamavati Urf Bharati Bharamagouda Goudar <b>Vs</b> Bharamagouda Ranganagouda Goudar	R.S.VADRALI

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<b>11-00 to 02-45 PM</b>				
1	Crl.Misc. 111/2020 (HEARING) IA/1/2020		Smt. Sujata Raghavendra Sawkar <b>Vs</b> Raghavendra Chandrashekhar Sawkar	Y D TALAWAR
2	Crl.Misc. 112/2020 (HEARING) IA/1/2020		Kumari Rakshita Ramsh Halagatti, Since M/G Rept. by Smt. Akkamahadevi Ambrutappa Shirukol <b>Vs</b> Ramesh Yankanna Halagatti	B H MADALAGERI
3	CRL.A 101/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Radhakrishna Ishwar Kekkunnayya <b>Vs</b> Smt. Suma Radhakrishna Kekkunnayya	S Y KALLAPUR
4	CRL.A 103/2015 (ARGUMENTS) IA/2/2015 IA/1/2015		Sadashivanand Kashappa Dandin <b>Vs</b> Smt. Latadevi Sadashivanand Dandin	B C Patil
<b>LOK ADALATH</b>				
5	CRL.A 13/2017 (A.D.R.)		Marudhar Electronics by its Proprietor Mukesh Lamilal Jain Urf Porwad <b>Vs</b> Veeresh Pattanshetty Proprietor of Veerabhadreshwar Electronics and Electricals, Shiraguppa	U S Dharamshy
6	CRL.A 19/2017 (A.D.R.)		Sunita Maruti Sonavane <b>Vs</b> Shivasangam Chits,Pvt Ltd Gadag by its MD Murigeppa Basavanneppa Lingadal	D.M. NADAF
7	CRL.A 20/2017 (A.D.R.)		Sunita Maruti Sonavane <b>Vs</b> Shivasangam Chits Pvt Ltd Gadag by its MD Murigeppa Basavanneppa Lingadal	D.M. NADAF
8	Crl.Misc. 48/2017 (A.D.R.) IA/1/2017		Smt.Sharada Manjunath Nittali <b>Vs</b> Manjunath Mallappa Nittali	
9	Crl.Misc. 125/2017 (A.D.R.) IA/1/2017		Smt. Anita Basavaraj Sarvi <b>Vs</b> Basavaraj Mallikarjun Sarvi	
10	CRL.A 32/2017 (A.D.R.) IA/1/2017		Salim Bashasab Kadakol <b>Vs</b> Siddalingeshwar Chits Company Ltd., by its manager V S Rabbanagoudar	L M Akki
11	CRL.A 45/2017 (A.D.R.) IA/1/2017		Laxmipati Urf Ravi Sinayya Illur <b>Vs</b> Shivanagouda Basanagouda Basanagoudar	MOHAN.H.BHAJANTRI

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	CRL.A 7/2018 (A.D.R.) IA/1/2018		Venkatesh Dattusa Shiddling <b>Vs</b> Tontada Shiddalingeshwar Sangayya Totagantimath	L M Akki
13	CrI.Misc. 107/2018 (A.D.R.) IA/1/2018		Smt. Mallamma Ravindra Maranal <b>Vs</b> Ravindra Hanumantappa Maranal	G.P.KOLIWAD
14	CrI.Misc. 149/2018 (A.D.R.) IA/1/2018		Kumari Rakshita Ramesh Halagatti, Since M/G Rept. by Smt. Akkamahadevi Ambrutappa Shirukol <b>Vs</b> Ramesh Yankanna Halagatti	B H MADALAGERI
15	CrI.Misc. 198/2018 (A.D.R.) IA/1/2018		Smt. Pujabai Suresh Bidari <b>Vs</b> Suresh Shivaputrappa Bidari	S P SHETTAR
16	CRL.A 17/2018 (A.D.R.) IA/1/2018		Manjunathgouda Pandurangagouda Gudisagar <b>Vs</b> Shivanandappa Basavantappa Meti	J.V.PATHAN
17	CrI.Misc. 5/2019 (A.D.R.) IA/1/2019		Smt. Fakkirawwa Ramesh Urf Ramappa Menasinakai <b>Vs</b> Ramesh Urf Ramappa Parappa Menasinakai	M.B.KARADI
18	CRL.A 69/2019 (A.D.R.) IA/1/2019		Smt. Sunanda Chandrashekar Mataldinni <b>Vs</b> Smt. Mallamma Shivangouda Hatti	M.A.PHANIBAND
19	CrI.Misc. 15/2019 (A.D.R.) IA/1/2019		Smt. Vijayalaxmi Shanmukha Akki <b>Vs</b> Shanmukha Shankrappa Akki	S F Doddamani
20	CrI.Misc. 25/2019 (A.D.R.) IA/1/2019		Smt. Rekha Rajappa Bevinamatti <b>Vs</b> Siddappa Basappa Harthi	R.B.CHALLAMARAD
21	CrI.Misc. 43/2019 (A.D.R.) IA/1/2019		Smt. Shabanabegum Anwarsab Jamkhan <b>Vs</b> Anwarsab Khajesab Jamkhan	M.A.PHANIBAND
22	CrI.Misc. 45/2019 (A.D.R.) IA/1/2019		Smt. Anuradha Prakash Horatti <b>Vs</b> Prakash Gurupadappa Horatti	P N Olakoti
23	CrI.Misc. 47/2019 (A.D.R.) IA/1/2019		Smt. Ratna Mailarappa Hanuwal <b>Vs</b> Mailarappa Urf Mailappa Mullappa Hanuwal	M M KUKANUR
24	CrI.Misc. 49/2019 (A.D.R.) IA/1/2019		Smt. Yasminbanu Sharifsab Waddatti <b>Vs</b> Sharifsab Akbarsab Waddatti	M N Aravatagi

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25	Crl.Misc. 73/2019 (A.D.R.) IA/1/2019		Smt. Premakka Maruthi Kattimani <b>Vs</b> Maruthi Thippanna Kattimani	R.B.CHALLAMARAD
26	Crl.Misc. 109/2019 (A.D.R.) IA/1/2019		Smt Yashodha Basavaraja Talawar <b>Vs</b> Basavaraja Shivappa Talawar	S F Doddamani
27	Crl.Misc. 117/2019 (A.D.R.) IA/1/2019		Smt. Laxmi S Prashant <b>Vs</b> S Prashant	B. B. MAGADI
28	Crl.Misc. 147/2019 (A.D.R.) IA/1/2019		Smt. Vishalaxi Sharanappa Kalasannavar <b>Vs</b> Shanrappa Nimbappa Kalasannavar	L M Akki
29	Crl.Misc. 149/2019 (A.D.R.) IA/1/2019		Smt. Nagaratna Yacharappa Pattar <b>Vs</b> Yacharappa Teerthappa Pattar	S.R.GHORPADE
30	Crl.Misc. 189/2019 (A.D.R.) IA/1/2019		Smt. Ashwini Urf Vidhya Parashuram Rathod <b>Vs</b> Parashuram Duragappa Rathod Urf Lamani	M S RAMENHALLI
31	Crl.Misc. 191/2019 (A.D.R.) IA/1/2019		Shantayya Giriyyaya Hiremath <b>Vs</b> Sharanabasayya Shantayya Hiremath	S D Patil
32	Crl.Misc. 207/2019 (A.D.R.) IA/1/2019		Smt. Sakkubai Kallappa Sudi, after marriage Smt. Sakkubai Urf Neelavva Yallappa Hadimani <b>Vs</b> Yallappa Fakkirappa Hadimani	A A Hosur
33	Crl.Misc. 233/2019 (A.D.R.) IA/1/2019		Afifa Banu Abutalabsab <b>Vs</b> Abutalaha Abdulkhadar	L M Akki
34	Crl.Misc. 237/2019 (A.D.R.) IA/1/2019		Smt. Kalavva Shankrappa Talawar <b>Vs</b> Shankrappa Hanamappa Talawar	M.B.KARADI
35	Crl.Misc. 243/2019 (A.D.R.) IA/1/2019		Smt. Ratna Urf Srilaxmi Ramesh Wadone <b>Vs</b> Ramesh Gurunathrao Wadone	MOTILAL A PUJAR
36	Crl.Misc. 259/2019 (A.D.R.) IA/1/2019		Smt. Renuka Hanamantappa Urf Hanamappa Doddamani <b>Vs</b> Hanamappa Urf Hanumanthappa Kariyappa Doddamani	M.B.KARADI
37	Crl.Misc. 1/2020 (A.D.R.) IA/1/2020		Shivappa Kashappa Karabisti <b>Vs</b> Neelappa Shivappa Karabisti	A A Hosur

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38	Crl.Misc. 5/2020 (A.D.R.) IA/1/2020		Sairabanu Ashifkhan Pathan <b>Vs</b> Ashifkhan Hayatkhan Pathan	B N Saunshi
39	Crl.Misc. 31/2020 (A.D.R.) IA/1/2020		Smt. Kaveri Santosh Bichagatti <b>Vs</b> Santosh Suresh Bichagatti	H T Suttakoti
40	Crl.Misc. 37/2020 (A.D.R.)		Smt. Geeta Rajashekhar Warad <b>Vs</b> Rajshekhar Basavarajappa Warad	A A Hosur
41	Crl.Misc. 49/2020 (A.D.R.) IA/1/2020		Smt. Ashwini Urf Pavithra Mehrawade Harlapur <b>Vs</b> Vemareddi Venkaraddi Harlapur	G S Patil
42	Crl.Misc. 59/2020 (A.D.R.) IA/1/2020		Smt. Shivaleela Urf Maheshwari Vinayaka Ganigera <b>Vs</b> Vinayaka Basappa Ganigera	R.B.CHALLAMARAD
43	Crl.Misc. 65/2020 (A.D.R.) IA/1/2020		Smt. Veena D/o Basanagouda Patil, Before Divorce Smt. Veena W/o Gurusiddeshwar Gudleppanavar <b>Vs</b> Gurusiddeshwar Basavanthappa Gudleppanavar	B M Shillin
44	Crl.Misc. 73/2020 (A.D.R.) IA/1/2020		Smt. Laxmavva Shivappa Madivalar <b>Vs</b> Shivappa Basappa Madivalar	Veerendra.Chandrashekhar.Shirol
45	Crl.Misc. 91/2020 (A.D.R.) IA/1/2020		Smt.Prema Shivappa Holeyappanavar <b>Vs</b> Shivappa Ramappa Holeyappanavar	Srikant B. Kuri
46	Crl.Misc. 97/2020 (A.D.R.) IA/1/2020		Smt. Shantavva Revanayya Laxmeshwarmath <b>Vs</b> Revanayya Panchayya Urf Panchaxarayya Laxmeshwarmath	A A Hosur
47	Crl.Misc. 105/2017 (Steps) IA/1/2017		Smt Vijayalaxmi Ninganagouda Hallikeri <b>Vs</b> Ninganagouda Shekharagouda Hallikeri	
48	Crl.Misc. 162/2017 (Steps) IA/1/2017		Smt. Sheetal C G M Vishwas <b>Vs</b> C G M Vishwas H B Gangappa	
49	Crl.Misc. 69/2018 (Await) IA/1/2018		Smt. Giriyavva Manjunath Harti <b>Vs</b> Manjunath Basappa Harti	

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b><u>11-00 to 02-45 PM</u></b>				
1	EX 159/2018 (NOTICE)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Basavaraj Durgappa Vaddar	S S Kori
2	EX 177/2018 (NOTICE)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mujamalla Dadasab Pamadi	S S Kori
3	M.C. 34/2020 (NOTICE) IA/1/2020		Neelappa Amruthappa Baraker <b>Vs</b> Smt. Basavannevva Neelappa Baraker	S P SHETTAR
4	O.S. 10/2020 (NOTICE) IA/1/2020		Sikandar Meheboobsab Neeli <b>Vs</b> Smt. Razia Bhanu Sikandar Neeli	J.V.PATHAN
<b>Petitioner Evidence</b>				
5	M.C. 72/2020 (EVIDENCE) IA/1/2020		Smt. Veena Urf Supreetha Harsha Angadi Hiremath <b>Vs</b> Harsha Veerabasayya Angadihiremath	M.N.ARAVATAGI
6	EX 240/2017 (Settlement)		Hanamaraddi Basavaraddi Bharamaraddi <b>Vs</b> Veerabhadrappa Veerappa Kanyal	MOTILAL A PUJAR
7	EX 238/2017 (Settlement)		Manjunath Maruti Mandre <b>Vs</b> Veerabhadrappa Veerappa Kanyal	MOTILAL A PUJAR
8	EX 239/2017 (Settlement)		Tirakaraddi Venkaraddi Alavandi <b>Vs</b> Veerabhadrappa Veerappa Kanyal	MOTILAL A PUJAR
9	EX 241/2017 (Settlement)		Krishnaji Dattatraya Kulkarni <b>Vs</b> Veerabhadrappa Veerappa Kanyal	MOTILAL A PUJAR



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
10	EX 176/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Chandbasha Babusab Habbanni	S S Kori
11	EX 161/2018 (Settlement)		Anitha Shambulingappa Hugar Urf Anita Muttappa Hugar <b>Vs</b> The Divisional Manager, Oriental Insurance Company Ltd., Dharwad	C.R.VADAKANNAVAR
12	EX 452/2018 (Settlement)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Shivanand Siddappa Kallakotti	S S Kori
13	EX 170/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Somanagouda Hanamanthgouda Patil	S S Kori
14	EX 160/2018 (Settlement)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Jaipalsing Prathapasing Jairamnavar	S S Kori
15	EX 184/2018 (Await)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Gonibasappa Siddappa Chavadal	S S Kori
16	EX 154/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Manjunath M Kammar	S S Kori

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
17	EX 156/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mohammadasharif Mukthumhussain Ganjigatti	S S Kori
18	EX 186/2018 (Settlement)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Smt. Iravva Irappa Sunkad	B. B. MAGADI
19	EX 150/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Sangappa Mallikarjun Ujjanavvar	S S Kori
20	EX 152/2018 (Steps)		M/s Sriram Transport Finance Company Ltd., Gadag Rept. by its PA Holder Shankar Basappa Sutagatti <b>Vs</b> Mahantesh Heerappa Lamani	S S Kori
21	EX 121/2019 (Steps)		M/s Sriram Transport Finance Company Ltd, Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Shivayya Channabasayya Hiremath	K R NAIKAR(DHARWAD)
22	M.C. 168/2019 (Settlement) IA/1/2019 IA/2/2019		Smt. Shanta Urf Jayashree A Ranganath <b>Vs</b> No Party	VIJAYA R ANGADI
23	M.C. 182/2019 (Settlement) IA/1/2019 IA/2/2019		Smt. Shilpa Akhandappa Hosamani <b>Vs</b> No Party	S.M.Joshi
24	R.A. 42/2019 (Settlement) IA/1/2019		Shankrappa Andanappa Chavadi <b>Vs</b> Smt. Kalavva Andanappa Chavadi	Y R GUDUR
25	EX 119/2019 (Settlement)		M/S Sriram Transport Finance Company Ltd., Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Fakkiragouda Shivanagouda Channappagoudra	K R NAIKAR(DHARWAD)

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
26	EX 120/2019 (Settlement)		M/s Sriram Transport Finance Company Ltd, Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Bharamappa Nagappa Waddar	K R NAIKAR(DHARWAD)
27	EX 123/2019 (Steps)		M/s Sriram Transport Finance Company Ltd, Rept. by GPA Holder Shankar B Sutagatti <b>Vs</b> Majunath Krishna Mane	K R NAIKAR(DHARWAD)
28	EX 124/2019 (Settlement)		Sriram Transport Finance Company Limited <b>Vs</b> Bhimappa Shekappa Tigadi	K R NAIKAR(DHARWAD)
29	M.C. 8/2020 (Settlement) IA/1/2020 IA/2/2020		Veeranagouda Basanagouda Goudar <b>Vs</b> No Party	R.B.CHALLAMARAD
30	M.C. 10/2020 (Settlement) IA/1/2020		Raghunathraddi Shivaraddi Hansanur <b>Vs</b> Smt. Rekha D/o Iranna Kandagalla After Marriage Smt. Rekha W/o Raghunathraddi Hansanur	M M KUKANUR
31	M.C. 44/2020 (Settlement) IA/1/2020		Shankrapa Mallikarjunappa Madikeri <b>Vs</b> Smt. Shilpa Urf Pavitra Shankrapa Madikeri	I L DESAI
32	M.C. 46/2020 (Settlement) IA/1/2020		Devendra Parameshwar Palankar <b>Vs</b> Smt. Bharathi Urf Soumya Devendra Palankar	B. B. MAGADI
33	M.C. 62/2020 (Settlement) IA/1/2020		Somalingappa Nijalingappa Shiranahalli <b>Vs</b> Smt. Manajakshi Somalingappa Shiranahalli	J.V.PATHAN
34	M.C. 68/2020 (Steps) IA/1/2020		Laxman Hulagappa Halli <b>Vs</b> Smt. Laxmi Urf Savitha Laxman Halli	D.R.KULKARNI
35	M.C. 88/2020 (Objection)		Ramesh R BN Late Ramu <b>Vs</b> Smt. Renuka Nargund BN Tulsappa Nargund	S Y KALLAPUR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
36	M.C. 94/2020 (Await) IA/1/2020		Ningappa Basappa Shirahatti <b>Vs</b> Smt. Channabasavva Ningappa Shirahatti	M.M.Bhajantri.
37	M.C. 108/2020 (Settlement) IA/1/2020		Smt. Vijayalaxmi Raghavendra Baraker <b>Vs</b> Raghavendra Shivasangappa Baraker	C.R.VADAKANNAVAR
38	O.S. 8/2020 (Await) IA/1/2020		Mohammadrafi Kasimsaheb Ballari <b>Vs</b> Smt. Shahista Mohammadrafi Ballary	M.A.PHANIBAND

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
<b>11-00 to 02-45 PM</b>				
1	Crl.Misc. 90/2017 (SUMMONS) IA/1/2017		Smt. Jayashree Basavaraj Angadi <b>Vs</b> Basavaraj Mahadevappa Angadi	
2	Crl.Misc. 166/2018 (SUMMONS) IA/1/2018		Smt. Merry Sampatrani Ravi Cruz <b>Vs</b> Ravi Maridas Cruz	VIJAYA R ANGADI
3	Crl.Misc. 216/2018 (SUMMONS) IA/1/2018		Smt.Ishrath Banu Ehsan Ul-Haq Sarwar <b>Vs</b> Ehsan-Ul-Haq	L M Akki
4	Crl.Misc. 114/2019 (HEARING) IA/1/2019 IA/2/2019		Smt. Dyamavva Urf Laxmi Prakash Devaramani <b>Vs</b> Prakash Kallanagouda Devaramani	K R Naikar
5	Crl.Misc. 20/2020 (HEARING) IA/1/2020		Smt. Jyoti Urf Roopa Basavaraj Kumbar <b>Vs</b> Basavaraj Takappa Kumbar	B M Shillin
<b>Petitioner Evidence</b>				
6	Crl.Misc. 246/2019 (EVIDENCE) IA/1/2019		Smt. Saidabhi Mohammed Ali Koutall <b>Vs</b> Mohammed Ali Ameensab Koutall	M A Dharwad
7	Crl.Misc. 84/2018 (Steps) IA/1/2018		Smt. Shridevi Urf Ratnavva Virupaxagouda Desaigoudra <b>Vs</b> Virupaxagouda Parvatagouda Desaigoudra	
8	Crl.Misc. 88/2019 (Settlement) IA/1/2019		Smt Shridevi urf Ratnavva Virupaxagouda <b>Vs</b> Sri Virupaxagouda Parvatagouda Desaigoudra	M P Koliwad
9	Crl.Misc. 224/2019 (Steps) IA/1/2019 IA/2/2019		Smt. Dilshadbegaum Rajesab Kerur <b>Vs</b> Rajesab Abdulkhadarjilani Kerur	I.A.BEPARI
10	Crl.Misc. 236/2019 (Steps) IA/1/2019		Smt. Sureka Jagadish Sheith <b>Vs</b> Jagadish B.A. Sheshgiri Sheith	MOTILAL A PUJAR

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
11	Crl.Misc. 250/2019 (Steps) IA/1/2019 IA/2/2019		Smt. Shama Riyazahamed Hubballi <b>Vs</b> Riyazahammed Imamsab Hubballi	I.A.BEPARI
12	Crl.Misc. 26/2020 (Settlement) IA/1/2020		Smt. Ishwaridevi Neelappa Barki <b>Vs</b> Neelappa Mudiyyappa Barki	M I Shigli
13	Crl.Misc. 30/2020 (Settlement) IA/1/2020 IA/2/2020		Smt. Aruna Gangadhar Gadagin <b>Vs</b> Gangadhar Pampanna Gadagin	Kumar G V
14	Crl.Misc. 62/2020 (Settlement) IA/1/2020		Smt. Rekha Hemachandra Annigeri <b>Vs</b> Hemachandra Shanmukha Annigeri	S K Bakale
15	Crl.Misc. 70/2020 (Steps) IA/1/2020		Smt. Shankrawwa Mallikarjun Mayammanavar <b>Vs</b> Mallikarjun Basavaraj Mayammanavar	M P Koliwad
16	Crl.Misc. 82/2020 (Settlement) IA/1/2020		Smt. Rajeshwari Huchchappa Yalabhavi <b>Vs</b> Huchchappa Mudukappa Yalabhavi	Z A Namazi
17	Crl.Misc. 94/2020 (Settlement) IA/1/2020		Smt. Renuka Urf Rashmi Murgesh Pattanshetty <b>Vs</b> Muragesh Channabasappa Pattanshetty	S R UMACHGI

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<b>11-00 to 02-00 PM</b>				
<b>AWAIT ORDERS</b>				
1	O.S 2/2014 (SUMMONS) IA/1/2014		Sukshetra Shivacharya Mahaswamigalu Hiremath RO Surkod <b>Vs</b> Mabusab Balasab Bavakhan RO Nargund	M.T.Patil
2	FDP 2/2018 (HEARING) IA/1/2018		Smt Dyamavva W/o Somappa Kariyallappanavar <b>Vs</b> Smt Kamalavva W/o Shankrappa Piddannavar	V S Deshpande
<b>LOK ADALATH</b>				
3	O.S 17/2012 (A.D.R.)		SHANTAVVA Wo YALLANAGOUDA PATIL AGE 46 OCC AGRI RO RAJUR <b>Vs</b> PARVATEVVA BASANAGOUDA HIREGOUDRA AGE 72 OCC AGRI RO KURAGOVINAKOPPA	H F KHADADEVARMATH M.B.Kulakrni
4	O.S 36/2016 (A.D.R.)		Shankrappa S/o Balavantappa Balannavar <b>Vs</b> Basavantappa S/o Balavantappa Balannavar	V A MULIMANI
<b>( O.S/0000036/2016)</b>				
<b>: O.S/0000036/2016</b>				
5	O.S 38/2017 (A.D.R.) IA/1/2017		Smt. Yallowwa W/o Gurappa Talawar <b>Vs</b> Basappa S/o Karabasappa Talawar	K S Hooli
6	O.S 47/2018 (A.D.R.) IA/1/2018		Abdulajeej S/o Budansab Velur <b>Vs</b> Smt Chandbibi W/o Abdul Velur @ Khuddus	V A MULIMANI
7	O.S 54/2018 (A.D.R.)		Smt Geeta @ Yallavva W/o Ramesh Belavadi <b>Vs</b> Smt Saventrevva W/o Sangappa Yaligar	C C AKKI
8	O.S 72/2019 (A.D.R.) IA/1/2019		Smt Neelavva W/o Shivanand Doddamani @ Talawar <b>Vs</b> Hanamant Yallappa Doddamani @ Talawar	C S Patil

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
9	O.S 73/2019 (A.D.R.)		Shivayogi Holabasayya Hiremth <b>Vs</b> Shivalingayya Holabasayya Hiremth	V A MULIMANI
10	O.S 25/2020 (A.D.R.)		State Bank of India, ADB Kori Complex, Mayur Talkies Road Nargund, By its Manager <b>Vs</b> Gangappa @ Sadashivappa Kallappa Ganiger	M B Asuti
11	O.S 59/2020 (A.D.R.)		Basavaraj Gangadhar Dhotarad <b>Vs</b> Ramesh Sangappa Dhotarad	C V Turamari
12	O.S 61/2020 (A.D.R.)		Gangadhar @ Gangadharappa Shidalingappa @ Siddappa Gadagi <b>Vs</b> Shivayogi @ Shivayogappa Shidalingappa @ Siddappa Gadagi	R T Patil
13	O.S 65/2020 (A.D.R.)		Smt Radha W/o Mohanarao Navalagund <b>Vs</b> Smt Vanita @ Shilabai W/o Shrivallab Patil	M H TAHASILDAR
14	O.S 66/2020 (A.D.R.)		Smt. Shivalila W/o Mallappa Shyanwad <b>Vs</b> Padiyappa S/o Laxmappa Shyanwad	M B Kulkarni
15	O.S 68/2020 (A.D.R.)		Shivanand S/o Ramappa Gaddanakeri <b>Vs</b> Smt. Sunanda W/o Maheshkumar Navalgund	V S Deshpande
16	O.S 71/2020 (A.D.R.)		Bhimappa Irappa Sunagar <b>Vs</b> Irappa Bhimappa Sunagar	V A MULIMANI
17	O.S 75/2020 (A.D.R.)		Tirakappa S/o Bharamappa Budihal <b>Vs</b> Fakkirappa S/o Giryappa Budihal	S B Mudengundi

**PLNTF EVIDENCE**



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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
18	Misc 2/2017 (EVIDENCE) IA/1/2017		Bapugouda S/o Lingagouda @ Ninganagouda Sankagoudra <b>Vs</b> Smt Manjula W/o Suredra Kadakol	M B Kulkarni
<b>( O.S/0000023/2014)</b>				
19	O.S 4/2020 (EVIDENCE)		Smt Manjula W/o Ningappa Adanur <b>Vs</b> Kallappa Hanamantappa Adanur	V A MULIMANI

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<b><u>02-45 to 05-00PM</u></b>				
1	C.C. 448/2020 (SUMMONS)		State <b>Vs</b> Venkatappa Gangappa Junjugoudra	APP
2	C.C. 449/2020 (SUMMONS)		State <b>Vs</b> Yankappa Shivappa Sureban	APP
3	C.C. 450/2020 (SUMMONS)		State <b>Vs</b> Bharamappa Yallappa Malladad	APP
4	C.C. 451/2020 (SUMMONS)		State <b>Vs</b> Ayyappa Basappa Ballager	APP
5	C.C. 452/2020 (SUMMONS)		State <b>Vs</b> Arjun Rudrappa Kalal	APP
6	C.C. 453/2020 (SUMMONS)		State <b>Vs</b> Akbar Moulasab Kakhandi	APP
7	C.C. 454/2020 (SUMMONS)		State <b>Vs</b> Basappa Rayappa Goravar	APP
8	C.C. 455/2020 (SUMMONS)		State <b>Vs</b> Sanganabasappa Yallappa Doddamani	APP
9	C.C. 456/2020 (SUMMONS)		State <b>Vs</b> Mabusab Hasansab Godimani	APP
10	C.C. 504/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Anand Arjunappa Koppad	APP
11	C.C. 505/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Suresh Hanamappa Timmapur	APP
12	C.C. 506/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Muttappa Shankrappa Martannavar	APP
13	C.C. 507/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Sunil Mailarappa Majjige	APP

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14	C.C. 508/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Rafiqsab Mabusab Balappanavr	APP
15	C.C. 509/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Ravi Basappa Doddamani	APP
16	C.C. 510/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Ningabasappa Durgappa Madar	APP
17	C.C. 511/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Mabusab Maktumsab Balappanavar	APP
18	C.C. 512/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Santosh Channappa Shirahatti	APP
19	C.C. 513/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Hanamant Rangappa Myageri	APP
20	C.C. 514/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Mallappa Ramappa Hadapad	APP
21	C.C. 515/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Shivanand Hanamant Vasani	APP
22	C.C. 516/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Arjun Brahamanand Karibasanagoudar	APP
23	C.C. 517/2020 (SUMMONS)		State by Nargund PS <b>Vs</b> Yamanappa Kalakappa Lingadal	APP
<b>LOK ADALATH</b>				
24	C.C. 365/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Nazeer Khasimsab Kichadi	APP
25	C.C. 366/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Jamalsab Pakrusab Kichadi	APP
26	C.C. 386/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Suresh Adivappa Hugar	APP
27	C.C. 387/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Vijay Kallappa Hadapad	APP

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
28	C.C. 388/2020 (A.D.R.)		State <b>Vs</b> Imran S/o Jamalsab Agasimani	APP
29	C.C. 389/2020 (A.D.R.)		State <b>Vs</b> Imam Husen S/o Husensab Mirji	APP
30	C.C. 390/2020 (A.D.R.)		State <b>Vs</b> Rajesab S/o Badsha Maldar	APP
31	C.C. 391/2020 (A.D.R.)		State <b>Vs</b> Venkatesh S/o Duragappa Gunji	APP
32	C.C. 392/2020 (A.D.R.)		State <b>Vs</b> Ravi S/o Yallappa Valmiki	APP
33	C.C. 393/2020 (A.D.R.)		State <b>Vs</b> Raju S/o Maruti Bhajantri	APP
34	C.C. 394/2020 (A.D.R.)		State <b>Vs</b> Maktumsab Dastagirsab Inchal	APP
35	C.C. 396/2020 (A.D.R.)		State by Nargund P S <b>Vs</b> Hanamant Mangalappa Hosur	APP
36	C.C. 397/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Hummakka W/o Mallikarjun Chatri	APP
37	C.C. 398/2020 (A.D.R.)		State by Nargund P S <b>Vs</b> Madev Yallappa Pawar	APP
38	C.C. 399/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Suresh Basavantappa Papangi	APP
39	C.C. 400/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Ganapati Narayan Chavan	APP
40	C.C. 401/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjula W/o Umesh Igave	APP
41	C.C. 402/2020 (A.D.R.)		State <b>Vs</b> Chandru N Jagapur	APP

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42	C.C. 403/2020 (A.D.R.)		State <b>Vs</b> Bailappa N Madar	APP
43	C.C. 404/2020 (A.D.R.)		State <b>Vs</b> Rasulsab Doulatadar	APP
44	C.C. 405/2020 (A.D.R.)		State <b>Vs</b> Basappa S Chalavadi	APP
45	C.C. 406/2020 (A.D.R.)		State <b>Vs</b> Umesh Parappa Kademani	APP
46	C.C. 409/2020 (A.D.R.)		State <b>Vs</b> Vittal Fakkirappa Ramdurg	APP
47	C.C. 410/2020 (A.D.R.)		State <b>Vs</b> Sharanappa Madar	APP
48	C.C. 411/2020 (A.D.R.)		State <b>Vs</b> Shankarappa Kadappanavar	APP
49	C.C. 412/2020 (A.D.R.)		State <b>Vs</b> Rajesh Y Kalal	APP
50	C.C. 413/2020 (A.D.R.)		State <b>Vs</b> Sunil M Dongadi	APP
51	C.C. 416/2020 (A.D.R.)		State by Nagund PS <b>Vs</b> Gavisiddappa Mallappa Gandal	APP
52	C.C. 417/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Shrikant Irappa Pattar	APP
53	C.C. 418/2020 (A.D.R.)		State <b>Vs</b> Pradeep veerappa datti	APP
54	C.C. 419/2020 (A.D.R.)		State <b>Vs</b> Shivappa	APP
55	C.C. 421/2020 (A.D.R.)		State <b>Vs</b> Veeranna Veerabhadrappe Kenchagolli	APP

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56	C.C. 422/2020 (A.D.R.)		State <b>Vs</b> Basappa Halemani	APP
57	C.C. 426/2020 (A.D.R.)		State <b>Vs</b> Chandrashekharayya Gurupadayya Hiremath	APP
58	C.C. 427/2020 (A.D.R.)		State <b>Vs</b> Ajjappa Bhumannavar	APP
59	C.C. 428/2020 (A.D.R.)		State <b>Vs</b> Bailappa Madar	APP
60	C.C. 429/2020 (A.D.R.)		State <b>Vs</b> Basuraj Narasannavar	APP
61	C.C. 430/2020 (A.D.R.)		State <b>Vs</b> L M Dongadi CL-2	APP
62	C.C. 431/2020 (A.D.R.)		State <b>Vs</b> Bujangappa Shendage	APP
63	C.C. 432/2020 (A.D.R.)		State <b>Vs</b> Panchappa Chalavadi	APP
64	C.C. 433/2020 (A.D.R.)		State <b>Vs</b> Ramesh B Myakalamaradi	APP
65	C.C. 434/2020 (A.D.R.)		State <b>Vs</b> Muttappa Appayya Talagadi	APP
66	C.C. 435/2020 (A.D.R.)		State <b>Vs</b> Venkanna D Horakeri C L -2	APP
67	C.C. 436/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Shekshyavali Rajesab	APP
68	C.C. 437/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Kariyappa Mudakappa Bhajantri	APP
69	C.C. 438/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Basavaraj Gurappa Maharajanavar	APP

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70	C.C. 439/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Irappa Yallappa Mantri	APP
71	C.C. 440/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Yallappa Rudrappa Mantri	APP
72	C.C. 441/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Dyavappa Rudrappa Mantri	APP
73	C.C. 442/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Vasant Shankrappa Shindhe	APP
74	C.C. 443/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath Sudhakar Patak	APP
75	C.C. 444/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Anand Sudhakar Patak	APP
76	C.C. 458/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Nagendra Ramaswami Kankanwadi	APP
77	C.C. 459/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Kishor V Bhati	APP
78	C.C. 460/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Fakirappa Basappa Talawar	APP
79	C.C. 461/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Imran Kashimsab Jendi	APP
80	C.C. 462/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Kashimsab Adamasab Jendi	APP
81	C.C. 463/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Mahammad Kashimsab Jendi	APP
82	C.C. 464/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Sankappa Dareyappa Kuragundi	APP
83	C.C. 465/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath Basappa Katagi	APP

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84	C.C. 466/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Mahantesh Virupakshappa Naikar	APP
85	C.C. 467/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath Shivanappa Jogi	APP
86	C.C. 468/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Anand Sudhakar Patak	APP
87	C.C. 469/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Gangamma W/o Vittal Godashenavar	APP
88	C.C. 470/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> IndubaiW/o Vasant Shindhe	APP
89	C.C. 471/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Sujatha W/o Ashok Chavan	APP
90	C.C. 472/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Yankappa Fakirappa Shelikeri	APP
91	C.C. 473/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Kalasappa Shivanand Kalasannavar	APP
92	C.C. 474/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Siddappa Fakirappa Shelikeri	APP
93	C.C. 475/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath Anand Mulluru	APP
94	C.C. 476/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Jumanna Mahadevappa Kyadad	APP
95	C.C. 477/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Yallappa Veerappa Halahalli	APP
96	C.C. 478/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Rafiq Shavasab Bhodalekhan	APP
97	C.C. 479/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Raghu Rajeshshetti Kundapur	APP



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98	C.C. 480/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Krishana Nagappa Neelagund	APP
99	C.C. 481/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Parasappa Kanakappa Uppar	APP
100	C.C. 482/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Nagappa Hanamappa Kumbar	APP
101	C.C. 483/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Santosh Yallappa Balagannavar	APP
102	C.C. 491/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Lakshamappa Giriyappa Halli	APP
103	C.C. 492/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Muttappa Siddappa Madar	APP
104	C.C. 493/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Pakrudin Mabusab Patan	APP
105	C.C. 494/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Pakrusab Budanasab Joram	APP
106	C.C. 495/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Jamalasab Rasulsab Agasimani	APP
107	C.C. 496/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Mustapa Ahammadsab Badami	APP
108	C.C. 497/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Pakrusab Rajesab Nadaf	APP
109	C.C. 498/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Rudrayya Chandrayya Hiremath	APP
110	C.C. 499/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Veerayya Chandrayya Hiremath	APP
111	C.C. 500/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath Vasappa Vaddar	APP
112	C.C. 501/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Bhimesh Umesh Kammar	APP

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113	C.C. 502/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Rasulsab Rayalasab Hebballi	APP
114	C.C. 503/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Riyaz Mahammadsab Nadaf	APP
115	C.C. 520/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Fakirappa Yallappa Balagannavar	APP
116	C.C. 521/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Pundalikappa Kuberappa Chatriyavar	APP
117	C.C. 522/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Sohilkhan Mahammadhanif	APP
118	C.C. 523/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Tukaram Hanamappa Malladad	APP
119	C.C. 524/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Ningappa Sankappa Adin	APP
120	C.C. 525/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Parashuram Yallappa Khayadad	APP
121	C.C. 526/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Fakirappa Yallappa Annigeri	APP
122	C.C. 527/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Kenchappa Mallappa Khayadad	APP
123	C.C. 528/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Sanju Harishandra Rangannavar	APP
124	C.C. 529/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Bhirappa Shivaputrappa Dyamvanavar	APP
<b><u>11-00 to 02-00 PM</u></b>				
125	C.C. 491/2018 (NOTICE)		State by Nargund P S <b>Vs</b> Veerappa Ramappa Parasannavar	APp

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126	C.C. 343/2019 (NOTICE)		State <b>Vs</b> Japaniya S/o Mastan Pulikoti	APP
127	CrI.Misc. 122/2020 (NOTICE)		Sumitra W/o Naganagouda Patil <b>Vs</b> The Registrar, Birth and Death, Tahasildar Nargund	M H TAHASILDAR
128	CrI.Misc. 124/2020 (NOTICE)		Shidlingappa Laxaman Halakeri <b>Vs</b> The Registrar Birth and Death, Tahasildar Nargund	R T Patil
129	CrI.Misc. 129/2020 (NOTICE)		Irappa Mahadevappa Karadi <b>Vs</b> The Registrar, Birth and Death, Chief Officer, TMC Nargund	S K Harapanahalli
130	CrI.Misc. 32/2018 (HEARING)		Shivanagouda S/o Honnappagouda Patil @ Kenchanagoudra <b>Vs</b> The Tahashildar Nargund	V S Deshpande
131	CrI.Misc. 33/2018 (HEARING)		Shivanagouda S/o Honnappagouda Patil @ Kenchangoudra <b>Vs</b> The Tahashildar Nargund	V S Deshpande
132	CrI.Misc. 228/2019 (A.D.R.)		Gangappa Sanjeevappa Koravar <b>Vs</b> The registrar of birth and death, Chief Officer TMC, Nargund	N C Patil
133	CrI.Misc. 230/2019 (A.D.R.)		Shankrappa Nagappa Koravar <b>Vs</b> The registrar of births and deaths, Chief Officer TMC, Nargund	N C Patil

**LOK ADALATH**

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134	C.C. 177/2014 (A.D.R.)		STAGE-SMT SAVITRI B P GEOLOGIST MINES AND GEOLOGIST DEPARTMENT GADAG <b>Vs</b> NEELAREDDI SHESHAGIRIYAPPA SO RANGAPPA NEELARADDI VENKAPPA RANGAPPA RO KURUGOVINKOPPA TQ NARGUND	
135	C.C. 178/2014 (A.D.R.)		STAGE-SMT SAVITRI B P GEOLOGIST MINES AND GEOLOGIST DEPARTMENT GADAG <b>Vs</b> SATYAREDDI VITTAPPA SO RAMAPPA RO HIREKOPPA TQ NARGUND DIST GADAG	
136	C.C. 15/2015 (A.D.R.)		Basavaraj So Siddaramappa Patted Age 78 years Occ Business Ro Chiniwalgatti Oni Nargund Dist Gdg <b>Vs</b> Chandrashekhar Fakkirappa Bhajantri Age 65 years Occ Rtd Teacher Ro Horakeri Oni Nargund Dist Gdg	B N Bhosale
137	C.C. 179/2015 (A.D.R.)		STATE Nargund <b>Vs</b> Arjun Chennappa Doddamani Urf Harijan	
138	C.C. 108/2016 (A.D.R.)		State Nargund <b>Vs</b> Arjunappa S/o Udachappa Gorebal	
<b>( C.C./0000108/2016)</b>				
<b>: C.C./0000108/2016</b>				
139	C.C. 118/2016 (A.D.R.)		State Nargund <b>Vs</b> Gurunath S/o Marisiddappa Pujar	

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140	C.C. 156/2016 (A.D.R.)		State Nargund <b>Vs</b> Bhimappa S/o Kenchappa Basapur	M H TAHASILDAR
<b>( C.C./0000156/2016)</b>				
<b>: C.C./0000156/2016</b>				
141	C.C. 157/2016 (A.D.R.)		State Nargund <b>Vs</b> Banappa S/o Gurushantappa Gaddi	
<b>( C.C./0000157/2016)</b>				
<b>: C.C./0000157/2016</b>				
142	C.C. 158/2016 (A.D.R.)		State Nargund <b>Vs</b> Shivanand S/o Veerappa Talakal	
<b>( C.C./0000158/2016)</b>				
<b>: C.C./0000158/2016</b>				
143	C.C. 281/2016 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjunath S/o Ramesh Sunagar	
<b>( C.C./0000281/2016)</b>				
<b>: C.C./0000281/2016</b>				
144	C.C. 105/2017 (A.D.R.)		State by PSI of Nargund PS <b>Vs</b> Smt.Sahana W/o Shivanagouda Kenchangoudra	
145	C.C. 133/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Anand Sangappa Annigeri	
<b>( C.C./0000133/2017)</b>				
<b>: C.C./0000133/2017</b>				
146	C.C. 134/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Umesh S/o Shivappa Hadimani	G B Neelaraddi
<b>( C.C./0000134/2017)</b>				
<b>: C.C./0000134/2017</b>				
147	C.C. 135/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Budnesab Abdulsab Bhodlekhan	
<b>( C.C./0000135/2017)</b>				
<b>: C.C./0000135/2017</b>				

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148	C.C. 155/2017 (A.D.R.)		State by PSI of NRD PS <b>Vs</b> Ramachandra Laxmappa Surkod	
149	C.C. 192/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Suresh Kallanagouda Patil	M B Kulkarni
<b>( C.C./0000192/2017)</b>				
<b>: C.C./0000192/2017</b>				
150	C.C. 195/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Shivaji S/o Yallappa Nannur	M H TAHASILDAR
<b>( C.C./0000195/2017)</b>				
<b>: C.C./0000195/2017</b>				
151	C.C. 196/2017 (A.D.R.)		State by Nargund P S <b>Vs</b> Sharanappa S/o Bhimappa Yandigeri	
<b>( C.C./0000196/2017)</b>				
<b>: C.C./0000196/2017</b>				
152	C.C. 239/2017 (A.D.R.)		State by Nargund PS <b>Vs</b> Chandragouda Mallanagouda Patil	K S Hooli
<b>( C.C./0000239/2017)</b>				
<b>: C.C./0000239/2017</b>				
153	C.C. 257/2017 (A.D.R.)		State by Nargund PS <b>Vs</b> Ismailsab Nisarkhan Pathan	
<b>( C.C./0000257/2017)</b>				
<b>: C.C./0000257/2017</b>				
154	C.C. 259/2017 (A.D.R.)		State by Nargund PS <b>Vs</b> Yallappa Irappa Chikkaraddi @ Ritti	S H Jalihal
<b>( C.C./0000259/2017)</b>				
<b>: C.C./0000259/2017</b>				
155	C.C. 267/2017 (A.D.R.)		State by PSI of Nargund PS <b>Vs</b> Hanamanthappa Siddappa Yattinamani	S V Chitragar
<b>( C.C./0000267/2017)</b>				
<b>: C.C./0000267/2017</b>				

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156	C.C. 268/2017 (A.D.R.)		State by ASI of Nargund PS <b>Vs</b> Khadirabadasha Husenasab Yaligar	S V Chitragar
<b>( C.C./0000268/2017)</b>				
<b>: C.C./0000268/2017</b>				
157	C.C. 273/2017 (A.D.R.)		State by PSI of Nargund PS <b>Vs</b> Ramesh S/o Balappa Hudali	
<b>( C.C./0000273/2017)</b>				
<b>: C.C./0000273/2017</b>				
158	C.C. 111/2018 (A.D.R.)		Kittur Rani Channamma Urban Credit Souharda Sahakari Ltd. Bailahongal <b>Vs</b> Mr. Ningappa S/o Mudiappa Kale	
159	C.C. 188/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Marthandappa @ Maruti S/o Yallappa Odekar	
160	C.C. 332/2018 (A.D.R.)		State by ASI Nargund P S. <b>Vs</b> Ramesh S/o Shankrappa Huded	APP M B Kulkarni
161	C.C. 333/2018 (A.D.R.)		State by ASI Nargund P.S. <b>Vs</b> Siddappa S/o Namadevappa Hanasi	APP
162	C.C. 336/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Manjunath S/o Yamanappa Madar	APP
163	C.C. 355/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Santosh S/o Ningappa Galagin	APP
164	C.C. 356/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Bhirappa S/o Basappa Kadappanavar	APP
165	C.C. 375/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Manjunath S/o Irappa Hadagali	APP

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166	C.C. 380/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Jagadayya S/o Solabayya Kanakagirimath	APP M B Kulkarni
167	C.C. 381/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Manjur S/o Mahammadhanif Khaji	APP
168	C.C. 447/2018 (A.D.R.)		State <b>Vs</b> Hanamant Mallappa Rangannavar	APP
169	C.C. 454/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Mailar S/o Pundalik Yaligar	APP
170	C.C. 463/2018 (A.D.R.)		Dasaraddi Hanamaraddi Ajj <b>Vs</b> Maruti Akhandappa Kambar	B N Bhosale
171	C.C. 487/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Shekharappa Lakshmappa Kothin	APP
172	C.C. 512/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Manju @ Yallappa S/o Yallappa Walikar	APP K S Hooli
173	C.C. 513/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Basavaraj @ Sharanabasappa S/o Tippanna Alagawadi	APP
174	C.C. 515/2018 (A.D.R.)		Assistant PSI Nargund PS <b>Vs</b> Manjunatha S/o Pavadeppa Chalageri	KSH Adv
175	C.C. 516/2018 (A.D.R.)		State by Nargund P S <b>Vs</b> Basappa S/o Malleshappa Ani	APP
176	Crl.Misc. 5/2019 (A.D.R.)		Smt Iravva W/o Gulappa Marilingannavar <b>Vs</b> Gulappa S/o Shivalingappa Marilingannavar	M B Kulkarni
177	C.C. 33/2019 (A.D.R.)		State by Nargund P S <b>Vs</b> Muttappa S/o Pandappa Nagannavar	APP M B Kulkarni



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178	C.C. 122/2019 (A.D.R.)		State by Nargund P S <b>Vs</b> Maruti Fakkirappa Chavadaki	APP
179	C.C. 203/2019 (A.D.R.)		State by Nargund P S <b>Vs</b> Mahadevayya S/o Shankrayya Karamadi	APP
180	Crl.Misc. 44/2019 (A.D.R.)		Smt Nirmala @ Shilpa W/o Pundalik Kyadad <b>Vs</b> Pundalik Yallappa Kyadad	M B Kulkarni
181	C.C. 215/2019 (A.D.R.)		The Karnataka Central Co-Opp Bank Nargund Branch Rptd by its Branch Manager Smt.Pushpavati Tadakod <b>Vs</b> Nagesh Veerappa Hebbal	S R Patil
182	C.C. 233/2019 (A.D.R.)		Kittur Rani Channamma Urban Credit Souharda Sahakari Ltd Bailahongal <b>Vs</b> Parasuram Namdev Suthekar	V S Deshpande
183	C.C. 276/2019 (A.D.R.)		State by Nargund P S <b>Vs</b> Sabanna M/o Yamanavva Madar	APP
184	C.C. 334/2019 (A.D.R.)		State by Nargund PS <b>Vs</b> Veerabasappa Virupaxappa Vaddigeri	APp
185	Crl.Misc. 108/2019 (A.D.R.)		Smt Savitri W/o Shivanand @ Shivappa Hadimani <b>Vs</b> Shivanand @ Shivappa Ramappa Hadimani	V S Deshpande
186	Crl.Misc. 109/2019 (A.D.R.)		Smt. Husenabi W/o Saiyadbhasha Dangi <b>Vs</b> Saiyadbhasha S/o Lalsab Dangi	M B Kulkarni
187	Crl.Misc. 227/2019 (A.D.R.)		Gangappa Sanjeevappa Koravar <b>Vs</b> The registrar of births and deaths, Chief Officer TMC, Nargund	N C Patil

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188	Crl.Misc. 229/2019 (A.D.R.)		Gangappa Sanjeevappa Koravar <b>Vs</b> The registrar of birth and death, Chief Officer, Nargund	N C Patil
189	Crl.Misc. 231/2019 (A.D.R.)		Somappa Hananmantappa Koravar <b>Vs</b> The registrar of births and deaths, Chief Officer, Nargund	N C Patil
190	Crl.Misc. 235/2019 (A.D.R.)		Smt. Yallavva W/o Mallikarjun Hosakeri <b>Vs</b> Mallikarjun Basappa Hosakeri	V S Deshpande
191	Crl.Misc. 237/2019 (A.D.R.)		Gangappa Sanjeevappa Koravar <b>Vs</b> The registrar of births and deaths, Chief Officer, Nargund	N C Patil
192	C.C. 78/2020 (A.D.R.)		State <b>Vs</b> Jansab Mahammadhanif Kerur	APP
193	C.C. 89/2020 (A.D.R.)		State by Labour Inspector Nargund <b>Vs</b> Padamaja Reddi	APP
194	C.C. 91/2020 (A.D.R.)		State by Labour Inspector Nargund <b>Vs</b> Padamaja Reddi	APP
195	C.C. 100/2020 (A.D.R.)		Kittur Rani Channamma Urban Credit Souharda Sahakari Ltd. Bailhongal Its Branch Nargund <b>Vs</b> Mohan Babu Kalal	V S Deshpande
196	C.C. 104/2020 (A.D.R.)		Kittur Rani Channamma Urban Credit Souharda Sahakari Ltd. Bailhongal Its Branch Nargund <b>Vs</b> Shiddappa Nagappa Gatage	V S Deshpande
197	Crl.Misc. 66/2020 (A.D.R.)		Budanesab Rajesab Dharwad <b>Vs</b> The Register Birth and Death, TMC Nargund	V S Deshpande

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198	C.C. 176/2020 (A.D.R.)		Kittur Rani Channamma Urban Credit Souharda Sahakari Ltd. Bailhongal Its Branch Office Nargund <b>Vs</b> Parasuram Basappa Yatanatti	V S Deshpande
199	C.C. 207/2020 (A.D.R.)		State by Nargund PS <b>Vs</b> Manjula W/o Sharanappa Dundoor	APP
200	CrI.Misc. 102/2020 (A.D.R.)		Channappa Sangappa Shirahatti <b>Vs</b> The Registrar Birth and Death, Tahasildar Office, Nargund	M B Kulkarni
201	C.C. 420/2020 (A.D.R.)		State <b>Vs</b> Shivanand Nagangouda Patil	APP
202	C.C. 423/2020 (A.D.R.)		Channabasappa Basavanneppa Jangannavar <b>Vs</b> Vittal S/o Shivaji Havaladar	S R Patil
203	CrI.Misc. 119/2020 (A.D.R.)		Bandenavaj S/o Mahmadsab Momin <b>Vs</b> The registrar of births and deaths, TMC, Nargund	R T Patil
204	CrI.Misc. 125/2020 (A.D.R.)		Jyoti W/o Raghavendra Pachangi <b>Vs</b> The registrar of births and deaths, TMC, Nargund	R R Naikar
205	C.C. 534/2020 (A.D.R.)		State <b>Vs</b> Basavaraj Tuppad	APP
206	C.C. 535/2020 (A.D.R.)		State <b>Vs</b> Yamanappa Malladad	APP
207	C.C. 536/2020 (A.D.R.)		State <b>Vs</b> Chandru N Jagapur	APP
208	C.C. 537/2020 (A.D.R.)		State <b>Vs</b> Venkanna D Horakeri	APP
209	C.C. 137/2016 (FRAMING OF CHARGE OR PLEA)		State Nargund <b>Vs</b> Shivanand Shankrappa Chiniwalar	

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210	C.C. 412/2019 (FRAMING OF CHARGE OR PLEA)		State by Nargund PS <b>Vs</b> Timmanagouda Mallanagouda Kenchanagoudra @ Patil	APP
<b>CHARGE</b>				
211	C.C. 22/2017 (FRAMING OF CHARGE OR PLEA)		State by Nargund PS <b>Vs</b> Basavaraj S/o Fakkirappa Gaddi	
<b>PLEA</b>				
212	C.C. 310/2017 (FRAMING OF CHARGE OR PLEA)		State by ASI of Nargund PS <b>Vs</b> Shivanand S/o Shankrappa Chinivalar	
213	C.C. 105/2018 (FRAMING OF CHARGE OR PLEA)		State by Nargund P S <b>Vs</b> Shivanand S/o Shagrappa Chinivalar	
<b>Cases listed below are adjourned due to Covid 19</b>				
214	C.C. 366/2018 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund P S <b>Vs</b> Shivanand S/o Shankrappa Chinivalar	APP
215	C.C. 338/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Chetan Adivappa Talawar	APP
216	C.C. 376/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Shankrappa S/o Basappa Benni	APP
217	C.C. 396/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Yallappa S/o Mahadevappa Holiyammanavar	APP
218	C.C. 403/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	Nagesh Mallappa Appoji <b>Vs</b> Shrinivas Holeyappa Tondal	V S Deshpande
219	C.C. 404/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	Nagesh Mallappa Appoji <b>Vs</b> Shrinivas S/o Holeyappa Tondal	V S Deshpande
220	C.C. 411/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Mahadevappa Ramappa Sunagar	APP

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221	C.C. 423/2019 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Assistant Controller of Legal Metrology Gadag <b>Vs</b> Yallanna K Gujamagadi	APP
222	C.C. 12/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Imamasab Malikasab Buradi	APP M B Kulkarni
223	C.C. 19/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State <b>Vs</b> Shabbirsab Topansab Agasar	APP
224	C.C. 21/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State <b>Vs</b> Gangayya Ishwarayya Pujar	APP
225	C.C. 26/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State <b>Vs</b> Gudusaheb Ameensaheb Buradi	APP
226	C.C. 60/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Santosh @ Santoshkumar Jagadish Hiremath @ Angadi	APP M B Kulkarni
227	C.C. 94/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	Kittur Rani Channamma Urban Credit Soudharda Sahakari Ltd Bailhongal Its Branch Nargund <b>Vs</b> Mallikarjun Shiddappa Gatage	V S Deshpande
228	C.C. 96/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	Kittur Rani Channamma Urban Credit Soudharda Sahakari Ltd Bailhongal Its Branch Nargund <b>Vs</b> Andanayya Nagayya Hiremath	V S Deshpande
229	C.C. 112/2020 (FRAMING OF CHARGE OR PLEA)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Hemaraddi Choudaraddi @ Choudaraddiyavar	APP
230	C.C. 248/2020 (NBW)	<b>11-01-2021</b>	State by Nargund PS <b>Vs</b> Bhimappa Doddaveerappa Navalli	APP

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1	O.S. 86/2020 (SUMMONS)		Neelappa Prabhanna @ Mudakappa Gojanur Age-65 Yrs, Occ-Agril, R/o Laxmeshwar Tq- Laxmeshwar <b>Vs</b> Ningawwa W/o Sannahavalappa Havalennawar Age-75 Yrs, Occ- Coolie R/o Laxmeshwar Dist- Gadag	B.S.Patil
2	FDP 5/2020 (NOTICE) IA/1/2020		Smt Netrawati W/o Pradeep Hanchanal Age-28 Yrs, Occ-HH Work R/o Kavalur Oni, Koppal Tq-Koppal <b>Vs</b> Basavaraj S/o Devappa Jalawadagi Age-40 Yrs, Occ- Agril, R/o Shirahatti	N.I.BELLAD
3	O.S. 106/2020 (NOTICE)		Smt. Renakavva W/o Gulappa Gudageri Age- 65 Occ- Agri R/o Balehosur Tq- Laxmeshwar Dist- Gadag <b>Vs</b> Mahesh S/o Gulappa Gudageri Age- 42 Occ- house work R/o Balehosur Tq- Laxmeshwar Dist- Gadag	A.T. Kattimani
<b>CROSS EXAMINATION OF PW</b>				
4	O.S. 45/2018 (EVIDENCE) IA/1/2018		Smt.Mallavva Basavanagouda Kodi <b>Vs</b> Smt. Parvatevva Dharmanna Pawadi	V.L.PUJAR
5	O.S. 13/2019 (EVIDENCE) IA/1/2019		Shobha Mallappa Meti, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag <b>Vs</b> Muddappa Basalingappa Meti, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag	A.B.Patil
6	O.S. 34/2019 (EVIDENCE)		Smt.Sundravva Ningaganagouda Patil, R/o.Suranagi, Tq.Laxmeshwar, Dist.Gadag <b>Vs</b> Smt.Paddavva Mallikarjunappa Gollar, R/o.Suranagi, Tq.Laxmeshwar, Dist.Gadag	G.S.Hombal

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7	O.S. 142/2019 (EVIDENCE) IA/1/2019		Smt.Shantavva W/o.Ajjappa Baragali, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag <b>Vs</b> Rangappa Mallappa Pujar, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag	I G HULABAZAR
<b>FURTHER EVIDENCE FOR PLNTF</b>				
8	O.S. 151/2015 (EVIDENCE)		Manjappa Parasappa Shinde @ Gouli Age about 36 yrs Occ Agril Ro Devihal Tq Shirahatti Dt Gadag <b>Vs</b> Parasappa So Manjappa Shinde @ Gouli Age about 65 yrs Occ Agril Ro Devihal Tq Shirahatti Dt Gadag	SRI. V.L.PUJAR
9	O.S. 181/2017 (EVIDENCE) IA/1/2017		Smt. Sushilamma Mallappa Soratur <b>Vs</b> Mallappa Mariyappa Soratur	B. S. PATIL
<b>PLNTF EVIDENCE</b>				
10	O.S. 154/2019 (EVIDENCE)		Smt.Shantavva W/o.Devendrappa Mattur, R/o.Yallapur, Tq.Laxmeshwar, Dist.Gadag <b>Vs</b> Shantanagouda Ramanagouda Narasammanavar Urf Shantgouda Channappagouda Basanakoppa, R/o.Yallapur	B.V. NEKAR
11	O.S. 67/2020 (EVIDENCE) IA/1/2020		Smt Manawwa W/o Yamanappa Lamani Age-45 Yrs, Occ- H.H.Work, R/o Adarahalli Tq- Laxmeshwar Dist-Gadag. <b>Vs</b> Devendrappa Japanna Lamani Age-65 Yrs, Occ-Agril, R/o Adarahalli Tq-Laxmeshwar Dist- Gadag.	V.M.Hudedamani
12	O.S. 72/2020 (EVIDENCE)		Mallappa @ Kallappa S/o Chanabasappa Mulimani Age-43 Yrs, Occ-Agril ,R/o Suranagi now T.Dasarahalli <b>Vs</b> Halappa S/o Chanabasappa Mulimani Age-48 Yrs, Occ-Agril, R/o Suranagi Tq-Laxmeshwar Dist-Gadag.	B.B.Magadi

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13	O.S. 82/2013 (ARGUMENTS)		Gangadhar @ Balasaheb So Somashekhharappa Manvi Age 48 yrs Occ Agril and Business Ro Laxmeshwar Tq <b>Vs</b> Devappa So Lokappa Lamani Age 45 yrs Occ Agril Ro Suranagi Tq Shirahatti	SRI. V.L.PUJAR
14	EX 7/2017 (EVIDENCE)		Devappa Fakkirappa Kalyani Age. 63 Yrs, Occ.Agriculture R/o. Shirahatti Tq. Shirahatti <b>Vs</b> Sri. Duddusab Husensab Nagari Age. 63 Yrs, Occ. Business Telageri Oni Shirahatti Tq. Shirahatti	Sri.B.S.Ghongadi Adv.
15	O.S. 35/2020 (EVIDENCE)		Devappa S/o Ningappa Kale, Age-47 Yrs, Occ-Agril, R/o Hanganakatti Tq and Dist- Gadag. <b>Vs</b> Pradanappa Neelappa Kale, Age- 57 Yrs, Occ-Service, Forest Dept, R/o opp-Tahasildar office Shirhatti	M.A.Pujar
16	O.S. 146/2008 (AWAIT ORDER)		PRAVEEN PRUTHVIRAJ JAIN <b>Vs</b> FAKIRAPPA SIDRAMAPPA AKKI	V L Pujar N I Bellad
17	O.S. 39/2009 (AWAIT ORDER)		CHANNABASAPPA VEERAPPA PADESOOR <b>Vs</b> THE CHIEF SECRETARY AGOV. OF KARNATAKA VIDHANA SOUDHA BANGALORE	R C Patil
18	O.S. 132/2013 (AWAIT ORDER) IA/1/2013 IA/2/2013		Smt Sujata Wo Manjunath Iragar, age 23 yrs Occ H.W. at Chakalabbi now at Shigli <b>Vs</b> The Panchayat Development Officer, Gram Panchayat Shigli	P R Munjoji
19	EX 104/2014 (STEPS)		The Marchants Co-Op. Credit Society Laxmeshwar <b>Vs</b> Sharanayya So Kashinathshastri Hiremath Age 48 yrs Occ Business Ro Laxmeshwar now at Ron	Sri B S Ghongadi



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20	O.S. 126/2015 (Settlement) IA/1/2015		Ms S A Manvi and Brothers Ro Laxmeshwar and its partner by Siddalingappa Andanappa Manvi Age abou <b>Vs</b> Smt Savitri Wo Basavanneppa Ankali Age aobut 30 yrs Occ Household work Ro Laxmeshwar Tq Shirhatti	SRI. V.L.PUJAR
21	O.S. 130/2015 (Settlement) IA/1/2015		Smt Renavva Do Kariyappa Jummanavar @ Kuri After marriage Renavva Wo Fakkirappa Hattiyavar Age 5 <b>Vs</b> Channavva Wo Mallappa Jummanavar @ Kuri Age 55 yrs Occ Household work Ro Laxmeshwr Tq Shirahatti	S B Dyapai
22	EX 40/2015 (STEPS)		Karnataka Vikas Grameen Bank Branch Laxmeshwar having its Head office at Dharwad <b>Vs</b> Basavaraj Channabasappa Bankapur Age 55 yrs Occ Proprietor Ro Laxmeshwar Tq Shirahatti Dt Gadag	SRI. V.L.PUJAR
23	O.S. 22/2016 (Settlement) IA/1/2016		Kallappa So Chanaveerappa Totad @ Kallappanavar Age 52 yrs Occ Agril Ro Saunshi Tq Kundagol Dt Dh <b>Vs</b> Neelappa So Ningappa Kundagol Age 68 yrs Occ Agril Ro Saunshi Tq Kundagol Dt Dharwad	P M NAVI
24	O.S. 56/2016 (Settlement)		Raghavendra So Pandurangsa Badi Age about 40 yrs Occ Business and Agril Ro Laxmeshwar Tq Shirahat <b>Vs</b> Smt Hampanna Wo Fakkirayya Shiglimath Age aobut 65 yrs Occ Household work Ro Laxmeshwar Tq Shirah	SRI. V.L.PUJAR
25	O.S. 26/2017 (Settlement)		Smt Neelavva W/o Deepalappa Lamani <b>Vs</b> Smt Sonavva W/o Sankrappa Lamani	V M HUDEDMANI

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26	O.S. 51/2017 (Settlement) IA/1/2017		Shrishail Mallikarjun Trading Firm APMF Yard Laxmeshwar its Representetive by Parameshwarappa Bank <b>Vs</b> Smt Savitri W/o Basavanneppa Ankali	V L PUJAR
27	O.S. 120/2017 (Settlement)		Sri. Shantappa Sakrappa Lamani <b>Vs</b> Sri. Laxman Lachchappa Lamani	V. R. PATIL
28	O.S. 52/2018 (Settlement) IA/1/2018		Smt. Sheetavva Mallappa Soratur <b>Vs</b> Mallappa Mariyappa Soratur	S M NAVI
29	EX 7/2018 (Settlement)		The Manager SBI, Laxmeshwar <b>Vs</b> Smt. Meenakshi Mohan Ichangi, R/o. Laxmeshwar, Tq. Laxmeshwar	
30	O.S. 151/2018 (Settlement)		Channaveerayya Rudrayya Lakkundimath, R/o. Bastibana-Laxmeshwar, Tq. Laxmeshwar. <b>Vs</b> Somashekar Channappa Havalada, R/o. Adarakatti, Tq. Laxmeshwar, Dist. Gadag	V L PUJAR
31	O.S. 157/2018 (Settlement) IA/1/2018		Smt.Gadigevva Gangayya Hiremath, R/o.Laxmeshwar, Tq.Laxmeshwar <b>Vs</b> Sri.Halayya Chandrayya Hiremath, R/o.Akkigund, Tq.Laxmeshwar	P M NAVI
32	EX 3/2019 (AWAIT ORDER)		Duddumunna Kajesab Atthar, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag <b>Vs</b> Kashappa Virupakshappa Giddaveerappanavar, R/o.Bannikoppa, Tq.Shirahatti, Dist.Gadag	B S PATIL

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33	FDP 7/2019 (STEPS)		Smt.Sarojavva W/o.Irappa Hullalli, R/o.Itagi now at Malligawad(Def no.3 in OS 15- 2012) <b>Vs</b> Smt.Devakka W/o.Parameshwarappa Dundappanavar, R/o.Itagi, Tq.Shirahatti, Dist.Gadag	V L PUJAR
34	O.S. 83/2019 (Settlement)		Maboobi W/o.Habbusab Sunkad, R/o.Varavi, Tq.Shirahatti, Dist.Gadag <b>Vs</b> Imambu W/o.Mabusab Kagadagar, R/o.Behind forest office Shirahatti	S.Y.GOBBARAGUMPI
35	O.S. 2/2020 (Settlement) IA/1/2020		Timmaraddi Urf Sanjeevaraddi S/o.Hanamaraddi Timmaradder, R/o.Itagi, Tq.Shirahatti, Dist.Gadag <b>Vs</b> Shivaramaraddi S/o.Venkaraddi Hadimani, R/o.Itagi, Tq.Shirahatti, Dist.Gadag	V R PATIL
36	O.S. 24/2020 (Settlement)		Fakkirappa S/o Hanamantappa Bajakkanawar Age-50 Yrs, Occ- Agril, R/o Doddur Tq- Laxmeshwar Dist-Gadag <b>Vs</b> Smt Hanamanwwa W/o Bhimasappa Doddamani Age-59 Yrs, Occ-Coolie R/o Bankapur Tq-Savanur, Dist-Haveri	B.V. NEKAR
37	O.S. 26/2020 (Settlement)		Sri.Manjunath S/o Mahadevappa Andagi Age-28 Yrs, Occ-Coolie R/o Laxmeshwar Tq- Laxmeshwar <b>Vs</b> Laxmawwa W/o Virupakshappa Navi Age-70 Yrs, Occ-H.H.Work, R/o Laxmeshwar	B.S.Patil/V.M.Gadag.
38	O.S. 29/2020 (Settlement)		Smt Renakawwa W/o Lalappa Lamani Age-50 Yrs, Occ-Agril, R/o Nelogall Tq-Laxmeshwar , Dist-Gadag. <b>Vs</b> Govindappa S/o Sakrappa Lamani Age-46 Yrs, Occ-Agril, R/o Haradagatti, Tq- Laxmeshwar Dist-Gadag.	V.K.Nayak

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39	O.S. 59/2020 (Settlement) IA/1/2020		<p>Madevgouda S/o Sanganagouda Patil Age-61 Yrs, Occ-Agril, R/o Sugnalli Tq-Shirahatti Dist-Gadag.</p> <p><b>Vs</b></p> <p>Veeranagoud S/o Naganagoud Patil Age-45 Yrs Occ-Agril, R/o Sugnalli Tq-Shirahatti Dist-Gadag.</p>	V.R.Patil
40	O.S. 82/2020 (Settlement)		<p>Sri Basavaraj Shankrappa Koshti Age-52 yrs, Occ-Agril, R/o Madalli Tq-Laxmeshwar Dist-Gadag.</p> <p><b>Vs</b></p> <p>Shakuntala @ Sankawwa W/o Neelakanthappa @ Kanteppa Kurawatti Age-53 Yrs, Occ-HHWork, R/o Balehosur</p>	V.M.Hudedmani
41	O.S. 83/2020 (Settlement) IA/1/2020		<p>Kumari Rajeshwari Shenamakhagouda Patil Age- 11 Occ- student R/o Tq-Laxmeshwar</p> <p><b>Vs</b></p> <p>Smt Grijavva W/o Channbasangouda Patil Age- 67 Occ- house work R/o Tq-Laxmeshwar</p>	B.S. Patil
42	O.S. 87/2020 (Settlement)		<p>Smt Sharada W/o Viresh Hiremath Age-44 Yrs, Occ-HHWork, R/o Hubballi Tq-Hubballi Dist-Dharwad</p> <p><b>Vs</b></p> <p>Smt Girijawva W/o Gurushiddayya Nagabhushanmath Age-74 Yrs, Occ-HHWork, R/o Hubballi Dist-Dharwad</p>	B.S.Patil
43	O.S. 91/2020 (WRITTEN STATEMENT) IA/1/2020		<p>Sunanda @ Suma W/o Ramesh Sindhagi Age-26 Yrs, Occ-HHWork, R/o Madhalli Tq-Laxmeshwar Dist-Gadag</p> <p><b>Vs</b></p> <p>Laxmavva W/o Puttappa Ganiger Age-50 Yrs, Occ-HHWork, R/o Balehosur, Tq-Laxmeshwar Dist-Gadag</p>	N.C.Amashi

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44	O.S. 93/2020 (WRITTEN STATEMENT)		Mahesh S/o Mahendrkumar S/o Madhav Urf Mhadevappa Mandre Age- 40 R/o Laxmeshwar Dist - Gadag <b>Vs</b> Udayakumar S/o Madhav Urf Mahadevappa Mandre Age- 35 Occ- Telar R/o Laxmeshwar Dist Gadag	A.T. Kattimani
45	O.S. 98/2020 (Settlement)		Smt Patima S/o Mahammadsab Buddeshnavar Age- 70 Occ- Cooli R/o Laxmeshwar Dist Gadag <b>Vs</b> Tippsulatan S/o Mahammadsab Buddeshnavar Age- 65 Occ- Cooli R/o Laxmeshwar Dist Gadag	B.S. Patil
46	O.S. 107/2020 (Settlement)		Veerbadrappa Shivappa Bellad Age-60 Occ- Agri R/o Laxmeshwar Dist Gadag <b>Vs</b> Smt Paravva W/o Channavva Bellad Age- 64 Occ-house work R/o Laxmeshwar Dist Gadag	B.S. Patil
47	O.S. 117/2020 (Settlement)		Smt Ratannavva W/o Shivappa Shirund Age- 56 Occ- house work R/o Laxmeshwar Dist Gadag <b>Vs</b> Smt. Shantavva W/o Shankrappa Meeti Age- 60 Occ- house work R/o Montrodi Now at Yattinahalli	B.V. NEKAR

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1	C.C. 695/2019 (SUMMONS)		State of Karnataka <b>Vs</b> Vasu Urf Vasappa S/o Kupendrappa Talawar, R/o.Keralli,Tq. Shirahatti	App, Laxmeshwar
2	C.C. 147/2020 (SUMMONS)		The State bank of India Branch Shirahatti <b>Vs</b> Sri Muttappa Jayappa Bhavanur Age-35 Yrs, Occ-Agril, R/o Nelogall	SRI. V.L.PUJAR
3	C.C. 371/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappa S/o Ramappa Patted, Age-41 Years, R/o Balehosur, Tq- Laxmeshwar, Dist-Gadag	APP
4	C.C. 375/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Hanumantappa Ilager, Age-27 Years, R/o Magadi, Tq-Shirahatti, Dist- Gadag	APP
5	C.C. 377/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Fakirappa Karjikannavar, Age-56 Years,R/o Laxmeshwar	APP
6	C.C. 378/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Iranna G. Tabekanti, Age-32 Years, R/o Shigli, Dist-Gadag	APP
7	C.C. 379/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ajay S/o Shivappa Baleganur, Age-20 Years, R/o Bassapurbagi, Laxmeshwar	APP
8	C.C. 380/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Iranagouda S/o Shivangouda Naganagouda, Age-26 Years, R/o Gudageri, Tq-Kundagol, Dist- Dharwad	APP
9	C.C. 381/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttappa S/o Yallappa Basapur, Age-21 Years, R/o Laxmeshwar	APP

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10	C.C. 382/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Isarhammada S/o Chandasab Kudari, Age-36 Years, R/o Shirahatti, Dist-Gadag	APP
11	C.C. 383/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kumar S/o Rudrappa Lamani, Age-26 Years, R/o Bairapur, Tq- Savanur, Dist-Haveri	APP
12	C.C. 384/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anil S/o Somareddy Ronad, Age- 28 Years, R/o Laxmeshwar	APP
13	C.C. 385/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gangadhar S/o Somappa Gudageri, Age-42 Years, R/o Laxmeshwar	APP
14	C.C. 386/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Virupaxappa Magadi, Age-42 Years, R/o Laxmeshwar	APP
15	C.C. 387/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Praveen S/o Fakkirappa Acharya, Age-25 Years, R/o Laxmeshwar, Dist-Gadag	APP
16	C.C. 388/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Hanumant S/o Lokappa Lamani, Age-38 years, R/o Udenahalli, Tq-Laxmeshwar, Dist-Gadag	APP
17	C.C. 389/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Somanna Godi, Age-25 Years, R/o Laxmeshwar, Dist-Gadag	APP
18	C.C. 390/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ullappa S/o Shivalingappa Chikkannavar, R/o Pashupatihall, Tq-Kundagol, Dist-Dharwad	APP
19	C.C. 391/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Dundesh S/o Basavanappa Mulagunda, R/o Laxmeshwar	APP

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20	C.C. 392/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Parashuramasa Badi, R/o Indira Nagar, Laxmeshwar	APP
21	C.C. 393/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gangadhar S/o Hanumantappa Hubballi, Age-32 Years, R/o Govanal, Laxmeshwar, Dist- Gadag	APP
22	C.C. 394/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivaraj S/o Yallappa Doddur, Age-28 Years, R/o Nidagundikoppa, Tq-Savanur, Dist-Haveri	APP
23	C.C. 395/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veerabhadrapappa S/o Channappa Kadacol, Age-35 years, R/o Hubballi, Dist-Dharwad	APP
24	C.C. 396/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramesh S/o Veerupaxappa Hatti, Age-45 Years, R/o Laxmeshwar, Dist-Gadag	APP
25	C.C. 402/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Asam S/o Abdulmachib, Age-40 Years, R/o Hagaribommanhalli	APP
26	C.C. 403/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Hanumantappa Budihal, Age-30 Years, R/o Laxmeshwar, Dist-Gadag	APP
27	C.C. 404/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Shivappa Mulimani, Age-42 Years, R/o Laxmeshwar, Dist-Gadag	APP
28	C.C. 405/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sharanappa S/o Basappa Talakeri, Age-25 Years, R/o Doddur, Tq-Laxmeshwar, Dist- Gadag	APP



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29	C.C. 406/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anjaneya S/o Parashappa Pujar, Age-24 Years, R/o Suranagi, Tq- Laxmeshwar, Dist-Gadag	APP
30	C.C. 407/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Lokesh S/o Honnappa Talli, Age- 21 Years, R/o Hulluru, Dist- Gadag	APP
31	C.C. 408/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Duragappa S/o Basappa Doddamani, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
32	C.C. 409/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Chetan S/o Malleshappa Gulaganji, Age-25 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP
33	C.C. 410/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Praveen S/o Basappa Uppar, Age-26 Years, R/o Mallapur, Tq- Laxmeshwar, Dist-Gadag	APP
34	C.C. 411/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Suman S/o Anand Habib, Age-22 Years, R/o Laxmeshwar, Dist- Gadag	APP
35	C.C. 412/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallikarjun S/o Shivayogi Salimath, Age-23 Years, R/o Hattimattur, Tq-Savanur, Dist- Haveri	APP
36	C.C. 413/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yusuf S/o Ibrahimsab Mulla, Age-26 Years, R/o Ramdurg	APP
37	C.C. 414/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Halesh S/o Devappa Ullagaddi, Age-35 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
38	C.C. 415/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramsingh S/o Raghueversingh Chikkodi, R/o Maharashtra State	APP

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39	C.C. 416/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath Heggannavar, R/o Koganur	APP
40	C.C. 417/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Biddadeppa Birabbi, R/o Koganur, Tq-Shirahatti, Dist- Gadag	APP
41	C.C. 418/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramajansab Pinjar, R/o Gojanur, Tq-Laxmeshwar, Dist-Gadag	APP
42	C.C. 419/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok Heggannavar, R/o Koganur, Tq-Shirahatti, Dist- Gadag	APP
43	C.C. 420/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Noorahmed S/o Muktiyar Kalaburgi, R/o Momin Galli, Laxmeshwar	APP
44	C.C. 421/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shankarappa S/o Hanamappa Purad, Age-42 Years, R/o Belagatti, Tq-Shirahatti, Dist- Gadag	APP
45	C.C. 428/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shankarasa S/o Narayanasa Rangreji, Age-48 Years, R/o Laxmeshwar, Dist-Gadag	APP
46	C.C. 429/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Sureshppa Badiger, Age-26 Yrs, R/o Hosaritti, Dist-Gadag	APP
47	C.C. 430/2020 (SUMMONS)		State of Karnataka <b>Vs</b> B.N. Mattur, Age-30 Years, R/o Hullur, Dist-Gadag	APP
48	C.C. 431/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Hanamantappa Chakrasali R/o Laxmeshwar	APP

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49	C.C. 432/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shankranna S/o Basappa Annigeri, Age-50 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP
50	C.C. 433/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mobusab S/o Modinsab Dalayath, R/o Laxmeshwar, Dist- Gadag	APP
51	C.C. 434/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Halappa S/o Umalappa Lamani, Age-30 Years, R/o Yallapur, Tq- Laxmeshwar, Dist-Gadag	APP
52	C.C. 435/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Fakkiresh Sunagar, Age-35 Years, R/o Doddur Road, Tq-Laxmeshwar, Dist-Gadag	APP
53	C.C. 436/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veerangouda S/o Venkangouda Patil, Age-54 Years, Occ-Agril, R/o Gojanur, Tq-Laxmeshwar, Dist-Gadag	APP
54	C.C. 437/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Udachappa Doddamani, R/o Yalavatti, Tq- Shirahatti, Dist-Gadag	APP
55	C.C. 438/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sayyadkalim S/o Sayyad Abdul Hubballi, Age-23 Years, R/o Basavankoppa, Tq-Savanur, Dist-Haveri	APP
56	C.C. 439/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Pramod S/o Ramappa Maladad, R/o Gudageri, Tq-Kundagol, Dist-Dharwad	APP
57	C.C. 440/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Malleshappa S/o Shankrappa Lamani, Age-38 Years, Occ- Coolie, R/o Udenhalli, Tq- Laxmeshwar, Gadag	APP

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58	C.C. 441/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Hanumantappa Masuti, Age-26 Years, R/o Badni, Tq-Laxmeshwar, Dist-Gadag	APP
59	C.C. 442/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Deepu S/o Veerupaxappa Meti, R/o Yalavatti, Tq-Shirahatti, Dist-Gadag	APP
60	C.C. 443/2020 (SUMMONS)		State of Kanataka <b>Vs</b> Siddalingayya S/o Sangayya Madapurmath, Age-31 Years, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
61	C.C. 444/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivakumar Navi, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
62	C.C. 445/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Hyderabli Pinjar, R/o Gojanur, Tq-Laxmeshwar, Dist-Gadag	APP
63	C.C. 446/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Iranna Malladada, R/o Balehosur, Tq- Laxmeshwar, Dist-Gadag	APP
64	C.C. 447/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sanjay Huded, R/o Konchigeri, Tq-Shirahatti, Dist-Gadag	APP
65	C.C. 448/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Channayya Hiremath, R/o Koganur, Tq-Shirahatti, Dist- Gadag	APP
66	C.C. 449/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Malleshi S/o Ningappa Lamani, Age-40 Years, R/o Shivaji Nagar, Tq-Shirahatti, Dist-Gadag	APP
67	C.C. 450/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rajendra S/o Laxman Akalasali, Age-49 Years, R/o Shirahatti, Dist-Gadag	APP

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68	C.C. 451/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anand S/o Vittal Lamani, Age-18 Years, R/o Mundargi, Dist-Gadag	APP
69	C.C. 452/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Praveen S/o Devappa Madannavar, Age-24 Years, R/o Shirahatti, Dist-Gadag	APP
70	C.C. 453/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Iranna Tudigal, R/o Tegginbhavanur, Tq-Shirahatti, Dist-Gadag	APP
71	C.C. 454/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rajshekhhar S/o Basappa Reddi, Age-40 Years, R/o Khanapur, Tq- Shirahatti, Dist-Gadag	APP
72	C.C. 455/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bharamagouda S Patil, Age-40 Years, R/o Channapatna, Tq- Shirahatti, Dist-Gadag	APP
73	C.C. 456/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ibrahimsab S/o Mabusab Hirehasagali, Age-40 Years, R/o Korahalli, Tq-Mundargi, Dist- Gadag	APP
74	C.C. 457/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bharamgouda S/o Fakkirgouda Patil, Age-40 Years, R/o Shettikeri, Tq-Shirahatti, Dist- Gadag	APP
75	C.C. 458/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkirgouda S/o Basanagouda Patil, Age-42 Years, R/o Shettikeri, Tq-Shirahatti, Dist- Gadag	APP
76	C.C. 459/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagappa S/o Davalappa Myageri, Age-40 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP

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77	C.C. 460/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mehabub S/o Muktumsab Ansari, Age-24 Years, R/o Shirahatti, Dist-Gadag	APP
78	C.C. 461/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Basaravaraj Sunagar, Age-22 Years, R/o Shirahatti, Dist-Gadag	APP
79	C.C. 462/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashif S/o Allabakshi Haladipur, Age-28 Years, R/o Laxmeshwar, Dist-Gadag	APP
80	C.C. 463/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kotrappa S/o Maheshappa Goulyar, Age-25 Years, R/o Shiruj, Dist-Gadag	APP
81	C.C. 464/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Pravesh S/o Rampriya Mandal, Age-31 Years, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
82	C.C. 465/2020 (SUMMONS)		State of Karnataka <b>Vs</b> V. I. Shirahatti, Age-60 Years, R/o Shigli, Tq-Shirahatti, Dist- Gadag	APP
83	C.C. 466/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Dastagirsab S/o Moulasab Itagi, R/o Kerahalli, Tq-Shirahatti, Dist-Gadag	APP
84	C.C. 467/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Moulali S/o Mohammadhanif Shigli, Age-24 Years, R/o Shirahatti Dist-Gadag	APP
85	C.C. 468/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shashidhar R. Navale, Age-26 Years, R/o Shirahatti, Dist- Gadag	APP

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86	C.C. 469/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallesh S/o Basappa Hanumanhalli, Age-32 Years, R/o Sugnalli, Tq-Shirahatti, Dist- Gadag	APP
87	C.C. 470/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bharamappa S/o Irappa Adrakatti, Age-25 Years, R/o Chabbi, Tq-Shirahatti, Dist- Gadag	APP
88	C.C. 471/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavanneppa S/o Iranna Tudigal, R/o Tegginbhavanur, Tq-Shirahatti, Dist-Gadag	APP
89	C.C. 472/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappa S/o Shekhappa Ganiger, Age-32 Years, R/o Devihal, Tq-Shirahatti, Dist- Gadag	APP
90	C.C. 473/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Suleman S/o Dastagirsab Suranagi, Age-32 Years, R/o Laxmeshwar, Dist-Gadag	APP
91	C.C. 474/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ningappa S/o Bharamappa Gudannavar, Age-19 Years, R/o Laxmeshwar, Dist-Gadag	APP
92	C.C. 475/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimappa S/o Kallappa Buddikay, Age-28 Years, R/o Madagundi, Dist-Gadag	APP
93	C.C. 476/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gurunath S./o Nagachandrappa Sutar, Age-38 Years, R/o Kudargergeri Oni, Laxmeshwar, Dist-Gadag	APP
94	C.C. 477/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sunil Totad, Age-45 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP

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95	C.C. 478/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh S/o Manohar Gabbur, Age-23 Years, Occ-Business, R/o Indira Nagar, Laxmeshwar, Dist- Gadag	APP
96	C.C. 479/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rudrappa S/o Veerappa Shirahatti, Age-40 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP
97	C.C. 480/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivappa S/o Basavaraj Magadi, Age-24 Years, R/o Hullur, Tq- Laxmeshwar, Dist-Gadag	APP
98	C.C. 481/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Irappa Kundralli, Age-50 Years, Occ-Agril, R/o Manjalapur, Tq-Laxmeshwar, Dist-Gadag	APP
99	C.C. 482/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rajesab S/o Haidarsab Belagali, R/o Yaraguppi, Dist-Dharwad	APP
100	C.C. 483/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Neelesh S/o Chandappa Lamani, Age-26 Years, R/o Suranagi Tanda, Dist-Laxmeshwar	APP
101	C.C. 484/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Devappa S/o Kuberappa Lamani, Age-32 Years, R/o Hesaruru, Tq- Mundargi, Dist-Gadag	APP
102	C.C. 485/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basalingappa S/o Basavaraj Mattur, Age-24 Years, R/o Yallapur, Tq-Laxmeshwar, Dist- Gadag	APP
103	C.C. 486/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manju S/o Parasappa Kammar, R/o Nelogal, Tq-Shirahatti, Dist- Gadag	APP



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104	C.C. 487/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prakash S/o Veerupaxappa Wali, R/o Umachani, Tq-Hubballi, Dist-Dharwad	APP
105	C.C. 488/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Murigeppa Doddamani, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
106	C.C. 489/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mohammadhanif S/o Rasulsab Badiger, Age-45 Years, R/o Kadakol, Tq-Shirahatti, Dist- Gadag	APP
107	C.C. 490/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh S/o Basavantappa Hosamani, Age-32 Years, R/o Laxmeshwar, Dist-Gadag	APP
108	C.C. 491/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh S/o Yallappa Konchigeri, Age-22 Years, R/o Doddur, Tq-Shirahatti, Dist- Gadag	APP
109	C.C. 492/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shankrappa Maribasannavar, Age-33 Years, R/o Sanklipur, Tq- Kundagol, Dist-Dharwad	APP
110	C.C. 494/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prashant S/o Basavaraj Godi, Age-23 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
111	C.C. 495/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Somappa S/o Govindappa Havalannavar, Age-20 Years, R/o Laxmeshwar, Dist-Gadag	APP
112	C.C. 496/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ravi S/o Sidramappa Janiwarad, Age-61 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP

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113	C.C. 497/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basappa S/o Siddappa Talwar, Age-40 Years, R/o Savanur, Dist- Haveri	APP
114	C.C. 498/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vinayak S/o Venkatesh Mysuru, Age-20 Years, Occ-Auto Driver, R/o Hubli, Dist-Dharwad	APP
115	C.C. 499/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Devendarappa Icchangi, Age-25 Years, R/o Suranagi, Tq-Laxmeshwar, Dist- Gadag	APP
116	C.C. 500/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Abhilash S/o Ashok Shille, Age- 17 Years, R/o Hangankatti, Tq- Laxmeshwar, Dist-Gadag	APP
117	C.C. 501/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basha R/o Karimsab Ratankhan, Age-20 Years, R/o Laxmeshwar, Dist-Gadag	APP
118	C.C. 502/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Asfak S/o Mehaboobsab Police, Age-27 Years, R/o Hattimattur, Tq-Savanur, Dist-Haveri	APP
119	C.C. 503/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimanna S/o Basappa Bhajantri, Age-70 Years, R/o Govankoppa, Tq-Shirahatti, Dist- Gadag	APP
120	C.C. 504/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramappa S/o Basavaraj Peddar, Age-32 Years, R/o Baleshosur, Tq-Laxmeshwar, Dist-Gadag	APP
121	C.C. 505/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sharanappa S/o Basappa Dambal, Age-21 Years, R/o Khanapur, Tq-Shirahatti, Dist- Gadag	APP

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122	C.C. 506/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kariyappa U Sondali R/o Balehousur Tq- Shirhatti	App
123	C.C. 507/2020 (SUMMONS)		State Karnataka <b>Vs</b> Mounesh I Kundrahalli R/o Laxmeshwar	APP
124	C.C. 508/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Irappa F Kundralli, Age-73 Years, R/o Manjalapur, Tq- Laxmeshwar, Dist-Gadag	APP
125	C.C. 509/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Karibasappa Haradagatti, Age-30 Years, R/o Badni, Dist-Gadag	APP
126	C.C. 510/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Neelakanta S/o Muttappa Ronad, Age-28 Years, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
127	C.C. 511/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gousamuddin S/o Rajesab Halagi, Age-47 Years, R/o Guttal, Dist-Haveri	APP
128	C.C. 512/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Abusalia S/o Moulasab Hallatti, Age-34 Years, R/o Pala, Tq- Mundagod, Dist-Uttar Kannada	APP
129	C.C. 513/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivalingappa S/o Fakirappa Villi, Age-30 Years, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
130	C.C. 514/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ajay S/o Bharamappa Purapuri, Age-26 Years, R/o Navalur, Dist- Dharwad	APP
131	C.C. 515/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivappa S/o Ramanna Talwar, Age-32 Years, R/o Shirahatti, Dist-Gadag	APP

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132	C.C. 516/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Tawareppa S/o Chandrappa Lamani, Age-26 Years, R/o Kerahalli, Tq-Shirahatti, Dist- Gadag	APP
133	C.C. 517/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Krishnappa Lamani, Age-38 Years, R/o Jalligeri, Tq-Shirahatti, Dist- Gadag	APP
134	C.C. 518/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Suresh S/o Gurushantappa Doddamani, Age-40 Years, R/o Laxmeshwar, Dist-Gadag	APP
135	C.C. 519/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Ningappa Sanni, Age-25 Years, R/o Mulgund, Tq and Dist-Gadag	APP
136	C.C. 520/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Salim S/o Abdul Sattar, Age-28 Years, R/o Savanur, Dist-Haveri	APP
137	C.C. 521/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veeranna Golamannavar, Age-35 Years, R/o Mulagund, Tq and Dist-Gadag	APP
138	C.C. 522/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj Yaligar, R/o Yallapur, Dist-Karwar	APP
139	C.C. 523/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veeresh S/o Mahadevappa Annigeri, Age-26 Years, R/o Magadi, Tq-Shirahatti, Dist- Gadag	APP
140	C.C. 524/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Guddappa S/o Siddappa Doddamani, Age-30 Years, R/o Tangod, Tq-Shirahatti, Dist- Gadag	APP

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141	C.C. 525/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Mallappa Bhajantri, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
142	C.C. 526/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Bhimappa Bhajantri, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
143	C.C. 527/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Somashekhar S/o Fakirappa Chitti, Age-40 Years, R/o Bhavanur-Hadagali, Tq- Shirahatti, Dist-Gadag	APP
144	C.C. 528/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivappa S/o Mallappa Kayigaddi, Age-48 Years, R/o Bidarhalli, Tq-Mundargi, Dist- Gadag	APP
145	C.C. 529/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Govind S/o Ramappa Lamani, Age-33 Years, R/o Adavi- Somapur, Dist-Gadagd	APP
146	C.C. 530/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bharamagouda S/o Dyamangouda Patil, Age-34 Years, R/o Honnikoppa, Tq- Shirahatti, Dist-Gadag	APP
147	C.C. 531/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mudukayya S/o Karibasayya Majjiguddad, Age-58 Years, R/o Kadkol, Tq-Shirahatti, Dist- Gadag	APP
148	C.C. 532/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Dadakalandar S/o Sharifsab Chinchali, Age-28 Years, R/o Mulagund, Dist-Gadag	APP
149	C.C. 533/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Shanmukayya Shybal, Age-35 Years, R/o Madalli, Tq-Shirahatti, Dist- Gadag	APP

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150	C.C. 534/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Malleshappa S/o Neelakantappa Nandagavi, Age-36 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
151	C.C. 535/2020 (SUMMONS)		State of Karnataka <b>Vs</b> S. A. Khaji, Age-58 Years, R/o Annigeri, Tq-Navalgund, Dist- Dharwad	APP
152	C.C. 536/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Harish S/o Paramesh Kondikoppa, R/o Hirehal, Tq- Kundagol, Dist-Dharwad	APP
153	C.C. 537/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh E Balehosur, Age-28 Years, R/o Basanakoppa, Tq- Haveri, Dist-Haveri	APP
154	C.C. 538/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj Hallalli, Age-30 Years, R/o Nayikerur, Tq-Haveri, Dist- Haveri	APP
155	C.C. 539/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veerappa S/o Ishwarappa Budihal, Age-45 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
156	C.C. 540/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Udachappa S/o Halappa Sankadal, Age-36 Years, R/o Bannikoppa, Tq-Shirahatti, Dist- Gadag	APP
157	C.C. 541/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anand S/o Fakkirappa Pattemmanavar, Age-26 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
158	C.C. 542/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Ramanna Acchalli, Age-21 Years, R/o Chik-Savanur, Tq-Shirahatti, Dist-Gadag	APP

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159	C.C. 543/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mardansab M. Kalappannavar, Age-26 Years, R/o Mulagund Tq and Dist-Gadag	APP
160	C.C. 544/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Dadakalandar S/o Rajesab Nadaf, Age-27 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
161	C.C. 545/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Yallappa Bhajantri, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
162	C.C. 546/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Amarjeet S/o Govind Bindu, Age- 28 Years, R/o Khanapur, Tq- Shirahatti, Dist-Gadag	APP
163	C.C. 547/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ganesh S/o Shivaji Ramaji, Age- 21 Years, R/o Shirahatti, Dist- Gadag	APP
164	C.C. 548/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mariyappa S/o Hanamappa Harijan, Age-32 Years, R/o Aligiwad, Tq-Shirahatti, Dist- Gadag	APP
165	C.C. 549/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanna M. Bhikshavatimath, Age-38 Years, R/o Bagewadi, Dist-Mundargi, Dist-Gadag	APP
166	C.C. 550/2020 (SUMMONS)		State of Karnataka <b>Vs</b> N. Ishwarayya, R/o Raichur	APP
167	C.C. 551/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shekhappa S/o Honnappa Olekar, Age-35 Years, R/o Shirol, Tq-Ron, Dist-Gadag	APP
168	C.C. 552/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prashant S/o Yallappa Katagi, Age-29 Years, R/o Ranatoor, Tq- Shirahatti, Dist-Gadag	APP

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169	C.C. 553/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ravi S/o Maladhar Pattar, R/o Tq-Mulagund, Dist-Gadag	APP
170	C.C. 554/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjappa S/o Giriyappa Dandin, Age-28 Years, R/o Sugnalli, Tq- Shirahatti, Dist-Gadag	APP
171	C.C. 555/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Somanna S/o Hanamantappa Mundawad, Age-25 Years, R/o Kusalapur, Tq-Shirahatti, Dist- Gadag	APP
172	C.C. 556/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Channappa S/o Adivappa Tallalli, R/o Sasalwad, Tq- Shirahatti, Dist-Gadag	APP
173	C.C. 557/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Irappa S/o Gopalappa Bhajantri, R/o Mundargi, Tq-Mundargi, Dist-Gadag	APP
174	C.C. 558/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arvind S/o Ramappa Ganti, R/o Shirahatti, Dist-Gadag	APP
175	C.C. 559/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Durugappa S/o Swareppa Pujar, Age-32 Years, R/o Ambedkar Oni, Bellatti, Tq-Shirahatti, Dist- Gadag	APP
176	C.C. 560/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vinayak S/o Dasappa Kammar, Age-26 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
177	C.C. 561/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Channappagouda S/o Karibasavangouda Patil, Age-28 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP



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178	C.C. 562/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivalingappa S/o Durgappa Ankali, Age-27 Years, R/o Sugnalli, Tq-Shirahatti, Dist- Gadag	APP
179	C.C. 563/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Maheshappa S/o Ajjappa Hosamani, Age-40 Years, R/o Tangod, Tq-Shirahatti, Dis- -Gadag	APP
180	C.C. 564/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Laxman S/o Fakkirappa Jantli, Age-40 Years, R/o Bannikoppa, Tq-Shirahatti, Dist-Gadag	APP
181	C.C. 565/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basappa S/o Fakkirappa Huded, Age-56 Years, R/o Tangod, Tq- Shirahatti, Dist-Gadag	APP
182	C.C. 569/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Girish Lamani, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
183	C.C. 570/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Allasab S/o Moulasab Nadaf, Age-19 Years, R/o Shirund, Tq and Dist-Gadag	APP
184	C.C. 571/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Jagadeesh M. Totad, R/o Shirahatti, Tq-Shirahatti, Dist- Gadag	APP
185	C.C. 572/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Tirakappa S/o Pradhanappa Betageri, R/o Yalishirund, Tq and Dist-Gadag	APP
186	C.C. 573/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sharanappa S Hoogar, R/o Akkigund, Tq-Laxmeshwar, Dist- Gadag	APP

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187	C.C. 574/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Puneet S/o Mallappa Kundargi, Age-20 Years, R/o Khanapur, Tq- Shirahatti, Dist-Gadag	APP
188	C.C. 575/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arun S/o Mahantesh Shyagoti, Age-26 Years, R/o Narayanapur, Tq-Shirahatti, Dist-Gadag	APP
189	C.C. 576/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallamma W/o Fakkirgouda Patil, R/o Narayanapur, Tq- Shirahatti, Dist-Gadag	APP
190	C.C. 577/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Halappa S/o Shivappa Halappannavar R/o Myageri Oni, Shirahatti, Dist-Gadag	APP
191	C.C. 578/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arun S/o Halappa Halappannavar, R/o Myageri Oni, Shirahatti, Dist-Gadag	APP
192	C.C. 579/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Narasappa Gopali, R/o Narayanapur, Tq- Shirahatti, Dist-Gadag	APP
193	C.C. 580/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Naveen S/o Mahantesh Gopali, R/o Narayanapur, Tq-Shirahatti, Dist-Gadag	APP
194	C.C. 581/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kalakappa S/o Basavaraj Gopali, R/o Narayanapur, Tq-Shirahatti, Dist-Gadag	APP
195	C.C. 582/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arjun S/o Mahantesh Shyagoti, R/o Narayanapur, Tq-Shirahatti, Dist-Gadag	APP
196	C.C. 583/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Mahantesh Gopali, R/o Narayanapur, Tq- Shirahatti, Dist-Gadag	APP

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197	C.C. 584/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kiran S/o Mahantesh Shyagoti, R/o Narayanapur, Tq-Shirahatti, Dist-Gadag	APP
198	C.C. 585/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivu S/o Mailarappa Borenavar, Age-24 Years, R/o Yalishirund, Tq-Shirahatti, Dist- Gadag	APP
199	C.C. 586/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shashi Pujar, R/o Shirahatti, Dist-Gadag	APP
200	C.C. 587/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sangangouda Police Patil, R/o Battur, Tq-Laxmeshwar, Dist- Gadag	APP
201	C.C. 588/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mabusab S/o Hajersab Shigli, Age-50 Years, R/o Shirahatti, Dist-Gadag	APP
202	C.C. 589/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vinayak S/o Venkatesh Nayak, R/o Bhadrapur, Tq-Navalgund, Dist-Dharwad	APP
203	C.C. 590/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Khadarsab S/o Sharifsab Nadaf, Age-22 Years, R/o Kokkargundi, Tq-Laxmeshwar, Dist-Gadag	APP
204	C.C. 591/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vasant S/o Suresh Kallihal, Age- 23 Years, R/o Sasalwad, Tq- Shirahatti, Dist-Gadag	APP
205	C.C. 592/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rangappa S/o Fakkirappa, Age- 27 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
206	C.C. 593/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Naveen S/o Hallappa Shirahatti, Age-22 Years, R/o Magadi, Tq- Shirahatti, Dist-Gadag	APP

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207	C.C. 594/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand S/o Hobaleppa Ballary, Age-45 Years, R/o Jalligeri Tanda, Tq-Shirahatti, Dist-Gadag	APP
208	C.C. 595/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Martandappa Kari, Age-50 Years, R/o Bellatti, Tq-Shirahatti, Dist-Gadag	APP
209	C.C. 596/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappa S/o Halappa Binkadkatti, R/o Nadigatti, Tq- Shirahatti, Dist-Gadag	APP
210	C.C. 597/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttappa S/o Dharmappa Lamani, Age-27 Years, R/o Nelogal, Tq-Shirahatti, Dist- Gadag	APP
211	C.C. 598/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manju S/o Ningappa Pujar, Age- 25 Years, R/o Chikkavaddatti, Tq-Mundargi, Dist-Gadag	APP
212	C.C. 599/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Satyappa S/o Devappa Kusti, Age-36 Years, R/o Bannikoppa, Tq-Shirahatti, Dist-Gadag	APP
213	C.C. 600/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagappa S/o Neelappa Desalli, Age-45 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
214	C.C. 601/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand S/o Shivalingappa Gopali, Age-27 Years, R/o Ranatur, Tq-Shirahatti, Dist- Gadag	APP
215	C.C. 602/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Neelappa Desalli, Age-36 Years, R/o Bellatti, Tq-Laxmeshwar, Dist- Gadag	APP

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216	C.C. 603/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Hasan S/o Babusab Tapaal, R/o Khanapur, Tq-Shirahatti, Dist- Gadag	APP
217	C.C. 604/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramesh S/o Nagappa Lamani, R/o Guddadpur, Tq-Shirahatti, Dist-Gadag	APP
218	C.C. 605/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nayeem S/o Noorahmed Shirahatti, R/o Shirahatti, Tq- Shirahatti, Dist-Gadag	APP
219	C.C. 606/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Laxman H. Harijan, R/o Yalishirur, Tq and Dist-Gadag	APP
220	C.C. 607/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rasul S/o Belliksab Baligar, R/o Shirahatti, Tq-Shirahatti, Dist- Gadag	APP
221	C.C. 608/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gouse S/o Babusab Jalawadagi, R/o Shirahatti, Tq-Shirahatti, Dist-Gadag	APP
222	C.C. 609/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shambu S/o Nilavva Doddamani, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
223	C.C. 610/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Annappagouda S/o Padmanagouda Holapur, Age-32 Years, R/o Hiregunja, Tq- Kundagol, Dist-Dharwad	APP
224	C.C. 611/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sharanappa S/o Fakkirappa Karamudi, Age-30 Years, R/o Khanapur, Tq-Shirahatti, Dist- Gadag	APP

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225	C.C. 612/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Mallappa Swagi, Age-26 Years, R/o Kadakol, Tq- Shirahatti, Dist-Gadag	APP
226	C.C. 613/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Laxman S/o Devappa Bhovi, Age-24 Years, R/o Bannikoppa, Tq-Shirahatti, Dist-Gadag	APP
227	C.C. 614/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Hanamantappa Talwar, Age-24 Years, R/o Itagi, Tq-Shirahatti, Dist-Gadag	APP
228	C.C. 615/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Najeerahmed S/o Babajan Mulagund, R/o Shirahatti, Tq- Shirahatti, Dist-Gadag	APP
229	C.C. 616/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttu S/o Nagappa Talwar, Age- 23 Years, R/o Shiggav, Tq- Shiggav, Dist-Haveri	APP
230	C.C. 617/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Yallappa Gidakavu, Age-18 Years, R/o Magadi, Tq-Laxmeshwar, Dist- Gadag	APP
231	C.C. 618/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parasappa S/o Vasappa Kotagar, Age-35 Years, R/o Mulagund, Tq and Dist-Gadag	APP
232	C.C. 638/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Narasappa Mulagund, Age-28 Years, R/o Sugnalli, Tq-Shirahatti, Dist- Gadag	APP
233	C.C. 639/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivaraj S/o Shakrappa Raut, Age-25 Years, R/o Sugnalli, Tq- Laxmeshwar, Dist-Gadag	APP

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234	C.C. 640/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Husensab S/o Allasab Kumanoor, Age-32 Year, R/o Adavi-Somapur, Tq and Dist- Gadag	APP
235	C.C. 641/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Halesh S/o Narasappa Mulagund, Age-26 Years, R/o Sugnalli, Tq-Shirahatti, Dist- Gadag	APP
236	C.C. 642/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Shakrappa Raut, Age-35 Years, R/o Sugnalli, Tq- Shirahatti, Dist-Gadag	APP
237	C.C. 643/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappa S/o Narasappa Mulagund, Age-35 Years, R/o Sungalli, Tq-Shirahatti, Dist- Gadag	APP
238	C.C. 644/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Channabasappa Tudigal, Age-31 Year, R/o Tegginbhavanur, Tq-Shirahatti, Dist-Gadag	APP
239	C.C. 645/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Jagadeesh S/o Shivaputrappa Hombalimath, R/o Nalavadi, Tq- Navalgund, Dist-Dharwad	APP
240	C.C. 646/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Raj S/o Neelkamal, R/o Magadi, Tq-Shirahatti, Dist-Gadag	APP
241	C.C. 647/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Huligeppa S/o Ningangouda Panchal, Age-20 Years, R/o Sankadal, Tq-Laxmeshwar, Dist- Gadag	APP
242	C.C. 648/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Adivappa S/o Durgappa Doddamani, Age-38 Years, R/o Shirahatti, Tq-Shirahatti, Dist- Gadag	APP

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243	C.C. 649/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Kariveerappa Raut, Age-32 Years, R/o Sungalli, Tq-Shirahatti, Dist- Gadag	APP
244	C.C. 650/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallikarjun S/o Shakrappa Raut, Age-28 Years, R/o Sungalli, Tq- Shirahatti, Dist-Gadag	APP
245	C.C. 651/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shakrappa S/o Shekharappa Raut, Age-52 Years, R/o Sugnalli, Tq-Shirahatti, Dist- Gadag	APP
246	C.C. 652/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh Patil, Age-27 Years, R/o Kudrahalli, Tq-Shirahatti, Dist- Gadag	APP
247	C.C. 653/2020 (SUMMONS)		State of Karnataka <b>Vs</b> M. Y. Hallur, Age-51 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
248	C.C. 654/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Iranna S/o Durgappa Gudakar, R/o Kalasapur-Tanda, Tq and Dist-Gadag	APP
249	C.C. 655/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand S/o Mallappa Kalasapur, Age-24 Years, R/o Yalishirur, Tq and Dist-Gadag	APP
250	C.C. 656/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anil S/o Marutheppa Heggannavar, Age-21 Years, R/o Shirahatti, Dist-Gadag	APP
251	C.C. 657/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Basavantappa Kabad, R/o Machenhalli, Tq- Shirahatti, Dist-Gadag	APP



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252	C.C. 658/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramesh S/o Irappa Ilager, R/o Parasapur, Tq-Shirahatti, Dist- Gadag	APP
253	C.C. 659/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh S/o Laxman Pujar, R/o Bassapur, Tq-Shirahatti, Dist- Gadag	APP
254	C.C. 660/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Basavaraj Kanavi, Age-25 Years, R/o Laxmeshwar, Dist-Gadag	APP
255	C.C. 661/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahipal S/o Malleshappa Jadar, Age-21 Years, R/o Hanagal, Tq and Dist- Haveri	APP
256	C.C. 662/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakrusab S/o Sharifsab Kallimani, Age-32 Years, R/o Shirahatti, Dist-Gadag	APP
257	C.C. 663/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mabusab S/o Bhashesab Akki, Age-48 Years, R/o Shirahatti, Dist-Gadag	APP
258	C.C. 664/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramanna S/o Fakkirappa Balehosur, Age-65 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
259	C.C. 665/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Devappa S/o Kollappa Doddamani, Age-40 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
260	C.C. 668/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Raju S/o Laxman Pawar, Age-51 Years, R/o Hubballi, Tq-Hubballi, Dist-Dharwad	APP

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261	C.C. 669/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Fakkirappa Ballary, Age-41 Years, R/o Ranatoor, Tq-Shirahatti, Dist- Gadag	APP
262	C.C. 670/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mrs. Ratnavva W/o Nagappa Jawali, Age-49 Years, R/o Ranatoor, Tq-Shirahatti, Dist- Gadag	APP
263	C.C. 671/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Savitravva W/o Fakkirappa Ballary, Age-30 Years, R/o Ranatoor, Tq-Shirahatti, Dist- Gadag	APP
264	C.C. 672/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Shakrappa Karigulappanavar, Age-28 Years, R/o Mulagund, Tq and Dist- Gadag	APP
265	C.C. 673/2020 (SUMMONS)		State of Karanataka <b>Vs</b> Shivappa S/o Fakkirappa Ballary, Age-46 Years, R/o Ranatoor, Tq-Shirahatti, Dist- Gadag	APP
266	C.C. 674/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimappa S/o Dharmappa Lamani, Age-23 Years, R/o Adarahalli, Tq-Laxmeshwar, Dist-Gadag	APP
267	C.C. 675/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Dyamappa Talwar, Age-26 Years, R/o Vadavi, Tq- Shirahatti, Dist-Gadag	APP
268	C.C. 676/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sherifsab S/o Babusab Kalipanavar, R/o Mulagund, Tq and Dist-Gadag	APP

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269	C.C. 677/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prakash S/o Channaveerappa Timmapur, Age-27 Years, R/o Magadi, Tq-Shirahatti, Dist- Gadag	APP
270	C.C. 678/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Mudakappa Marathe, Age-25 Years, R/o Machenhalli, Tq-Shirahatti, Dist- Gadag	APP
271	C.C. 679/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manappa S/o Ramappa Marathe, Age-50 Years, R/o Machenhalli, Tq-Shirahatti, Dist-Gadag	APP
272	C.C. 680/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arjun S/o Khandappa Marathe, Age-30 Years, R/o Machenhalli, Tq-Shirahatti, Dist-Gadag	APP
273	C.C. 681/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sunil S/o Umesh Marathe, Age- 18 Years, R/o Machenhalli, Tq- Shirahatti, Dist-Gadag	APP
274	C.C. 682/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Devappa F. Hirehal, R/o Sogihal, Tq-Shirahatti, Dist-Gadag	APP
275	C.C. 683/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anilkumar S/o Basavaraj Gudannavar, R/o Chabbi, Tq- Shirahatti, Dist-Gadag	APP
276	C.C. 684/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Babu S/o Appasab Tabbat, Age- 21 Years, R/o Aligiwad, Tq- Shirahatti, Dist-Gadag	APP
277	C.C. 685/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Irappa Kodaballi, Age-55 Years, R/o Kurtakoti, Tq and Dist- Gadag	APP

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278	C.C. 686/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttappa S/o Andaneppa Itagi, Age-31 Years, R/o Machenhalli, Tq-Shirahatti, Dist-Gadag	APP
279	C.C. 687/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand S/o Devappa Palled, Age-45 Years, R/o Magadi, Tq- Shirahatti, Dist-Gadag	APP
280	C.C. 688/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappa S/o Channabasappa Rolli, Age-45 Years, R/o Adarakatti, Tq-Shirahatti, Dist- Gadag	APP
281	C.C. 689/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimappa S/o Hanamappa Madiwalar (Vendor), Age-41 Years, R/o Shirahatti, Dist- Gadag	APP
282	C.C. 690/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mariyappa S/o Hanumantappa Bhajantri, Age-35 Years, R/o Doddur, Tq-Shirahatti, Dist- Gadag	APP
283	C.C. 691/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gududappa N. Kattimani, Age- 32 Years, R/o Kadakol, Tq- Shirahatti, Dist-Gadag	APP
284	C.C. 692/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Siddayya Jangam, Age-38 Years, R/o Shirahatti, Dist-Gadag	APP
285	C.C. 693/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Parameshappa Vaddeni, Age-30 Years, R/o Shigli, Tq-Shirahatti, Dist-Gadag	APP
286	C.C. 694/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath M. Madiwalar, Age- 23 Years, R/o Siddapur, Tq- Savanur, Dist-Gadag	APP

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287	C.C. 695/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimappa S/o Hanumantappa Madiwalar, Age-45 Years, R/o Shirahatti, Dist-Gadag	APP
288	C.C. 696/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Gududappa N. Kadapatti, Age- 36 Years, R/o Kadakol, Tq- Shirahatti, Dist-Gadag	APP
289	C.C. 697/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shakrappa S/o Kalappa Kalal, Age-32 Years, R/o Shigli, Tq- Shirahatti, Dist-Gadag	APP
290	C.C. 698/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand S/o Hanumantappa Talwar, Age-45 Years, R/o Shigli, Tq-Shirahatti, Dist-Gadag	APP
291	C.C. 699/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sakrappa S/o Halappa Lamani, Age-32 Years, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
292	C.C. 700/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkirayya S/o Siddaramayya Hiremath, Age-56 Years, R/o Doddur, Tq-Laxmeshwar, Dist- Gadag	APP
293	C.C. 701/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Krishnagouda S/o Keshangouda Patil, Age-35 Years, R/o Bellatti, Tq-Shirahatti, Dist-Gadag	APP
294	C.C. 702/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivalingappa S/o Shankrappa Hulakoti, Age-35 Years, R/o Undenhalli, Tq-Laxmeshwar, Dist-Gadag	APP
295	C.C. 703/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh S/o Mahadevappa Kalal, Age-25 Years, R/o Shirahatti, Ta- Shirahatti, Dist-Gadag	APP

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296	C.C. 704/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shivanand M. Gojagoji, Age-25 Years, R/o Laxmeshwar, Dist- Gadag	APP
297	C.C. 705/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Kalappa Bhajantri, Age-36 Years, R/o Shirahatti, Dist-Gadag	APP
298	C.C. 706/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prakash S/o Tavareppa Lamani, Age-38 Years, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
299	C.C. 707/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Yallappa Kalal, Age- 35 Years, R/o Laxmeshwar, Dist- Gadag	APP
300	C.C. 708/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Devaraddi S/o Hemaraddi Mekali, Age-56 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
301	C.C. 709/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Kalappa Bhajantri, Age-35 Years, R/o Shirahatti, Dist-Gadag	APP
302	C.C. 710/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Hanumantappa Myageri, Age-35 Years, R/o Bellatti, Tq-Shirahatti, Dist- Gadag	APP
303	C.C. 711/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Devendrappa Kalal, Age-47 Years, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
304	C.C. 712/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Krishnagouda S/o Keshangouda Patil, Age-35 Years, R/o Bellatti, Tq-Shirahatti, Dist-Gadag	APP

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305	C.C. 713/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Devendrappa Kalal, Age-45 Years, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
306	C.C. 714/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallayya S/o Gadigayya Mathapati, Age-30 Years, R/o Doddur, Tq-Laxmeshwar, Dist- Gadag	APP
307	C.C. 715/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ganesh S/o Krishnappa Malaginmani, Age-26 Years, R/o Suvarnagiri, Tq-Laxmeshwar, Dist-Gadag	APP
308	C.C. 716/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Siddayya Jangam, Age-36 Years, R/o Shirahatti, Dist-Gadag	APP
309	C.C. 717/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prakash S/o Parashuram Pawar, R/o Adarakatti, Dist-Gadag	APP
310	C.C. 718/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Khaja S/o Abdulsab Laxmeshwar, Age-35 Years, R/o Yalavigi, Dist-Gadag	APP
311	C.C. 719/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mohammadjakriya S/o Abdulrehman Ballary, R/o Laxmeshwar,	APP
312	C.C. 720/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ahmadhanif S/o Moulasab Harapanahalli, Age-45 Years, R/o Gudageri, Dist-Gadag	APP
313	C.C. 721/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Yamanappa Talwar, Age-33 Years, R/o Guttal, Dist-Gadag	APP
314	C.C. 722/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Swareppa Chabbi, Age-44 Years, R/o Shigli, Dist-Gadag	APP

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315	C.C. 723/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Pradeep S/o Fakkirappa Doddamani, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
316	C.C. 724/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahaboobsab S/o Isoofsab Mulla, Age-28 Years, R/o Mulagund, Tq and Dist- Gadag	APP
317	C.C. 725/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anvar S/o Makbul Pathan, Age- 44 Years, R/o Saunshi, Tq- Laxmeshwar, Dist-Gadag	APP
318	C.C. 726/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shrikantayya S/o Chandrayya Madapurmath, Age-29 Years, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
319	C.C. 727/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Chetan S/o Shivappa Gadibidi, Age-23 Years, R/o Laxmeshwar	APP
320	C.C. 728/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ajaruddin S/o Seeraj Nadaf, Age-22 Years, R/o Hubballi, Dist- Dharwad	APP
321	C.C. 729/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vishwanath S/o Somashekharayya Balihalli, Age- 52 Years, R/o Laxmeshwar	APP
322	C.C. 730/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shankrappa S/o Irappa Bannikoppa, Age-50 Years, R/o Laxmeshwar, Dist-Gadag	APP
323	C.C. 731/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rajappa S/o Ishwar Badiger, Age-32 Years, R/o Hirebendigeri, Tq-Shiggav, Dist- Haveri	APP



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324	C.C. 732/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Khadir S/o Mohammadgouse Bepari, Age-30 Years, R/o Laxmeshwar, Dist-Gadag	APP
325	C.C. 733/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mabul S/o Husensab Jamalkhan, R/o Laxmeshwar, Dist-Gadag	APP
326	C.C. 734/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sadhik S/o Ibrahimsab Makandar, R/o Laxmeshwar, Dist-Gadag	APP
327	C.C. 735/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basuraj S/o Ramanna Hadapad, R/o Laxmeshwar, Dist-Gadag	APP
328	C.C. 736/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Maruti Jamaji, R/o Laxmeshwar, Dist-Gadag	APP
329	C.C. 737/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rajesh S/o Shivayya Viraktamath, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
330	C.C. 738/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahantesh S/o Parasappa Shindhe, Age-34 Years, R/o Laxmeshwar, Dist-Gadag	APP
331	C.C. 739/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Sharanappa S/o Ramanna Savanur, Age-32 Years, R/o Laxmeshwar, Dist-Gadag	APP
332	C.C. 740/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Channappagouda Patil, Age-35 Years, R/o Hullur, Tq-Laxmeshwar, Dist-Gadag	APP
333	C.C. 741/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Santosh Raj Dharwad, Age-22 Years, R/o Hubballi, Dist- Dharwad	APP

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334	C.C. 742/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kotrayya S/o Basayya Vastramath, Age-45 Years, R/o Siddapur, Tq-Laxmeshwar, Dist- Gadag	APP
335	C.C. 743/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Hanumant S/o Kalappa Kalal, Age-30 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
336	C.C. 744/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram S/o Manappa Londe, Age-41 Years, R/o Shigli, Tq-Laxmeshwar, Dist-Gadag	APP
337	C.C. 745/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mohammadsab S/o Jamalsab Nadaf, Age-38 Years, R/o Shigli, Tq-Laxmeshwar, Dist-Gadag	APP
338	C.C. 746/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Parashuram Badi, Age-45 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP
339	C.C. 747/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Yallusa Badi, Age-38 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
340	C.C. 748/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Prakash S/o Nagappa Rajput, Age-46 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
341	C.C. 749/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shrinivas S/o Vittalsa Badi, Age- 37 Years, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
342	C.C. 750/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Rafiqsab S/o Allasab Mullanavar, Age-40 Years, R/o Shigli, Tq-Laxmeshwar, Dist- Gadag	APP

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343	C.C. 751/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Fakkiresh S/o Mahanteshappa Hadapad, Age-19 Years, R/o Kokkargundi, Tq-Laxmeshwar, Dist-Gadag	APP
344	C.C. 752/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Veeranna S/o Mahatensh Hadapad, Age-21 Years, R/o Kokkargundi, Tq-Laxmeshwar, Dist-Gadag	APP
345	C.C. 753/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basanagouda S/o Tippangouda Patil, Age-26 Years, R/o Kokkargundi, Tq-Laxmeshwar, Dist-Gadag	APP
346	C.C. 754/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Saleem Hiremallapur, R/o Mundagod	APP
347	C.C. 755/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vinay S/o Mallayya Bhaktimath, Age-20 Years, R/o Laxmi Nagar, Laxmeshwar, Dist-Gadag	APP
348	C.C. 756/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Devappa S/o Basappa Doddamani, Age-40 Years, R/o Kadakol, Tq-Shirahatti, Dist- Gadag	APP
349	C.C. 757/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mohammadgouse S/o Bashasab Tahasildar, Age-35 Years, R/o Shirahatti, Dist-Gadag	APP
350	C.C. 758/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallappa A. Havanur, R/o Balehosur, Tq-Laxmeshwar, Dist-Gadag	APP
351	C.C. 759/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ramzansab Pinjar, R/o Koganur, Tq-Laxmeshwar, Dist-Gadag	APP

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352	C.C. 760/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahesh K. Churi, R/o Koganur, Tq-Laxmeshwar, Dist-Gadag	APP
353	C.C. 761/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Veerangouda Patil, Age-27 Years, R/o Laxmeshwar, Dist-Gadag	APP
354	C.C. 762/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimappa S/o Ramappa Ronad, Age-32 Years, R/o Suranagi, Tq- Laxmeshwar, Dist-Gadag	APP
355	C.C. 763/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ganesh S/o Pandappa Lamani, Age-40 Years, R/o Laxmeshwar, Tq-Laxmeshwar, Dist-Gadag	APP
356	C.C. 764/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ningappa S/o Godachappa Yaraguppi, Age-30 Years, R/o Ramagiri, Tq-Laxmeshwar, Dist- Gadag	APP
357	C.C. 765/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Kiran S/o Fakkirappa Bandiwaddar, Age-19 Years, R/o Laxmeshwar, Dist-Gadag	APP
358	C.C. 766/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mahesh S/o Hanumantappa Gurikar, R/o Bastiban, Laxmeshwar, Dist-Gadag	APP
359	C.C. 767/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Hydersab Pinjar, Age-30 Years, R/o Koganur, Tq-Laxmeshwar, Dist-Gadag	APP
360	C.C. 768/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Altafouse S/o Modin Karadagi, Age-32 Years, R/o Laxmeshwar, Dist-Gadag	APP
361	C.C. 769/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Anand S/o Mahadevappa Kerur, Age-30 Years, R/o Laxmeshwar, Dist-Gadag	APP

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362	C.C. 770/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Parasappa Harer, Age-28 Years, R/o B. Hullikatti, Dist-Gadag	APP
363	C.C. 771/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttu S/o Ashok Kurbar, Age-23 Years, R/o Kalasa, Tq-Kundagol, Dist-Dharwad	APP
364	C.C. 772/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Vishwanath S/o Vilasgouda Patil, Age-25 Years, R/o Bellatti, Tq- Shirahatti, Dist-Gadag	APP
365	C.C. 773/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mehaboobsab S/o Makbulsab Hanchanal, Age-29 Years, R/o Kundagol, Dist-Dharwad	APP
366	C.C. 774/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mallappa S/o Kareppa Goravar, Age-30 Years, R/o Balehosur, Tq- Laxmeshwar, Dist-Gadag	APP
367	C.C. 775/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Chandru S/o Devappa Doddamani, Age-20 Years, R/o Kadakol, Tq-Savanur, Dist- Haveri	APP
368	C.C. 776/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Suresh S/o Narayanappa Mulimani, Age-45 Years, R/o Shigli, Tq-laxmeshwar, Dist- Gadag	APP
369	C.C. 777/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Mohammad S/o Babusab Baligar, Age-29 Years, R/o Mundargi, Dist-Gadag	APP
370	C.C. 778/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Arjun S/o Ramappa Lamani, Age-18 Years, R/o Undenhalli, Tq-Laxmeshwar, Dist-Gadag	APP

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371	C.C. 779/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Shilavva W/o Fakkiresb Lamani, Age-48 Years, R/o Undenhalli, Tq-Laxmeshwar, Dist-Gadag	APP
372	C.C. 780/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Chinnappa S/o Gundappa Bagalad, R/o Doddur, Tq- Laxmeshwar, Dist-Gadag	APP
373	C.C. 781/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Venkappa S/o Hunamantappa Bandiwaddar, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
374	C.C. 782/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Basavaraj S/o Parameshwarappa Chotagal, R/o Badni, Tq- Laxmeshwar, Dist-Gadag	APP
375	C.C. 783/2020 (SUMMONS)		State of Karnatak <b>Vs</b> Rajesh S Sherasuri, Age-28 Years, R/o Laxmeshwar, Dist- Gadag	APP
376	C.C. 784/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Nagaraj S/o Yallappa Hurukanavar, Age-23 Years, R/o Gadadayya Nagar, Laxmeshwar, Dist-Gadag	APP
377	C.C. 785/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Yallappagouda S/o Partangouda Patil, R/o Laxmeshwar, Dist- Gadag	APP
378	C.C. 786/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Chinnayya Hiremath, Age-50 Years, R/o Koganur, Tq- Shirahatti, Dist-Gadag	APP
379	C.C. 787/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Bhimsa Kabadi, R/o Shigli, Tq- Laxmeshwar, Dist-Gadag	APP
380	C.C. 788/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Ashok S/o Yallappa Saunshi, Age-42 Years, R/o Suranagi, Tq- Laxmeshwar, Dist-Gadag	APP

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381	C.C. 789/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Muttu Valikar, R/o Govanal, Tq- Laxmeshwar, Dist-Gadag	APP
382	C.C. 790/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Manjunath S/o Mallappa Kodalli, Age-26 Years, R/o Laxmeshwar, Dist-Gadag	APP
383	C.C. 791/2020 (SUMMONS)		State of Karnataka <b>Vs</b> Somappa S/o Halappa Pujar, Age-49 Years, R/o Laxmeshwar, Dist-Gadag	APP
384	Crl.Misc. 48/2020 (NOTICE)		Smt Ramya @ Geeta W/o Raghavendra Gudisagar Age- 25Yrs, Occ-HHWork, R/o Shigli Tq-Laxmeshwar <b>Vs</b> Raghavendra S/o Manjunath Gudisagar Age-32 Yrs, Occ- Business, R/o Savanur Tq- Savanur Dist-Haveri	S.P. BALIGAR
385	Crl.Misc. 128/2020 (NOTICE)		Roopa D/o Lokesh Lamani, Age- 20 Years, Occ-HH work, R/o Sevanagar, Tq-Shirahatti, Dist- Gadag <b>Vs</b> The Tahasildar, Birth and Death Registrar, Shirahatti	S. M. Vernekar
386	Crl.Misc. 136/2020 (NOTICE)		Vishnu S/o Jagadish Chavan @ Lamani, Age-20 Years, R/o Shivaji Nagar, Tq-Shirahatti, Dist-Gadag <b>Vs</b> Birth and Death Registers, Town Panchayat, Shirahatti	S.Y.GOBBARAGUMPI
387	Crl.Misc. 137/2020 (NOTICE)		Dinesh S/o Jagadish Chavan @ Lamani, Age-18 Years, R/o Shivaji Nagar, Tq-Shirahatti, Dist-Gadag <b>Vs</b> Birth and Death Registers, Town Panchayat, Shirahatti	S.Y.GOBBARAGUMPI
388	Crl.Misc. 139/2020 (NOTICE)		Bashirahmad Gousamoddin Chouri Age- 38 Occ- cooli R/o Laxmeshwar Dist Gadag <b>Vs</b> The Chef officer Birth and Death Registrars Lakshmeshwara	B.S.Patil

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389	Crl.Misc. 66/2018 (EVIDENCE)		Smt. Daneshwari Vishwanath Kataraki <b>Vs</b> Sri. Vishwanath Veerappa Kataraki	N.I.BELLAD
390	C.C. 176/2018 (EVIDENCE)		The KCC Bank Ltd. Laxmeshwar Branch, by its Manager, Veeranna S Rittiganiger, R/o. Laxmeshwar <b>Vs</b> Shakila Kasimsab Kilabanur, R/o. Busstand behind, Tirakappa Building Laxmeshwar now at Gangavati	G.G.Yattinahalli
<b>CROSS EXAMINATION OF PW</b>				
391	C.C. 267/2018 (EVIDENCE)		Kittur Rani Channamma Urban Credit Friendly Co-Operative Ltd, Bailhongal Branch Laxmeshwar <b>Vs</b> Javedkhan Amanullakhan Khanajade, R/o. Makan mohalla, Desaibana, Laxmeshwar, Tq. Laxmeshwar	I G HULABAZAR
392	C.C. 198/2019 (EVIDENCE)		Ishwargouda Ramanagouda Patil, R/o. Shirahatti, Tq. Shirahatti, Dist. Gadag <b>Vs</b> Smt. Renuka W/o. Suresh Patil, R/o. Shirahatti, Dist. Gadag	V L PUJAR
393	Crl.Misc. 57/2020 (EVIDENCE)		Irshadahmad Abdulrashid Habbunawar Age-34 Yrs, Occ- Agril, R/o Shirahatti Now Daboriam Goa. <b>Vs</b> Register of Birth and Death officer Shirahatti	S.M.Navi
394	Crl.Misc. 102/2020 (EVIDENCE)		Hinakausar S/o Mahaboobsab Dhalayat Age- 34 Occ- house work T/q R/o Shirahatti Dist Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A Bevangidad



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395	Crl.Misc. 115/2020 (EVIDENCE)		Sri. Chandasab S/o Hajareshab Changapuri Age- 48 Occ- cooli R/o Hulageribana - Laxmeshwar <b>Vs</b> The Chief Officer - Register of Birth and Death officers Laxmeshwar	
396	Crl.Misc. 117/2020 (EVIDENCE)		Abdul Gaffar Babajan Razaki R/o Shirahatti Dist- Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A. Bevinagadad
397	Crl.Misc. 118/2020 (EVIDENCE)		Sayedyunus Abdul Gaffar Razaki Age- 37 Occ- Business R/o Ningalapur Shirahatti Tq- Shirahatti <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A. Bevinagidad
398	Crl.Misc. 119/2020 (EVIDENCE)		Sayyad Ahammad S/o Abdul Gaffar Razaki Age- 33 R/oTq- Nangalapur Oni Shirahatti Dist- Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A . Bevinagadad
399	Crl.Misc. 120/2020 (EVIDENCE)		Saiyad Irafan S/o Abdul Gaffar Razaki R/o Ningalapur Shirahatti Dist- Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A. Bevinagidad
400	Crl.Misc. 121/2020 (EVIDENCE)		Bibiquresha S/o Hajaresha Makanadar Age- 53 R/o Ningalapur Shirahatti Dist- Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	A.A Bevingidad
401	Crl.Misc. 122/2020 (EVIDENCE)		Manappa S/p Meeteappa Lamani Age- 63 Occ- Cooli R/o Adarahalli Tq- Shirahatti Dist- Gadag <b>Vs</b> Thishaladar Birth and death Register Shirahatti	S.P. Mudholakar

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402	Crl.Misc. 123/2020 (EVIDENCE)		Aanjuma S/o Ibrahimsab Annigeri Age- 21 Occ- cooli R/o Laxmeshwar Dist- Gadag <b>Vs</b> Chief officer Birth and death Register Shirahatti	N.M. Gadag
403	Crl.Misc. 174/2014 (STEPS)		Smt Mallawwa alias Honnavva Wo Yallappa Karigar age 33 yrs Occ Household Ro Hebbal Tq Shirahatti <b>Vs</b> Yallappa Basappa Karigar age 35 yrs Occ Agril Ro Chinchali Tq Gadag	M M Bammanakatti
404	Crl.Misc. 242/2014 (Settlement)		Smt Shanthavva Wo Hanumanthappa Kodli Age 47 yrs Ro Yalavatti P A Holder Shivappa Gadiyannavar <b>Vs</b> Hanamanthappa So Chennappa Kodli Age 62 yrs Occ Retired Ro Hiregujal now at Shirahatti	V. R. PATIL
405	C.C. 307/2016 (NBW)		Vasuraddi So Hanamaraddi Tigari Age 46 yrs Occ Agril Ro Hadagali Tq Shirahatti Dt Gadag <b>Vs</b> Manjunath So Basayya Korimath Age 35 yrs Occ Agril and Business Ro Kongawad Tq Navalgund Dt Dharw	N.I.BELLAD
406	Crl.Misc. 175/2016 (Settlement)		Smt Shantavva W/o Hanamanthappa Kodli GPA Holder Shivappa Basappa Gadiyannavar <b>Vs</b> Hnamanthappa Chennappa Kodli	V R PATIL
407	C.C. 419/2017 (NBW)		Vasuraddi S/o Hanumaraddi Tigari <b>Vs</b> Manjunath S/o Basayya Korimath	N I BELLAD
408	C.C. 1000/2017 (Settlement)		Himmathal Pannalaal Jyana <b>Vs</b> Nagappa Durgappa Ningappanavar	B. S. PATIL
409	C.C. 19/2018 (Settlement)		Sri. Prakash Chanaveeraswamy Kotimath <b>Vs</b> Ashok Chanabasappa Chakrasali	G.G. Yattinahalli

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410	C.C. 21/2018 (Settlement)		Nagaraj Shivajogeppa Binkadakatti <b>Vs</b> Tukaram Mahadevappa Nayak	B. S. PATIL
411	C.C. 49/2018 (Settlement)		Wageshappa Ningappa Nagashetti <b>Vs</b> Mahammadasgar Patel	B. S. PATIL
412	Crl.Misc. 26/2018 (Settlement)		Smt. Sharada Mallappa Konappanavar <b>Vs</b> Mallappa Shivalingappa Konappanavar	P M NAVI
413	Crl.Misc. 89/2018 (Settlement)		Smt.Poornima Prakash Satapute, R/o.Indira Nagar Hanagal, Now at Nava Nagar Shirahatti, Dist.Gadag <b>Vs</b> Prakash Manohar Satapute	A A BEVINAGIDAD
414	C.C. 194/2018 (NBW)		State of Karnataka <b>Vs</b> Praveen Basavaraj Badni, R/o. Kalasa, Tq. Kundagol	App, Laxmeshwar
415	C.C. 248/2018 (Settlement)		State of Karnataka <b>Vs</b> Fakkiresh Urf Prakash Urf Raja Urf Darshan Gangappa Kambali, R/o. Bhadrapur, Tq. Navalagund	App, Laxmeshwar
416	C.C. 265/2018 (Settlement)		Kittur Rani Channamma Urban Credit Friendly Co-Operative Ltd., Bailahongal Branch Laxmeshwar <b>Vs</b> Smt. Sharada Manjunath Jadhav, R/o.Vadeyaramallapur, P.Shigli, Tq.Laxmeshwar, Dist.Gadag	I G HULABAZAR
417	Crl.Misc. 135/2018 (Settlement)		Smt.Padma Anjaneya Doddamani, R/o.Kurubagonda now at Laxmeshwar, Bastibana, Tq.Laxmeshwar. <b>Vs</b> Shri.Anjaneya Duragappa Doddamani, R/o.Kurubagonda, Tq.Dist.Haveri	V L PUJAR

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418	C.C. 426/2018 (Settlement)		Kittur Rani Channamma Urban Credit Friendly Co-operative Ltd Bailhongal by its Executive <b>Vs</b> Hajaratali Babajan Pattanada, R/o.Gangadhar Oni, Shigli Tq.Laxmeshwar, Dist.Gadag	I G HULABAZAR
419	Crl.Misc. 179/2018 (Settlement)		Nirmala Manjunath Kutani, R/o.Akkigund, Tq.Laxmeshwar, Dist.Gadag <b>Vs</b> Manjunath Nagappa Kutani, R/o.Mulgund, Tq.Gadag, Dist.Gadag	B.V. NEKAR
420	Crl.Misc. 49/2019 (Settlement)		Smt.Chaitra Guranagouda Tirakanagoudra, R/o.Hunasikatti,Tq.Naragund nowat Manjalapur, Tq.Laxmeshwar <b>Vs</b> Guranagouda Basanagouda Tirakanagoudra, R/o.Hunasikatti, Tq.Naragund, Dist.Gadag	Y B UMACHAGI
421	C.C. 144/2019 (NBW)		Pandu S/o Vishnappa Hattikatti, R/o.Bastibana Laxmeshwar, Tq.Laxmeshwar, Dist.Gadag <b>Vs</b> Nagaraj Narayanappa Garagi, R/o. Near Ambabhavi Temple Bastibana, Tq.Laxmeshwar, Dist.Gadag	N.I.BELLAD
422	C.C. 199/2019 (Settlement)		Manjunath Fakkirappa Kurtakoti, R/o.Pashupatihal, Tq.Kundgol, Dist.Dharwad now at Laxmeshwar <b>Vs</b> Jakirhusen Mahammadsab Makanadar, R/o.Desaibana Asar oni, Doodphira Darga Road Laxmeshwar	I G HULABAZAR
423	C.C. 388/2019 (Settlement)		Nagaraj Shivajogepppa Binkadakatti, R/o.Laxmeshwar, Dist.Gadag <b>Vs</b> Ramesh Hanumantappa Goudannavar, R/o.Chalyal, Tq.Savanur, Dist.Haveri	B S PATIL

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424	C.C. 599/2019 (Settlement)		State of Karnataka <b>Vs</b> Ningappa Basappa Sandli, R/o.Balehosur, Tq.Laxmeshwar, Dist.Gadag	APP,Laxmeshwar
425	C.C. 12/2020 (STEPS)		Basavaraj Shekharaddi Saunshi, R/o.Laxmeshwar, Dist.Gadag <b>Vs</b> Satyaboda S/o.Bhimarao Kulkarni, R/o.VikasGalli H.No.112A autostand near2nd road Ramanagar Hubballi	J.D.Doddamani
426	Crl.Misc. 40/2020 (Settlement)		Smt Mahadevi W/o Sangappa Nimbannawar Age-23 Yrs, Occ- H.H.Work, R/o Sangedevarkoppa now Manjalapur <b>Vs</b> Sangappa S/o Nimbanna Nimbannawar Age-30 Yrs, R/o Beeravalli,Tq-Kalaghatagi	R.S.Mudagalla
427	C.C. 138/2020 (Settlement)		Satish S/o Fakkirappa Narayankar Age-38 yrs, Occ- Business, R/o Laxmeshwar <b>Vs</b> Sri Sharifsab Madarsab Ani Age- 53 Yrs, Occ-Govt.Servant, R/o Gojanur Tq-Laxmeshwar	A.T.Kattimani
428	C.C. 150/2020 (Settlement)		Deepak S/o Somappa Nayak Age-47 Yrs, Occ-Agril, R/o Guddadapur Tq-Shirahatti <b>Vs</b> Gangawwa Mudakappa Kenchakkanawar Age-43 Yrs, Occ-Teacher, R/o Yalawatti Dist- Laxmeshwar	Mahesh D.R.
429	Crl.Misc. 106/2020 (Settlement)		Smt. Mhadevi Urf Madevi W/o Venkatesh Bavikatti Age- 35 Occ- cooli R/o Jalligeri Tq- Shirahatti <b>Vs</b> The Tahasildar Birth and Death Register Shirahatti	A.A. Bevinagidad

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430	C.C. 343/2020 (Settlement)		Sanjeev Vasudev Kulkarni Age- 29 Occ- Service R/o Magadi Tq- Shirahatti Dist- Gadag <b>Vs</b> Jahiarahammad Hasansab Siddapur Age- 26 yrs Occ- Business R/o Pethaban Ittigeri Oni Laxmeshwar	I.G.Hulabajar

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1	O.S. 37/2020 (SUMMONS)		Manager Canara Bank Having its head office at Bangalore and one its branch office at Shigli <b>Vs</b> Ramesh @ Ramanna Hanamanthappa Talawar Age-44 Yrs, Occ-Weaver, R/o Ward No.1 Shigli Tq-Lakshmeshwar	SRI. V.L.PUJAR
2	M.V.C. 94/2020 (NOTICE) IA/1/2020		Ravikumar Malleshappa Hugar, Since M/G Rept. by Malleshappa Ramappa Hugar <b>Vs</b> The Managing Director, N.W.K.R.T.C., Hubballi	M S DODDAGOUDAR
3	EX 24/2018 (HEARING)		Shreeshail Somashekharappa Ankali Age 38 years Occ Agriculture R/o Laxmeshwar Tq Laxmeshwar <b>Vs</b> Rudrappa Fakkirappa Konanavar Age 55 years Occ Agriclutlure R/o Laxmeshwar Hireban Tq Laxmeshwar	B S PATIL
4	O.S. 2/2020 (A.D.R.)		Appanna S/o Siddappa Hulagur Age 69 years Occ Agriculture R/o Bellatti Tq Shirahatti Dist Gadag <b>Vs</b> Smt Pushpa Urf Gayatri W/o Rudrappa Ajjannavar Age 55 years Occ Agriculture R/o Vinayaknagar Ijari	V L PUJAR
5	M.C. 10/2020 (A.D.R.)		Vinod S/oAshok Damodar Age 39 years Occ Coolie R/o Ganesh Park H.No. 26 Hosur Back side Hosur <b>Vs</b> Smt Roopa W/o Vinod Damodar Age 30 years Occ Private job C/o Shivaraj Prakash Jadav Shirahatti	M M BAMMANAKATTI

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6	O.S. 20/2020 (A.D.R.) IA/1/2020 IA/2/2020		Karabasappa S/o Basavanneppa Channur Age 60 years Occ Agriculture R/o Malapur Tq Dist Haveri <b>Vs</b> Channappa S/o Dyamappa Channur Age 66 years Occ Agriculture R/o Koganur Tq Shirahatti Dist Gadag	K H Enni
7	O.S. 40/2020 (A.D.R.)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Basavaraj Parashuram Aredomber Age-35 Yrs, Occ- Weaver, R/o Ward No.4 Shigli Tq-Lakshmeshwar	SRI. V.L.PUJAR
8	O.S. 41/2020 (A.D.R.)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Smt Girija W/o Mahadevappa Inhchangi Age-38 Yrs, Occ- Weaver -Saree Business R/o Ward No.3 Shigli	SRI. V.L.PUJAR
9	O.S. 42/2020 (A.D.R.)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Mahantesh Swareppa Chabbi Age-46 Yrs, Occ-Weaver, R/o Shigli Tq-Lakshmeshwar	SRI. V.L.PUJAR
10	EX 2/2020 (ORDERS)		Renavva W/o Hanamanthappa Pujar Age 54 years Occ Coolie R/o Shirahatti Tq Shirahatti Dist Gadag <b>Vs</b> Devakka W/o Sannahanamappa Hullur Age 54 years Occ Household work R/o Annigeri Tq Annigeri	R M Pujar



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11	O.S. 4/2020 (A.D.R.) IA/1/2020		Malleshappa S/o Hanamantappa Vaddar Age 43 years Occ Agriculture R/o Jalligeri Tq Shirahatti <b>Vs</b> Smt Basavva W/o Hanamantappa Vaddar Age 65 years Occ Agriculture R/o Jalligeri Tq Shirahatti	V R PATIL
12	O.S. 11/2018 (Settlement)		Manjakka W/o Koteppa Mardajjanavar Age 30 Occ Household work <b>Vs</b> Yamanappa S/o Yallappa Saunshi Age 56 Occ Agrilutire R/o Navebavnur Tq Shirhatti	R M Pujar
13	O.S. 45/2018 (Settlement)		Smt Bangarevva W/o Rudrayya Kotihalmath Age 46 years Occ Household R/o Tangod Tq Shirahatti <b>Vs</b> Shivalila W/o Shidlingayya Kotihalmath Age 40 years Occ Household R/o Tangod Tq Shirahatti	S F Varti
14	O.S. 88/2018 (Settlement) IA/1/2018		Smt Devakka W/o Mallappa Koujageri Age 60 years Occ Household work R/o Kadakol now at Harogeri <b>Vs</b> Smt Cholawwa W/o Fakeerappa Chabbi Age 50 years Occ Agriculture R/o Kadakol Tq Shirahatti	S C Hosmani
15	O.S. 6/2019 (Settlement) IA/1/2019 IA/2/2019		Smt Tippavva W/o Tirakappa Kuppelur Age 70 years Occ Agri and Household R/o Battur Tq Laxmeshwar <b>Vs</b> Smt Shekhavva W/o Irappa Narti Age 48 years Occ Household R/o Battur Tq Laxmeshwar Dist Gadag	R M Ramajeni Sri.M I Laxmeshwar/ Sri. N J Patil

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16	ECA 1/2019 (Settlement)		Virupaxppa S/o Hanmappa Kalasapur Age 57 years occ Coolie and Agri R/o Konchigeri Tq Shirahatti <b>Vs</b> Ishwar S/o Mahadevappa Yenigar Age 40 years Occ Agiculture Tq Shirahatti	I S Chikkamath
17	ECA 2/2019 (Settlement)		Shivanand S/o Ramanna Yenigar Age 23 years Occ Agri R/o Konchigeri Tq Shirahatti Dist Gadag <b>Vs</b> Ishwar S/o Mahadevappa Yenigar Age 40 yers Occ Agri R/o Konchigeri Tq Shirahatti	I S Chikkamath
18	O.S. 17/2019 (Settlement) IA/1/2019		Smt Dodda Hanamavva W/o Channappa Hadapad Age 62 yers Occ Agriculture R/o Siddeshwar Plot Saunshi <b>Vs</b> Sanna Hanamavva W/o Yallappa Hadapad Age 62 years Occ Agriculture R/o Koul Pete Mulgund	M C Hittalmani
19	M.V.C. 91/2019 (Settlement) IA/1/2019		Iranna Veerabhadrapppa Navali <b>Vs</b> Prabhakar Dyamappa	I S Chikkamath
20	O.S. 24/2019 (Settlement) IA/1/2019		Vinayak S/o Shivappa Teli Age 19 years Occ Agriculture R/o Varavi Tq Shirahatti Dist Gadag <b>Vs</b> Shivappa S/o Channaveerappa Teli Age 49 years Occ Agriculture R/o Varavi Tq Shirahatti Dist Gadag	M A Bijapur
21	O.S. 26/2019 (Settlement) IA/1/2019		Vinay Shivayogi Korishettar Age 34 years Occ Business R/o Shirahatti Tq Shirahatti <b>Vs</b> Tippaji Narayan Yadav Age 65 years occ Agriculture R/o Shirahatti Tq Shirahatti Now at Bangalore	V L PUJAR
22	M.V.C. 119/2019 (Settlement) IA/1/2019		Smt. Sangeeta Sharanappa Kashetti <b>Vs</b> Somanna Channappa Lamani	M S DODDAGOUDAR

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23	M.V.C. 120/2019 (Settlement) IA/1/2019		Smt. Sangeeta Sharanappa Kashetti <b>Vs</b> Somanna Channappa Lamani	M S DODDAGOUDAR
24	O.S. 29/2019 (Settlement)		Shri Adivappa S/o Basappa Savanur Age 56 years Occ Agriculture and Business R/o Hireban Laxmeshwar <b>Vs</b> M/S. Muthoot Fincorp Ltd By its registered office at Muthoot Centre Rept by its Managing Director	B S PATIL
25	O.S. 30/2019 (Settlement) IA/1/2019		Mallavva (Renuka) W/o Mahadevappa Kanakaraddi Age 44 years Occ Agriculture R/o Kallur Tq Dist Gadag <b>Vs</b> Basappa S/o Yallappa Dani Age 56 years Occ Agriculture R/o Battur Tq Laxmeshwar Dist Gadag	B S PATIL
26	M.C. 24/2019 (Settlement)		Vijay urf Pandu Vishanappa Hattikatti Age 41 years Occ Coolie R/o Laxmeshwar Tq Shirahatti <b>Vs</b> Smt Nikitha urf Shilpa W/o Pandur Hattikatti Age 32 years occ Housewife R/o Nekar Galli Tq Hukkeri	B S PATIL
27	M.C. 1/2020 (Settlement)		Santosh S/o Shivaputrayya Chikkamath Age 28 years Occ Coolie R/o Bellatti Tq Shirahatti Dist Gadag <b>Vs</b> Smt Kavya W/o Santosh Chikkamath Age 24 years Occ Household work R/o Bellatti Tq Shirahatti	N I BELLAD
28	M.V.C. 56/2020 (Settlement) IA/1/2020		Manjunath Mahantesh Kattebennur <b>Vs</b> The Divisional Manager, Self Insurance Co. of NWKSRTC Division Haveri	S P MUDHOLKAR

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29	O.S. 11/2020 (Settlement)		Shri Hanamantaraj S/o Basavaraj Guddannavar Age 40 years Occ Govt Job R/o Doddur Tq Laxmeshwar <b>Vs</b> Ningappa S/o Kenchappa Guddannavar Age 70 years Occ Agriculture R/o Doddur Tq Laxmeshwar Dist Gadag	V R PATIL
30	O.S. 12/2020 (Settlement)		Neelanagouda S/o Fakkiragouda Patil Age 41 years Occ Agriculture R/o Holalapur Tq Shirahatti <b>Vs</b> Dyamanagouda S/o Hanumantagouda Patil Age 55 yeas Occ Agriculture R/o Holalapur Tq Shirahatti	S Y Gobbaragumpi
31	O.S. 13/2020 (Settlement)		Sri Suresh S/o Somappa Kundralli Age 35 years Occ Agriculture R/o Manjalapur Tq Laxmeshwar <b>Vs</b> Sri Irappa S/o Fakkirappa Kundralli urf Gaddennavar Age 76 years Occ Agriculture R/o Manjalapur	V R PATIL
32	O.S. 14/2020 (Settlement)		Smt Iramma W/o Khanappa Kundralli urf Gaddennavar Age 60 years Occ Agriculture R/o Manjalapur <b>Vs</b> Sri Irappa S/o Fakkirappa Kundralli Urf Gaddennavar Age 76 years Occ Agriculture R/o Manjalapur	V R PATIL
33	O.S. 15/2020 (Settlement) IA/1/2020		Smt Neelavva W/o Kallappa Katakati Age 59 years Occ Agricutlure R/o Keeratageri Tq Dist Gadag <b>Vs</b> Shri Basavaraj Urf Basappa Ningappa Kallimani Age 56 years Occ Agriculture R/o Adarakatti	I G HULABAZAR

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34	M.V.C. 95/2020 (Settlement) IA/1/2020		Smt. Abhida Mahammad Gous Irakal <b>Vs</b> Mudakanagouda Fakkiragouda Doddagoudra Urf Patil	M S DODDAGOUDAR
35	ECA 1/2020 (Settlement)		Prakash S/o Basappa Malladad Age 40 years Occ Nil R/o Suranagi Tq Laxmeshwar Dist Gadag <b>Vs</b> Manjunath S/o Basappa Kallihal Age Major Occ Business R/o Suranagi Tq Laxmeshwar Dist Gadag	M S DODDAGOUDAR
36	M.V.C. 98/2020 (Settlement) IA/1/2020		Smt. Shakuntala Veeranagouda Patil <b>Vs</b> Khalandar Bashasab Bardur	M A Bijapur
37	O.S. 18/2020 (Settlement) IA/1/2020		Smt Sarojavva W/o Hanamaraddi Hulakoti Age 68 years Occ Agriculture R/o Machenahalli Tq Shirahatti <b>Vs</b> Somaraddi S/o Venkaraddi Mulimani Age 88 yeas Occ Agriculture R/o Machenahalli Tq Shirahatti	R B Challamarad
38	O.S. 21/2020 (Settlement)		Ramesh S/o Khirappa Lamani Age 40 years Occ Agriculture R/o Guddadapur Tq Shirahatti Dist Gadag <b>Vs</b> Smt Ratnavva W/o Kallanagouda Nerti Age 50 years Occ Agriclutlure R/o Shettikeri Tq Laxmeshwar	V L PUJAR
39	M.C. 24/2020 (Settlement)		Basavaraj S/o Mallappa Hadapad Age 30 years Occ Coolie R/o Suranagi Tq Laxmeshwar Dist Gadag <b>Vs</b> Smt Basamma W/o Basavaraj Hadapad Age 28 years Occ Coolie R/o Suranagi now at Hagaribommanahalli	M G Durgad

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40	O.S. 22/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Smt. Chandrakala W/o Dyamanna Kallimani Age 40 years Occ Weaver (Saree Busines)Ward No.3 R/o Shigli	V L PUJAR
41	O.S. 24/2020 (Settlement)		Manager Canara Bank Having it head office at Bangalore and one ot its Branch office at Shigli <b>Vs</b> Smt Renavva Tirakappa Walmiki Age 48 years Occ Weaver (Saree Business) R/o Shigli Tq Laxmeshwar	V L PUJAR
42	M.C. 25/2020 (Settlement)		Shri Chandrashekhar S/o Bhimappa Asundi Urf Totager Age 38 years Occ Coolie R/o Hebballi <b>Vs</b> Smt Kavya Urf Chandrika W/o Chandrashekhar Totager Urf Asundi Age 28 years Occ Household work	R V Kenganur
43	O.S. 30/2020 (Settlement)		Mahadevappa S/o Hanmappa Gudageri Age 75 years Occ Agriculture R/o Hanamarahalli Tq Shiggaon <b>Vs</b> Subhas S/o Hanamappa Gudageri urf Giraniwaddar Age 66 years Occ Agriculture R/o Balehosur	A T KATTIMANI
44	O.S. 33/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one its branch office at Shigli <b>Vs</b> Smt Mangala W/o Sahadevappa Kaggalagoudra Age-30Yrs, Occ-Weaver, R/o Udenahalli Tq- Lakshmeshwar	SRI. V.L.PUJAR

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45	O.S. 34/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one its branch office at Shigli <b>Vs</b> Smt Shanta @ Shantavva W/o Mallappa Shirahatti Age-36 Yrs, Occ-Weaver R/o Choudeshwari Nagar Shigli	SRI. V.L.PUJAR
46	O.S. 35/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one its branch office at Shigli <b>Vs</b> Sankanna Tirakappa Hattalageri Age-36 Yrs, Occ-Weaver, Saree and Agarabatti business R/o Shigli	SRI. V.L.PUJAR
47	O.S. 36/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one its branch office at Shigli <b>Vs</b> Smt Laxmavva W/o Fakkirappa Pashupatihah Age-51 Yrs, Occ- Weaver-Saree bsiness R/o Shigli	SRI. V.L.PUJAR
48	O.S. 39/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Smt Renavva W/o Neelappa Talageri Age-34 Yrs, Occ- Weaver, R/o Shigli Tq- Lakshmeshwar.	V.L.PUJAR
49	O.S. 44/2020 (Settlement)		Manager Canara Bank Having its head office at Bangalore and one of its Branch office at Shigli <b>Vs</b> Shambhuling Halappa Kattimani Age-40 Yrs, Occ-Weaver-Saree Business R/o Ward No.3 Shigli	V.L.PUJAR

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1	O.S. 256/1998 (SUMMONS)		GANGAVVA MAHANTAYYA SARAGANACHARI <b>Vs</b> SIDDAVVA RACHAYYA SARAGANACHARI	K.G.UDUPI
2	O.S. 258/2015 (SUMMONS) IA/1/2015 IA/2/2015		Anand Gurubasappa Gudiyal <b>Vs</b> Huchchavva Yallappa Ghatage	S.M.MARIGOUDAR
3	O.S. 55/2017 (SUMMONS)		Canara Bank, Gajendragad, by its Present Senior Manager Sri. Hunumappa Mudukappa Nittali <b>Vs</b> Smt. Bhagyamma Nagappa Shigli	S.N.TIMMANAGOU DAR
4	O.S. 116/2017 (SUMMONS)		Canara Bank, Branch Gajendragada by its Senior Manager <b>Vs</b> Maruti Chandrappa Pammar	TIMMANAGOU DAR SURESHGOUDA NINGANAGOU DA
5	O.S. 70/2018 (SUMMONS)		Canara Bank its by Present Senior Manager Sri. Hanumappa S/o Mudukappa Nittali <b>Vs</b> Prabhulingagouda S/o Andanagouda Amatigoudra	S.N.TIMMANAGOU DAR
6	O.S. 162/2019 (SUMMONS) IA/1/2019		Gangadar S/o Sangappa Hadapad <b>Vs</b> Chanbavva W/o Shivappa Hadapad	R.S.Sanganal
7	O.S. 262/2020 (SUMMONS)		Shivappa S/o Andappa Hegade <b>Vs</b> Subhasachandra Urf Subabchandra S/o Satyappa Sabale	R.B.Malagittmath
8	O.S. 279/2020 (SUMMONS)		Geeta S/o Muralidhar Kuradagi <b>Vs</b> Shantavva Urf Shanta W/o Muralidhar Kuradagi Urf Sarakark	B S Harlapur
9	O.S. 120/2017 (APPEARANCE OF PARTY)		Canara Bank, Branch Gajendragada by its Senior Manager <b>Vs</b> Smt Sudha Bheemappa kariholi	TIMMANAGOU DAR SURESHGOUDA NINGANAGOU DA



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10	O.S. 47/2018 (APPEARANCE OF PARTY)		Canara Bank its by Senior Manager Sri.Hanumappa S/o Mudukappa Nittali <b>Vs</b> Vinod S/o Mallanagouda Goudar	S.N.TIMMANAGOUDAR
11	O.S. 245/2020 (APPEARANCE OF PARTY)		Ameenababi S/o Nabhisab Nadaf Urf Pinajar <b>Vs</b> Nabeesab S/o Hasanab Nadaf Urf Pinajar	A.T.Joshi
12	FDP 29/2013 (HEARING)		Sheshagiri @ Bandu so. Veerabhadra Kulakarni, Age. 69 yrs, Ro. Ron, Tq.Ron <b>Vs</b> Kallo Thriyambaka Kulakarni, Age.33 yrs, Ro. Ron, Tq. Ron	SRI. K.G.UDUPI
13	O.S. 64/2019 (HEARING)		Smt Yallavva W/o Balanagouda Patil <b>Vs</b> Mallanagouda S/o Linganagouda Patil	B.M.SHILLIN
14	O.S. 150/2019 (HEARING)		Bhimaraddeppa S/o Virupakshappa Radder <b>Vs</b> Depot Manger N W K.S.R.T C Ron	S M Savadi
15	O.S. 162/2020 (HEARING) IA/1/2020		Manapuram Finance Ltd. Represented by Sri. Satisha Kumar M <b>Vs</b> Jnanesgawarasa S/o Bubendrasa Bandage	H. Mariyappa Hedagibal
16	O.S. 286/2020 (HEARING)		Ameerasab S/o Firasab Gudur <b>Vs</b> Yamanursab S/o Moulasab Gudur	R.B.Malagittimath
17	O.S. 288/2020 (HEARING)		Bheemappa S/o hanamappa Kuradagi <b>Vs</b> Ravi Urf Ravendra S/o Udachappa Kuradagi	R.B.Malagittimath
18	O.S. 328/2020 (HEARING)		Sharifsab S/o Nabisab Jigalur @ Pinjar <b>Vs</b> Husensab S/o Nabisab Jigalur @ pinjar	P Y NADAF
19	O.S. 331/2020 (HEARING)		Veerangouda S/o Naganagouda Patil <b>Vs</b> Nagangouda S/o Parvatagouda Patil	R.B.Malagittimath

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20	O.S. 347/2020 (HEARING)		Shankaragouda S/o Ganeshgouda Hiregoudra <b>Vs</b> Vijayakumar S/o Ganeshagouda Hiregoudra	R.B.Malagittimath
21	O.S. 348/2020 (HEARING)		Davalasab S/o Nabisab Killedar Urf Nashekhanvar <b>Vs</b> Husenabi W/o Nabisab Nashekharvar Urf Nahekhan	R.B.Malagittimath
22	O.S. 350/2020 (HEARING)		Sankaragouda S/o Gadigeppagouda Radder <b>Vs</b> Basangouda S/o Gadigeppagouda Radder	R.B. Malagittimath
23	O.S. 359/2020 (HEARING)		Parashuram S/o Basappa Adina <b>Vs</b> Shrishilayya S/o Basayya Karadi Urf Puranika	V.S.BANGARI
24	O.S. 360/2020 (HEARING)		Mallikarjuna S/o Dharmappa Nagaral <b>Vs</b> Chandrashekhar S/o Yallappa Muguli	S.S.Kulkarani
25	O.S. 364/2020 (HEARING)		Sharnappa S/o Siddappa Banigola <b>Vs</b> Basalingamma W/o Andanappa Banigol	UDUPI KUMARSWAMY GOPALRAO
26	O.S. 234/2011 (EVIDENCE)		BASAPPA ADSON DIDDAYALLAPPA KURI <b>Vs</b> YALLAVVA SHIVAPPA HOSALLI	R.S.KATTI
27	O.S. 147/2012 (EVIDENCE)		SMT. YALLAVVA SHIVAPPA HOSALLI <b>Vs</b> VENKAPPA URF YANKAPPA HANAMAPPA BAJANTRI	V.S.BANGARI
28	O.S. 48/2013 (EVIDENCE) IA/1/2013		Smt. Subhadravva Wo Pundaleekappa Badigera, Age. 66 yrs, Ro Krishnapura, Tq.Ron, Now at Nekaranag <b>Vs</b> Sri. Vittalappa So Devendrappa Badegeri, Age. 68 yrs, Ro Krishnapura, Tq.Ron	H.N. DODDAMANI

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29	O.S. 156/2013 (EVIDENCE)		Nirmala So Giriyappa Kadethotada, Age. 32 yrs, Ro. Naregal, Tq.Ron, Dist. Gadag. <b>Vs</b> Veerappa @ Erappa So Giriyappa Kadethotada, Age. 35 yrs, Ro. Naregal, Tq.Ron, Dist. Gadag.	SRI. M.N.HULAKOTI
30	O.S. 214/2013 (EVIDENCE) IA/1/2013		Savitri @ Laxmavva Wo Aravind Lokapur <b>Vs</b> Marinaik So Shiddappa Marinaik	M M Hombal
31	O.S. 187/2014 (EVIDENCE) IA/1/2014 IA/2/2014		Smt. Shivaleela Wo Godachayya Ganaachari @ Saraganaachari, Age. 28 yrs <b>Vs</b> Smt. Gurusiddavva Wo Sangayya Ganaachari, Age. 45 yrs	M.H. Malli
32	O.S. 294/2014 (EVIDENCE) IA/1/2014		Smt. Girija Wo Subhas Chavadi, Age. 47 yrs <b>Vs</b> Smt. Shantha Wo Subhas Chavadi, { Shantha Do Amarappa Kumbar}, Age. 38 yrs	V.S. Bangari
33	O.S. 52/2015 (EVIDENCE)		Smt. Fakeeravva @ Summakka Wo Sharanappa Jogi, Age. 26 yrs <b>Vs</b> Smt. Savantravva Wo Sannakalakappa Jogi, Age. 69 yrs	S.B. Patil
34	O.S. 144/2015 (EVIDENCE) IA/1/2015		Iranna So Veerupaxappa Kori, Age. 20 yrs <b>Vs</b> Andangouda So Siddanagouda Dharanepagoudra, Age. 50 yrs	M.S. Hulasageri
35	O.S. 159/2015 (EVIDENCE) IA/1/2015		Sharanappa So Lokappa Gadag, Age. 49 yrs <b>Vs</b> Yachcharappa So Hanamappa Chalawadi, Age. 39 yrs	K.G. Udupi
36	O.S. 163/2015 (EVIDENCE)		Smt. Kasturevva Wo Shekhappa Chitragara @ Thamatagaar, Age. 55 yrs <b>Vs</b> Mallappa So Honnakerappa Adi, Age. 48 yrs	V.A. Dindur

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37	O.S. 240/2016 (ORDERS) IA/2/2016 IA/3/2016 IA/1/2016		Sri. Pundalika Keshava Babara <b>Vs</b> Sri. Sharanappa Urf Guru Balappa Abbigeri Urf Madar	K M NANDANAJAVALEKAR
38	O.S. 50/2015 (ISSUES) IA/1/2015 IA/2/2015		The President Kalaal {Khatik} Samaaja Seva Sangha {R}, Gajendragad, Represented by Sri. Ravi, Age. <b>Vs</b> Sri. Nisar Ahammad So Usmaansab Attaar, Age. 50 yrs	S.R. Ghorpade
39	O.S. 25/2019 (ISSUES)		Smt.LalitaW/o Duragappa Gollar <b>Vs</b> District Commissioner Gadag	B. M. KUMBAR
40	EX 5/2019 (A/Report)		Nagappa M/o Duragavva Madar <b>Vs</b> Lalithavva M/o Duragavva Madar	HUGAR MAHADEVAPPA SANTAPPA

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1	C.C. 573/2018 (SUMMONS)		Shekharappa S/o Pandappa Malottar <b>Vs</b> Chandalingappa S/o Sunanda Barker	
2	C.C. 823/2018 (SUMMONS)		Sannatirupati S/o Hosurappa Kalloddar <b>Vs</b> Virupaxappa S/o Pumpanna Malagi	S.B.Hidakimath
3	Crl.Misc. 346/2019 (SUMMONS)		Rekha W/o Sankar Katava <b>Vs</b> Sankara S/o Wukaramasa Katava	R.M.RAYABHAGI
4	Crl.Misc. 285/2020 (NOTICE)		Basavaraj S/o Shivaputrappa Giriyannavar <b>Vs</b> The registrar Birth and Death Tahashildar Ron	S B KOLLAPPANAVAR
5	Crl.Misc. 290/2020 (NOTICE)		Ninganagouda S/o Sharanagouda Bavikatti <b>Vs</b> he Registrar of Birth and Death by Chifa Officer TMC Naregal	S.B. LAKKANGOUDAR
6	Crl.Misc. 297/2020 (NOTICE)		Sankara S/o Mallappa Injani <b>Vs</b> The Registrar of Birth and Death by Chifa Officer TMC Gajendragad	S.N.TIMMANAGOUDAR
7	Crl.Misc. 323/2020 (NOTICE)		Sankragouda S/o Gadigeppagouda Radder <b>Vs</b> The registrar Birth and Death Tahashildar Ron	S.S.Kulakarni
8	Crl.Misc. 324/2020 (NOTICE)		Sharanappa S/o Irappa Kurahatti <b>Vs</b> The registrar Birth and Death Tahashildar Ron	S.S.Kulakarni
9	Crl.Misc. 333/2020 (NOTICE)		raghavendra S/o Ramachandrappa Kapali <b>Vs</b> The Registrar of Birth and Death by TMC Chifa Officer Gajendragad	Raghavendra Bhajantri
10	C.C. 300/2018 (HEARING)		State of Karnataka <b>Vs</b> Kalakppa S/o Nuraandappa Dindur	

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11	Crl.Misc. 270/2020 (HEARING)		Allabakshi S/o Imamasab Lingasur <b>Vs</b> The Registrar of Birth and Death by Chifa Officer TMC Gajendragad	F.F.Totad
12	Crl.Misc. 275/2020 (HEARING)		Lakshambayi W/o Basavantrav Patil <b>Vs</b> The Registrar of Birth and Death by Chifa Officer TMC Gajendragad	S.R.Kiresur
13	Crl.Misc. 303/2020 (HEARING)		Lakshnavva W/o Sharanappa Kabadar <b>Vs</b> The Registrar of Birth and Death by TMC Chifa Officer Naregal	I. M. KURIYAVAR
14	Crl.Misc. 305/2020 (HEARING)		Karimasab S/o Husenasab Benahal <b>Vs</b> The Registrar of Birth and Death by Chifa Officer Tahashildar Ron	Raghavendra Bhajantri
15	Crl.Misc. 319/2020 (HEARING)		Raghu S/o Timmanna Kattimani <b>Vs</b> The Registrar of Birth and Death by The TMC Naegal	A.S. Jolad
16	Crl.Misc. 321/2020 (HEARING)		Mahesh S/o Ramappa Shiragoji <b>Vs</b> The registrar Birth and Death Tahashildar Ron	C.Y.Hunagunda
17	C.C. 1394/2020 (HEARING)		The SHO Naregal PS <b>Vs</b> Shabbera S/o Muktumsab Bepari	APP
18	C.C. 1399/2020 (HEARING)		The SHO Naregal PS <b>Vs</b> Subhasagouda S/o Shanmukhappa Ronad	APP
19	C.C. 1420/2020 (HEARING)		The SHO Naregal PS <b>Vs</b> Shankrappa S/o Veerappa Kuri	APP
20	C.C. 1427/2020 (HEARING)		The SHO Naregal PS <b>Vs</b> Bassayya S/o Shivalingayya Stavaramatha	APP
21	Crl.Misc. 327/2020 (HEARING)		Shivappa S/o Papanna Rathod <b>Vs</b> The registrar Birth and Death Tahashildar Ron	M.H.KOLAKAR

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22	Crl.Misc. 328/2020 (HEARING)		Basayya S/o Veerayya Meeti <b>Vs</b> The registrar Birth and Death Tahashildar Ron	S.S.Kulakarni
23	Crl.Misc. 330/2020 (HEARING)		Malingayya S/o Veerbharayya Gourimath <b>Vs</b> The registrar Birth and Death Tahashildar Ron	S.S.Kulakarni
24	C.C. 535/2017 (EVIDENCE)		State of Karnataka <b>Vs</b> Basavaraj S/o Ayyappa Talawar	APP Ron
25	Crl.Misc. 66/2018 (EVIDENCE)		Smt. Savitri W/o Rangappa Urf Jagadesh Talawar <b>Vs</b> Sri. Rangappa Urf Jagadesh S/o Shekappa Talawar	B.H.Madalageri
26	C.C. 430/2018 (EVIDENCE)		The P S I Gajendragad P S <b>Vs</b> Rajesha S/o Dundesha Muragi	
27	C.C. 432/2018 (EVIDENCE)		The PSI Gajendragad P S <b>Vs</b> Sharanappa S/o Basappa Hadapad	
28	C.C. 495/2018 (EVIDENCE)		State <b>Vs</b> Ashok s/o Hanamantappa Kalal	
29	C.C. 500/2018 (EVIDENCE)		The State <b>Vs</b> Anilkumar S/o Devappa Gulaguli	Assistant Public Prosecutor
30	C.C. 533/2018 (EVIDENCE)		Sanjeev Ramanna Urf Ramachandrasa Raibagi <b>Vs</b> Azezsab Husensab Bellatti	Sri. T.B.Sattigeri
31	C.C. 550/2018 (EVIDENCE)		The Manager, KCC Bank Ltd. G.Gad Rep. by its Manager B.M.Mudhol <b>Vs</b> Shivanand S/o Basavantahappa Gaddi	N.S.BASAVARADDI
32	C.C. 25/2019 (EVIDENCE)		P.S.I. Naregal P.S <b>Vs</b> Basavaraj S/o Veerabasappa Kalakonnar	APP Ron
33	C.C. 26/2019 (EVIDENCE)		S.H.O.Naregal P.S <b>Vs</b> Kalakappa S/o Basappa Dharamayata	APP Ron

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34	Crl.Misc. 280/2020 (EVIDENCE)		Shivappa S/o Nagappa Hiremani <b>Vs</b> The registrar Birth and Death Tahashildar Ron	BASAVARADHER NAGARAJ SANGAPPA
35	C.C. 254/2017 (EVIDENCE)		State of Karnataka <b>Vs</b> Prakash Mahadevappa Guggari	
36	C.C. 304/2018 (EVIDENCE)		State of Karnataka <b>Vs</b> Basavantappa S/o Deveendrappa Sirurabadiger	
37	C.C. 489/2015 (313 STATEMENT)		State of Karnataka <b>Vs</b> Nagappa Timmanna Hallikeri @ Vaddar, Age. 32 yrs	App, Ron
38	C.C. 822/2016 (PLEA)		Shambhugouda Urf Patil Shambulinganagouda Pakeeragouda <b>Vs</b> Amaresh Sakrappa Karadi	UMESHGOUDA VIRUPAXAGOUDA HIREMATH PATIL
39	C.C. 434/2018 (HBC)		The state <b>Vs</b> Chatreppa Baddeppa Rathod	
40	C.C. 526/2018 (STEPS)		Rajappa So Yallappa Chitagi Age-58Yrs Ro G.gad <b>Vs</b> The Chief Officer T.M.C. G.gad	Sri.S.B.H
41	C.C. 551/2018 (PLEA)		The Manager KCC Bank Limited Gajendragad Rep. by its Manager B.M.Mudhol <b>Vs</b> Rajesab S/o Aminasab Ani	N.S.BASAVARADDI
42	C.C. 565/2018 (STEPS)		Mehabubasab Mabusab Chavadi <b>Vs</b> Basavaraj Kotagi	S.B.Hidakimath
43	C.C. 570/2018 (PLEA)		Ramanna S/o Halappa Urf Alappa Rathod <b>Vs</b> Sharanappa S/o Channappa Mutalla	F.F.Totad
44	Crl.Misc. 159/2018 (Refer to Lok Adalath)		Sharanavva Wo Hanumappa Kallur alias Dyamunsi <b>Vs</b> Hanumappa So Ramappa Kallur alias Dyamunsi	SRI. K.G.UDUPI
45	C.C. 663/2018 (CHARGE)		S.H.O.Gajendragad P.S <b>Vs</b> Dharamappa S. Rajur	APP Ron



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46	C.C. 743/2018 (HBC)		The SHO Naregal PS <b>Vs</b> Adamsab S/o Abbudalabasab Balesabanavar	APP
47	C.C. 9/2019 (STEPS)		Smt. Rekha W/o Shankar Katavva <b>Vs</b> Shankar S/o Tukaramasa Katava	RAIBAGI RAGHAVENDRA MOTILALSA
48	C.C. 23/2019 (HBC)		S.H.O.Naregal P.S <b>Vs</b> Allabakshi S/o Muktumsab Basapur	APP Ron
49	C.C. 94/2019 (PLEA)		S.H.O.Naregal P.S <b>Vs</b> Sharanappa S/o Hanamanthappa Madalageri	APP Ron
50	C.C. 99/2019 (HBC)		A.S.I. Naregal, P.S <b>Vs</b> Dyamappa S/o Basappa Hovannavar	APP Ron
51	C.C. 100/2019 (PLEA)		Rajakumar S/o Parusharam Chopade <b>Vs</b> Anand s/o Nagappa Ajameera	F.F.Totad
52	C.C. 101/2019 (PLEA)		Canara Bank its by Manager Sri Hanumappa S/o Mudakappa Nittali <b>Vs</b> Kalakanagouda S/o Sadashivagouda Goudra	S.C.Hiremani
53	C.C. 102/2019 (PLEA)		Canara Bank its by Manager Sri Hanumappa S/o Mudakappa Nittali <b>Vs</b> Kalakanagouda S/o Sadashivagouda Goudra	S.C.Hiremani
54	C.C. 103/2019 (PLEA)		Canara Bank its by Manager Sri Hanumappa S/o Mudakappa Nittali <b>Vs</b> Kalakanagouda S/o Sadashivgouda Goudra	S.C.Hiremani
55	C.C. 107/2019 (STEPS)		S.H.O.Gajendragad P.S <b>Vs</b> Madakarinyaka S/o Ajjappa Kajji	APP Ron
56	C.C. 136/2019 (HBC)		S.H.O.Naregal P.S <b>Vs</b> Jeevanasab S/o Abadualsab Mannapura	APP Ron

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57	C.C. 698/2019 (STEPS)		Prakash S/o Sangappa Kadabalakatti <b>Vs</b> Hulagappa S/o Shidappa Jogannavar	S.C.Hiremani
58	C.C. 878/2019 (STEPS)		Shivasangam Chits Pvt.Limited Manager Sri Ragavendra Bhimappa Binahal <b>Vs</b> Shankarappa S/o Sangappa Kurubanal	R.C.Kuntaraddi
59	C.C. 884/2019 (STEPS)		Kumarappa S/o Muniyappa Rathod <b>Vs</b> Manjunath S/o Fakirappa Yaligar	B.A.SAJJANAR
60	C.C. 889/2019 (STEPS)		Ambresh B Soppimath <b>Vs</b> Moulasab S/o Paridasab	S.B.Hidakimath
61	C.C. 986/2019 (STEPS)		The Manager KSS Bank Gajendragad Represented by its Mallesh S/o Badakappa Chalageri <b>Vs</b> Sharadabai W/o Narayan Chavannavar	M.H.KOLAKAR
62	C.C. 1083/2019 (HBC)		The DSP Naragund <b>Vs</b> Parashuram S/o Shivanandappa Hadimani	APP
63	C.C. 17/2020 (STEPS)		The SHo Gajendragad PS <b>Vs</b> Laksman S/o Noranasa Shingri	APP
64	C.C. 18/2020 (STEPS)		The SHO Gajendragad PS <b>Vs</b> Mohan S.o Rajappa Kalal	APP
65	C.C. 19/2020 (PLEA)		The SHO Gajendragad PS <b>Vs</b> Mariyappa S/o Irappa Kuri	APP
66	P.C.R. 40/2020 (Sworn Stat)		Prasanna S Adagatti <b>Vs</b> Sheshachal B Kulakarni	S P PAWAR
67	P.C.R. 58/2020 (A/Report)		Kalakappa S/o Shakharappa Myageri <b>Vs</b> Pushpa W/o Kalakappa Myageri	UMESHGOUDA VIRUPAXAGOUDA HIREMATH PATIL
68	Crl.Misc. 265/2020 (Refer to Lok Adalath)		Mehabubsab P Bagavan <b>Vs</b> The Registrar of Birth and Death by Chifa Officer TMC Gajendragad	F.F.Totad

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69	C.C. 1168/2020 (SS to accd)		Subhas S/o Anjaney Kelagade <b>Vs</b> Remesh S/o Shreepadayya Ganeshwadi	V.S.BANGARI
70	C.C. 1347/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shivannada S/o Ashoka Yaligar	APP
71	C.C. 1348/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Mantappa S/o Sangappa Magi	APP
72	C.C. 1349/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Manjunath S/o Ningappa Benakanavar	APP
73	C.C. 1350/2020 (Refer to Lok Adalath)		The PSI gajendragad PS <b>Vs</b> Shekappa S/o Bheemappa Tegginamani	APP
74	C.C. 1351/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Maruteppa S/o Balappa Gaddi	APP
75	C.C. 1352/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Kalakappa S/o Balappa Gaddi	APP
76	C.C. 1353/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Mudakappa S/o Balappa Gaddi	APP
77	C.C. 1354/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Balappa S/o Sangappa Adina	APP
78	C.C. 1355/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Khajesab S/o Rajesa Yalaganchi	APP
79	C.C. 1356/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Balappa S/o Ujanappa Hadimani	APP
80	C.C. 1357/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Mantesh S/o Chandappa Siratale	APP
81	C.C. 1358/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Mallappa S/o Duddappa Heggannavar	APP
82	C.C. 1359/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Ananda S/o revanappa Katava	APP
83	C.C. 1360/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Kumar S/o Ningappa Koppal	APP

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84	C.C. 1361/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Meheebub S/o Babusab Patel	APP
85	C.C. 1362/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Allasab Unachageri	APP
86	C.C. 1363/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sharanayya S/o Nagayya Karadagimath	APP
87	C.C. 1364/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Channabasav S/o Basavaraj Maranabasari	APP
88	C.C. 1365/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Saleem S/o Martuja Mujavar	APP
89	C.C. 1366/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Mahammad S/o Fakirasab Kurahatti	APP
90	C.C. 1367/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shivaraj S/o Nagappa Hullar	APP
91	C.C. 1368/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sahil S/o Rohan Shekha	APP
92	C.C. 1369/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Devappa S/o Renavva Madar	APP
93	C.C. 1370/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Kallappa S/o Mallappa Hadimani	APP
94	C.C. 1371/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Santosha S/o Kanakappa Rathod	APP
95	C.C. 1372/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Suneela S/o Manjappa Malottar	APP
96	C.C. 1373/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ramalingappa S/o Shankrappa Venasageri	APP
97	C.C. 1374/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Manju S/o Sharanappa Kurtakoti	APP
98	C.C. 1375/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Muttanna S/o Basavaraj Kadabalakatti	APP

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99	C.C. 1377/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Imamasab S/o Modinasab Baganal	APP
100	C.C. 1378/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Andappa S/o Deveppa Hattikatagi	APP
101	C.C. 1379/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ananda S/o Shanmukhappa Abbigeri	APP
102	C.C. 1380/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Gunappa S/o Adivappa Kambali	APP
103	C.C. 1381/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mallayya S/o Veerayya Banad	APP
104	C.C. 1382/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Suresha S/o Veerappa Vaddar	APP
105	C.C. 1383/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ibrahimsab S/o Murtujasab Nadaf	APP
106	C.C. 1384/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Prashanta S/o Ishawar Badigera	APP
107	C.C. 1385/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Siddu S/o Dundappa Hubballi	APP
108	C.C. 1386/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Yusufa S/o Muktumsab Ravat	APP
109	C.C. 1387/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Santosha S/o Tippanasa Merawade	APP
110	C.C. 1388/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Shekhappa S/o Basappa Harti	APP
111	C.C. 1389/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Rajesab s/o Muktumasab Ronad	APP
112	C.C. 1390/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Murtuja S/o Budnesab Gudura	APP
113	C.C. 1391/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Hanumanta S/o Parasappa Pujar	APP

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115	C.C. 1393/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Hasanasab S/o Allasab Nadaf	APP
116	C.C. 1395/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Suresha S/o Ishappa Gajagosha	APP
117	C.C. 1396/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Aruna S/o Lakshaman Kamatara	APP
118	C.C. 1397/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sachina S/o Majunatha	APP
119	C.C. 1398/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Irappa S/o Bheemappa Tippannanavar	APP
120	C.C. 1400/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Saddamhusena S/o Davalasab Banagoudra	APP
121	C.C. 1401/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Vijaya S/o Hanamantappa Malagi	APP
122	C.C. 1402/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Veerupakshi S/o Mallappa Yaligar	APP
123	C.C. 1403/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Jaherakhan S/o Hasanali Mulla	APP
124	C.C. 1404/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mabusab S/o Dastagirisab Nadaf	APP
125	C.C. 1405/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Shekhappa S/o Marappa Kumbar	APP
126	C.C. 1406/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Prashanta S/o Narasoji Kalal	APP
127	C.C. 1407/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sharanappa S/o Basappa Betageri	APP

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128	C.C. 1408/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Anila S/o Lakshaman Panchde	APP
129	C.C. 1409/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Basavaraj S/o Rachappa Kumbar	APP
130	C.C. 1410/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ramanna S/o Andappa Bairagonda	APP
131	C.C. 1411/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sudheera S/o Abdulhusena Naregal	APP
132	C.C. 1412/2020 (Refer to Lok Adalath)		The SHO Naregal P S <b>Vs</b> Sharanappa S/o Shivappa Mudagal	APP
133	C.C. 1413/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sukamuniyappa S/o Kariyappa Kambali	APP
134	C.C. 1414/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Basavaraj S/o Mudiyyappa Kalakannanavar	APP
135	C.C. 1415/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Raju S/o Hanumantappa Rajapurohit	APP
136	C.C. 1416/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sharanappa S/o Muttappa Arahunasi	APP
137	C.C. 1417/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ramesha S/o Parasappa Jogi	APP
138	C.C. 1418/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mallikarjuna S/o Yallappa Halli	APP
139	C.C. 1419/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Manjunatha S/o Hanamappa Betageri	APP
140	C.C. 1421/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Suresha S/o Muttanna Gudisagar	APP

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141	C.C. 1422/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Shivappa S/o Kalakappa Kate	APP
142	C.C. 1423/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sharanappa S/o Mallappa Mulagunda	APP
143	C.C. 1424/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Kalakappa S/o Shankrappa Gadagimani	APP
144	C.C. 1425/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Veeranna S/o Mahadevappa Iti	APP
145	C.C. 1426/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Rudrappa S/o Kalakappa Jogin	APP
146	C.C. 1428/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Basavaraj S/o Veerappa Chikkoppa	APP
147	C.C. 1429/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Adivappa S/o Ramappa Dalavayi	APP
148	C.C. 1430/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ratnavva W/o Rudrappa Jogin	APP
149	C.C. 1431/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Manjunatha S/o Yallappa Hugar	APP
150	C.C. 1432/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mailarappa S/o Mallappa Jogi	APP
151	C.C. 1433/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ramesha S/o Devappa Bharani	APP
152	C.C. 1434/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Vidya W/o Muttu Jogin	APP
153	C.C. 1435/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Doddajja S/o Andanugouda Hadapad	APP
154	C.C. 1436/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Yakuba mulla s/o Hanifa Mulla	APP
155	C.C. 1437/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Shivaprasad S/o Nagayyaswami Hiremath	APP



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156	C.C. 1438/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Imamasab S/o Modinasab Nadaf	APP
157	C.C. 1439/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Arabaj s/o Nurahamad Mulla	APP
158	C.C. 1440/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Muttu S/o Yallappa Bandi	APP
159	C.C. 1546/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ladi S/o Surjitasing	APP
160	C.C. 1547/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Balanagouda S/o Hanamagouda Patil	APP
161	C.C. 1548/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Irappa S/o Irappa Kattimani	APP
162	C.C. 1549/2020 (Refer to Lok Adalath)		The Naregal PS <b>Vs</b> Anadappa S/o Ishappa Kumbar	APP
163	C.C. 1550/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Basappa S/o Verabhrappa Madivalar	APP
164	C.C. 1551/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sharipasab s/o Pullesab Bellatti	APP
165	C.C. 1552/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Salimasab S/o Tippusab Ibrahimipura	APP
166	C.C. 1553/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mahamadsab S/o Firasab Yalakki	APP
167	C.C. 1554/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Amaresh S/o Basavaraj Kandalur	APP
168	C.C. 1555/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Nagabhushan S/o Baramagouda Goudra	APP
169	C.C. 1556/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Yallappa Ramappa Kalakapur	APP

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170	C.C. 1557/2020 (Refer to Lok Adalath)		The SHo Naegal PS <b>Vs</b> Shivananda S/o Jagadishappa Avnnavar	APP
171	C.C. 1558/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Abdul s/o Mahibubahusena Yaligar	APP
172	C.C. 1559/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Girisha S/o Hemanta Bandi	APP
173	C.C. 1560/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mahantesha S/o Mallappa Shilavadi	APP
174	C.C. 1561/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Basavaraja S/o Sangappa Tuppad	APP
175	C.C. 1562/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Murtujasab S/o Husensab Naganur	APP
176	C.C. 1563/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Muttu S/o Mallappa Chinnur	APP
177	C.C. 1564/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Adivappa Nagappa Mitlakod	APP
178	C.C. 1565/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Muttappa S/o Yallappa Madar	APP
179	C.C. 1566/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Nagaraja S/o Sangayya Matapathi	APP
180	C.C. 1567/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Shabad Roopsab Naragund	APP
181	C.C. 1568/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Siddavva S/o Veerappa Adina	APP
182	C.C. 1569/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mallu S/o Veerappa Olakoti	APP
183	C.C. 1570/2020 (Refer to Lok Adalath)		the SHO Naregal PS <b>Vs</b> Veerappa S/o Rachappa Adin	APP

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184	C.C. 1571/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Sharanappa S/o Kallappa Harti	APP
185	C.C. 1572/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Adivappa S/o Ningappa Moreppanavar	APP
186	C.C. 1573/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Veeresh S/o Ningareddeppa Karamudi	APP
187	C.C. 1574/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Gurappa S/o Rayappa Kengar	APP
188	C.C. 1575/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Jagadisha S/o Renukappa Budihala	APP
189	C.C. 1576/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Mariyappa S/o Hanamanthappa Agasimani	APP
190	C.C. 1577/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Veerappa S/o Kolappa Guduru	APP
191	C.C. 1578/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Raju S/o Veerappa Busanur	APP
192	C.C. 1579/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Manjunatha S/o Shekharappa Hugar	APP
193	C.C. 1580/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ashoka S/o Yallappa Kumbar	APP
194	C.C. 1581/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Ghopi S/o Govindaraju	APP
195	C.C. 1582/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Manjunatha S/o Basappa Kadethotad	APP
196	C.C. 1583/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Aruna S/o Kalakappa Bevir	APP
197	C.C. 1584/2020 (Refer to Lok Adalath)		The SHO Naregal PS <b>Vs</b> Iranna S/o Basayya Jotimath	APP

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198	C.C. 1585/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Abdulahim Khadarsab Attar	APP
199	C.C. 1586/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Tirupati S/o Yamanappa Rathod	APP
200	C.C. 1587/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Kalakappa S/o Dharamappa Balutagi	APP
201	C.C. 1588/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Gangappa S/o Duragappa Vandar	APP
202	C.C. 1589/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Shashidar S/o Srinivas Kellakyalar	APP
203	C.C. 1590/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Nagaraja S/o Ganeshreddi Vasur	APP
204	C.C. 1591/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ramachandrasa S/o kalakusa Rayabhagi	APP
205	C.C. 1592/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Rangappa S/o Hanamappa Gurikara	APP
206	C.C. 1593/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Tirthappa S/o Ranagappa Gurikara	APP
207	C.C. 1594/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Sikandarsab S/o Abdulasab Gadag	APP
208	C.C. 1595/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Shridar S/o Raghavendra Patil	APP
209	C.C. 1596/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Chandru S/o Huvappa Talawar	APP
210	C.C. 1597/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Iranna S/o Andappa Akkaragal	APP
211	C.C. 1598/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Dhavalasab S/o Rajesab Valigar	APP

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212	C.C. 1599/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Parashurama S/o Hanamantappa Goudar	APP
213	C.C. 1600/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Soukat S/o Jamansab Abbigeri	APP
214	C.C. 1601/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Mhahantesha S/o Basappa Sangati	APP
215	C.C. 1602/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Krishna S/o V Virat	APP
216	C.C. 1603/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Salim S/o Rajasab Bagawan	APP
217	C.C. 1604/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Kalakappa S/o Kudaleppa Itagi	APP
218	C.C. 1605/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ramappa S/o Nilappa	APP
219	C.C. 1606/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Basappa S/o Fakirappa	APP
220	C.C. 1607/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ameerakhan S/o Rajesab	APP
221	C.C. 1608/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Saiyad S/o moulasab Amaravati	APP
222	C.C. 1609/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Shivakumar S/o Purtappa Barakera	APP
223	C.C. 1610/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Malappa S/o Hanamappa Kabari	APP
224	C.C. 1611/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Abhisheka S/o Tejappa Chinnur	APP
225	C.C. 1612/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Mutappa S/o Parasappa Yalaburti	APP
226	C.C. 1613/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Ravichandra S/o Sanganagouda Goudra	APP

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227	C.C. 1614/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Rayanagouda S/o Sharanappa Patil	APP
228	C.C. 1615/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Raghavendra S/o Narasingasa Ragraji	APP
229	C.C. 1616/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Sharanappa S/o Balappa Ayyanagoudar	APP
230	C.C. 1617/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Basavaraj M/o Bharamavva Madar	APP
231	C.C. 1618/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shitalakumar S/o S Alagundi	APP
232	C.C. 1619/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Mutturaja S/o Mallikgouda Kanakagouda	APP
233	C.C. 1620/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shivaji S/o Ramappa Malottara	APP
234	C.C. 1621/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Devappa S/o Bheemappa Madar	APP
235	C.C. 1622/2020 (Refer to Lok Adalath)		the SHO Gajendragad Ps <b>Vs</b> Farirappa S/o Shidara Itagi	APP
236	C.C. 1623/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Yamanurappa S/o Kalakappa Rajuru	APP
237	C.C. 1624/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sangamesha S/o Shantaligana Hiremath	APP
238	C.C. 1625/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Vittal S/o Timmanna Bhajantri	APP
239	C.C. 1626/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Veerasha S/o Honnappa Hadagaru	APP

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240	C.C. 1627/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Mahantesha S/o Ninganagouda Patil	APP
241	C.C. 1628/2020 (Refer to Lok Adalath)		The SHO Gajendragad Ps <b>Vs</b> Ravi S/o Parasappa Hadapad	APP
242	C.C. 1629/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Mai0bub S/o Davalsab Aani	APP
243	C.C. 1630/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Aanjaneya S Batageri	APP
244	C.C. 1631/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shankrayya S/o Veerbhadrayya Halakeri	APP
245	C.C. 1632/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sharanappa S/o Govindappa Gadad	APP
246	C.C. 1633/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sharanappa Shankrappa Pujar	APP
247	C.C. 1634/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Muttappa S/o Shankrappa Pujar	APP
248	C.C. 1635/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ramu S/o Yamanappa Koradikeri	APP
249	C.C. 1636/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Sanahula S/o Abdulkhadar Mulla	APP
250	C.C. 1637/2020 (Refer to Lok Adalath)		The ASI Gajendragad Ps <b>Vs</b> Shankrappa S/o Subhasappa Aryar	APP
251	C.C. 1638/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Ibrahimsab S/o Hiremimasab Bhagawan	APP
252	C.C. 1639/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Suresh S/o Gulappa Hadimani	APP
253	C.C. 1640/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Gulappa S/o Irappa Mulimani	APP

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254	C.C. 1641/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Shankrayya S/o Andanayya Hiremth	APP
255	C.C. 1642/2020 (Refer to Lok Adalath)		The PSI Gajendragad Ps <b>Vs</b> Rachappa S/o Sangappa Angadi	APP
256	C.C. 1643/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Parasappa S/o Basappa Bhonale	APP
257	C.C. 1644/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Hanumappa S/o Shivalingappa Gurikar	APP
258	C.C. 1645/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Maktumsab S/o Husensab Hallimani	APP
259	C.C. 1646/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Hanamappa S/o Yallappa Sabale	APP
260	C.C. 1647/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Durgappa S/o Mallappa Sinde	APP
261	C.C. 1648/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Prakasha S/o Hanamappa Bandihal	APP
262	C.C. 1649/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Irappa S/o Basappa Meeti	APP
263	C.C. 1650/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Holiyappa S/o Sangappa Halli	APP
264	C.C. 1651/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Irappa S/o Mallappa Gurikar	APP
265	C.C. 1652/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Kallappa S/o Malappa Jalihal	APP
266	C.C. 1653/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> Sharanappa S/o Parasappa Magali	APP
267	C.C. 1654/2020 (Refer to Lok Adalath)		The PSI Gajendragad PS <b>Vs</b> MUttappa S/o Shankrappa Pujar	APP
268	C.C. 1655/2020 (Refer to Lok Adalath)		the PSI Gajendragad PS <b>Vs</b> Muttappa S/o Shankrappa Pujar	APP



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269	C.C. 1656/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Nagayya S/o Veerayya Angadi	APP
270	C.C. 1657/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Mahesha S/o Ishappa Patangaraya	APP
271	C.C. 1658/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Prakash S/o Shivappa Wagi	APP
272	C.C. 1659/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Fakkirappa S/o Ramachandrappa Dhani	APP
273	C.C. 1660/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Hanamanth S/o Bheemappa Tegginamani	APP
274	C.C. 1661/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Nagaraj S/o Yallappa Pawar	APP
275	C.C. 1662/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Mallappa S/o Basappa Keri	APP
276	C.C. 1663/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Vasudeva S/o Basappa Kambli	APP
277	C.C. 1664/2020 (Refer to Lok Adalath)		The ASI Gajendragad PS <b>Vs</b> Ramappa S/o Bheemappa Kudari	APP
278	C.C. 1665/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Prabhu S/o Basavaraj Koppla	APP
279	C.C. 1666/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Ammenasab S/o Nabhisab Mujawar	APP
280	C.C. 1667/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Akilesh S/o Kalakappa Kanyala	APP
281	C.C. 1668/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Vasanta S/o Shivananda Hadapad	APP
282	C.C. 1669/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shivappa S/o Ramanna Menasagi	APP

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283	C.C. 1670/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Prakash S/o Padiyappa Chowan	APP
284	C.C. 1671/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Chetan S/o Ningappa Badami	APP
285	C.C. 1672/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shadik S/o Usman Patel	APP
286	C.C. 1673/2020 (Refer to Lok Adalath)		The SHO Gajendragad Ps <b>Vs</b> Sharanappa S/o Veerappa Kavadikayi	APP
287	C.C. 1674/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Narayana S/o Satyanarayana	APP
288	C.C. 1675/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Vasanta S/o Shivanada Hadapad	APP
289	C.C. 1676/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Mhantesha S/o Gousiddappa Mudola	APP
290	C.C. 1677/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Parasurama S/o Nagappa Mudakatti	APP
291	C.C. 1678/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Kalakappa S/o Nigappa Benakanawari	APP
292	C.C. 1679/2020 (Refer to Lok Adalath)		The SHO Gajendragad PS <b>Vs</b> Shashikumar S/o Narashimanayak Desai	APP

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**SENIOR CIVIL JUDGE AND JMFC ,RON**  
**Smt. Nagamani V**  
**SENIOR CIVIL JUDGE AND JMFC ,RON**  
**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	O.S. 81/2020 (SUMMONS)		Guduma W/o Muktumasab Chandakhanavar <b>Vs</b> Fakeerasab S/o Jamalabas Bodlekhan	SRI. G.R.YALAVATTI
2	O.S. 89/2020 (SUMMONS)		Mallikarjun S/o Bharamagouda Chavaraddi <b>Vs</b> Mallamma W/o Bharamagouda Chavaraddi	B.V. NEERALOTI
3	O.S. 90/2020 (SUMMONS)		Mahabaleshwarappa S/o Shankarappa Meti <b>Vs</b> Shivappa S/o Shankarappa Meti	V.C.Shirol
4	O.S. 92/2020 (SUMMONS)		Jayamma W/o Mulhararao Ghatage <b>Vs</b> Gangubai W/o Maruteppa Ghatage	SRI. K.G.UDUPI
5	EX 29/2013 (NOTICE) IA/1/2013 IA/2/2013		Smt.Uma Wo Shankar Bhat Grampurohit age 42 yrs <b>Vs</b> Veerabhadrappe M Kotagi age 42 yrs	k.G.Udupi
6	O.S. 87/2020 (NOTICE)		Mallappa S/o Kalakappa Avari @ Sarvi <b>Vs</b> Sharanappa S/o Kalakappa Avari @ Sarvi	B.A.Hadimani
7	M.C. 34/2020 (HEARING)		Shankravva W/o Veerappa Bandivaddar <b>Vs</b> Nil	SRI. K.G.UDUPI
8	O.S. 36/2019 (EVIDENCE)		Bheemappa alias Bheemaraddi S/o Ningaraddeppa Karadi <b>Vs</b> Smt. Parvatevva W/o Channappa Karaddi	S.B.PATIL
9	EX 56/2014 (ORDERS) IA/1/2014 IA/2/2014		Ramachandra So Somappa Pujar alias Lamani Age-40 yrs Ro Gajendragad <b>Vs</b> Nagappa So Sheelavantappa Indi Age-60 yrs Ro Gajendragad	M.H.KOLAKAR
10	M.C. 20/2020 (ORDERS)		Kavita W/o Sharanappa Arkasali <b>Vs</b> Nil	SRI.S.B.PATIL
11	M.V.C. 159/2018 (FOR COMPROMISE) IA/1/2018		Devi W/o Sharanappa Kuri <b>Vs</b> Jitendra O Choube	Kumari N M

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12	R.A. 19/2018 (FOR COMPROMISE)		Iramma W/o Hanumesh Vaddarahatti <b>Vs</b> Kalakappa S/o Shrishailappa Aramani(decesed)	SRI. K.G.UDUPI
13	EX 13/2015 (FOR SETTLEMENT)		Sommanaik So Dyamappa Kondabingi Age-24 yrs Ro Belavanki <b>Vs</b> The Branch Manageer United Indian Insurance Co. Ltd Ro Gadag	S.B.KUSUGAL
14	O.S. 1/2018 (FOR SETTLEMENT)		Smt. Basawwa W/o Kariyappa Basevadeyar <b>Vs</b> Smt. Parawwa W/o Mallappa Maliyappanavar	G.G.Mattikatti
15	O.S. 80/2018 (FOR SETTLEMENT)		Basavannevva W/o Shidappa Myageri <b>Vs</b> Kalakavva W/o Virappa Sangati	B. B. Magadi
16	O.S. 5/2019 (FOR SETTLEMENT)		Shivagangavva W/o Gadageppa Kiresur <b>Vs</b> Shobha W/o Basavaraj Godi	SRI. K.G.UDUPI
17	EX 26/2019 (FOR SETTLEMENT)		Kalakappa Mahadevappa Kadabalakatti <b>Vs</b> Ramesh Gurappa Kadabalakatti	SRI. K.G.UDUPI
18	M.V.C. 42/2020 (FOR SETTLEMENT) IA/1/2020		Mallayya Shreepadayya Napuri <b>Vs</b> Smt. Sharada Gangayya Hiremath	C.R.VADAKANNAVAR
19	O.S. 64/2020 (FOR SETTLEMENT) IA/1/2020		Manohar S/o Manappa Pattar <b>Vs</b> Laxmavva W/o Shivanandappa Pattar	SRI. K.G.UDUPI
20	O.S. 91/2020 (FOR SETTLEMENT)		Shridhar S/o Malleshappa Savadi <b>Vs</b> Shakuntala W/o Malleshappa Savadi	R.K.Bogar
21	EX 48/2015 (PAYMENT)		Smt.Basamma wo. Suresh Hulagannavar, Age-20 years <b>Vs</b> The Divisional Controller and Self Insurance Fund, NWKRTC, Bagalkot	B.H.Madalageri

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
22	EX 4/2016 (PAYMENT)		Vijayalaxmi Wo Irappa Savadi <b>Vs</b> The special Land Acquisition Officer IIIrd M.P. Dharwad	Sri.S.M.Savadi
23	EX 24/2017 (PAYMENT)		Shobha W/o Basavaraj Godi <b>Vs</b> The Special Land Acquisition Officer IIIrd M.P. Bagalkot	S.R.Kiresur
24	EX 25/2017 (PAYMENT)		Shobha W/o Basavaraj Godi <b>Vs</b> The Special Land Acquisition officer, IIIrd M.P. Bagalkot	S.R.Kiresur
25	EX 22/2018 (PAYMENT)		Shekargouda S/o Rudragouda Basanagoudra <b>Vs</b> Karabasappa S/o Virabasappa Savadi	C.Y.Vadakannavar
26	EX 32/2018 (PAYMENT)		Lingappa S/o Basavantappa Jangannavar (Since deceased by his LRs.) <b>Vs</b> The Special Land Acquisition Officer, IIIrd M.P. Bagalkot	S.H.MANDASOPPI
27	EX 19/2020 (PAYMENT)		Ramappa S/o Mallappa Kuri <b>Vs</b> The Special Land Acquisition Officer, 3rd Malaprabha Project, Bagalakot.	A.V.SATTIGERI
28	EX 20/2020 (PAYMENT)		Mahagundappa S/o Mahadevappa Shirur <b>Vs</b> The Special Land Acquisition Officer, 3rd Malaprabha Project, Bagalakot.	A.V.SATTIGERI
29	O.S. 129/2004 (Refer to Lok Adalath)		Bhabusab Khajasab Godikar <b>Vs</b> Maheboobsab Davalsab Nalaband	
30	EX 55/2013 (Refer to Lok Adalath)		Lakkappa So Sann Fakirappa Hadagali Age-50 Yrs Ro Benahal <b>Vs</b> Naganagouda So Iranagouda Patil Age-40 Yrs Ro Ron	SRI. V. D. PAVASKAR
31	O.S. 1/2015 (Refer to Lok Adalath) IA/2/2015 IA/1/2015		Smt.Gurusangavva Wo Honappagouda Patil Age-70 yrs Ro Nidagundi <b>Vs</b> The Government of Karnataka D.C. Ro Gadag	L.B.Hiregoudar

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32	M.V.C. 204/2015 (Refer to Lok Adalath) IA/2/2015 IA/1/2015		Maktumbi Nurasab Bagavan <b>Vs</b> Gopal Bikkeppa Rathod	A S Arahunasi
33	FDP 12/2015 (Refer to Lok Adalath)		Smt.Annapurna @ Annakka wo. Shekharagowad Linganagouda, Age-54 years <b>Vs</b> Smt.Suvarnavva wo. Basanagouda Patil, Age-37 years	B.M.Kumbar
34	EX 76/2015 (STEPS)		Smt. Shaila Wo Prakash Savadi <b>Vs</b> The special Land Acquisition Officer IIIrd M.P. Dharwad	S.M.SAVADI
35	EX 11/2016 (Refer to Lok Adalath)		Fakirawwa Mallappa Hugar <b>Vs</b> Smt. Mallavva Wo Tippanna Hugar	S.C.Hosamani
36	EX 27/2016 (Refer to Lok Adalath)		Smt.Kirtibai Wo Mohan Malaji <b>Vs</b> Ramesh Annasa Nagari	R.M.Raibagi
37	EX 34/2016 (Refer to Lok Adalath)		Hanamantappa So Tippanna Uppar <b>Vs</b> Channappa So Yamanappa Sompur	V.S.BANGARI, 9448960918
38	M.C. 19/2016 (Cross of PW)		Sharanappa s/o Neelappa Ungrani R/o Unachageri <b>Vs</b> somavva w/o Sharanappa Ungrani R/o Unachageri	M.H.KOLAKAR
39	EX 46/2016 (Refer to Lok Adalath)		Veerappa Mallappa Gangargond Since deceased by his LRs. R/o Nidagundi <b>Vs</b> Smt. Aminabi W/o Khaja Husensab Rahut R/o Naregal	SRI. K.G.UDUPI
40	EX 50/2016 (Concillation)		Smt. Ayyamma W/o Hanamantappa Holadur R/o Ron <b>Vs</b> Hanamant S/o Mallappa Hadimani R/o Bagalkot	B.R.Mulimani
41	EX 4/2017 (Refer to Lok Adalath)		Laxmibai W/o Hanamappa Korigannavar <b>Vs</b> LAO The Assistant Commissioner Gadag	S.S.H

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<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
42	EX 5/2017 (Refer to Lok Adalath)		Maheshwar @ Maheshappa S/o Gurappa Hugar since deceased by his LRs. <b>Vs</b> LAO The Assistant Commissioner Gadag	S.S.H
43	EX 6/2017 (Refer to Lok Adalath)		Sangappa S/o Laxmappa Ganti alias Chalawadi <b>Vs</b> The LAO Assistant Commissioner Gadag	S.S.Hurakadali
44	EX 7/2017 (Refer to Lok Adalath)		Druv S/o Raghavendro Mundaragi alias Naik <b>Vs</b> SLAO The Assistant Commissioner Gadag	S.S.H
45	EX 8/2017 (Refer to Lok Adalath)		Ayubali S/o Shoukatali Dambal <b>Vs</b> The SLAO Assistant commissioner Gadag	S.S.Hurakadali
46	EX 9/2017 (Refer to Lok Adalath)		Shantaveeraswami S/o Andanayya Amaragol Hiremath <b>Vs</b> Palaxayya Shankarayya Amaragol Hiremath since deceased by his LRs.	S.S. NILAGUND
47	EX 27/2017 (Refer to Lok Adalath)		Canara Bank constituted by the banking companies with their H.O.at J C Road Bengaluru <b>Vs</b> Smt. Sharanavva W/o Shivappa Huded	S.N.TIMMANAGOUDAR
48	O.S. 24/2018 (Refer to Lok Adalath)		Rekhavva W/o Gedigayya Mathpati alias Ganachari <b>Vs</b> Adivayya S/o Kalakayya Mathpati alias Ganachari	SRI. K.G.UDUPI
49	FDP 4/2018 (Refer to Lok Adalath)		Shetteppa S/o Durgappa Bandivaddar <b>Vs</b> Durgappa S/o Sannabalappa Bandivaddar deceased LRs. are already on record petitioner No.1 to 5	SRI. K.G.UDUPI
50	M.V.C. 39/2018 (Refer to Lok Adalath) IA/1/2018		Smt. Kavya Krishanagouda Goudar <b>Vs</b> Prakash Ningappa Masagi	S B Ghattiraddihal
51	EX 13/2018 (Refer to Lok Adalath)		Neelavva W/o Shivappa Gadagi <b>Vs</b> Ramanna S/o Durgappa Mullur	S. M. Savadi

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52	M.V.C. 71/2018 (Cross of PW) IA/1/2018		Smt. Iravva W/o Bharamagouda Somanagoudra <b>Vs</b> Basavaraj Mahantesh Jangli	
53	O.S. 89/2018 (Refer to Lok Adalath)		Annapurna Urf Annappa D/o Bhimappa Navalgund <b>Vs</b> Yamanappa W/o Shankrappa Ganiger	Raghavendra Bhajantri
54	M.V.C. 154/2018 (Refer to Lok Adalath)		Basavaraj Parasappa Kudarikoti <b>Vs</b> Sharanappa Gurupadappa Gurikar	K G Udipi
55	M.V.C. 155/2018 (Refer to Lok Adalath)		Pavithra Hanumanthappa Pujar, Since M/G Rept. by Hanumanthappa Fakirappa Pujar <b>Vs</b> Sharanappa Gurupadappa Gurikar	K G Udipi
56	M.V.C. 156/2018 (Refer to Lok Adalath)		Smt. Rathnavva Hanumanthappa Hindinamani <b>Vs</b> Sharanappa Gurupadappa Gurikar	K G Udipi
57	M.V.C. 157/2018 (Refer to Lok Adalath)		Smt. Lalitavva Urf Lalita Adivappa Konasagar <b>Vs</b> Sharanappa Gurupadappa Gurikar	K G Udipi
58	M.V.C. 158/2018 (Refer to Lok Adalath) IA/1/2018		Smt. Nirmala Basavaraj Pujar <b>Vs</b> Sharanappa Gurupadappa Gurikar	K G Udipi
59	O.S. 97/2018 (Refer to Lok Adalath)		Ningabasappa S/o Mukappa Menasinakayi <b>Vs</b> Karibasappa S/o Mukappa Menasinakayi	SRI. K.G.UDUPI
60	M.V.C. 172/2018 (Refer to Lok Adalath) IA/1/2018		Basappa Parasappa Kudarikoti <b>Vs</b> Sharmasab Mujesab Mujawar	N M Gadag
61	M.V.C. 10/2019 (Refer to Lok Adalath) IA/1/2019 IA/2/2019		Sureshgouda Sanganagouda Mudigoudar, Since M/G Rept. by Sanganagouda Shivangouda Mudigoudar <b>Vs</b> Shankrappa S/o Basappa Guttannavar	B.V.NEERLOTI



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62	M.V.C. 24/2019 (Refer to Lok Adalath) IA/1/2019		Devendragouda Andanagouda Patil <b>Vs</b> Bapugouda Shekharagouda Patil	B M Shillin
63	M.V.C. 32/2019 (Refer to Lok Adalath)		Manjunath Neelappa Umachagi <b>Vs</b> Arjun Basavaraj Gaddi	C.R. Vadakannavar
64	M.V.C. 87/2019 (Refer to Lok Adalath) IA/1/2019		Smt. Prema Prakash Uppin <b>Vs</b> Ninganagouda Ramanagouda Urf Bapugouda Jalihal	K G Udupi
65	M.V.C. 88/2019 (Refer to Lok Adalath) IA/1/2019		Vishwanth Shivayya Gyanayyanamth <b>Vs</b> Hanamappa Mailarappa Gindi Urf Kuruba	K G Udupi
66	M.A. 1/2019 (AWAIT ORDER) IA/1/2019 IA/2/2019		Veeranna Yallappa Kumbar <b>Vs</b> Veerappa Andanappa Kumbar	SRI.S.B.PATIL
67	M.V.C. 94/2019 (Refer to Lok Adalath) IA/1/2019		Lakshaman Urf Lakshmappa Huchchappa Basapur <b>Vs</b> Basavaraj Magundappa Bhavi	I S Chikkamath
68	Misc 20/2019 (OBJECTION)		Basanagouda Honnappagouda Patil <b>Vs</b> Basanagouda Sharanappagouda Maregoudra	Sri. S.B. Maranabasari
69	O.S. 81/2019 (Refer to Lok Adalath)		Neelavva W.o Holebasappa Ganiger alias Hirehal <b>Vs</b> Shekappa alias Shekharappa Basappa Hirehal	Sri.N.S. Basavareddi
70	Misc 21/2019 (OBJECTION)		Sri. Shankrappa Kalasappa Gangoor <b>Vs</b> Chandrashekharappa Yachchappa Daddi	SRI. V.A.DINDUR
71	R.A. 23/2019 (OBJECTION) IA/1/2019		Khajesab Rehimsansab Kurahatti <b>Vs</b> Ramajanabi W.o Hussainsab Kurahatti	Sri. S.G. Purad
72	O.S. 88/2019 (Compliance)		Smt. Basavva W.o Narasappa Goudra <b>Vs</b> Hanamappa Kalakappa Adapatti	H.F.KADADEVARAMATH

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73	O.S. 1/2020 (Concillation)		Smt. Kalakamma W/o Hemanagouda Hiregoudra <b>Vs</b> Sureshgouda Adivappagouda Hiregoudra	U.C. SANGANALMATH
74	EX 5/2020 (Refer to Lok Adalath)		Ashok S/o Parappa Hanumanal <b>Vs</b> Suresh S/o Huchchappa Navalagund	N.S.BASAVARADDI
75	M.A. 3/2020 (Refer to Lok Adalath) IA/1/2020		Sri.Jagaduguru SiddaroodswamiMath Committee Gajendragad Reptd.by it president Yallappa C. Savanur <b>Vs</b> Sri.Jagaduguru SiddaroodswamiMath Committee Gajendragad Reptd.by it Chairman Veeranna C. Savanur	M.B.KANDAGAL
76	M.C. 21/2020 (Concillation)		Malleshappa S/o Veerappa Naregall <b>Vs</b> Nil	S.B.Maranabasari
77	EX 9/2020 (Refer to Lok Adalath)		Vijashree @ Vijayalakshmi W/o Raghunath @ Raghavendra Kulakarni <b>Vs</b> Anant Sitaram Kulakarni	SRI. K.G.UDUPI
78	O.S. 46/2020 (Refer to Lok Adalath) IA/1/2020		Yallavva W/o Ishappa Hadimani <b>Vs</b> Bhimappa S/o Mudakappa Kabadar	C.Y.Hunagund
79	M.C. 32/2020 (Concillation)		Huchchirappa S/o Veerupakshappa Harlapur <b>Vs</b> Nil	V.S.BANGARI
80	O.S. 53/2020 (Refer to Lok Adalath)		Girish S/o Basavaraj Huyilagol <b>Vs</b> Basavaraj S/o Shiddappa Hireholi	SRI. K.G.UDUPI
81	FDP 11/2020 (AWAIT ORDER)		Kalakappa S/o Veerappa Badiger <b>Vs</b> Ratnavva W/o Devendrappa Badiger	V.S.BANGARI
82	FDP 13/2020 (Refer to Lok Adalath)		Mallavva W/o Basappa @ Basanappa Vannur <b>Vs</b> Manjappa S/o Sannabasappa Vannur	V.D.Pavaskar

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83	M.V.C. 111/2020 (Refer to Lok Adalath) IA/1/2020		Smt. Sukanya Basavaraj Kammar <b>Vs</b> Rajappa A N Nagappa	M D Badiger
84	O.S. 78/2020 (Refer to Lok Adalath)		Sharanappa S/o Daddahanamappa Annigeri <b>Vs</b> Shidramappa S/o Bharamappa Annigeri	B.S.Rajur
85	O.S. 95/2020 (Refer to Lok Adalath)		Amarappa S/o Adappa Chikkagadad <b>Vs</b> Balappa S/o Adappa Chikkagadad	I.V.Ullagaddi
86	O.S. 96/2020 (Refer to Lok Adalath)		Akkamahadevi W/o Chidananda Badiger <b>Vs</b> Drakshayani W/o Mounesh Badiger	I.V.Ullagaddi
87	O.S. 98/2020 (Refer to Lok Adalath)		Yallappagouda S/o Goudappagouda Patil <b>Vs</b> Renakanagouda S/o Goudappagouda Patil	R.B.Malagittimath
88	O.S. 99/2020 (Refer to Lok Adalath)		Basavantapa S/o Shivabasappa Danaraddi <b>Vs</b> Shivaleela W/o Gurulingayya Hiremath	V.S.BANGARI

**PRL. CIVIL JUDGE AND JMFC RON**

**Sri.Sachin H.R.**

**Addl. Civil Judge and JMFC**

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1	O.S. 260/2020 (SUMMONS)		Geeta Urf Basavva W/o Sadashiva Kichadi <b>Vs</b> Basavaraj S/o Shetteppa Belavatagi	UDUPI KUMARSWAMY GOPALRAO
2	O.S. 267/2020 (SUMMONS)		Lalitavva W/o Hanamappa Hosamani Urf Dasar <b>Vs</b> Yamanurappa S/o Narayanappa Housamani Urf Dasara	SRI. G.R.YALAVATTI
3	O.S. 250/2019 (NOTICE)		Basavaraj S/o Sannappa Balagod <b>Vs</b> Pandurangappa @ Pandappa @ Hulagappa S/o Sannappa Balagod	S.B.PATIL
4	O.S. 188/2009 (APPEARANCE OF PARTY)		JAGADEESHAGOUDA SANGANAGOU DAR VADAVI <b>Vs</b> CHANDRASHEKHARAGOUDA VEERANAGOU DA VADAVI	R.S.MUGALI SRI. K.G.UDUPI
5	O.S. 110/2010 (APPEARANCE OF PARTY)		ANDANAGOUDA CHANNAPPAGOUDA VADAVI <b>Vs</b> GIRIJAMMA SANGANAGOU DA VADAVI	SRI. K.G.UDUPI L. N. BANAD
6	O.S. 55/2011 (APPEARANCE OF PARTY)		SMT. SHANTAVVA CHIDANANDAPPA MALAGI <b>Vs</b> 1 GANGAVVA WO. MAHADEVAPPA MARADI	
7	O.S. 25/2014 (APPEARANCE OF PARTY)		Veerappa Shankrappa Nagarala @ Thimmapur, Age. 68 yrs, Ro. Abbegeri, Tq. Ron. <b>Vs</b> Yallappa Shankrappa Nagarala @ Thimmapur, Age. 66 yrs, Ro. Abbegeri, Tq. Ron.	K.G. Udupi
8	O.S. 38/2014 (APPEARANCE OF PARTY) IA/1/2014		Neelappa So Kenchappa Chalawadi, Age. 78 yrs, Ro. Holemannur, Tq. Ron, Now at Gandhi Nagar <b>Vs</b> Smt. Laxmavva Wo Tippanna Hosamani @ Chalawadi, Age. 72 yrs, Ro. Panchaxari Nagar 5th Cross,Gadag	SRI.S.B.PATIL

**PRL. CIVIL JUDGE AND JMFC RON**

**Sri.Sachin H.R.**

**Addl. Civil Judge and JMFC**

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9	O.S. 47/2016 (APPEARANCE OF PARTY) IA/1/2016		Smt. Geetha Muttappa Karadi, Age. 30 yrs, Ro. Basarakod, Tq. Ron <b>Vs</b> Yallappa Buddappa Sulikeri, Age. 54 yrs, Ro. B.S. Beleri, Tq. Ron	H.F. Kadadevarmat
10	O.S. 69/2016 (APPEARANCE OF PARTY)		Sri. Rudragouda Neelappagouda Bharamagoudra @ Patil, Age. 65 yrs <b>Vs</b> Sri. Shivanandagouda Neelappagouda Bharamagoudra @ Patil, Age. 76 yrs	R.K. Bogar
11	O.S. 79/2016 (APPEARANCE OF PARTY) IA/2/2016 IA/3/2016 IA/1/2016		Ramesh Ishappa Arer, Age. 57 yrs <b>Vs</b> Yallappa Ishappa Arer, Age. 60 yrs	K.G. Udupi
12	O.S. 83/2016 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016		Devakka Shekharagouda Channappagoudra, Age. 35 yrs <b>Vs</b> Basanagouda Rayanagouda Channappagoudra, Age. 60 yrs	K.G. Udupi
13	O.S. 87/2016 (APPEARANCE OF PARTY) IA/1/2016		Neelavva Venkappa Hulli, Age. 40 yrs <b>Vs</b> Mallappa Ningappa Garawad, Age. 65 yrs	V.D. Malagoudra
14	O.S. 98/2016 (APPEARANCE OF PARTY)		Basavanthappa Veerappa Manneri @ Ganiger, Age. 62 yrs <b>Vs</b> Sakrappa Veerappa Manneri @ Ganiger, Age. 58 yrs	V.S. Bangari
15	O.S. 99/2016 (APPEARANCE OF PARTY)		State Bank of India, its Present Manager Sri. Manish Sengay, Age. 31 yrs <b>Vs</b> Satish Hanamantappa Hiremani, Age. 33 yrs	M.V. Yalagi
16	O.S. 124/2016 (APPEARANCE OF PARTY)		Hanamappa Fakeerappa Jakkannavar <b>Vs</b> Smt.Rangavva Bheemappa jakkannavar	VEERESH SIDDRAMAPPA BANGARI

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17	O.S. 218/2016 (APPEARANCE OF PARTY) IA/1/2016		Smt. Girijavva Bhimanagouda Ramanagoudra <b>Vs</b> Smt. Dyamavva Hanamanthagouda Ramanagoudra	R K BOGAR
18	O.S. 263/2016 (APPEARANCE OF PARTY) IA/1/2016		Shivanamma Urf Sunanda Manjunath Kunakeri <b>Vs</b> Basavanthappa Ramappa Kambali	H.D. Patil
19	O.S. 30/2017 (APPEARANCE OF PARTY)		Veerappa Nagappa Mudakavi <b>Vs</b> Shankaragouda Fakeeragouda Doddamani	UDUPI KUMARSWAMY GOPALRAO
20	O.S. 90/2018 (APPEARANCE OF PARTY)		Roshanabi W/o Teipusab Mulla <b>Vs</b> Abadulakarimasab S/o Teipusab Mulla	V.S.BANGARI
21	O.S. 106/2018 (APPEARANCE OF PARTY)		Sanganagouda S/o Basanagouda Amatigoudra <b>Vs</b> Smt. Bhimavva W/o Ninganagouda Amatigoudra	KADADEVARMATH KOLABASAYYA FAKEERAYYA
22	O.S. 152/2018 (APPEARANCE OF PARTY) IA/1/2018		Smt. Yallavva Urf Renavva W/o Sharanappa Haralapur <b>Vs</b> Fakiravva W/o Shidappa Haralapur	HUGAR MAHADEVAPPA SANTAPPA
23	O.S. 215/2018 (APPEARANCE OF PARTY)		Hanumavva Basappa Mukkannavar <b>Vs</b> Andanappa Basappa Goudannavar	UDUPI KUMARSWAMY GOPALRAO
24	O.S. 265/2018 (APPEARANCE OF PARTY)		Canara Bank by its Present manager Sri Vikrant S/o Satyavan Namugade <b>Vs</b> Veerabhadrappe S/o Basappa Ullagaddi	SRI. V.A.DINDUR
25	O.S. 279/2018 (APPEARANCE OF PARTY)		Smt. Saroja W/o Ishwarappa Awaradi <b>Vs</b> Sri. Ningappa S/o Basappa Gorawar	SRI. G.R.YALAVATTI

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26	O.S. 284/2018 (APPEARANCE OF PARTY)		Smt. Kalakavva W/o Basappa Koti <b>Vs</b> Smt. Annappa W/o Shekarappa Shanakargoudra	V.D.Pavaskar
27	O.S. 306/2018 (APPEARANCE OF PARTY) IA/2/2018		Hanamappa S/ o Pundleekappa Navalalli <b>Vs</b> The president Grama Panchayat Office Hunagundi	R.S.KATTI
28	O.S. 341/2018 (APPEARANCE OF PARTY)		Canara Bank its by Present Mannager Sri vikrant S/o Satyavan Namugade <b>Vs</b> Shivappa S/o Ningappa Walmiki	SRI. V.A.DINDUR
29	O.S. 424/2018 (APPEARANCE OF PARTY)		Rjesab Urf Murtajasab S/o Ismailsab Kurahatti <b>Vs</b> Smt. Kajabi W/o Rajesab Urf Murtajasab Kurahatti	M.B.KANDAGAL
30	O.S. 202/2019 (APPEARANCE OF PARTY) IA/1/2019		Shivaprakash S/o Jagadeshappa Huggi <b>Vs</b> Ningappa S/o Veerupanna Urf Veerupakshappa Lingashetti	K.G.Udapi
31	O.S. 244/2019 (APPEARANCE OF PARTY)		Ahamedbasha S/o Ameensabkarnachi <b>Vs</b> Ameensab S/o Husainsab Karnachi	Y.D.NADAF
32	O.S. 255/2019 (APPEARANCE OF PARTY)		Mudukappa S/o Yallappa Linbannavar <b>Vs</b> Naimappa S/o Hanumappa Kojageri	K.G.Udupi
33	O.S. 257/2019 (APPEARANCE OF PARTY)		Basanagouda S/o Santagouda Karigoudra <b>Vs</b> Santagouda S/o Sankanagouda Karigoudra	M.S.Hugar
34	O.S. 266/2019 (APPEARANCE OF PARTY)		Canara Bank, one of the Nationalised Bank, <b>Vs</b> Lingaraj S/o Basappa Kallapur	S.C. HIREMANI
35	O.S. 32/2020 (APPEARANCE OF PARTY)		Neelavva W/o Sangayya Muttinamath <b>Vs</b> Nagavva W/o Adivayya Mathad	I. M. KURIYAVAR

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36	O.S. 40/2020 (APPEARANCE OF PARTY)		Vanara Bank,one of the Nationalised Bank, by its present Manager Vikrant S/o Satyavan Namugade <b>Vs</b> Shivalinganagouda S/o Andanagouyda Amatigoudra	S.C. HIREMANI
37	O.S. 41/2020 (APPEARANCE OF PARTY)		Vanara Bank,one of the Nationalised Bank, by its present Manager Vikrant S/o Satyavan Namugade <b>Vs</b> Rajeshwari D/o Basavaraj Hiremath	S.C. HIREMANI
38	O.S. 42/2020 (APPEARANCE OF PARTY) IA/1/2020		Basappa S/o Shivabasappa Kubar <b>Vs</b> Manjunathgouda S/o Kuberagouda Patil	Y.D.NADAF
39	O.S. 54/2020 (APPEARANCE OF PARTY) IA/1/2020		Shivanagouda S/o Muttanagouda Patil <b>Vs</b> Basamma W/o Yankanna Alavandi	UDUPI KUMARSWAMY GOPALRAO
40	O.S. 82/2020 (APPEARANCE OF PARTY)		Hanamantappa S/o HUllappa Kuravi Urf Bhajantri <b>Vs</b> Prashant S/o Hanamappa Koravi Urf Bhajantri	KADADEVARMATH KOLABASAYYA FAKEERAYYA
41	O.S. 88/2020 (APPEARANCE OF PARTY)		Adanagouda S/o Shivaputragouda Goudra <b>Vs</b> Sumitravva W/o Lakkanagouda Goudra Urf Kanavi	UDUPI KUMARSWAMY GOPALRAO
42	O.S. 101/2020 (APPEARANCE OF PARTY)		Mahesh S/o Neelappa Meti <b>Vs</b> Mailarappa S.o Santappa Meti	B S HAVAJI
43	O.S. 117/2020 (APPEARANCE OF PARTY)		Ningavvva W/o Sadashivappa Shirahatti <b>Vs</b> Sumitravva W/o Basappa Kanavi	SRI. G.R.YALAVATTI
44	O.S. 198/2020 (APPEARANCE OF PARTY)		Gudusab S/o ALLauddinsab Mulla Urf Mullannavar <b>Vs</b> Moulasab S/o Mohammadsab Mulla Urf Mullannavar	P Y NADAF



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45	O.S. 238/2020 (APPEARANCE OF PARTY) IA/1/2020		Rajiyabegam W/o Imamasab Ashekaravar <b>Vs</b> Abdulakaf WS/o Shokatali belavanaki	M.B.Kulkarni
46	O.S. 249/2020 (APPEARANCE OF PARTY) IA/1/2020		Kuberagouda S/o veeranagouda Bhimangoudra <b>Vs</b> Basavannevva Urf Basavva W/o Hanamanthagouda Urf Hanamagouda Bhimanagoudra	R K BOGAR
47	O.S. 268/2020 (APPEARANCE OF PARTY)		Sankanagouda S/o Sankaragouda Rayanagoudra <b>Vs</b> Shivagangavva W/o Channappagouda Rayanagoudra	R.K. Bogar
48	O.S. 296/2020 (APPEARANCE OF PARTY) IA/1/2020		Rudragouda S/o Annappagouda Patil <b>Vs</b> Shankaragouda S/o Annappagouda Patil	S.B.PATIL
49	O.S. 298/2020 (APPEARANCE OF PARTY)		Manjunath S/o Ramappa Urnavar <b>Vs</b> Renuka W/o Basavantappa Mudenagudi	V.S.BANGARI
50	O.S. 308/2020 (APPEARANCE OF PARTY)		Samjeevappa S/o Neelappa Hudead <b>Vs</b> Fakirappa S/o Samajeevappa Hudeada	UDUPI KUMARSWAMY GOPALRAO
51	O.S. 314/2020 (APPEARANCE OF PARTY)		Lakshmavva W/o Ishwarappa Sultanapur <b>Vs</b> Shankravva W/o Channabasappa Sultanapur	F M BASALAPUR
52	O.S. 323/2020 (APPEARANCE OF PARTY)		Totawva Urf Shekawva /o Mallikarjun Dharwad <b>Vs</b> Bhandarigouda S/o Ningappa Shivalli	U.C. SANGANALMATH
53	O.S. 336/2020 (APPEARANCE OF PARTY)		Buddavantappa S/o Govindappa Pujar <b>Vs</b> Basavva W/o Govindappa Pujar	S.B.Hidakimath

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54	O.S. 337/2020 (APPEARANCE OF PARTY)		Shakuntal w/o Chidambararao Kulakarni <b>Vs</b> Krishnaji S/o Bheemaroo Kulakarni	S.B.PATIL
55	O.S. 98/2014 (EVIDENCE) IA/1/2014		Smt. Sunanda Wo Ashok Mugali, Age. 40 yrs, Ro. Jakkali, Tq. Ron. <b>Vs</b> Smt. Kavitha Wo Channappa Asarai, Age. 30 yrs, Ro. Karamudi, Tq. Ron.	A.S. Arahunasi
56	FDP 13/2014 (EVIDENCE)		Jainabi Wo. Khashimsab Horapeti Age. 75 yrs Ro. Ron. Dead since her L.R.s 2 to 6 <b>Vs</b> Khatunbi Wo Rahimanasab Mullanavar, Ro. Yarebeleri, Tq. Ron. Since Deceased by L.Rs. 2 to 5	K.G. Udupi
57	O.S. 182/2016 (EVIDENCE) IA/1/2016		Chidambar Ramachadra Kulakarni <b>Vs</b> Shivappa Chinnappa Kunderagi	S.B.PATIL
58	O.S. 51/2018 (EVIDENCE)		Canara Bank by its Present Manager Sri Vikrant S/o Satyavan Namugade <b>Vs</b> Shamanasab S/o Fakeerasab Naragund	SRI. V.A.DINDUR
59	O.S. 255/2011 (ARGUMENTS)		SHANMUKHAPPA BASAPPA KITTALI <b>Vs</b> MALLAPPA ADIVEPPA GANIGER	SRI. K.G.UDUPI
60	O.S. 245/2016 (ORDERS)		Shivakumar Mailarappa Yaligar Urf Gumagol <b>Vs</b> Manjula Dyavappa Ganti Urf Garawad	UDUPI KUMARSWAMY GOPALRAO
61	O.S. 398/2018 (ORDERS)		Smt. Jayashree W/o Manjunatha Kadagad <b>Vs</b> Channappa S/o shiddappa Kabbinaad	R K BOGAR
62	O.S. 123/2017 (EVIDENCE)		Mahammadarafiq Peerasab Nadaf Alias Pinjar <b>Vs</b> Smt.Balubee Tippusab Nadaf Alias Pinjar	R K BOGAR

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63	O.S. 215/2017 (EVIDENCE) IA/1/2017		Yallavva W/o HanamathappaMadar <b>Vs</b> Ramappa S/o Fakirappa Madar	S S HALABHAVI
64	O.S. 381/2017 (EVIDENCE)		Smt. Akkamma Urf Laxami W/o Yallappa Amarappanavar <b>Vs</b> Devappa S/o Ningappa Morabad	MUGALI RUDRAPPA SHARANAPPA
65	O.S. 111/2018 (EVIDENCE) IA/1/2018		Sharada D/o Mallikarjunagouda Patil <b>Vs</b> Mallikarjuagouda S/o Shiddanagouda Patil	HUGAR MAHADEVAPPA SANTAPPA
66	O.S. 224/2018 (EVIDENCE)		Gurunagouda S/o Kallanagouda Shivalli <b>Vs</b> Yallavva W/o Bharamagouda Kurbagoudra	UDUPI KUMARSWAMY GOPALRAO
67	O.S. 237/2018 (EVIDENCE) IA/1/2018		Adiveppa S/o Ramappa Pujar <b>Vs</b> Bhimappa S/o Laxamappa Pujar	HUGAR MAHADEVAPPA SANTAPPA
68	O.S. 196/2019 (EVIDENCE)		Channavva W/o Ashok Itagi <b>Vs</b> Annappa S/o Hanamappa Itagi	R.B.Challamarad
69	EX 8/2014 (Refer to Lok Adalath)		Hanumappa Siddappa Kruigar <b>Vs</b> Gaibusab F Mulimani	SRI. K.G.UDUPI
70	EX 29/2014 (A/Report)		Budihalappa Havalappa Halagi, Age. 65 yrs, Ro. Ron, Tq. Ron. <b>Vs</b> Arun So Shankarao Narsapur @ Gavai, Age. 45 yrs, Ro. Near Shidda 47 Ambai Tank , Maharashtra.	K.G. Udupi
71	FDP 12/2016 (A/Report)		Vijayalaxmi Malatesh Shiragumpi <b>Vs</b> Malatesh Umeshappa Shiragumpi	B.M.SHILLIN
72	EX 11/2017 (OBJECTION) IA/1/2017 IA/2/2017		Gouravva W/o Basappa Kalli <b>Vs</b> Nirmala Urf Neelavva W/o Mallappa Kalli	UDUPI KUMARSWAMY GOPALRAO
73	Misc 5/2018 (Enquiry)		Noorajanabi W/o Davalasab Daragad <b>Vs</b> Rajesab S/o Rajesab Daragad	B.A.SAJJANAR

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74	EX 10/2019 (Refer to Lok Adalath)		Husenasab S/o Mahammadyusuf Naregal <b>Vs</b> Veerupaxappa S/o Rudrappa Sarvi	S.M.Dambal
75	EX 12/2019 (Refer to Lok Adalath) IA/1/2019 IA/2/2019		Chinnappagouda S/o Siddanagouda Patil <b>Vs</b> Mohamadakber S/o Ibrahimsab Jalihal	P.K.Udupi
76	Misc 1/2020 (STEPS) IA/1/2020		Shivappa Hanamappa Niralagi through LRS Kasturewwa W/o Shivappa Niralagi <b>Vs</b> Shankaragouda S/o Fakiragouda Doddamani	M.A.Pujar
77	EX 5/2020 (Refer to Lok Adalath)		Nagaraj S/o Mariyappa Gujjayi <b>Vs</b> Mangalavva Urf Saumangala W/o Godachappa Kummi	SRI. G.R.YALAVATTI
78	FDP 27/2020 (Refer to Lok Adalath)		Kasturevva W/o Balappa Kariyannavar <b>Vs</b> Mallappa S/o Fakirappa Kariyannavar	L.B. HIREGOUDAR

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<b><u>02-45 to 05-00 PM</u></b>				
1	Crl.Misc. 259/2020 (Refer to Lok Adalath)		Sharanappa S/o Basappa Maranabasari <b>Vs</b> The registrar Birth and Death Tahashildar Ron	PATTAR SHIVANAND GANGAPPA
2	C.C. 423/2019 (SUMMONS)		State <b>Vs</b> Umesh S/o Basavaraj Mallapur	
3	C.C. 428/2019 (SUMMONS)		The State <b>Vs</b> Mallappa S/o Sharanappa Andi	APP
4	C.C. 484/2019 (SUMMONS)		The State <b>Vs</b> Shantappa S/o Halappa Kamatar	App Ron
5	C.C. 518/2019 (SUMMONS)		The state <b>Vs</b> Basappa S/o Tippanna Ilkal	App Ron
6	C.C. 519/2019 (SUMMONS)		The state <b>Vs</b> Mahesh S/o Basanagouda Munegoudra	APP Ron
7	C.C. 1235/2019 (SUMMONS)		The ASI Ron PS <b>Vs</b> Iranna S/o Hanumanthappa Huilgol	APP
8	Crl.Misc. 257/2020 (NOTICE)		Lakshami Urf Drakshayani W/o Bheerappa Peedaveera <b>Vs</b> Bheerappa S/o Hanamappa Peedaveera	K.G.Udupi
9	Crl.Misc. 281/2020 (NOTICE)		Hullappa S/o Kanakappa Madar <b>Vs</b> The registrar Birth and Death Tahashildar Ron	R K BOGAR
10	Crl.Misc. 302/2020 (NOTICE)		Gangavva W/o Basappa Kattimani <b>Vs</b> The Registrar of Birth and Death by Chifa Officer Tahashildar Ron	M.C. Hittalamani
11	Crl.Misc. 315/2020 (NOTICE)		Shantha W/o Basayya Hesaruramath <b>Vs</b> The Sub Tahashildar HoleAlur	T.V.Hiremath
12	Crl.Misc. 317/2020 (NOTICE)		Preema W/o Mudakappa Guravar <b>Vs</b> Mudakappa W/o Neelappa Guravar	L. N. BANAD

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13	Crl.Misc. 318/2020 (NOTICE)		Mala W/o Ravi Bhajantri <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur	R.V.B. HIREMATH
14	Crl.Misc. 167/2019 (EVIDENCE) /1/2018		Smt. Husanbi W/o Mahammadsab Kerakalmatti <b>Vs</b> Mahammadasab S/o Allasab Kerakalamatti	BASAVARADHER NAGARAJ SANGAPPA
15	C.C. 379/2019 (FRAMING OF CHARGE OR PLEA)		State of Karnataka <b>Vs</b> Sharanappa S/o Bhimappa Yandigeri	APP Ron
16	C.C. 453/2019 (EVIDENCE)		The State <b>Vs</b> Shrinivas S/o Bhimappa Talawar	APP
17	C.C. 464/2019 (EVIDENCE)		The State <b>Vs</b> Basavaraj S/o Kariyappa Kamatagi	APP Ron
18	C.C. 475/2019 (EVIDENCE)		The State <b>Vs</b> Amresh S/o Siddappa Hosalli	App Ron
19	C.C. 476/2019 (EVIDENCE)		The State <b>Vs</b> Fakkirappa S/o Yallappa Talawar	APP
20	Crl.Misc. 101/2019 (EVIDENCE)		Smt. Shashikala Gurappa Vanageri @ Moolamani, Age. 37 yrs <b>Vs</b> Gurappa Irappa @ Veerappa Vanageri @ Moolamani, Age. 44 yrs	T.B. Sattigeri
21	Crl.Misc. 112/2019 (EVIDENCE)		Smt Husenabi W/o Mahammadasab Kerakalamatti <b>Vs</b> Mahammadasab S/o Allasab Kerakalamatti	BASAVARADHER NAGARAJ SANGAPPA
22	C.C. 680/2019 (EVIDENCE)		The PSI Ron PS <b>Vs</b> Manjunath S/o Sankrappa Koti	APP
23	Crl.Misc. 156/2019 (Balance By)		Husenabi W/o Mahammedsab Kerakalamatti <b>Vs</b> Mahammedsab S/o Allasab Kerakalamatti	N.S.BASAVARADDI

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24	C.C. 274/2019 (Refer to Lok Adalath)		The PSI Ron PS <b>Vs</b> Rayappa So Pundappa Iholi Age 25 yrs Ro Bevir Tq Bagalkot	App, Ron
25	C.C. 280/2019 (Refer to Lok Adalath)		State of Karnataka <b>Vs</b> Hanamanthappa Mallappa Pidravathara urf Chikanala, Age. 27 yrs	App, Ron
26	C.C. 297/2019 (Refer to Lok Adalath)		State of Karnataka <b>Vs</b> Veerayya Rachayya Hiremat, Age. 28 yrs, Ro. Hole Alur, Tq. Ron	App, Ron
27	C.C. 346/2019 (Refer to Lok Adalath)		State of Karnataka <b>Vs</b> Mailarappa S/o Ningappa gumagol Urf Yaligar	APP Ron
28	C.C. 348/2019 (Refer to Lok Adalath)		State of Karnataka <b>Vs</b> Sanganabasappa Urf Sangappa A/F Jalappa Garawad Urf Ganti	APP Ron
29	C.C. 353/2019 (Refer to Lok Adalath)		State of Karnataka <b>Vs</b> Honappagouda Urf Kiranagouda S/o Hanamathagouda Patil Urf Lakkanagoudar	APP Ron
30	C.C. 404/2019 (Refer to Lok Adalath)		Irappa S/o Bhajammanavar <b>Vs</b> Govindappa S/o Bhjammanavar	T. B. SATTIGERI
31	C.C. 416/2019 (Refer to Lok Adalath)		The State <b>Vs</b> Mariyappa Urf Muttappa S/o Basavaraj Chigolli	APP
32	C.C. 425/2019 (Refer to Lok Adalath)		The State <b>Vs</b> Sanganagouda S/o Virupakshgouda Doddamani	APP
33	C.C. 437/2019 (EVIDENCE ON PROSECUTION)		The state <b>Vs</b> Maruti S/o Fakirappa Sinda	App Ron
34	C.C. 440/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Viresh Gangappa Biradar	APP Ron
35	C.C. 441/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Veerappa Shankrappa Bilagi	App Ron
36	C.C. 443/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Fakirappa S/o Ramachandrappa Uppar	APP Ron

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37	C.C. 446/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Iranna S/o Tippanna Benahal	APP
38	C.C. 450/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Mallappa S/o Hanamappa Sulibhavi	APP
39	C.C. 485/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Bharamappa S/o Tayappa Madar	APP Ron
40	C.C. 489/2019 (EVIDENCE ON PROSECUTION)		The State <b>Vs</b> Shivappa S/o Mallappa Aiholi	APP Ron
41	C.C. 520/2019 (Refer to Lok Adalath)		The state <b>Vs</b> Mallappa S/o Balappa Godi	APP Ron
42	CrI.Misc. 90/2019 (Refer to Lok Adalath)		Basalingappa Yallappa Humbi, Age. 69 yrs, Ro. Asuti, Tq. Ron <b>Vs</b> Sharanappa Basalingappa Humbi, Age. 39 yrs, Ro. Yeshvanthpur Depo 26, Bangalore.	J.C. Hosamani
43	C.C. 550/2019 (Refer to Lok Adalath)		Vasantha So Kalakappa Mushigeri, Age. 64 yrs <b>Vs</b> Kashimasab So Huchchusab Nadaf, Age. 55 yrs	B.D. Yadiyapur
44	C.C. 563/2019 (Refer to Lok Adalath)		Sangam Finance and Invenstment (R) its Manager Anilkumar Melagiriyyappa Kurthukoti <b>Vs</b> Prashanth Maruthi Jakkali	R.C. Kuntaraddi
45	C.C. 564/2019 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Lmt. its Manager Sri. Anilkumar Melagiriyyappa Kurthukoti <b>Vs</b> Sri. Somashekhara Sangayya Hiremath	APP
46	C.C. 566/2019 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Ltd. its Manager Manjunath Malleshappa Kappattanavar <b>Vs</b> Vijayakumar Shankrappa Ganti	R.C. Kuntaraddi



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47	C.C. 567/2019 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Lmt. its by present Manager Sri. Anilkumar Melagiriappa Kurthukoti <b>Vs</b> Sri. Subhas Basavanneppa Gadiyeppanavar	R.C. Kuntaraddi
48	C.C. 571/2019 (Refer to Lok Adalath)		Sangam Finance and Investment(R), its Manager Sri. Anilkumar Melagiriappa Kurthukoti <b>Vs</b> Sri. Ashok Sangappa Gini	R.C. Kuntaraddi
49	C.C. 572/2019 (Refer to Lok Adalath)		Sangam Finance and Investment(R), its Manager Sri. Anilkumar Melagiriappa Kurthukoti <b>Vs</b> Sri. Shivakumar Srishailappa Totad	
50	C.C. 573/2019 (Refer to Lok Adalath)		Sangam Finance and Investment by its Recovery Branch Manager Shri.Anilakumar Melagiriappa Kurtakot <b>Vs</b> Shavalararam Kanaram Patel	R.C.Kuntaraddi
51	C.C. 576/2019 (Refer to Lok Adalath)		Veeranagouda S/o Lokanagouda Patil <b>Vs</b> Yallappa S/o Rayappa Desai	ARAHUNASI ANDANAPPA SURESHBABU
52	C.C. 577/2019 (Refer to Lok Adalath)		Manager K.C.C.Bank Ron Represented by its Sri. Virupaxagouda S/o Shankargouda Patil <b>Vs</b> Sri Tirathappa S/o Mahadevappa Katti	BASAVARADHER NAGARAJ SANGAPPA
53	C.C. 578/2019 (Refer to Lok Adalath)		Veerashaiva Panchacharya Vividhodesha Co-operative Society by Naganagouda Kallanagouda Dharmayath <b>Vs</b> Chandrankantha S/o Channappa Menasagi	MUGALI RUDRAPPA SHARANAPPA
54	C.C. 580/2019 (Refer to Lok Adalath)		Gurappa S/o Basappa Jiddibagila <b>Vs</b> Veeranna S/o Sharanappa Madiwaler	R.S.KATTI

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55	C.C. 581/2019 (Refer to Lok Adalath)		Laxmikanth S/o Dattatraya Navale <b>Vs</b> Moulasab S/o Kutubusab Burlakatti	R.K.Bogar
56	C.C. 584/2019 (Refer to Lok Adalath)		Sri Riyaz Ahamad M Maranabasari Manager Kittur Rani Channamma Urban Co- Opertive Society Ltd., Ron <b>Vs</b> Ramkrishana S/o Vishnu Mahendakar	M.B.KANDAGAL
57	C.C. 587/2019 (Refer to Lok Adalath)		Bhimappa Ramappa Doddamani <b>Vs</b> Shivaraj Yallppa Chalavadi	HUGAR MAHADEVAPPA SANTAPPA
58	C.C. 588/2019 (Refer to Lok Adalath)		Shivasanagam Chits Pvt Ltd its Branch Managaer sri Anilakumar Melagriyappa Kurtakoti <b>Vs</b> Jainabi W/o Rahimanasab Nadaf	R.C. Kuntaraddi
59	C.C. 589/2019 (Refer to Lok Adalath)		Sharanappa S/o Mallappa Sajjanar <b>Vs</b> Cheeten Bhat	BANAD LAXMAPPA NINGAPPA
60	C.C. 590/2019 (Refer to Lok Adalath)		Shivasangam Chits Pvt Ltd by its Branch Manager sri Anilakumar Melagriyappa Kurtakoti <b>Vs</b> Sri Manjunath S/o Basavaraj Hakari	R.C. Kuntaraddi
61	C.C. 592/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Asst. GM Kitturrani channamma Urban Credit Souhard Sahakari Ltd., <b>Vs</b> Mamataz W/o Bahashasab Maniyar	M.B. KANDAGAL
62	C.C. 594/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Asst Manager, Kittur Rani Channamma Urban Sahakari Ltd., Ron <b>Vs</b> Bashasab S/o Ajisab Maniyar	M.B. KANDAGAL
63	C.C. 597/2019 (Refer to Lok Adalath)		Sangam Finance and Investment(R) Rep by its Manager Anilkumar S/o Melagiriyyappa Kurtakoti <b>Vs</b> Basavaraj S/o Sangappa Angadi	R. C. Kuntaraddi

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64	C.C. 604/2019 (Refer to Lok Adalath)		Shivasangam Chits P Ltd., Rep by its Manager Anilkumar S/o Melagiriappa Kurtakoti <b>Vs</b> Prashant Raju Pawar	R. C. Kuntaraddi
65	C.C. 606/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Manager Kitturu Rani Channamma Urban Credit Souharda Sahakari Ltd <b>Vs</b> Shiddanna S/o Umeshappa Shiragumpi	M. B. Kandagal
66	C.C. 609/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Manager, Kitturu Rani Channamma Urban Credit Souharda Sahakari Ltd <b>Vs</b> Yallappa S/o Bhimappa Nagaral	M.B. Kandagal
67	Crl.Misc. 107/2019 (Refer to Lok Adalath)		Sudha W/o Ashok Gudisagar <b>Vs</b> Ashok S/o Halappa Gudisagar	B.M.SHILLIN
68	Crl.Misc. 108/2019 (Refer to Lok Adalath)		Smt. Jyoti W/o Mallayya Lingadalli <b>Vs</b> Mallayya S/o Laxman Liingadalli	N.d.Chavan
69	Crl.Misc. 111/2019 (Refer to Lok Adalath)		Prema W/o G.R.Nagaraj <b>Vs</b> G.R.Nagaraj	MULLA MAHABUB HASANASAB
70	Crl.Misc. 117/2019 (Refer to Lok Adalath)		Smt. Neelamma Urf Mahadevi W/o Manjayya Hiremath Urf Benatur Hiremath <b>Vs</b> Manjayya S/o Andanayya Hiremath Urf Benatur Hiremath	KADADEVARMATH KOLABASAYYA FAKEERAYYA
71	Crl.Misc. 118/2019 (Refer to Lok Adalath)		Shivaleela W/o Prakash Gulabal Urf Kuri <b>Vs</b> Prakash S/o Akhandappa Gulabal Urf Kuri	L.N.Banad
72	C.C. 610/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Manager, Kitturu Rani Channamma Urban Credit Souharda Sahakari Ltd <b>Vs</b> Siddappa S/o Veerabhadrappa Hugar	M.B. Kandgal
73	C.C. 612/2019 (Refer to Lok Adalath)		Shivasangam Chits P. Ltd Rep by its Manager, Anilkumar S/o Melagiriappa Kurtakoti <b>Vs</b> Shekharayya Rattihallimath	R. C. Kuntaraddi

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74	C.C. 620/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Raimanabi W/o Allasab Nadaf	M.B.KANDAGAL
75	C.C. 621/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar, Deputy Manager, Kitturu Rani Channamma Urban Credit Sahakari LtdRon <b>Vs</b> Ramkrishna S/o Vishnu Mahendrakar	M.B.KANDAGAL
76	C.C. 622/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Khalilahmed K Mulla	M.B.KANDAGAL
77	C.C. 637/2019 (Refer to Lok Adalath)		Satish S/o Siddappa Gadagi <b>Vs</b> I. J. Gangadhar	F.M. Bhasalapur
78	C.C. 639/2019 (Refer to Lok Adalath)		The Manager, K.C.C.Bank Ltd. Ron Rep. by its Manager, V.S.Patil <b>Vs</b> Raju S/o Yallappa Hugar	N.S.BASAVARADDI
79	C.C. 643/2019 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Davalsab S/o Ismailsab Horapete	M.B.KANDAGAL
80	C.C. 646/2019 (Refer to Lok Adalath)		Channappagouda S/o Rudragouda Rayanagoudra <b>Vs</b> Mallikarjun Pattar	T.B. Sattigeri
81	C.C. 648/2019 (Refer to Lok Adalath)		Smt. Savakka W/o Rangappa Talawar <b>Vs</b> Shambhulingappa S/o Basappa Shivalli	H.F.KADADEVARAMATH
82	C.C. 650/2019 (Refer to Lok Adalath)		Manager, K.C.C.Bank Ltd., Ron Rep. by its Sri. Virupaxagouda S/o Shankargouda Patil <b>Vs</b> Sri. Devendrappa S/o Ranganath Badiger	N.S.BASAVARADDI
83	C.C. 652/2019 (Refer to Lok Adalath)		Manager, K.C.C.Bank Ltd.,Ron Rep. by its Sri. Virupaxagouda S/o Shankargouda Patil <b>Vs</b> Sri. Sayad A KahlilaUddian S/o SyadaBashier Khaji	N.S.BASAVARADDI

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84	C.C. 654/2019 (Refer to Lok Adalath)		Tajuddin S/o Rajesab Kadadi <b>Vs</b> Lokesh S/o Neelappa Bhagawati	SRI. K.G.UDUPI
85	P.C.R. 43/2019 (Sworn Stat)		Sri Ramanagouda S/o Basanagouda Kurahatti <b>Vs</b> Raviendra S/o Shekarappa Bagalakot	KADADEVARMATH KOLABASAYYA FAKEERAYYA
86	P.C.R. 48/2019 (Sworn Stat)		Chandabee W/o Dastagirsab Sangama <b>Vs</b> Allimasab S/o Kashimasab Mussapanavar	UDUPI KUMARSWAMY GOPALRAO
87	P.C.R. 59/2019 (Sworn Stat)		Umesha S/o Basappa Mallapur <b>Vs</b> Nagaraj S/o Irappa chilazari	N.S.Basavaraddy
88	Crl.Misc. 128/2019 (Refer to Lok Adalath)		Bibijan Hajarat Betageri <b>Vs</b> Hajarat Davalasab Batageri	R.S.KATTI
89	Crl.Misc. 130/2019 (Refer to Lok Adalath)		Sri. Shiddalingayya So Madivalayya urf Madivalappa Vibhuthi @ Vibhuthimat, Age. 9 <b>Vs</b> Madivalayya @ Madivalappa So Shanmukhayya Vibhuthi @ Vibhuthimat, Age. 42	H.F.KADADEVARAMATH
90	Crl.Misc. 132/2019 (Refer to Lok Adalath)		Sri. Shiddalingayya So Madivalayya @ Madivalappa Vibhuthi @ Vibhuthimat, Age. 10 yrs, Ro. Gadag. <b>Vs</b> Madivalayya @ Madivalappa So Shanmukhayya Vibhuthi @ Vibhuthimat, Age. 43 yrs, Ro. Gadag.	APP
91	Crl.Misc. 133/2019 (Refer to Lok Adalath)		Mallappa @ Mallikarjuna So Sharanappa Biliyali, Age. 6 yrs, MG is Petitioner No. 2 <b>Vs</b> Sharanappa So Basappa Biliyali, Age. 35 yrs	B.A. Sajjanar
92	Crl.Misc. 136/2019 (Refer to Lok Adalath)		Shiddalingayya So Madivalayya Urf Madivalappa Vibhuti Urf Vibhuthimat Age 11 Yrs MG Smt.Puradav <b>Vs</b> Madivalayya Urf Madivalappa So Shanmukhappa Vibhuti Urf Vibhuthimat Age 44 Yrs Ro Anturbentur	H.F. Kadadevarmath

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93	Crl.Misc. 138/2019 (Refer to Lok Adalath)		Rudravva @ Pushpa Mutturaj @ Koodleppa Sunkad, Age. 35 yrs <b>Vs</b> Mutturaj @ Koodleppa Mallappa Sunkad, Age. 36 yrs	K.G. Udupi
94	Crl.Misc. 141/2019 (Refer to Lok Adalath)		Rudravva Urf Pushpa W/o Mutturaj Urf Koodleppa Sunkad <b>Vs</b> Mutturaj Urf Koodleppa S/o Mallappa Sunkad	UDUPI KUMARSWAMY GOPALRAO
95	Crl.Misc. 142/2019 (Refer to Lok Adalath)		Smt. Savitri W/o Shivanand Meti <b>Vs</b> Shivanand S/o Shiddappa Meti	S S HALABHAVI
96	Crl.Misc. 145/2019 (Refer to Lok Adalath)		Basavva W/o Hanamappa Gajiyavar <b>Vs</b> Hanamappa S/o Kariyappa Gajiyavar	UDUPI KUMARSWAMY GOPALRAO
97	Crl.Misc. 147/2019 (Refer to Lok Adalath)		Smt. Vijayalaxmi W/o Bhimappa Mallapur <b>Vs</b> Bhimappa S/o Irappa Mallapur	T.B.Sattigeri
98	Crl.Misc. 148/2019 (Refer to Lok Adalath)		Suvarna W/o Ashok Mane <b>Vs</b> Ashok S/o Lakshman Mane	SRI. K.G.UDUPI
99	Crl.Misc. 149/2019 (Refer to Lok Adalath)		Rajiyabegaum W/o Husenali Sotakanal <b>Vs</b> Husenali S/o Rajesab Sotakanal	L.N.Banad
100	Crl.Misc. 154/2019 (Refer to Lok Adalath)		Lakshnavva W/o Veerappa Sonti <b>Vs</b> Veerappa S/o Huchchappa Sonti	M. A Nadaf
101	Crl.Misc. 159/2019 (Refer to Lok Adalath)		Smt. Reshma W/o Ravi Anvekar <b>Vs</b> Ravi S/o Pundalikappa Anvekar	B.S.PATIL
102	Crl.Misc. 161/2019 (Refer to Lok Adalath)		Smt. Prema W/o Mudakappa Goravara <b>Vs</b> Mudakappa S/o Neelappa Goravara	L.N.Banad
103	Crl.Misc. 171/2019 (STEPS)		The State <b>Vs</b> Sharanabasappa S/o Basappa Hugar	APP Ron
104	Crl.Misc. 182/2019 (Refer to Lok Adalath)		Bhirappa S/o Mallappa Ramaswami <b>Vs</b> Mallappa S/o Nagappa Ramaswami	K G Udupi

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105	C.C. 778/2019 (Refer to Lok Adalath)		Shivasangam Cheets pvt. Ltd. Manager Sri. Anilakumar Melageriyappa Kurthakoti <b>Vs</b> Sri. Bashiraahamad Pattesab Tahasildar	R.C.Juntaraddi
106	Crl.Misc. 337/2019 (Refer to Lok Adalath)		Huligevva W/o santappa Hosamani <b>Vs</b> Santappa S/o Padiyappa Hosamani	L.N.Banad
107	C.C. 924/2019 (Refer to Lok Adalath)		Shivasangam Cheets pvt. Ltd. Manager Sri. Anilakumar Melageriyappa Kurthakoti <b>Vs</b> Fakirappa S/o Neelappa Tegginmani	R.C.Kuntraraddi
108	C.C. 925/2019 (Refer to Lok Adalath)		Shivasangam Cheets pvt. Ltd. Manager Sri. Anilakumar Melageriyappa Kurthakoti <b>Vs</b> Basavaraj S/o Veerabhadragouda Karakangoudra	R.C.Kuntaraddi
109	C.C. 926/2019 (Refer to Lok Adalath)		Manager S.B.I. Bonk of India Ron,Represented by its manager Rahulakumar <b>Vs</b> Umesh S/o Hanamantappa Araligheid	M.V.YALAGI
110	Crl.Misc. 364/2019 (Refer to Lok Adalath)		Sharanamma W/o Ashok Nellur <b>Vs</b> Ashok S/o Bhimappa Nellur	B.A.SAJJANAR
111	C.C. 1044/2019 (Refer to Lok Adalath)		Kitturur ani Channamma Urban Credit Suoharda Sahakari Ltd, Rep By Muttanna S/o Yamanappa Kumbar <b>Vs</b> Jainabi W/o Rehamanasab Nadaf	M.B.KANDAGAL
112	C.C. 1045/2019 (Refer to Lok Adalath)		Kitturur ani Channamma Urban Credit Suoharda Sahakari Ltd, Rep By Muttanna S/o Yamanappa Kumbar <b>Vs</b> Basavaraj S/o Mallappa Naregal	M.B.KANDAGAL
113	Crl.Misc. 397/2019 (Refer to Lok Adalath)		Shobha W/o Basavaraj Desai <b>Vs</b> Basavaraj S/o Sankragouda Desai	S.B.KUSUGAL

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114	Crl.Misc. 421/2019 (Refer to Lok Adalath)		Chandrakala Urf Reenuka W/o Anadappa Bairagod <b>Vs</b> Andappa S/o Mallappa Bairagod	L.N.Banad
115	Crl.Misc. 426/2019 (Refer to Lok Adalath)		Mahadeevi Urf Mahadevamma W/o Hanamantappa Ytnatti <b>Vs</b> Hanamantappa S/o Hanamappa Yatnatti	PAVASKAR VINAYAK DEVADAS
116	Crl.Misc. 464/2019 (STEPS)		Asha W/o Prasan Hosamath <b>Vs</b> Prasan S/o Channayya Hosamath	S.V.Nayak
117	Crl.Misc. 465/2019 (STEPS)		Asha W/o Prasan Hosamath <b>Vs</b> Prasan S/o Channayya Hosamath	S.V.Nayak
118	Crl.Misc. 471/2019 (Refer to Lok Adalath)		Nirmala W/o Yamanappa Madar Urf Hosamani <b>Vs</b> Yamanappa S/o Duragappa Madar Urf Hosamani	B D YADIYAPUR
119	Crl.Misc. 487/2019 (Refer to Lok Adalath)		Roshanabi W/o Maktumsab Goundi <b>Vs</b> Maktumsab S/o Mabusab Goundi	R.S.Doddannavar
120	P.C.R. 150/2019 (Sworn Stat)		Shivasangam Cheets pvt. Ltd. Manager Sri. Anilakumar Melageriyappa Kurthakoti <b>Vs</b> Siddappa S/o Basavaraj Belavanaki	R.C.Juntaraddi
121	C.C. 22/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Yallappa S/o Agasimani	APP
122	C.C. 57/2020 (Refer to Lok Adalath)		Sangappa S/o Basappa Talawar <b>Vs</b> Viranna S/o Sharanappa Madiwalar	S.V.Nayak
123	Crl.Misc. 74/2020 (Refer to Lok Adalath)		Gangavva S/o Ragappa Pawar <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	N.V.Kanchagar
124	Crl.Misc. 88/2020 (Refer to Lok Adalath)		Laxmanrao S/o Vittal Dambal <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Nadalarayalaya Hoelalru	Managuli B.G.



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125	Crl.Misc. 92/2020 (Refer to Lok Adalath)		Fakiravva W/o Balasubramanyam Sopanalli <b>Vs</b> Balasubramanyam S/o Venktaraman Sopanalli	S.H.Hadimani
126	Crl.Misc. 95/2020 (Refer to Lok Adalath)		Veerappa S/o Ningappa Hugar <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	R.S.KATTI
127	C.C. 736/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Salima S/o Dadfesab Hunagund	M.B.KANDAGAL
128	C.C. 737/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Haidarali S/o Dadusab Hungund	M.B.KANDAGAL
129	Crl.Misc. 239/2020 (Refer to Lok Adalath)		Yallavva W/o Yallappa Tegginamani <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	I. M. KURIYAVAR
130	Crl.Misc. 240/2020 (Refer to Lok Adalath)		Saleem S/o Ramajanasab Jamakhandi <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	F.F.Totad
131	Crl.Misc. 241/2020 (Refer to Lok Adalath)		Abkar S/o ramajanasab Jamakhandi <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	F.F.Totad
132	Crl.Misc. 245/2020 (Refer to Lok Adalath)		Suvarna S/o Ningappa Umachagi <b>Vs</b> The Registrar of Birth and Death its by Tahasildar Ron	P S SHANTAGERI
133	Crl.Misc. 246/2020 (Refer to Lok Adalath)		Manjappa S/o Mallappa Kamatar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	P S SHANTAGERI
134	Crl.Misc. 251/2020 (Refer to Lok Adalath)		Tasanimbanu S/o Khairata Khan Rahimankhan <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	R K BOGAR

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135	Crl.Misc. 256/2020 (Refer to Lok Adalath)		Roudragouda S/o Hemanagouda Channappanavar <b>Vs</b> The registrar Birth and Death Tahashildar Ron	M.S.Patil
136	Crl.Misc. 260/2020 (Refer to Lok Adalath)		Hanamantappa S/o Mallappa Koppal <b>Vs</b> The registrar Birth and Death Tahashildar Ron	Y.D.NADAF
137	Crl.Misc. 264/2020 (Refer to Lok Adalath)		Ashok S/o Basappa Palled <b>Vs</b> The registrar Birth and Death Tahashildar Ron	M.M.Hombal
138	Crl.Misc. 269/2020 (Refer to Lok Adalath)		Mayappa S/o Parasappa Halannavar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	R K BOGAR
139	C.C. 1172/2020 (Refer to Lok Adalath)		The PSI Ron PS <b>Vs</b> Mohan S/o Fakirappa Bhajantri	APP
140	C.C. 1175/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ganesh S/o Shivananda Chandragiri	APP
141	C.C. 1176/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Babusab S/o Hasanab Yalaburgi	APP
142	C.C. 1177/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sha4ifasab S/o Moulasab Nadaf	APP
143	C.C. 1178/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mallikarjuna S/o Bheemappa Tali	APP
144	C.C. 1179/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sanjay S/o Parashuram Yadava	APP
145	C.C. 1180/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Kaishna S/o Gangappa Lamani	APP
146	C.C. 1181/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o Ningappa Ganiger	APP
147	C.C. 1182/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Bheemappa S/o Shivappa Simekeri	APP

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148	C.C. 1183/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Verupakshgouda S/o Shivangouda Patil	APP
149	C.C. 1184/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Praksh S/o Shrishailappa Chandannavar	APP
150	Crl.Misc. 274/2020 (Refer to Lok Adalath)		Yamanurasab S/o Rajasab Kalegar <b>Vs</b> The Registrar of Birth and Death by Chifa Officer TMC Ron	S.B.KUSUGAL
151	Crl.Misc. 287/2020 (Refer to Lok Adalath)		Gouravva W/o Shivananda Pujar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	R K BOGAR
152	Crl.Misc. 288/2020 (Refer to Lok Adalath)		Gouravva W/o Shivananda Pujar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	R K BOGAR
153	Crl.Misc. 289/2020 (Refer to Lok Adalath)		Sanpattalxmi S/o Ningangouda Patil <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	S.S.Hulannavar
154	Crl.Misc. 292/2020 (Refer to Lok Adalath)		Shivappa Urf Shivananda S/o Basappa Chandannavar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	S.M.Badiger
155	Crl.Misc. 293/2020 (Refer to Lok Adalath)		Gurunath S/o Nagappa Gudagi <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	S.M.Badiger
156	Crl.Misc. 294/2020 (Refer to Lok Adalath)		Shivappa Urf Shivanand S/o Basappa Chandannavar <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	S.M.Badiger
157	Crl.Misc. 295/2020 (Refer to Lok Adalath)		Rekha W/o Satyappa Madar <b>Vs</b> The registrar Birth and Death Tahashildar Ron	SRI. G.R.YALAVATTI

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158	C.C. 1264/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Saiyadabash S/o Allasab Bepari	M.B.KANDAGAL
159	C.C. 1265/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Allasaba S/o Husenasab Bepari	M.B.KANDAGAL
160	C.C. 1266/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Vasanta S/o Kumar Kattimani	M.B.KANDAGAL
161	C.C. 1267/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Mustaf S/o Davalabas Bepari	M.B.KANDAGAL
162	C.C. 1268/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Rudrayya S/o Sekharayya Angadi	M.B.KANDAGAL
163	C.C. 1269/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Ismilsab S/o Hasanabas Doddamani	M.B.KANDAGAL
164	C.C. 1270/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Shirajuddina S/o Abdularashid Makanadar	M.B.KANDAGAL
165	C.C. 1271/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Ramappa S/o Dhulappa Goudar	M.B.KANDAGAL
166	C.C. 1272/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Ayakumar S/o Hanamagouda Malipatil	M.B.KANDAGAL
167	C.C. 1273/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Ravi S/o Mahadevappa Chitragar	M.B.KANDAGAL
168	C.C. 1274/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Imamasab S/o Mahmatali Chikkodi	M.B.KANDAGAL

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169	C.C. 1275/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Shirajaahammad S/o Murtujasab Maranabasri	M.B.KANDAGAL
170	C.C. 1276/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Bavasab S/o Husensab Betageri	M.B.KANDAGAL
171	C.C. 1277/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Basavaraj S/o Sankrappa Bhajantri	M.B.KANDAGAL
172	C.C. 1278/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Basavaraj S/o Umeshappa Shragunpi	M.B.KANDAGAL
173	C.C. 1279/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Gurunatha S/o Basappa Koppad	M.B.KANDAGAL
174	C.C. 1280/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Veeranna S/o Sharanappa Kuri	M.B.KANDAGAL
175	C.C. 1281/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Mallikarjuna S/o Niganagouda	M.B.KANDAGAL
176	C.C. 1282/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Riyazahmad S/o Abbasali Mulla	M.B.KANDAGAL
177	C.C. 1283/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Rehamanasab S/o Budnesab Kolakar	M.B.KANDAGAL
178	C.C. 1284/2020 (Refer to Lok Adalath)		Muttanna S/o Yamanappa Kumbar <b>Vs</b> Ibrahim S/o Husensab Nalabanad	M.B.KANDAGAL
179	CrI.Misc. 306/2020 (Refer to Lok Adalath)		Mudiyappa S/o Sanganasappa Badiger <b>Vs</b> The Registrar of Birth and Death by Chifa Officer Tahashildar Ron	MULLA MAHABUB HASANASAB

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180	Crl.Misc. 312/2020 (Refer to Lok Adalath)		Basavva W/o Hanamantagouda Kurumanal <b>Vs</b> The Registrar of Birth and Death By Chief officer Tahashildar Ron	PATTAR SHIVANAND GANGAPPA
181	Crl.Misc. 313/2020 (Refer to Lok Adalath)		Swapna S/o Somanagouda Matiyappagoudra <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	R K BOGAR
182	C.C. 1441/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Dyamanna S/o Veerappa Mudlapura	APP
183	C.C. 1442/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Saddam S/o Jamalasaab Myagi	APP
184	C.C. 1443/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o Sharanappa Kadiwala	APP
185	C.C. 1444/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanumanta S/o Lakshaman Valamikhi	APP
186	C.C. 1445/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Maruti S/o Durgappa Bandivaddar	APP
187	C.C. 1446/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Siddalingesha Magi	APP
188	C.C. 1447/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shrikanta S/o Mallikarjuna Bhavi	APP
189	C.C. 1448/2020 (Refer to Lok Adalath)		The SHO Ron PS. <b>Vs</b> Santosha S/o Shantappa Koliwada	APP
190	C.C. 1449/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Raju Kabeersab badigeri	APP
191	C.C. 1450/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o malingappa Kattimani	APP
192	C.C. 1451/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Prashant S/o giriappa Bhajantri	APP

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193	C.C. 1452/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Naveena S/o Hanamantagouda Hosamani	APP
194	C.C. 1453/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Muttappa S/o Mudakappa Madar	APP
195	C.C. 1454/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Gireesh S/o Basavaraj Huilagol	APP
196	C.C. 1455/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hasanasab S/o Ibrahimsab Tarafadar	APP
197	C.C. 1456/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunatha S/o Shivappa Kavalura	APP
198	C.C. 1457/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shreekanta S/o Lingabasappa Tegginakar	APP
199	C.C. 1458/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mallikarjuna S/o Bheemappa Tali	APP
200	C.C. 1459/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunatha S/o Hanumappa Babaji	APP
201	C.C. 1460/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Naveen S/o Shankrappa Umachagi	APP
202	C.C. 1461/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ravi S/o Ramanna Surakoda	APP
203	C.C. 1462/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Vinod S/o Shankarayya Hebblamath	APP
204	C.C. 1463/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ravi S/o Devappa Madar	APP
205	C.C. 1464/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basayya S/o Channayya Mathapati	APP

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206	C.C. 1465/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o Mallappa Ganachari	APP
207	C.C. 1470/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o Mailarappa Huilagola	APP
208	C.C. 1471/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mutappa S/o Ramappa Balaganur	APP
209	C.C. 1472/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sharanappa S/o Ningappa Uppar	APP
210	C.C. 1473/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Andappa S/o Sharanappa Kumbar	APP
211	C.C. 1474/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> siddharood Mugilahal	APP
212	C.C. 1475/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Khalandar S/o Nabeesaba Desai	APP
213	C.C. 1476/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunatha S/o Yamanappa Madar	APP
214	C.C. 1477/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivananda S/o Irappa Gadagina	APP
215	C.C. 1478/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunatha S/o Bomappa Huggi	APP
216	C.C. 1479/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nagaraja S/o Dharmasa Damam	APP
217	C.C. 1480/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Roopesha S/o Shankrappa Nainapur	APP
218	C.C. 1481/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivalingesha S/o Veerayya	APP
219	C.C. 1482/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Honakerappa S/o Hobalappa Kunkada	APP



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220	C.C. 1483/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shankrappa S/o Padiyappa Talawara	APP
221	C.C. 1484/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Irappa S/o Padiyappa Kengar	APP
222	C.C. 1485/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Padiyappa S/o Santappa Rakkasagi	APP
223	C.C. 1486/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basappa S/o Sankappa Madalageri	APP
224	C.C. 1487/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nagappa S/o Neelappa Lamani	APP
225	C.C. 1488/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Rajesaba S/o Yatinasaba Jalijhal	APP
226	C.C. 1489/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanumappa S/o Doddappa Tigali	APP
227	C.C. 1490/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Kumargouda S/o Bheemanagouda Goudar	APP
228	C.C. 1491/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraja S/o Ningappa Ganigera	APP
229	C.C. 1492/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mahammadsaba S/o Rajesaba Gangoor	APP
230	C.C. 1493/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hasansab S/o Yamanursab Jalihah	APP
231	C.C. 1494/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Santhosh S/o Hanamanthappa Seemikeri	APP
232	C.C. 1495/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Prakash S/o Basavantappa Hadapad	APP

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233	C.C. 1496/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Channabasayya S/o Mallayya Kulakarni	APP
234	C.C. 1497/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamanta S/o Shivappa Hunasikatti	APP
235	C.C. 1498/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivakumar S/o Rayappa Hosamani	APP
236	C.C. 1499/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Muttanagouda S/o Shankrappa Antaradani	APP
237	C.C. 1500/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Raghavendra S/o Mailarappa Marabad	APP
238	C.C. 1501/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Muttappa S/o Bheemappa Tigalannavar	APP
239	C.C. 1502/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Irappa S/o Bheemappa Marabad	APP
240	C.C. 1503/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mallappa S/o Veerappa Marabad	APP
241	C.C. 1504/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shankarappa S/o Chandrashekarappa Ballari	APP
242	C.C. 1505/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Amaresh S/o Subhasa Hunagundi	APP
243	C.C. 1506/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Veerangouda S/o Yallappagouda Benahal	APP
244	C.C. 1507/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Siddappa S/o Mahadevappa Hadapad	APP
245	C.C. 1508/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Kallappa S/o Veerabadrappa Hadapad	APP

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246	C.C. 1509/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Munirahamad S/o Imamasab Sindagi	APP
247	C.C. 1510/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mhadevappa S/o Sobarappa Sullad	APP
248	C.C. 1511/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shankaragouda S/o Basanagouda Patil	APP
249	C.C. 1512/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basavaraj S/o Nigappa Sullad	APP
250	C.C. 1513/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Modinasab S/o Bhashasab Tapal	APP
251	C.C. 1514/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shrikanta S/o Yaccharappa Bhajantri	APP
252	C.C. 1515/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Malusab S/o Babusab Nadaf	APP
253	C.C. 1516/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shrisaila S/o Kallappa Jadimali	APP
254	C.C. 1517/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mustaka S/o Davalasab Nadaf	APP
255	C.C. 1518/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Jandigisab S/o Maliksab Nadaf	APP
256	C.C. 1519/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Pandur S/o Ramanna Devara	APP
257	C.C. 1520/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mayappa S/o Ramappa Devara	APP
258	C.C. 1521/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivananda S/o Umesha Vastrad	APP
259	C.C. 1522/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunatha S/o Balappa Kallimani	APP

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260	C.C. 1523/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Husensab S/o Pakkirasab Kolakar	APP
261	C.C. 1524/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Saddam S/o Pakkirasab Kolakar	APP
262	C.C. 1525/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Reyaz S/o Pakkirasab Kolakar	APP
263	C.C. 1526/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Parameshi S/o Bheemappa Melmath	APP
264	C.C. 1527/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Malatesh S/o Shivanappa Talwar	APP
265	C.C. 1528/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Tirupati M H	APP
266	C.C. 1529/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Maibuba S/o Modinasab Halabhavi	APP
267	C.C. 1530/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nooraahammad S/o Najerahammad Dodamani	APP
268	C.C. 1531/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Rakesh S/o Yamunaji Kalali	APP
269	C.C. 1532/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sharanappa S/o Yaccharappa Ganager	APP
270	C.C. 1533/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mosinasab S/o Bashasab Patil	APP
271	C.C. 1534/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manohara S/o Shrinivasa Kabadi	APP
272	C.C. 1535/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Prashanta S/o Rachappa Chalavadi	APP
273	C.C. 1536/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunath s/o Bheemusa Shingri	APP

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274	C.C. 1537/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Pundaliksa S/o Arjunasa Shingri	APP
275	C.C. 1538/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Yallusa S/o Devendrasa Pawar	APP
276	C.C. 1539/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Vineeta S/o Sangamesh Bileyali	APP
277	C.C. 1540/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sharanappa S/o Basavanagouda Navalagunda	APP
278	C.C. 1541/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Balappa S/o Hanamavva Madar	APP
279	C.C. 1542/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Chandrashekhara S/o Basappa Naganur	APP
280	C.C. 1543/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Raju S/o Ramappa Ganji	APP
281	C.C. 1544/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ronappa S/o Havalappa Halagi	APP
282	C.C. 1545/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamappa S/o Mayappa Vannur	APP
283	Crl.Misc. 332/2020 (Refer to Lok Adalath)		Shekhappa S/o Amarappa Angadi <b>Vs</b> The registrar Birth and Death Tahashildar Ron	N.V.Kanchagar
284	Crl.Misc. 334/2020 (Refer to Lok Adalath)		Malakajappa S/o Basappa Hanchinal <b>Vs</b> The Registrar of Birth and Death by The Deputy Tahashildar, Nadakaryalaya HoleAlur,	UDUPI KUMARSWAMY GOPALRAO
285	C.C. 1680/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ravi S/o Kallappa Kadivalar	APP
286	C.C. 1681/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ramesh S/o Dyamappa Chalavadi	APP
287	C.C. 1682/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamappa S/o Fakirappa Kuri	APP

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288	C.C. 1683/2020 (Refer to Lok Adalath)		The SHO ROn PS <b>Vs</b> Manjunath S/o Hanamappa Bhandari	APP
289	C.C. 1684/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Veresh S/o Amarayya Cholachaguddamath	APP
290	C.C. 1685/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sharanappa S/o Yallappa Harijan	APP
291	C.C. 1686/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Durugappa S/o Maruti Bandivaddar	APP
292	C.C. 1687/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ashoka S/o Sharanappa Musigeri	APP
293	C.C. 1688/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Sanju S/o Kalakappa Hosamani	APP
294	C.C. 1689/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivalingappa S/o Lingappa Doddameti	APP
295	C.C. 1690/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Manjunath S/o Veerupakshagouda Patil	APP
296	C.C. 1691/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Tayappa S/o Sannadurugappa Madar	APP
297	C.C. 1692/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Dharmanna S/o Dyamanna Doddamani	APP
298	C.C. 1693/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Mahadevappa S/o Rajashekharappa Sullad	APP
299	C.C. 1694/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Shrishail S/o Kallappa Jadimalli	APP
300	C.C. 1695/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Moulasab S/o Babusab Nadaf	APP

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301	C.C. 1696/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Prashanta S/o Topanna Bileyali	APP
302	C.C. 1697/2020 (Refer to Lok Adalath)		The SHO ron PS <b>Vs</b> Arjuna S/o Bherappa Kuri	APP
303	C.C. 1698/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Karimsab S/o Yanurasab Nadaf	APP
304	C.C. 1699/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Parasappa S/o Mallappa Baji	APP
305	C.C. 1700/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ashok S/o Kariyappa Rathoda	APP
306	C.C. 1701/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Rajashekhar S/o Mahantesh Hiemath	APP
307	C.C. 1702/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Neelappa S/o Nagappa Neelannavar	APP
308	C.C. 1703/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Gyanappa Basappa Sudi	APP
309	C.C. 1704/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> raju S/o Shivasharanappa Rampur	APP
310	C.C. 1705/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mustak S/o Husensab Khaji	APP
311	C.C. 1706/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ningappa S/o Durugappa Kengar	APP
312	C.C. 1707/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nurabasha S/O Allasab Gogeri	APP
313	C.C. 1708/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Devaraj S/o Kaishnappa Baraker	APP
314	C.C. 1709/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Basappa S/o Basappa Umachageri	APP
315	C.C. 1710/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ashok S/o Sharanappa Olekar	APP

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316	C.C. 1711/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivu S/o Yallappa Ambiger	APP
317	C.C. 1712/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Husena Fakrusab Balikayi	APP
318	C.C. 1713/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Anila S/o Hanamanta Garada	APP
319	C.C. 1714/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Basavaraj S/o Pandappa Avaji	APP
320	C.C. 1715/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Kumar S/o Sangappa Mannur	APP
321	C.C. 1716/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Veerupakshayya Hireholeyar	APP
322	C.C. 1717/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Veerupaksheyya Hirehuleyar	APP
323	C.C. 1718/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ravi S/o Sharanappa Pujari	APP
324	C.C. 1719/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Basavaraj S/o Kutrappa Kumbar	APP
325	C.C. 1720/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Muttappa S/o Shankrappa Dwasal	APP
326	C.C. 1721/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shankrappa S/o irappa Simikeri	APP
327	C.C. 1722/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Samtosha S/o Hanamantappa Simikeri	APP
328	C.C. 1723/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nagappa S/o Veerbhadrappa rajur	APP
329	C.C. 1724/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shantappa S/o Devendrappa Hadapad	APP
330	C.C. 1725/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ramesh S/o Basappa Totaganti	APP



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331	C.C. 1726/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamantappa S/o Irabasappa Hireholi	APP
332	C.C. 1727/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Verupakshayya S/o Shantayya Nellur	APP
333	C.C. 1728/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shivayya S/o Verupakshayya Nellur	APP
334	C.C. 1729/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Renuka S/o Narayanappa Rathod	APP
335	C.C. 1730/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Chandrsab S/o Dastagirisab Kalegar	APP
336	C.C. 1731/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mallappa S/o Sangappa Avannavar	APP
337	C.C. 1732/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Bheemappa S/o Basavaraj Divatagi	APP
338	C.C. 1733/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Pavana S/o Hanamappa Hudeda	APP
339	C.C. 1734/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Maityasa S/o Raimansab Nadaf	APP
340	C.C. 1735/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Nagappa S/o Narayana Kadam	APP
341	C.C. 1736/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mahmadismayil S/o Mahmadkhasim Yaligar	APP
342	C.C. 1737/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Irappa S/o Mallikajurna Madivalar	APP
343	C.C. 1738/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shekha S/o Imamasab Sayad	APP
344	C.C. 1739/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Basappa Prakash Ambiger	APP

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345	C.C. 1740/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Yallappa S/o Muttappa Surakod	APP
346	C.C. 1741/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ningappa S/o hanamappa Savannavar	APP
347	C.C. 1742/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Ningappa S/o Gangappa Savannavar	APP
348	C.C. 1743/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Shankralingappa Shivappa Savannavar	APP
349	C.C. 1744/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamant M/o Mallavva halagi	APP
350	C.C. 1745/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Santappa S/o kalingappa Madar	APP
351	C.C. 1746/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Hanamappa S/o Muttappa Shpri	APP
352	C.C. 1747/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Annappa S/o Prakash Havaji	APP
353	C.C. 1748/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Irappa S/o Hanamanta Kanakannavar	APP
354	C.C. 1749/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mariyappa S/o Lakshmappa Araligheid	APP
355	C.C. 1750/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mudiyappa S/o Fakirappa Madar	APP
356	C.C. 1751/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Cholappa S/o ramesh Valamiki	APP
357	C.C. 1752/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Santappa S/o Mallappa Naregal	APP
358	C.C. 1753/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Mailarappa S/o Subhasha Mulimani	APP

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359	C.C. 1754/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Fakirappa S/o Muttappa Shanbhoga	APP
360	C.C. 1755/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Maruti S/o Irappa Shanbhoga	APP
361	C.C. 1756/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Obaleppa Onakerappa Kunkad	APP
362	C.C. 1757/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Rafikasab S/o Babusab Balikayi	APP
363	C.C. 1758/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Chandragouda S/o Ramappa Patil	APP
364	C.C. 1759/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Pirasab A/o Amenasab Nadaf	APP
365	C.C. 1760/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Shivu S/o Siddappa Dhannur	APP
366	C.C. 1761/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Siddappa S/o Hanamappa Kuri	APP
367	C.C. 1762/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Santayya S/o Basayya Basapur	APP
368	C.C. 1763/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Ishwara S/o Basavaraj Muragoda	APP
369	C.C. 1764/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Aruna S/o Kallappa Kalgudi	APP
370	C.C. 1765/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Rajesh S/o Basappa Jalihal	APP
371	C.C. 1766/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Ningappa S/o Dyamanna Kadival	APP
372	C.C. 1767/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Appanna S/o Amarappa Gundannavar	APP
373	C.C. 1768/2020 (Refer to Lok Adalath)		The SHO Ron PS <b>Vs</b> Chattingaray S/o Vittal Pattar	APP

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374	C.C. 1769/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Puttaraj S/o Manjunath Viraktamath	APP
375	C.C. 1770/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Vasanta S/o Devendrappa Javur	APP
376	C.C. 1771/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Basavaraj Hiremath	APP
377	C.C. 1772/2020 (Refer to Lok Adalath)		The SHo Ron PS <b>Vs</b> Allasab S/o Mahammadasab Gangur	APP

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**MAHAJAN RAMESH APPASAB**  
**Civil Judge and JMFC, Mundargi**  
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1	FDP 5/2015 (Refer to Lok Adalath)		Smt Tungavva Ramppa Arer <b>Vs</b> Shekharappa Ramappa Arer	
2	EX 1/2016 (Refer to Lok Adalath)		Ravindara Shivaputrappa Malapur <b>Vs</b> Bhimappa Ningangouda Ayyanagoudra	
3	EX 5/2016 (Refer to Lok Adalath)		Riyaz Ahemmad Husensab Bagali <b>Vs</b> Jaitunabi Mabusab Alawandi	
4	EX 19/2016 (Refer to Lok Adalath)		Sannamukanagouda Shanamukanagouda Hiregoudar <b>Vs</b> Smt Huligevva Adivappa Mainalli	
5	O.S. 28/2017 (Refer to Lok Adalath)		Sri Vittala Son of Manohar Navade <b>Vs</b> Sri Hanifsab Son of Davalsab Davalsabnavare	
6	EX 9/2017 (Refer to Lok Adalath)		Heggappa H Majjagi <b>Vs</b> Lakshappa Kariyallappa Majjagi	
7	O.S. 80/2017 (Refer to Lok Adalath)		Channaveerappa V Yaligar <b>Vs</b> Padmavati A Javali	
8	O.S. 6/2018 (Refer to Lok Adalath)		Sri Sripada S/o Laxamanrav Nadagouda <b>Vs</b> Sri Venkatarav S/o Laxamnrv Nadagouda	
9	O.S. 35/2018 (Refer to Lok Adalath)		Hanumappa t Sulikeri <b>Vs</b> Venkatesh G Lamani	
10	O.S. 49/2018 (Refer to Lok Adalath)		Nagappa M Madivalar <b>Vs</b> Pirambi h Doddamani	
11	O.S. 73/2018 (Refer to Lok Adalath)		Shantavva Wife of Yamanappa Bellatti <b>Vs</b> Yamanappa Son of Kollappa Bellatti	B.H.Rati

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**MAHAJAN RAMESH APPASAB**  
**Civil Judge and JMFC, Mundargi**  
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12	O.S. 80/2018 (Refer to Lok Adalath) IA/1/2018 IA/2/2018		Venkatesh S/o Jagannath Sutara <b>Vs</b> The Town Municipal Council By its chief officer	S.A. Kulkarni
13	O.S. 84/2018 (Refer to Lok Adalath) IA/1/2018		M/s Suzlon Global Service Ltd., represented by Deputy General Manager Sharam Singha <b>Vs</b> Sekhappa M Mudlapur	U.C. Hampimath
14	FDP 17/2018 (Refer to Lok Adalath)		Smt LAXamavva W/o Basappa Pujar <b>Vs</b> Smt Yallavva W/o Shivappa Pujar	G G Illiger
15	EX 4/2019 (Refer to Lok Adalath)		Andappa S/o Basappa Kallilli <b>Vs</b> Nagaraj B Salanki	
16	EX 6/2019 (Refer to Lok Adalath)		The Manager Shivasangam Chits Private limited Mundargi by Sri Jagadish Virupaxappa Wali <b>Vs</b> Sri Manjunath Fakirappa Kakade	R C Kuntaraddi
17	EX 9/2019 (Refer to Lok Adalath)		The Manager, Shivasangam Chits private limited, Mundargi Sri jagadish Virupaxappa Wali <b>Vs</b> Sri Satish Giriyappa Desai	R C kuntaraddi
18	FDP 3/2019 (Refer to Lok Adalath)		Ramappa S/o Mallappa Hosamani Urf Bhimannavar <b>Vs</b> Eravva S/o Bharamappa Hosamani Urf Bhimannavar Urf Eravva W/o Hulagappa Chouwtagi	U C Hampimath
19	EX 16/2019 (Refer to Lok Adalath)		The manager, Shivasangam Chits Pvt, Ltd mundargi by Sri Jagadish Virupaxappa Wali <b>Vs</b> Anathakumar Giriddhar Havale	R C Kuntaraddi
20	EX 17/2019 (Refer to Lok Adalath)		The manager, Shivasangam Chits Pvt, Ltd mundargi by Sri Jagadish Virupaxappa Wali <b>Vs</b> Somanath Omkaresh Shidling	R C Kuntaraddi

**Civil Judge and JMFC Court Mundargi**  
**MAHAJAN RAMESH APPASAB**  
**Civil Judge and JMFC, Mundargi**  
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21	EX 18/2019 (Refer to Lok Adalath)		The Manager Shivasangam chits Pvt, Ltd, Mundargi by Sri Jagadish Virupaxappa Wali <b>Vs</b> Fakkirappa Veerappa Dosager	R C Kuntaraddi
22	O.S. 20/2019 (Refer to Lok Adalath)		Smt Devakka W/o Basavaraj Sandigoudra <b>Vs</b> Smt Shobha S/o Mallappa Halli Urf Smt Shobha W/o Manjunath Akki	M B Patil
23	O.S. 23/2019 (Refer to Lok Adalath)		Smt Mallamma W/o Ningappa Sasalvad <b>Vs</b> Sri Prakash S/o Giddappa Javi	M B Patil
24	O.S. 42/2019 (Refer to Lok Adalath) IA/1/2019		Sri Shivappa S/o Sannaveerappa Mundawada <b>Vs</b> Sri Rudrappa S/o Sannaveerappa Mundawada	M B Patil
25	O.S. 46/2019 (Refer to Lok Adalath)		Yallavva W/o Revanasiddappa Dasar Urf Yaklaspur <b>Vs</b> Venkappa S/o Yankappa Dasar Urf Yaklaspur	U C Hampimath
26	O.S. 57/2019 (Refer to Lok Adalath) IA/1/2019 IA/2/2019		Shantaveeragouda Mallikarjungouda Patil <b>Vs</b> Sangangouda S/o Andangouda Patil	R B Challamarad
27	O.S. 109/2019 (Refer to Lok Adalath) IA/1/2019		Smt Netra Urf Netravati W/o Basavaraj Bannikoppa at Benakal Dt Koppa <b>Vs</b> Veerabhadrappa So Veerappa Bandi Urf Kabbina at Koralahalli	R S Hattikal and M F Bannikoppa Advocates
28	O.S. 137/2019 (Refer to Lok Adalath) IA/1/2019		Bednesab Davalsab Shirahatti at Hirewaddatti <b>Vs</b> Moulasab Hussainsab Shirahatti at Hirewaddatti	M B Patil
29	O.S. 3/2020 (Refer to Lok Adalath) IA/1/2020		Smt Jayashri W/o Nanjanagouda Patil at Mundargi <b>Vs</b> Balachandra Gurupadayya Hammigimath at Mundargi	B V Heggadal

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30	O.S. 4/2020 (Refer to Lok Adalath)		Devendrappa Mallappa Gujjal at Budihal Tq Mundargi <b>Vs</b> Smt Shivamma Mallappa Gujjal at Budihal	B H Rati
31	O.S. 15/2020 (Refer to Lok Adalath)		Smt.Basavva W/o. Nagappa Kshourad Urf Doddamani <b>Vs</b> Smt.Honnavva W/o.Hanamappa Hadapad	C.S.Maradagi
32	EX 4/2020 (Refer to Lok Adalath)		The Manager Karnataka Vikas Grameena Bank Mundargi represented by Devadas Ganapath Chickramane <b>Vs</b> Basavaraj S/o. Veerayya Hosamani	A.S.Wali
33	EX 6/2020 (Refer to Lok Adalath)		The Manager Karnakataka Vikas Grameena Bank Mundargi. represented by Devadas Ganapath Chickramane <b>Vs</b> Renuka Mahila SHG Budihal by its members Smt. Shankravva W/o. Jagadesh Gondabal	A.S.Wali
34	O.S. 26/2020 (Refer to Lok Adalath)		Smt Renawwa W/o Mallappa Bidaralli at Hirewaddatti <b>Vs</b> Smt Parawwa W/o Tirkappa Hallil at Harogeri	R V Doddamani
35	O.S. 27/2020 (Refer to Lok Adalath)		Kum Sarojadevi D/o Chandrashekharappa Gaddad at Halligudi <b>Vs</b> The Deputy Commissioner DC office Gadag	R V Doddamani
36	O.S. 34/2020 (Refer to Lok Adalath)		Nagappa S/o Basappa Inamati <b>Vs</b> Smt. Channavva W/o Shivalingappa Inamati	SIU Adv.
37	O.S. 41/2020 (Refer to Lok Adalath) IA/1/2020		Sri. Ningappa S/o Somappa Jutlannavar <b>Vs</b> Smt. Iravva W/o Basappa Bisanalli	Sri. NVH.Adv.



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38	O.S. 48/2020 (Refer to Lok Adalath) IA/1/2020		Sri. Koteppa S/o Hanamappa Mallapur <b>Vs</b> Sri. Gudadappa S/o Hanamappa Mallapur	Sri. MBP, Adv.
39	O.S. 51/2020 (Refer to Lok Adalath)		Smt.Ningavva W/o. Irappa Ballari <b>Vs</b> Ramappa Mallappa Ballari and 5 others	M.B.Patil
40	O.S. 54/2020 (Refer to Lok Adalath)		Suresh Bheemappa Kolekar <b>Vs</b> Halappa S/o. Bheemappa Kolekar	B.H.Rati
41	O.S. 55/2020 (Refer to Lok Adalath)		Veeresh S/o. Ishwarappa Betageri <b>Vs</b> Ishwarappa S/o. Irappa Betageri	G.G.I.Adv. S.I.Ullagaddi
42	O.S. 58/2020 (Refer to Lok Adalath)		Rajashekharappa S/o. Chanbanna Haveri <b>Vs</b> Deputy Commissioner , D.C. office Gadag	R.V.Doddamani
43	O.S. 65/2020 (Refer to Lok Adalath)		Smt.Shashikala urf Sushila W/o.Pundalikappa Tubake <b>Vs</b> Mallappa S/o.Basappa Hosur	G.M.Kulkarni
44	O.S. 70/2020 (Refer to Lok Adalath) IA/1/2020		Smt.Basavannevva W/o. Halappa P S Tavari <b>Vs</b> Suresh S/o. Halappa Tavari	
45	O.S. 72/2020 (Refer to Lok Adalath)		Smt. Nagavva W/o. Hanamappa Sheni <b>Vs</b> Smt.Mallavva W/o. Devappa Shirahatti	B.H.Rati
46	O.S. 75/2020 (Refer to Lok Adalath) IA/1/2020		Smt.Laxmavva W/o. Kallappa Kanavi <b>Vs</b> Smt.Iravva W/o. Yallappa Kanavi	B.H.Rati
47	O.S. 76/2020 (Refer to Lok Adalath) IA/1/2020		Smt.Shyavakka W/o. Devappa Bankadamani <b>Vs</b> Smt.Akshata W/o.Santhosh Dyavanagoudar	M.B.Patil

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48	O.S. 81/2020 (Refer to Lok Adalath)		Chidnanadappa Sannasabappa Lingashettar <b>Vs</b> Shekharappa S/o. Sannabasappa Lingashettar	B.H.Rati
49	O.S. 97/2020 (Refer to Lok Adalath)		Renuka W/o Shankrappa Gudi urf Muchigeri <b>Vs</b> Srinivas S/o Shankrappa Gudi urf Muchageri	G G Illiger
<b>Amendment of plaint</b>				
50	O.S. 28/2018 (SUMMONS)		Smt Lamani urf Davanagere Shantavva Shankrappa <b>Vs</b> Lamani urf Davanagere Shankrappa Chandrappa	
<b>STEPS</b>				
51	O.S. 18/2020 (SUMMONS)		Dyamappa Hanamappa Hittalamani Urf Kalakeri at Mundargi <b>Vs</b> Smt Devakka Hanamappa Hittalamani Urf Kalakeri at Mundargi	B H Rati
52	O.S. 17/2020 (APPEARANCE OF PARTY)		Smt. Devakka Hanamappa Hittalamani <b>Vs</b> Smt. Sakramma Laxmappa Donni	Sri. BHR. Adv.
<b>CONCILIATION</b>				
53	O.S. 98/2018 (A.D.R.) IA/1/2018 IA/2/2018 IA/3/2018		Shambhulingayya Totayya Churchihalamath <b>Vs</b> Anasuya Wife of Totayya Churchihalmath	M.A.Pujar
54	O.S. 96/2018 (Written Statement) IA/1/2018		Basappa S/o Gulappa Kadampur <b>Vs</b> Basappa Doddanagappa Kadamapur	B H Rati

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1	C.C. 143/2015 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Praveen Shekhappa Dollin	
2	C.C. 184/2015 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Buddesab Ramazansab Mullanavar	
3	C.C. 36/2016 (Refer to Lok Adalath)		Vijayanagar Sugar PLT Sri. Muralidhar S/o Govindarao Deshpande <b>Vs</b> Sri. Gopal Naik S/o Chandra Naik	
4	Crl.Misc. 55/2016 (Refer to Lok Adalath)		Usha Nagaraj Veebuti <b>Vs</b> Nagaraj Manjappa Veebhuti	
5	C.C. 284/2016 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Altaf Ahammad Urf Rafiq savanur Urf Ramaned	
6	C.C. 288/2016 (Refer to Lok Adalath)		State by Mundargi PS. <b>Vs</b> Mahamad Allasab Pinjar	
7	C.C. 290/2016 (Refer to Lok Adalath)		state by Mundargi Ps <b>Vs</b> imama Jafar Mabusab Dharwad	G.GI
8	C.C. 291/2016 (Refer to Lok Adalath)		State by App <b>Vs</b> Prakesh Irappa Belad	
9	C.C. 342/2016 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Kashimsab Rajesab Doddamani	
10	C.C. 343/2016 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Mallikarjun Hanumanthappa Challannavar	
11	C.C. 344/2016 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Basavaraj Shidramappa Ragati	
12	C.C. 345/2016 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Mahantesh Basappa Shirol	
13	C.C. 367/2016 (Refer to Lok Adalath)		State By APP <b>Vs</b> Duragappa Dyamappa Harijan	

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14	Crl.Misc. 204/2016 (Refer to Lok Adalath)		Smt. Hussenabi W/o Mabusab Kammar <b>Vs</b> SR. Mabusa S/o Khasimsab Kammar	
15	C.C. 486/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Devalappa S/o Shetteppa Vajjannavar Occu Driver	
16	C.C. 11/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Gopal Roopsingh Lamani	
17	C.C. 54/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Basayya urf Basavaraj Veshwarayya Hubballimath	
18	C.C. 124/2017 (Refer to Lok Adalath)		Sangaia V Madapurmath <b>Vs</b> Vinayak A Angadi	
19	C.C. 225/2017 (Refer to Lok Adalath)		State <b>Vs</b> Kotresh S Karadkal	
20	C.C. 233/2017 (Refer to Lok Adalath)		State by Mundargi P.S <b>Vs</b> Jagadish Balappa Kutaganahalli	
21	C.C. 243/2017 (Refer to Lok Adalath)		State by Mundargi P.S <b>Vs</b> Shiddappa Gurunathappa Unakal Urf Karigar	
22	C.C. 247/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Fakkiresh Galeppa Harijan	
23	C.C. 264/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Sharanappa Ramesha Talawar	
24	C.C. 265/2017 (Refer to Lok Adalath)		PSI Mundargi PS <b>Vs</b> Vidyadhar S/o. Sannaparashuram	
25	C.C. 266/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Manjunath S/o Ningappa Pujar	
26	C.C. 267/2017 (Refer to Lok Adalath)		State By App <b>Vs</b> Khadarasab Fakirasab Hulikatti	
27	C.C. 269/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Fakkirasab Noorasab Nadaf	

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28	C.C. 271/2017 (Refer to Lok Adalath)		The PSI Mundargi <b>Vs</b> Sharifsab S/o Moulasab Nadaf	
29	C.C. 277/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Basanagouda Laxmanagouda Patil	
30	C.C. 279/2017 (Refer to Lok Adalath)		State by App <b>Vs</b> Santhosh S/o Kumar Chakrasali	
31	C.C. 280/2017 (Refer to Lok Adalath)		State by APP <b>Vs</b> Fakiresh S/o Kenchappa Makarabbi	
32	C.C. 268/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Devappa Patted	
33	C.C. 283/2017 (Refer to Lok Adalath)		State by Mundragi PS <b>Vs</b> Suresh Urf Srikanth Channappa Beednal	
34	C.C. 289/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Shivaji Maruthi Tukuluru	
35	C.C. 290/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Shivayogi Shivaputrappa Jadar	
36	C.C. 292/2017 (Refer to Lok Adalath)		A.S.I Mundargi <b>Vs</b> Ravi S/o Rangappa kadalu	
37	C.C. 294/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Andayya Eshwarayya Kanyala	
38	Crl.Misc. 83/2017 (Refer to Lok Adalath)		Kavita Urf Laxmi Wife of Basayya Guruvin <b>Vs</b> Basayya Son of Shivanandayya Guruvin	
39	Crl.Misc. 102/2017 (Refer to Lok Adalath)		Usha W/o Nagaraj Veebuti <b>Vs</b> Nagaraj S/o Manjappa Veebuti	
40	C.C. 365/2017 (Refer to Lok Adalath)		State by Mundargi P S <b>Vs</b> Peerasab Fakirasab Nadaf	
41	C.C. 366/2017 (Refer to Lok Adalath)		P.S.I Mundargi P S <b>Vs</b> Ningayya S/o Shekharayya Lgumayyanavar	

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42	C.C. 367/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Devaraj Gururaj SAdavarthi	
43	C.C. 433/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Moulasab Husensab Parit	
44	C.C. 368/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Hanamanagouda Goudappagouda Patil	
45	C.C. 370/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Dyamappa Pakirappa Talawar	
46	C.C. 411/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Hanamantappa Halappaa Benakal	
47	C.C. 410/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Ramappa Chendappa Nayak Urf Lamani	
48	C.C. 412/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Shankragouda Shivunagouda Patil	
49	C.C. 413/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Yallappgouda Parvathagouda Kalmani	
50	C.C. 407/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Raghavendra Chinnappa Halli	
51	C.C. 408/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Chandrappa Basappa Bagali	
52	C.C. 409/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Shekhappa Doddabasappa Tangodi	
53	C.C. 291/2017 (Refer to Lok Adalath)		State by Mundargi P.S <b>Vs</b> Santhosha Siddappa Balaganur	
54	C.C. 414/2017 (Refer to Lok Adalath)		The PSI Mundargi PS <b>Vs</b> Manjappa S/o Mudakappa Nayak	

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55	C.C. 417/2017 (Refer to Lok Adalath)		The PSI Mundargi PS <b>Vs</b> Mohammad Juber S/o Rajesab Tangevale	
56	C.C. 418/2017 (Refer to Lok Adalath)		State By App <b>Vs</b> Ravi Ramappa Harijan	
57	C.C. 419/2017 (Refer to Lok Adalath)		State by APP <b>Vs</b> Mahamadahanif S/o Hydersab sayada	
58	C.C. 415/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Sharanappa Erappa Meti	
59	C.C. 416/2017 (Refer to Lok Adalath)		State by APP <b>Vs</b> Puroshottama S/o Appa Nayak	
60	C.C. 440/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Goneppa Gurappa Guddad	
61	C.C. 443/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Amanulla S/o Abdulsab Nagarhalli	
62	C.C. 445/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Rajesab Moulasab Badiger	
63	C.C. 446/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Jagadish Revenappa Melinamani	
64	C.C. 487/2017 (Refer to Lok Adalath)		The PSI Mundargi <b>Vs</b> Iranna S/o Fakkirappa Danakattavar	
65	C.C. 500/2017 (Refer to Lok Adalath)		PSI Mundargi <b>Vs</b> Mahesh S/o Venkappa Gondabal	
66	C.C. 501/2017 (Refer to Lok Adalath)		The PSI Mundargi PS <b>Vs</b> Maruteppa S/o Duragappa Karakannavar	
67	C.C. 502/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Gopal Shidappa Kadadi	
68	C.C. 503/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Holalappa Parameshwarappa urf Parameshwar Basapur	

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69	C.C. 508/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Mallikarjunappa Prabhappa Betageri	
70	C.C. 518/2017 (Refer to Lok Adalath)		Staet by Mundargi P S <b>Vs</b> Mallappa Mariyappa Harogeri	
71	C.C. 532/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Devappa Hanumappa Baraker	
72	C.C. 540/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Ananda Mariyappa Ballari	
73	C.C. 551/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Yallappa Mallappa Madar	
74	C.C. 557/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Imamsab Jaglisab Machenahalli	
75	C.C. 560/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Khanasab Imamsab Attar	
76	C.C. 564/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Pandu Shivappa Mudlapur	
77	C.C. 565/2017 (Refer to Lok Adalath)		State bu Mundargi PS <b>Vs</b> Nandesh Basavaraj Koli	
78	C.C. 568/2017 (Refer to Lok Adalath)		STATE by PP <b>Vs</b> Manjunath urf Manjappa Chavadi	
79	C.C. 575/2017 (Refer to Lok Adalath)		Stste by APP <b>Vs</b> Saddamhusen Bhashasab Attar	
80	C.C. 576/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Ningappa Beerappa Hurukanavar	
81	C.C. 585/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Siddappa S/o Mallappa Mulagunda	
82	C.C. 273/2017 (Refer to Lok Adalath)		Mundargi PS. <b>Vs</b> Siddappa S.o. Gutteppa Gali	State by APP



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83	C.C. 636/2017 (Refer to Lok Adalath)		The SHO Mundargi PS <b>Vs</b> Umesh S/o Basappa Doni	
84	C.C. 649/2017 (Refer to Lok Adalath)		State Bank of India Mundargi Branch <b>Vs</b> Chandrashekharappa Veerappa Narasanykar	
85	CrI.Misc. 159/2017 (Refer to Lok Adalath)		Satyavva W/o Venkatesh Sangati <b>Vs</b> Venkatesh S/o Thimmanna Sangati	
86	C.C. 684/2017 (Refer to Lok Adalath)		Shivsangam Chits Pvt.Ltd Mundargi <b>Vs</b> Mallikarjuna Siddalingaswamy Hiremth	
87	C.C. 685/2017 (Refer to Lok Adalath)		Shivsangam Chits Pvt.Ltd Mundargi <b>Vs</b> G Galeppa Yariswamy	
88	C.C. 696/2017 (Refer to Lok Adalath)		State By App <b>Vs</b> Shfiahmad Imbrahimsab Mishrikoti	
89	C.C. 705/2017 (Refer to Lok Adalath)		Jagadeesh S/o Virupakshappa Hanchinal <b>Vs</b> Shivaraj S/o Irappa Bandivaddar	
90	C.C. 706/2017 (Refer to Lok Adalath)		Jagadeesh S/o Virupakshappa Hanchinal <b>Vs</b> Shivaraj S/o Irappa Bandivaddar	
91	C.C. 707/2017 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Satyappa Timmanna Suganalli	
92	C.C. 711/2017 (Refer to Lok Adalath)		State bank of india <b>Vs</b> Samerabanu M Vakrad	
93	C.C. 718/2017 (Refer to Lok Adalath)		State Bank of India Mundargi Branch. <b>Vs</b> Shivamurty S/o Yallappa Hombalgatti	
94	C.C. 720/2017 (Refer to Lok Adalath)		State Bank of India Mundargi Branch. <b>Vs</b> Lava S/o Nagappa Devasur	

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95	C.C. 725/2017 (Refer to Lok Adalath)		State Bank of India Mundargi Branch <b>Vs</b> Pavitra W/o Andappa Kuri	
96	C.C. 7/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Hanamantappa Fakkiragouda Policepatil	
97	C.C. 8/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Marutesh Son of Veerupaxappa Kandakur	
98	C.C. 14/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Maabusubhani Babajan Doddamani	
99	C.C. 15/2018 (Refer to Lok Adalath)		State By Mundargi <b>Vs</b> Maruthi Ningappa Palled	
100	C.C. 66/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Devendrappa Pakirappa Harijan	
101	C.C. 68/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Puttappa Irappa Lamani	
102	C.C. 70/2018 (Refer to Lok Adalath)		State by Mundargi <b>Vs</b> Basavaraj Huchchirappa Huilagol	
103	Crl.Misc. 41/2018 (Refer to Lok Adalath)		Devi urf Devamma Doddanagouda Policepatil <b>Vs</b> Doddanagouda Venkanagouda Policepatil	P B Hiremath
104	C.C. 82/2018 (Refer to Lok Adalath)		Shivasangam Chits (P) LTD Sri. Jagadisha S/o Virupaxappa Wali <b>Vs</b> Sri. Manjunath Fakirappa Kakade	
105	C.C. 85/2018 (Refer to Lok Adalath)		Shivasangam Chits Pvt.Ltd Mundargi <b>Vs</b> Anantkumar Giridhar Havale	
106	C.C. 86/2018 (Refer to Lok Adalath)		Shivasangam Chits Pvt.Ltd Mundargi <b>Vs</b> Fakkirappa Veerappa Dosger	

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107	C.C. 89/2018 (Refer to Lok Adalath)		Veerabadrappa S/o Tirakappa Jogin <b>Vs</b> Koteppa S/o Fakirappa Meti	
108	C.C. 110/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Somanagouda S/o Aanadagouda Patil	
109	C.C. 114/2018 (Refer to Lok Adalath)		P.I Mundargi Police Station <b>Vs</b> Shivananda Dhanavantappa Kavalur	
110	C.C. 127/2018 (Refer to Lok Adalath)		P.I Mundargi PS <b>Vs</b> Ananda Urf Ananda Kumar Son of Eranna Gonal Urf Muttal	
111	C.C. 128/2018 (Refer to Lok Adalath)		S.H.O Mundargi Police Station. <b>Vs</b> Mohan S/o Ramachandrappa Havale	
112	C.C. 129/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Samad Sab Son of Rajesab Chintakunti	
113	C.C. 130/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Kumar S/o Krishnappa Gollar	
114	C.C. 135/2018 (Refer to Lok Adalath)		P.S.I Mundargi Police Station. <b>Vs</b> Shiddappa S/o Bhimappa Dalawar	
115	C.C. 136/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Shanthappa Halappa Kamatar	
116	C.C. 113/2018 (Refer to Lok Adalath)		Mundargi P.S <b>Vs</b>	
117	C.C. 165/2018 (Refer to Lok Adalath)		S.H.O Mundargi Police Station <b>Vs</b> Peerasab Fakurusab Gudageri	State
118	C.C. 169/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Ramappa Son of Shankrappa Huilgol	
119	C.C. 170/2018 (Refer to Lok Adalath)		S.H.O Mundargi Police Station <b>Vs</b> Basappa S/o Pundalikappa Naikar	

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120	C.C. 171/2018 (Refer to Lok Adalath)		State <b>Vs</b> Ningappa B Aralikati	
121	C.C. 181/2018 (Refer to Lok Adalath)		S.H.O Mundargi P.S <b>Vs</b> Koteppa S/o Chandrappa Pujar.	SIU
122	C.C. 207/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Raju urf Rajesha Son of Durgappa Kattimani	
123	C.C. 208/2018 (Refer to Lok Adalath)		State by SHO Mundargi PS <b>Vs</b> Nandisha Son of Mariyappa Hatalageri	
124	C.C. 209/2018 (Refer to Lok Adalath)		State by SHO Mundragi PS <b>Vs</b> Hanamantappa son of Fakkirappa Harijan	
125	C.C. 236/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Prakash Goneppa Goudra	
126	C.C. 237/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Mahantesh Halappa Chavadaki	
127	C.C. 238/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Kiran Narayanappa Kallakutiger	
128	C.C. 242/2018 (Refer to Lok Adalath)		State by SHO Mundargi PS <b>Vs</b> Ramappa Shiddappa Puttannavar	
129	C.C. 252/2018 (Refer to Lok Adalath)		SHO Mundargi PS <b>Vs</b> Gangappa Mareppa Vaddar	
130	Crl.Misc. 96/2018 (Refer to Lok Adalath)		Neelavva Wife of Basavaraj Baligar <b>Vs</b> Basavaraj Virupakshappa Baligar	A.K.Jain
131	Crl.Misc. 105/2018 (Refer to Lok Adalath)		Savitri W/o Gururaj Chavadi <b>Vs</b> Gururaj S/o Veerabhadrapa Chavadi	J.B. Hatti
132	C.C. 301/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Rmappa Shankrappa Huyilgol	

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133	C.C. 302/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Muttappa Urf Nagappa S/o Kallappa Banvi	
134	C.C. 304/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Neelappa s/o Koteppa Goravar	
135	C.C. 305/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Mahamadrafi S/o Mabusab Hanchinal	
136	C.C. 306/2018 (Refer to Lok Adalath)		State by Mundari PS <b>Vs</b> Praksh Hanmanthappa Nayak	
137	C.C. 308/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Kalakayya Kallayya Siddanagouda	
138	C.C. 330/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Shrikhantha S/o Danappa Savakar	
139	C.C. 331/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Ningappa S/o Devappa Goravar	
140	C.C. 334/2018 (Refer to Lok Adalath)		State <b>Vs</b> Hanamappa Parasappa Gondabal	
141	C.C. 335/2018 (Refer to Lok Adalath)		State <b>Vs</b> Shivaraj Hanumappa Bhajantri	
142	C.C. 336/2018 (Refer to Lok Adalath)		State <b>Vs</b> Mahantesh Nagappa Haalinavar	
143	C.C. 337/2018 (Refer to Lok Adalath)		SHO Mundargi <b>Vs</b> Sharanappa S/o Basappa Goralahosur	
144	C.C. 339/2018 (Refer to Lok Adalath)		The SHO Mundargi PS <b>Vs</b> Manjunatha S/o Kuberagouda and Kuberappa Patil	
145	CrI.Misc. 111/2018 (Refer to Lok Adalath)		Smt Usha W/o Nagaraj Veebuti <b>Vs</b> Nagaraj S/o Manjappa Veebuti	G.G. Illiger RMG

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146	C.C. 382/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Hemanna S/o Devappa Jogin	APP
147	C.C. 383/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Muthappa S/o Basappa Kolkar	APP
148	C.C. 386/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Manjunath S/o Mariyappa Waddar	APP
149	C.C. 388/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Subhash S/o Gadigeppa Karani	APP
150	C.C. 387/2018 (Refer to Lok Adalath)		State by APP <b>Vs</b> Raghavendra S/o Hamanthappa Gouli	APP
151	C.C. 407/2018 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Nariyappa Naregalappa Mathad	APP
152	C.C. 4/2019 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Nagaraj Ashok Savukar	APP
153	C.C. 5/2019 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Halappa Fakirappa Kalakeri	APP
154	Crl.Misc. 6/2019 (Refer to Lok Adalath)		Smt Shakuntala W/o Shivakumar N V Hiremath Vadderahalli <b>Vs</b> Sri Shivakumar S/o Basavaraj Vaderahalli	
155	C.C. 3/2019 (Refer to Lok Adalath)		Sri Sharanappa S/o Irappa Kanti <b>Vs</b> Sri Kubergouda S/o Shankragouda Patil	
156	C.C. 29/2019 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Nagaraj S/o Yankappa Bandivaddar	APP
157	C.C. 55/2019 (Refer to Lok Adalath)		Govindappa Mariayappa Poojar <b>Vs</b> Smt Jasmin Israra Hanagi	U C Hampimath
158	C.C. 56/2019 (Refer to Lok Adalath)		Shiddalingayya Totayya Hirematha <b>Vs</b> Smt Jasmin Israra Hanagi	U C Hampimath

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159	C.C. 59/2019 (Refer to Lok Adalath)		Veeranna S/o Basavanneppa Tenginakai <b>Vs</b> Husensab S/o MArdansab Kavalur	G M Kulkarni
160	Crl.Misc. 23/2019 (Refer to Lok Adalath)		Smt Usha W/o Nagaraj Veebuti <b>Vs</b> Nagaraj S/o Manjappa Veebuti	G G Illiger
161	C.C. 200/2019 (Refer to Lok Adalath)		Shivasangam Finanace Corporation Branch Manager Sri jagadish S/o Virupaxappa WaliGadagroadmundargi <b>Vs</b> Sri Kashinath S/o Eshwarappa Kulkarni	R C Kuntareddi
162	C.C. 197/2019 (Refer to Lok Adalath)		Sri Siddaramappa S/o Shankarappa Sajjanar <b>Vs</b> Sri Mutappa S/o Maruteppa Dyamannavar	B H Rati
163	Crl.Misc. 30/2019 (Refer to Lok Adalath)		Smt Nirmala Urf Shankramma W/o Suresh Hampiholi <b>Vs</b> Suresh S/o Venkappa hampiholi	M V Arali
164	C.C. 203/2019 (Refer to Lok Adalath)		State by Mundargi PS <b>Vs</b> Satyyappa Andappa Doddamani	APP
165	C.C. 211/2019 (Refer to Lok Adalath)		Smt Prathiba W/o Jagadishgouda PolicePatil <b>Vs</b> Mahesh LakshmanLamani	M B Patil
166	C.C. 222/2019 (Refer to Lok Adalath)		Sri Devendarappa S/o Kanakappa Goudar <b>Vs</b> Propariter of Gokul seeds Mudduraj C S S/o Sanna hanamanthayya	R M Gadag
167	C.C. 249/2019 (Refer to Lok Adalath)		State bank of india <b>Vs</b> Apruj Urf Apujabanu W/o Mabusubani Talagade	U S Dharmashy
168	C.C. 251/2019 (Refer to Lok Adalath)		State by APP <b>Vs</b> Laxaman Lalappa Mudalapur	APP
169	C.C. 252/2019 (Refer to Lok Adalath)		State by APP <b>Vs</b> Chandru Davaji Lamani	APP

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170	C.C. 268/2019 (Refer to Lok Adalath)		state by APP <b>Vs</b> Halappa S/o Devappa Pujar	APP
171	Crl.Misc. 64/2019 (Refer to Lok Adalath)		Smt. Mangala W/o Kotrabasappa Sannadyavannavar <b>Vs</b> Sri. Kotrabasappa S/o Veerupaxappa	R M Gadag
172	C.C. 282/2019 (Refer to Lok Adalath)		Shashidhargouda Basanagouda Nadagouda <b>Vs</b> Suresh Bharmappa Guggari	S.A.Kulkarni
173	Crl.Misc. 75/2019 (Refer to Lok Adalath)		Smt Neelavva Basavaraj Baligar <b>Vs</b> Basavaraj Virupaxappa Baligar	A K Jain Adv
174	C.C. 325/2019 (Refer to Lok Adalath)		STATE <b>Vs</b> Sunil Kushappa Kammar R/o.Hammigi	APP
175	C.C. 327/2019 (Refer to Lok Adalath)		STATE <b>Vs</b> Basavantappa Ningappa Kavalur R/o Basapur	APP
176	C.C. 329/2019 (Refer to Lok Adalath)		STATE <b>Vs</b> Prakash Sahadevappa Chigari R/o Kadampur	APP
177	Crl.Misc. 111/2019 (Refer to Lok Adalath)		Smt. Shakuntala W/o. Laxmana Hanakanahalli <b>Vs</b> Sri. Laxmana S/o Shiddappa Hanakanahalli	R.V.D. R. V. D.
178	Crl.Misc. 112/2019 (Refer to Lok Adalath)		Smt. Huligevva W/o Naven Hanakanahalli <b>Vs</b> Sri. Naven S/o Siddappa Hanakanahalli	R.V.D.
179	C.C. 424/2019 (Refer to Lok Adalath)		Shivasangam Finance Corporation Company by its Manager Jagadish Veerupakshappa Wali <b>Vs</b> Imamsab S/o. Mugutusab Agasimani	R.C.Kuntareddi
180	C.C. 447/2019 (Refer to Lok Adalath)		Santhosh Neelappagouda Dyvanagoudar <b>Vs</b> Smt.Renukamma Urf Renuka S/o.Devappa Naikar	G.G.I



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181	C.C. 473/2019 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Gudadappa S/o. Hanamappa Mayakannavar	State by APP
182	C.C. 529/2019 (Refer to Lok Adalath)		mundargi PS <b>Vs</b> Ashif S/o. Bashusab Saragi	State by APP
183	C.C. 532/2019 (Refer to Lok Adalath)		Mundargi PS <b>Vs</b> Tippavva W/o. Honakerappa Jiragar	State by APP
184	CrI.Misc. 5/2020 (Refer to Lok Adalath)		Smt.Kavita Urf Laxmi W/o. Basayya Guruvin <b>Vs</b> Basayya S/o.Shivanandayya Guruvin	U.C.Hampimath
185	CrI.Misc. 6/2020 (Refer to Lok Adalath)		Smt.Kavita @ Laxmi W/o.Basayya Guvuvin <b>Vs</b> Basayya Shivanandayya Guruvin	U.C.Hampimat
186	C.C. 59/2020 (SUMMONS)		SHO of Mundargi PS <b>Vs</b> Akbarasab S/o. Moulasab Totad42	State by APP
187	C.C. 61/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Fakrusab S/o. Budnesab Sarkawas	Stabe by APP
188	C.C. 63/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Thotayya S/o. Amrayya Hiremth	State by APP
189	C.C. 64/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Ramu S/o.Dasappa Kattimani	State by APP
190	C.C. 78/2020 (Refer to Lok Adalath)		Sudhirkumar M Benki P.I of Mundargi PS. <b>Vs</b> Praveen S/o Ganapati Chitragar	State
191	C.C. 94/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Gadageppa S/o. Hanamavva Madar	State by APP
192	C.C. 96/2020 (Refer to Lok Adalath)		PSI of Mundargi PS <b>Vs</b> Veeresh S/o.Gavishiddayya Bhusanurmth	State by APP

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193	Crl.Misc. 49/2020 (Refer to Lok Adalath)		Laxmavva Ramesh Budihal <b>Vs</b> Ramesh S/o. Rupleppa Budihal	U C H
194	C.C. 163/2020 (Refer to Lok Adalath)		PSI Mundargi PS <b>Vs</b> Manjunath S/o. Yallappa Yenni	state by APP
195	C.C. 164/2020 (Refer to Lok Adalath)		P.I of Mundargi PS <b>Vs</b> Hanamanth S/o. Doddachoudappa Korachar	State by APP
196	C.C. 172/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Ismail s/o. Rajesab Alur	State by APP
197	Crl.Misc. 80/2020 (Refer to Lok Adalath)		Smt.Kotramma W/o. Shabhulingappa Komp <b>Vs</b> Shabhulingappa S/o. Veerappa Komp	A.K.Jain
198	Crl.Misc. 92/2020 (Refer to Lok Adalath)		Neelappa S/o. Ningappa Harijan <b>Vs</b> The Tahashildar, Registrar of Birth and Deaths, Mundargi	M N Belagatti
199	Crl.Misc. 93/2020 (Refer to Lok Adalath)		Smt.Sandya W/o.Anil Londe <b>Vs</b> Anil S/o.Ganapathirao Londe	U.C.Hampimath
200	C.C. 201/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Umesh Urf Mahesh S/o. Nemachandarappa Harlapur	State by APP
201	C.C. 202/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Santosh S/o. Mudakappa Bandiwaddar	State by APP
202	C.C. 203/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Sadik S/o.Dadapeer Hubballi	State by APP
203	C.C. 204/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Salimsab S/o.Kashimsab Harogeri	State by APP
204	C.C. 205/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Dadapeer S/o. Kurubuddin Mulla	State by APP
205	Crl.Misc. 100/2020 (Refer to Lok Adalath)		Smt.Channaveeramma W/o.Shivanandayya Hiremath <b>Vs</b> Shivanandayya S/o.Veerabhadrayya Hiremath	U.C.H

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206	C.C. 209/2020 (Refer to Lok Adalath)		Kotresh S/o Andanayya Hiremth <b>Vs</b> Manjunath S/o Shekharagouda Patil	SRI. U.C.H. Adv.
207	C.C. 244/2020 (SUMMONS)		SHO of Mundargi PS <b>Vs</b> Iranna S/o. Siddappa Shantannavar	State by APP
208	C.C. 245/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Muttanna S/o. Rudrappa Chinnannavar	State by APP
209	Crl.Misc. 106/2020 (Refer to Lok Adalath)		Smt.Shantavva W/o. Balappa Ilager <b>Vs</b> The Tahashildar, Registrar of Birth and Deaths, Mundargi	S.M.Gummagolamath
210	Crl.Misc. 107/2020 (Refer to Lok Adalath)		Ventakesh Bharamappa Uppara <b>Vs</b> The Thashildar Mundargi	Praveen Manjunath
211	Crl.Misc. 108/2020 (Refer to Lok Adalath)		Karthik S/o. Devappa Kovi <b>Vs</b> Devappa Parasappa Kovi	U.C.Hampimath
212	C.C. 253/2020 (Refer to Lok Adalath)		SHO of Mundargi PS <b>Vs</b> Irappa S/o.Shankrappa Harogeri	State by APP
213	Crl.Misc. 113/2020 (Refer to Lok Adalath)		Mariyappa S/o. Devendrappa Parage <b>Vs</b> The Chief Officer, TMC Mundargi.	B.M.Kumbar
214	Crl.Misc. 114/2020 (Refer to Lok Adalath)		Mariyappa S/o. Devendrappa Parage <b>Vs</b> The Chief Officer, TMC Mundargi.	B.M.Kumbar
215	Crl.Misc. 115/2020 (Refer to Lok Adalath)		Venkappa S/o. Mailarappa Madalagtti <b>Vs</b> Tahashildar	Sri. O.C.L. Adv.
216	Crl.Misc. 116/2020 (Refer to Lok Adalath)		Venkappa S/o. Mailarappa Madalagatti <b>Vs</b> Tahashildar	Sri. O.C. L Adv.
217	C.C. 264/2020 (SUMMONS)		State by Mundargi PS <b>Vs</b> Basavaraj Channabasappa Gudageri	APP

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218	C.C. 265/2020 (Refer to Lok Adalath)		State <b>Vs</b> Manjavva W/o Irayya Karotagimath	State
219	C.C. 266/2020 (Refer to Lok Adalath)		State <b>Vs</b> Irayya S/o Fakkiresha Karotagimath	State
220	C.C. 267/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shasikala D/o Irayya Arvatagimath	State
221	C.C. 268/2020 (Refer to Lok Adalath)		State <b>Vs</b> Sheranayya S/o Virupakshayya Hiremth	State
222	C.C. 269/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shivakumar S/o Nemappa Badigi	State
223	C.C. 270/2020 (Refer to Lok Adalath)		State <b>Vs</b> Hanmanth S/o Pandappa Raroda	State
224	C.C. 271/2020 (Refer to Lok Adalath)		State <b>Vs</b> Devaraj S/o Hanumantappa Julkatti	State
225	C.C. 272/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shivaji S/o Basavantappa Parappanavar	State
226	C.C. 273/2020 (Refer to Lok Adalath)		State <b>Vs</b> Irappa S/o Hanumappa Gorlahatti	State
227	C.C. 274/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shabhulingayya S/o Siddayya Hiremth	State
228	C.C. 275/2020 (Refer to Lok Adalath)		State <b>Vs</b> Vinayak S/o Siddayya Hiremath	State
229	C.C. 276/2020 (Refer to Lok Adalath)		State <b>Vs</b> Guddappa S/o Mallappa Majjagi	State
230	C.C. 277/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shivayya S/o Sharanayya Hiremth	State

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231	C.C. 278/2020 (Refer to Lok Adalath)		State <b>Vs</b> Ibrahimsab S/o Kashimsab Pudenayakar	State
232	C.C. 279/2020 (Refer to Lok Adalath)		State <b>Vs</b> Virupaxhappa S/o Ramappa	State
233	C.C. 280/2020 (Refer to Lok Adalath)		State <b>Vs</b> Raghavendra S/o Shivappa Talawar	State
234	C.C. 281/2020 (Refer to Lok Adalath)		State <b>Vs</b> Vishavanath S/o Hulagappa Bhajantri	State
235	C.C. 282/2020 (Refer to Lok Adalath)		State <b>Vs</b> Mukappa S/o Irappa Hugar	State
236	C.C. 283/2020 (Refer to Lok Adalath)		State <b>Vs</b> Devappa S/o Basappa Gudagutti	State
237	C.C. 284/2020 (Refer to Lok Adalath)		State <b>Vs</b> Virupashi S/o Sattyappa Megur	State
238	C.C. 285/2020 (Refer to Lok Adalath)		State <b>Vs</b> Shivaraj S/o Ravindra Sangaraddi	State
239	C.C. 286/2020 (Refer to Lok Adalath)		State <b>Vs</b> Manjunath S/o Hallappa Purda	State
240	C.C. 287/2020 (Refer to Lok Adalath)		State <b>Vs</b> govindraaj S/o Puttappa Kochigeri	State
241	C.C. 288/2020 (Refer to Lok Adalath)		State <b>Vs</b> Devaraj Rithi	State
242	C.C. 289/2020 (Refer to Lok Adalath)		State <b>Vs</b> Basayya S/o Channabsayya kalamath	State
243	C.C. 290/2020 (Refer to Lok Adalath)		State <b>Vs</b> Nagaraj S/o Parsappa Bevinamarad	State

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244	C.C. 291/2020 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Ltd. Represented by its Manager Anilkumar H Meti <b>Vs</b> Parashuram S/o Shivappa Devarmani,	Sri. RCK. Adv.
245	C.C. 292/2020 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Ltd. Represented by its Manager Anilkumar H Meti <b>Vs</b> Rudrayya S/o Ishwarayya Hiremath	Sri. RCK Adv.
246	C.C. 293/2020 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Ltd. Represented by its Manager Anilkumar H Meti <b>Vs</b> Gulappa S/o Gurubasappa Hubballi,	Sri. RCK. Adv.
247	C.C. 294/2020 (Refer to Lok Adalath)		Shivasangam Chits Pvt. Ltd. Represented by its Manager Anilkumar H Meti <b>Vs</b> Shrinivas S/o Shankrappa	Sri. RCK. Adv.
248	Crl.Misc. 120/2020 (Refer to Lok Adalath)		Hanmantha S/o Bhimappa Lamani, <b>Vs</b> The Tahasildar Mundargi	Sri. GGI Adv.
249	Crl.Misc. 123/2020 (Refer to Lok Adalath)		Manjula W/o Parshuram Rathod <b>Vs</b> The Tahasildar Mundargi.	Sri. G.G.I. Adv.
250	C.C. 297/2020 (SUMMONS)		State by Mundargi PS <b>Vs</b> Muttappa Satyappa Hosamani	
251	Crl.Misc. 128/2020 (Refer to Lok Adalath)		Mabusab S/o Husenasab Doddamani, Age 31, R/o, Mundargi, Tq, Mundargi <b>Vs</b> The Chief Officer, Birth and Death Division T.M.C. Mundaragi	Mahammadrafi N Belagatti
252	C.C. 12/2020 (NOTICE)		State <b>Vs</b> Mariyappa Mailavva Alawandi	State
253	C.C. 321/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Kotresh Basavanneppa Gangapur, R/o, Mundawad,	APP

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254	C.C. 322/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Mailarappa Ningappa Jogin, R/o, Kalakeri,	APP
255	C.C. 323/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Sharanappa Shankrappa Hadapad,	APP
256	C.C. 324/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Ravikumar Madevappa Guggari, Age 40, R/o, Karatagi,	APP
257	C.C. 325/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Ramesh Siddappa Kavalur, Age 40, R/o, Mundargi,	APP
258	C.C. 326/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Manjunath Ishappa Bellad, Age 22, R/o, Alavandi	APP
259	C.C. 327/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Shrikant Mailappa Harijan, Age 21, R/o, Chikkasindogi	APP
260	C.C. 328/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Veeresh Shivalingayya Chikkamath, Age 40, R/o, Haveri	APP
261	C.C. 329/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Megharaj Umeshappa Rathod, Age 35, R/o, Attikatti	APP
262	C.C. 330/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Venkatesh Shankarappa Rathod, Age 25, R/o, Attikatti	APP
263	C.C. 331/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Shekhappa Doddabasappa Tangodi, Age 40, R/o, Jantli Shirur	APP
264	C.C. 332/2020 (HEARING)		The SHO Mundargi <b>Vs</b> Devappa Doddabasappa Tangodi, Age 35, R/o, Jantli Shirur	APP

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265	C.C. 235/2018 (A.D.R.)		State by SHO Mundargi PS <b>Vs</b> Nagaraj Kollappa Jalligeri	
266	C.C. 272/2018 (A.D.R.)		Suvarna Mallikarjun Vaddatti <b>Vs</b> Yankappa Thippanna Purad	
267	C.C. 159/2020 (A.D.R.)		SHO of Mundargi PS <b>Vs</b> Vishwanath S/o. Basavaraddi Karadi	State by APP
268	C.C. 309/2020 (A.D.R.)		State by Mundargi PS <b>Vs</b> Kallappa Shivarudrappa Sahukar	
269	C.C. 191/2016 (EVIDENCE)		State <b>Vs</b>	
270	C.C. 91/2020 (APPEARANCE OF ACCUSED)		SHO of Mundargi PS <b>Vs</b> Keshappa S/o. Hanamanthappa Hatti	state by APP
271	C.C. 302/2020 (FIRST HEARING)		State by Mundargi <b>Vs</b> Manoja S/o Mahatesh Rarhoda	State
272	C.C. 303/2020 (FIRST HEARING)		State by Mundargi <b>Vs</b> Muttappa S/o Devappa Shirunda	State
273	C.C. 304/2020 (FIRST HEARING)		State <b>Vs</b> Mallesha S/o Devappa Pavar	State
274	C.C. 305/2020 (FIRST HEARING)		State <b>Vs</b> Devaraj S/o Tavarenayak	State
275	C.C. 306/2020 (FIRST HEARING)		State <b>Vs</b> Kira S/o Chandrappa Nayak	State
276	C.C. 307/2020 (FIRST HEARING)		State <b>Vs</b> Anada S/o Tukkappa Nayak	State
277	C.C. 308/2020 (FIRST HEARING)		State <b>Vs</b> Santhosa S/o Lalappa Rathoda	State
278	C.C. 310/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Raghu Hatalageri	
279	C.C. 311/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Manojkumar Muadakappa Gundikeri	APP



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280	C.C. 312/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Mustafa Budanbasha Nagari	
281	C.C. 313/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Jindapir Yamanursab Kalakeri	
282	C.C. 314/2020 (FIRST HEARING)		State by Mundargi <b>Vs</b> Sharif Husensab Doddamani	
283	C.C. 315/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Maruti Gururaj Vaddar	
284	C.C. 316/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Dadesab Khajesab Onti	
285	C.C. 317/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Mallikarjun S Kantikal	
286	C.C. 318/2020 (FIRST HEARING)		State by Mundargi PS <b>Vs</b> Rajesab Mousab Kinnal	
<b>PLEA</b>				
287	C.C. 530/2019 (FRAMING OF CHARGE OR PLEA)		Mundargi PS <b>Vs</b> Irappa Hanamappa Donni	State by App
288	C.C. 192/2020 (FRAMING OF CHARGE OR PLEA)		SHO Mundargi PS <b>Vs</b> Moulasab S/o Davalsab Nadaf at Antur Bentur now at Dindur	APP
289	C.C. 259/2020 (FRAMING OF CHARGE OR PLEA)		State by Mundargi PS <b>Vs</b> Kumar S/o. Rayappa Budihal	APP
290	C.C. 192/2016 (EVIDENCE)		State <b>Vs</b> Palakshappa S/o Kotagappa Ravadi	
291	C.C. 247/2016 (EVIDENCE)		State <b>Vs</b> Hanumantappa H Jalwadagi	
<b>CONCILIATION</b>				
292	C.C. 286/2016 (A.D.R.)		State by Mundargi P S <b>Vs</b> Bhimappa Ningappa Suranagi	
293	C.C. 180/2018 (A.D.R.)		S.H.O Mundargi Police Station <b>Vs</b> Umeshappa S/o Lalappa Karabari	

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294	C.C. 200/2020 (A.D.R.)		SHO of Mundargi PS <b>Vs</b> Bashasab S/o.Husenasab Pailwan	State by APP

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